



GAHC010118152018

Page No.# 1/518



**THE GAUHATI HIGH COURT**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**Case No. : WP(C)/3662/2018**

POLI NAGBONGSHI AND 10 ORS.  
WIFE OF HORESWAR NAGBONGSHI, R/O. SITAL PATHAR KHAPORIGAON,  
P.O. SITAL PATHAR, DIST. GOLAGHAT, ASSAM.

2: BINUD KURMI  
SON OF LATE JERMA KURMI  
R/O. BALIJAN PURNA LINE  
P.O. SITAL PATHAR  
DIST. GOLAGHAT  
ASSAM

3: JOONMONI ROBIDAS MIRDHA  
WIFE OF TUTUKON MIRDHA  
R/O.NEGHARITING KHULAKATIGAON  
P.O. NAGHERITING  
DIST. GOLAGHAT  
ASSAM.

4: ARUNA DAS  
WIFE OF PRAFULLA DAS  
NAGHERITING KOIBATRA  
P.O. NAGHERITING  
DIST. GOLAGHAT  
ASSAM

5: BABUL DAS  
SON OF LATE LAKHAN DAS  
R/O. NAGHERITING  
P.O. NAGHERITING  
DIST. GOLAGHAT  
ASSAM.

6: FIRUJA BEGUM  
WIFE OF JULIUS ALI



R/O. KALYAN NAGAR  
P.O. NAGHERITING  
DIST. GOLAGHAT  
ASSAM.

7: ANIMA KURMI  
WIFE OF ASHOK KURMI  
R/O.SITAL PATHAR  
BORBARI  
P.O. SITAL PATHAR  
DIST. GOLAGHAT  
ASSAM.

8: SELIMUN NISA  
WIFE OF MD. AJIMOT ALI  
R/O. NAHORDONGA  
P.O. SITAL PATHAR  
DIST. GOLAGHAT  
ASSAM.

9: LALITA KARMAKAR  
R/O. BALIGAON NOTUN LINE  
P.O. SITAL PATHAR  
DIST. GOLAGHAT  
ASSAM.

10: MUSTAKIM ALI  
SON OF ISUF ALI  
R/O. SITAL PATHAR  
P.O. SITAL PATHAR  
DIST. GOLAGHAT  
ASSAM.

11: IGARAM MUDI  
SON OF LATE DINUWA MUDI  
VILL. AND P.O. SITAL PATHAR  
DISTRICT- GOLAGHAT  
ASSAM

VERSUS

THE STATE OF ASSAM AND 8 ORS.  
REPRESENTED BY THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF  
ASSAM, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, ASSAM,  
DISPUR, GUWAHATI-06.

2:THE SECRETARY TO THE GOVERNMENT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.



ASSAM  
DISPUR  
GHY-06.

3:THE FINANCE COMMISSION OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS  
NORTH BLOCK  
NEW DELHI- 110001.

4:THE STATE FINANCE COMMISSION  
GOVT. OF ASSAM  
DISPUR  
GHY-06.

5:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI  
JURIPAR  
GHY-37.

6:THE DEPUTY COMMISSIONER  
GOLAGHAT  
P.O. GOLAGHAT  
DIST. GOLAGHAT  
ASSAM  
PIN- 785621.

7:THE CHIEF EXECUTIVE OFFICER  
GOLAGHAT ZILLA PARISHAD  
GOLAGHAT  
P.O. AND DIST. GOLAGHAT  
ASSAM  
PIN- 785621.

8:THE BLOCK DEVELOPMENT OFFICER  
KAKODONGA DEVELOPMENT BLOCK  
P.O. SITAL PATHAR  
DIST. GOLAGHAT  
ASSAM  
PIN- 785703.

9:THE SECRETARY OF SITAL PATHAR GOAN PANCHAYAT  
P.O. SITAL PATHAR  
DIST. GOLAGHAT  
ASSAM  
PIN- 785703



**Advocate for the Petitioner : MR. M KHAN**

**Advocate for the Respondent : GA, ASSAM**

Linked Case : WP(C)/9386/2019

SAMSER ALI AND 9 ORS.  
S/O. LT. MOHARULLAH SK  
FORMER PRESIDENT OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT  
VILL. MADHUSULMARI PART-1  
P.O. GAURIPUR  
DIST. DHUBRI  
ASSAM  
PIN-783331.

2: MOHASHIN ALI  
S/O. LT. KASEM ALI  
FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT  
VILL. MADHUSULMARI PART-1  
P.O. GAURIPUR  
DIST. DHUBRI  
ASSAM  
PIN-783331.

3: FIROZUDDIN  
S/O. LT. RASULUDDIN SK  
FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT  
VILL. MADHUSULMARI PART-1  
P.O. GAURIPUR  
DIST. DHUBRI  
ASSAM  
PIN-783331.

4: ABDUL MAZID  
S/O. YUNUS ALI  
FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT  
VILL. TIAMARI PART-II  
P.O. TIAMARI  
P.S. GAURIPUR  
DIST. DHUBRI  
ASSAM  
PIN-783331.

5: JOMILA BIBI  
W/O. AYOUB ALI



FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT  
VILL. ROWA PT-III  
P.O. TIAMARI  
P.S. DHUBRI  
DIST. DHUBRI  
ASSAM  
PIN-783331.

6: SHAHENA BEGUM  
W/O. RAZAUL ISLAM  
FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT  
VILL. MADHUSULMARI PART-1  
P.O. AND P.S. GAURIPUR  
DIST. DHUBRI  
ASSAM  
PIN-783331.

7: FUL MAHAMMAD  
S/O. LT. RAHIMULLAH SK  
FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT  
VILL. MADHUSULMARI PART-I  
P.O. MADHUSULMARI  
P.S. GAURIPUR  
DIST. DHUBRI  
ASSAM  
PIN-783331.

8: JUOTSNA ROY  
W/O. SRI RAMCHANDRA ROY  
FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT  
VILL. MADHUSULMARI PART-I  
P.O. KHUDIMARI  
P.S. GAURIPUR  
DIST. DHUBRI  
ASSAM  
PIN-783331.

9: FOJILA BIBI  
W/O. RAHIMUDDIN SK  
FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT  
VILL. ROWA  
PART-I  
P.O. MADHUSULMARI  
P.S. GAURIPUR  
DIST. DHUBRI  
ASSAM  
PIN-783331.



10: ANSAN ALI  
S/O. LT. SORE SK  
FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT  
VILL. TIAMARI PART-II  
P.O. TIAMARI  
P.S. GAURIPUR  
DIST. DHUBRI  
ASSAM  
PIN-783331.  
VERSUS

THE STATE OF ASSAM AND 5 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GUWAHATI-06.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM  
  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GUWAHATI-37.

3:THE COMMISSIONER AND SECY.  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GUWAHATI-781006.

4:THE DY. COMMISSIONER  
  
DHUBRI  
ASSAM  
PIN-783301.

5:DHUBRI ZILLA PARISHAD  
REP. BY THE CHIEF EXECUTIVE OFFICER  
DHUBRI ZILLA PARISHAD  
DIST. DHUBRI  
ASSAM  
PIN-783301.

6:GAURIPUR ANCHALIK PANCHAYAT  
REP. BY THE BLOCK DEVELOPMENT OFFICER  
GAURIPUR DEVELOPMENT BLOCK  
P.O. AND P.S. GAURIPUR  
DIST. DHUBRI  
ASSAM  
PIN-783301.

-----  
Advocate for : MR. A K SARMA



Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/5664/2020

MOTILAL TASHA AND 9 ORS  
F/O LATE TRINATH TASHA  
RESIDENT OF VILLAGE TEOK BONGALI GAON  
PO BHOJO  
PS SONAI  
DIST CHARAIDEO  
ASSAM  
785691

2: MRS. TULUMONI GOGOI

H/O SRI SUSEN GOGOI  
RESIDENT OF VILLAGE TEOK BONGALI GAON  
PO BHOJO  
PS SONAI  
DIST CHARAIDEO  
ASSAM  
785691

3: SRI AMIR MUNDA

F/O LATE BIRSA MUNDA

RESIDENT OF VILLAGE TEOK BONGALI GAON  
PO BHOJO  
PS SONAI  
DIST CHARAIDEO  
ASSAM  
785691

4: SRI AMRIT TASHA

F/O LATE DEBEN TASHA  
RESIDENT OF VILLAGE TEOK BONGALI GAON  
PO BHOJO  
PS SONAI  
DIST CHARAIDEO  
ASSAM  
785691

5: MRS. MAMONI GOGOI



W/O SRI BORJEN GOGOI

R/O BHOJO GAON  
PO BHOJO  
PS SONARI  
DIST CHARAIDEO  
ASSAM  
781691

6: MD. RAFIKUL ALI

F/O LATE MILIK ALI  
VILLAGE TEOK TEA ESTATE  
PO SONARI  
DIST CHARAIDEO  
ASSAM  
785690

7: MRS. SARA KERKETA

H/O SRI ANDHIAS KERKATA  
  
VILLAGE ROTONPUR TEA ESTATE  
PO BHOJO  
PS SONARI  
DIST CHARAIDEO  
ASSAM 785691

8: MRS. MONIKA BANIK DAS

W/O SRI SHYAM BANIK DAS  
  
VILLAGE TEOK TEA ESTATE  
PO SONARI  
PS SONARI  
DIST CHARAIDEO  
ASSAM  
785690

9: SRI AGNU GHATUWAR  
W/O LATE IRIKA GHATUWAR  
VILLAGE HINGRAJAN GAON  
PO BHOJO  
PS SONARI  
DIST CHARAIDEO  
ASSAM  
785691





10: SHARMILA SAHU  
W/O PRAFULLA SAHU

VILLAGE SHINGARAJAN BAGAN  
PO BHOJO  
PS SONAI  
DIST CHARAIDEO  
ASSAM  
785691  
VERSUS

THE STATE OF ASSAM AND ORS  
REPRESENTED BY THE SECRETARY TO THE GOVT.OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT  
DISPUR GUWAHATI 781006

2:THE PRINCIPAL SECRETARY  
TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT  
DISPUR GUWAHATI 781006

3:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT  
DEPARTMENT  
ASSAM  
JURIPAR  
PANJABARI  
GUWAHATI 781037

4:THE DEPUTY COMMISSIONER  
CHARAIDEO

PO AND PS SONARI  
DIST CHARAIDEO  
ASSAM  
785690

5:THE CHIEF EXECUTIVE OFFICER

ZILLA PARISHAD  
SIVASAGAR  
PO  
PS AND DIST SIVASAGAR  
ASSAM 785640

6:THE BLOCK DEVELOPMENT OFFICER

SONARI DEVELOPMENT BLOCK  
PO AND PS SONARI  
DIST CHARAIDEO  
ASSAM 785693



7:THE SECRETARY  
BHOJO GAON PANCHAYAT  
PO BHOJO  
PS SONARI  
DIST CHARAIDEO  
ASSAM  
785693

8:THE PRESIDENT  
BHOJO GAON PANCHAYAT  
PO BHOJO  
PS SONARI  
DIST CHARAIDEO  
ASSAM  
785693

-----  
Advocate for : MR. B J GHOSH  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND ORS

Linked Case : WP(C)/2786/2020

KAMPEE RANI DAS AND 42 ORS.  
W/O- MAKON RAJVOR  
VILL- BARNIBRIDGE T E  
P.S- ALGAPUR  
DIST- HAILAKANDI  
ASSAM

2: NIZAM UDDIN  
S/O- ABBAS ALI  
VILL- MOHANPUR GRANT  
P.S- ALGAPUR  
DIST- HAILAKANDI  
ASSAM

3: USHA RANI DAS  
W/O- BISHWA DAS  
VILL- MOHANPUR RA  
P.S- ALGAPUR  
DIST- HAILAKANDI  
ASSAM

4: ABDUL MONNAF MIA  
S/O- LATE MUSLIM MIA  
VILL- BARNIBRIDGE T E  
P.S- ALGAPUR



DIST- HAILAKANDI  
ASSAM

5: UTTOM KUMAR KALINDRI  
S/O- NOYAN KALINDRI  
VILL- BARNIBRIDGE T E  
P.S- ALGAPUR  
DIST- HAILAKANDI  
ASSAM

6: SILPI RANI DAS  
W/O- TAPU MOHAN DAS  
VILL- BARNIBRIDGE T E  
P.S- ALGAPUR  
DIST- HAILAKANDI  
ASSAM

7: AMIT GUWALA  
S/O- KRISHNA PRASAD GUWALA  
VILL- BARNIBRIDGE GRANT  
P.S- ALGAPUR  
DIST- HAILAKANDI  
ASSAM

8: PRITI BALA DAS  
W/O- BABUL DAS  
VILL- MOHANPUR GRANT  
P.S- ALGAPUR  
DIST- HAILAKANDI  
ASSAM

9: MODAN KUMAR  
S/O- KRISHNA KUMAR  
VILL- BARNIBRIDGE  
P.S- ALGAPUR  
DIST- HAILAKANDI  
ASSAM

10: RAHIMA KATUN  
W/O- ABDUL HOQUE BARBHUIYA  
VILL- MOHANPUR RA COLONY  
P.S- ALGAPUR  
DIST- HAILAKANDI  
ASSAM

11: KANCHAN ROY CHOUDHURY  
S/O- SUNAR CHANDRA ROY CHOUDHURY  
VILL- MOHANPUR RA COLONY



P.S- ALGAPUR  
DIST- HAILAKANDI  
ASSAM

12: FULNEHAR BEGUM CHOUDHURY  
W/O- HILAL UDDIN LASKAR  
VILL- MOHANPUR KASIAPUNJI  
P.S- ALGAPUR  
DIST- HAILAKANDI  
ASSAM

13: MINUWARA BEGUM  
W/O- SHALIM UDDIN MAZARBHUIYA  
VILL- HARISHNAGAR PART II  
P.S- KATLICHERRA  
DIST- HAILAKANDI  
ASSAM

14: SHITA RANI ROY  
W/O- JANITRA ROY  
VILL- HARISHNAGAR PART- I  
P.S- KATLICHERRA  
DIST- HAILAKANDI  
ASSAM

15: TAJ UDDIN BARBHUIYA @ TAJ UDDIN TALUKDAR  
S/O- LATE TURAB ALI BARBHUIYA  
VILL- TELI CHERRA  
P.S- KATLICHERRA  
DIST- HAILAKANDI  
ASSAM

16: HASNA BEGUM BARBHUIYA  
W/O- ABDUL HALIM BARBHUIYA  
VILL- BHAGBANPUR  
P.S- KATLICHARRA  
DIST- HAILAKANDI  
ASSAM

17: RABINDRA CHANDRA DAS  
S/O- LATE GOPI RANJAN DAS  
VILL- ARANYAPUR  
P.S- KATLICHERRA  
DIST- HAILAKANDI  
ASSAM

18: CHANDANA SINGHA  
W/O- ARUN SINGHA



VILL- ARANYAPUR  
P.S- KATLICHERRA  
DIST- HAILAKANDI  
ASSAM

19: MANIK JOY TRIPURA  
S/O- NAOABARAJ TRIPURA  
VILL- TELAGHATA PUNJI I  
P.S- KATLICHERRA  
DIST- HAILAKANDI  
ASSAM

20: ANITA NATH  
D/O- GOPESH NATH  
VILL- ARANYA PUNJI  
P.S- KATLICHERRA  
DIST- HAILAKANDI  
ASSAM

21: KABIR AHMED MAZUMDER  
S/O- MOTIUR RAHMAN MAZUMDER  
VILL- KOAHARISH NAGAR PT II  
P.S- KATLICHERRA  
DIST- HAILAKANDI  
ASSAM

22: ABDUL KAYUM LASKAR  
S/O- LATE KHALILUR RAHMAN LASKAR  
VILL- VHOGOBANPUR  
P.S- KATLICHERRA  
DIST- HAILAKANDI  
ASSAM

23: MANI CHASHA  
W/O- CHAMATU CHASHA  
VILL- KUKICHERRA GRANT  
P.S- KATLICHERRA  
DIST- HAILAKANDI  
ASSAM

24: USHA KUWAR  
W/O- BISHNU KUWAR  
VILL- KUKICHERRA GRANT  
P.S- KATLICHERRA  
DIST- HAILAKANDI  
ASSAM

25: HALIMA BEGUM



D/O- JAMIR UDDIN  
VILL- BARUN CHERRA FB  
P.S- KATLICHERRA  
DIST- HAILAKANDI  
ASSAM

26: RASTUM UDDIN LASKAR  
S/O- LATE ALTAZ LATIF LASKAR  
VILL- BILPAR DHUMKAR  
P.S AND DIST- HAILAKANDI  
ASSAM

27: TASIR UDDIN CHOUDHURY  
S/O- LATE ALA UDDIN CHOUDHURY  
VILL- VICHINGCHA PART-II  
P.S AND DIST- HAILAKANDI  
ASSAM

28: KHALID AHMED BARBHUIYA  
S/O- LATE MOIN UDDIN BARBHUIYA  
VILL- BILPAR DHUMKAR PART- III  
P.S AND DIST- HAILAKANDI  
ASSAM

29: ABDUL AZIZ MAZUMDER  
S/O- LATE AZIZUR RAHMAN MAZUMDER  
VILL- KANCHANPUR PART- II  
P.S AND DIST- HAILAKANDI  
ASSAM

30: KRISHNA RANI DDAS  
W/O- LATE PORITOSH CHANDRA DAS  
VILL- KANCHANPUR PART I  
P.S AND DIST- HAILAKANDI  
ASSAM

31: ABDUL KHALIK CHOUDHURY  
S/O- LATE SIRAJ UDDIN CHOUDHURY  
VILL- KANCHANPUR PART II  
P.S AND DIST- HAILAKANDI  
ASSAM

32: PERMILE BEGUM LASKAR  
W/O- ABDUL AZIM LASKAR  
VILL- KANCHANPUR PART II  
P.S AND DIST- HAILAKANDI  
ASSAM



33: KULDIP TELI  
S/O- JOYDHAN TELI  
VILL- KANCHANPUR PART III  
P.S AND DIST- HAILAKANDI  
ASSAM

34: KAMAL UDDIN LASKAR  
S/O- JUBED ALI LASKAR  
VILL- ITORKANDI PART II  
P.S AND DIST- HAILAKANDI  
ASSAM

35: DALIM UDDIN MAZUMDER  
S/O- LATE MAHIBUR RAHMAN MAZUMDER  
VILL- KANCHANPUR PART II  
P.S AND DIST- HAILAKANDI  
ASSAM

36: LOKHI NAIDU  
S/O- RAM BABU NAIDU VILL- KANCHANPUR PART III  
P.S AND DIST- HAILAKANDI  
ASSAM

37: SAJNA BEGUM BARBHUIYA  
W/O- MONIR UDDIN BARBHUIYA  
VILL- KANCHANPUR PART I  
P.S AND DIST- HAILAKANDI  
ASSAM

38: AYESHA BEGUM LASKAR  
W/O- KHALIQUE UDDIN LASKAR  
VILL- KANCHANPUR PART II  
P.S AND DIST- HAILAKANDI  
ASSAM

39: NIPENDRA RIANG  
S/O-LATE KALIJOY RIANG  
VILL- KUKICHERRA FB  
P.S- KATLICHERRA  
DIST- HAILAKANDI  
ASSAM

40: JAYANTA RIANG  
S/O- BILAMBO RIANG  
VILL- BANGLA VASHA FB  
P.S- KATLICHERRA  
DIST- HAILAKANDI  
ASSAM



41: AJMEWARA BEGUM MAZUMDER  
D/O- LATE UDDIN MAZUMDER  
VILL- DHOLAI MOLAI PART IV  
P.S KATLICHERRA AND DIST- HAILAKANDI  
ASSAM

42: GOPI DEV  
S/O- LATE GOURANGO DEV  
VILL- APIN GRANT  
P.S KATLICHERRA AND DIST- HAILAKANDI  
ASSAM

43: SUMAN SAHA  
S/O- BANBIR SAHA  
VILL- RANGABAK PART II  
P.S KATLICHERRA  
DIST- HAILAKANDI  
ASSAM  
VERSUS

THE STATE OF ASSAM AND 4 ORS  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
DISPUR  
GUWAHATI- 06

2:THE COMMISSIONER AND SECRETARY  
GOVT OF ASSAM  
FINANCE DEPTT  
DISPUR  
GUWAHATI- 06

3:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
PANJABARI  
JURIPAR  
GUWAHATI- 37

4:THE DEPUTY COMMISSIONER  
HAILAKANDI  
P.O AND DIST- HAILAKANDI  
ASSAM  
PIN- 788151

5:THE CHIEF EXECUTIVE OFFICER  
HAILAKANDI ZILLA PARISHAD  
HAILAKANDI  
P.O AND DIST- HAILAKANDI  
ASSAM  
PIN- 788151





-----  
Advocate for : MR. A H M R CHOUDHURY  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND 4 ORS

Linked Case : WP(C)/1320/2020

SUWALA DAS AND 10 ORS.  
EX-PRESIDENT OF 111 SRI LOHIT GAON PANCHAYAT  
W/O- SRI APURBA DAS  
VILL- MALAPINDHA KOIBTRA  
P.O. GUAL GAON  
P.S. GARAMUR  
DIST.- MAJULI (ASSAM)  
PIN- 785104

2: PRASANNA DUTTA  
EX-MEMBER OF NO 1 KORDOIGURI BIRINABARI UNIT  
111 SRI LOHIT GAON PANCHAYAT  
S/O- SRI LILARAM DUTTA  
VILL- BIRINABARI  
P.O. GUAL GAON  
P.S. GARAMUR  
DIST.- MAJULI (ASSAM)  
PIN- 785104

3: BIREN SAIKIA  
EX-MEMBER OF NO 8 ADI ALENGI UNIT  
111 SRI LOHIT GAON PANCHAYAT  
S/O- SRI INDESWAR SAIKIA  
VILL- ADI ALENGI  
P.O. BALICHAPORI  
P.S. GARAMUR  
DIST.- MAJULI (ASSAM)  
PIN- 785104

4: PUSPA SAIKIA BORAH  
EX-MEMBER OF NO 9 GUBINPUR UNIT  
111 SRI LOHIT GAON PANCHAYAT  
W/O- JIBESWAR BORAH  
VILL- GOBINPUR  
P.O. GUAL GAON  
P.S. GARAMUR  
DIST.- MAJULI (ASSAM)  
PIN- 785104



5: HIRA BORAH  
EX-MEMBER OF NO 3 MOLAPINDHA UNIT  
111 SRI LOHIT GAON PANCHAYAT  
W/O- PROBITRA BORAH  
VILL- BORMUKOLI GAON  
P.O. GUAL GAON  
P.S. GARAMUR  
DIST.- MAJULI (ASSAM)  
PIN- 785104

6: MINAKSHI SAIKIA  
EX-MEMBER OF NO 2 GUAL GAON UNIT  
111 SRI LOHIT GAON PANCHAYAT  
W/O- SRI MRIDUL SAIKIA  
VILL AND P.O. GUAL GAON  
P.S. GARAMUR  
DIST.- MAJULI (ASSAM)  
PIN- 785104

7: BIPIN PEGU  
EX-MEMBER OF NO 4 BHAKAT CHAPORI UNIT  
111 SRI LOHIT GAON PANCHAYAT  
S/O- SRI MUHIRAM PEGU  
VILL- KOLIYAGHULI  
P.O. GUAL GAON  
P.S. KAMALABARI  
DIST.- MAJULI (ASSAM)  
PIN- 785104

8: RUHINI KULI  
EX-MEMBER OF NO 7 KAMALPUR SELEK UNIT  
111 SRI LOHIT GAON PANCHAYAT  
W/O- KOBBA KULI  
VILL- SELEK GAON  
P.O. KAMALPUR  
P.S. GARAMUR  
DIST.- MAJULI (ASSAM)  
PIN- 785104

9: ANITA PEGU  
EX-MEMBER OF NO 6 MALAPINDHA JANAJATI UNIT  
111 SRI LOHIT GAON PANCHAYAT  
W/O- SRI SUMONATH PATIR  
VILL- MALAPINDHA MISSING  
P.O. GUAL GAON  
P.S. GARAMUR  
DIST.- MAJULI (ASSAM)  
PIN- 785104



10: POLASH BORAH  
EX-MEMBER OF NO 10 BHALUKMORA PAMUWA UNIT  
111 SRI LOHIT GAON PANCHAYAT  
S/O- LT. BHOLA BORAH  
VILL- PAMUWA  
P.O. GUAL GAON  
P.S. GARAMUR  
DIST.- MAJULI (ASSAM)  
PIN- 785104

11: GUNJARAM PATIR  
EX-MEMBER OF NO 5 BORDOWAR UNIT  
111 SRI LOHIT GAON PANCHAYAT  
S/O- SRI LACHOR PATIR  
VILL- BORDOWAR  
P.O. KAMALPUR  
P.S. GARAMUR  
DIST.- MAJULI (ASSAM)  
PIN- 785104  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY-06

4:THE DY. COMMISSIONER  
MAJULI  
ASSAM  
PIN- 785105

5:THE CHIEF EXECUTIVE OFFICER  
MAJULI ZILLA PARISHAD  
KAMALABARI  
DIST.- MAJULI  
ASSAM  
PIN- 785105

6:THE MAJULI ANCHALIK PANCHAYAT



REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEVELOPMENT OFFICER  
MAJULI DEVELOPMENT BLOCK  
KAMALABARI  
P.O. AND P.S. GARAMUR  
MAJULI  
DIST.- MAJULI (ASSAM)  
PIN- 785104  
7:THE 111 SRI LOHIT GAON PANCHAYAT

REP. BY THE SECY.  
SRI LOHIT GAON PANCHAYAT UNDER MAJULI ANCHALIK PANCHAYAT  
KAMALABARI  
P.O. GUWAL GAON  
P.S. GARAMUR  
MAJULI  
DIST.- MAJULI (ASSAM)  
PIN- 785104

-----  
Advocate for : MR. A F N U MOLLAH  
Advocate for : SC  
PNRD (R1

2

5

6) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/9060/2019

MAYNAL HOQUE PRADHANI AND 10 ORS.  
FORMER PRESIDENT DHARMASALA GAON PANCHAYAT  
S/O- LATE IUB ALI PRADHANI  
VILL- DHARMASALA PART-III  
P.O- DHARMASALA  
P.S AND DIST- DHUBRI  
PIN- 783324

2: MUSKA BIBI  
FORMER VICE PRESIDENT DHARMASALA GAON PANCHAYAT  
W/O- AZAD ALI  
VILL- DHARMASALA PART-IV  
P.O- DHARMASALA  
P.S AND DIST- DHUBRI  
PIN- 783324

3: SURAT VAN BIBI  
FORMER MEMBER DHARMASALA GAON PANCHAYAT  
W/O- HYDER ALI  
VILL- KACHUYAR KHAS PART -II



P.O- DHARMASALA  
P.S AND DIST- DHUBRI  
PIN- 783324

4: NAMITA BALA CHOWDHURAY  
FORMER MEMBER DHARMASALA GAON PANCHAYAT  
W/O- KAMAL CHOWDHURY  
VILL- DHARMASALA PART-III  
P.O- DHARMASALA  
P.S AND DIST- DHUBRI  
PIN- 783324

5: BISHNU KUMAR ROY  
FORMER MEMBER DHARMASALA GAON PANCHAYAT  
S/O- LATE ABHAY CHARAN ROY  
VILL- KACHUYAR KHAS PART- II  
P.O- DHARMASALA  
P.S AND DIST- DHUBRI  
PIN- 783324

6: MAMTAZ BEGUM  
FORMER MEMBER DHARMASALA GAON PANCHAYAT  
W/O- SOPI SK  
VILL- DHARMASALA PART-IV  
P.O- DHARMASALA  
P.S AND DIST- DHUBRI  
PIN- 783324

7: ABDUL NOOR  
FORMER MEMBER DHARMASALA GAON PANCHAYAT  
S/O- LATE TADARAK SK  
VILL- KACHUYAR KHAS PART-I  
P.O- DHARMASALA  
P.S AND DIST- DHUBRI  
PIN- 783324

8: AMINUR ISLAM  
FORMER MEMBER DHARMASALA GAON PANCHAYAT  
S/O- AHAD ALI  
VILL- KACHUYAR KHAS PART- I  
P.O- DHARMASALA  
P.S AND DIST- DHUBRI  
PIN- 783324

9: AHIYAT ALI  
FORMER MEMBER DHARMASALA GAON PANCHAYAT  
S/O- LATE JASIUDDIN SK  
VILL- KACHUYAR KHAS PART- II



P.O- DHARMASALA  
P.S AND DIST- DHUBRI  
PIN- 783324

10: SEKANDAR ALI  
FORMER MEMBER DHARMASALA GAON PANCHAYAT  
S/O- KAYZER ALI  
VILL- DHARMASALA PART- V  
P.O- DHARMASALA  
P.S AND DIST- DHUBRI  
PIN- 783324

11: BEGUM SAHANOOR  
FORMER MEMBER DHARMASALA GAON PANCHAYAT  
W/O- JAYNAL HAQUE  
VILL- DHARMASALA PART-III  
P.O- DHARMASALA  
P.S AND DIST- DHUBRI  
PIN- 783324  
VERSUS

THE STATE OF ASSAM AND 5 ORS  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
DISPUR  
GHY- 06

2:THE COMMISSIONER TO THE GOVT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
JURIPAR  
PANJABARI  
GUWAHATI- 37

3:THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM  
FINANCE DEPTT  
DISPUR  
GUWAHATI- 781006

4:THE DEPUTY COMMISSIONER  
DHUBRI  
ASSAM  
PIN- 783301

5:DHUBRI ZILLA PARISHAD  
REP. BY THE CHIEF EXECUTIVE OFFICER  
DHUBRI ZILLA PARISHAD  
DIST- DHUBRI  
ASSAM  
PIN- 783301

6:GAURIPUR ANCHALIK PANCHAYAT  
REP. BY THE BDO



P.O AND P.S- GAURIPUR  
DIST- DHUBRI  
ASSAM  
PIN- 783301  
-----

Advocate for : MR. A K SARMA  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case : WP(C)/873/2020

JUNALI BHARALI NATH AND 10 ORS.  
EX-PRESIDENT OF 97 PHULANI GAON PANCHAYAT  
W/O- LT. LAKHI NATH  
VILL. KARKICHUK KHUIYARBARI  
P.O. KARKICHUK  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

2: BALIMON NARAH  
EX-VICE PRESIDENT OF 97 PHULANI G.P.  
S/O- LT. KANAKRAM NARAH  
VILL. ULUWANI  
P.O. KARKICHUK  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

3: LALIT CHINTEY  
EX-MEMBER OF NO. 6 PHULANI UNIT  
97 PHULANI G.P.  
S/O- LT. BITESON CHINTEY  
VILL. AND P.O. KARKICHUK  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

4: KHAGEN MILI  
EX-MEMBER OF NO. 2 KALIYA UNIT  
97 PHULANI G.P.  
S/O- MULUKSON MILI  
VILL. NAMONI KALIYA  
P.O.- JAKAIBOWA  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)



PIN- 785105.

5: PANKAJ KR. NATH  
EX-MEMBER OF NO 10 PHULANI RAIDANGANI UNIT  
97 PHULANI G.P.  
S/O- GOPIRAM NATH  
VILL. RAIDANGANI  
P.O. KARKICHUK  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

6: CHITRALEKHA MILI  
EX-MEMBER OF NO. 7 KARKICHUK NEPALI UNIT  
97 PHULANI G.P.  
W/O- GOPAL MILI  
VILL. AND P.O. KARKICHUK  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

7: MRIDUL SAIKIA  
EX-MEMBER OF NO. 8  
2 PHULANI UNIT  
97 PHULANI G.P.  
S/O- LT. GOPAL SAIKIA  
VILL. JAMUWANI  
P.O. KARKICHUK  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

8: RUPALI BORAH  
EX-MEMBER OF NO 9 POLONGANI UNIT  
97 PHULANI G.P.  
W/O- DILIP BORAH  
VILL. POLONGANI  
P.O. SRI RAM BANAMALI  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

9: BINA PAME NARAH  
EX-MEMBER OF NO. 1 JAKAIBOWA UNIT  
97 PHULANI G.P.  
W/O AMAR NARAH  
VILL. BORKALIYA  
P.O. JAKAIBOWA





P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

10: SUMITRA NARAH  
EX-MEMBER OF NO 4 NAGANCHUK UNIT  
97 PHULANI G.P.  
W/O- NARAYAN NARAH  
VILL. NAGANCHUK  
P.O. KARKICHUK  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

11: KALPANA MILI  
EX-MEMBER OF NO 3 JAMUDCHUK UNIT  
97 PHULANI G.P.  
W/O- PRAFULLAH MILI  
VILL. JAMUDCHUK  
P.O. KARKICHUK  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY- 06.

2:THE COMM. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GHY.-37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY.-06.

4:THE DY. COMMISSIONER  
MAJULI  
ASSAM  
PIN- 785105.

5:THE CHIEF EXECUTIVE OFFICER  
MAJULI ZILLA PARISHAD  
KAMALABARI  
DIST.- MAJULI



ASSAM

PIN- 785105.

6:THE UJANI MAJULI ANCHALIK PANCHAYAT  
REP. BY THE EXECUTIVE OFFICER-CUM B.D.O.  
UJANI MAJULI DEV. BLOCK  
P.O. AND P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

7:THE 97 PHULANI GAON PANCHAYAT  
REP. BY THE SECY.

PHULANI GAON PANCHAYAT UNDER UJANI MAJULI ANCHALIK  
PANCHAYAT  
JENGRAIMUKH  
P.O. AND P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785104.

-----  
Advocate for : MR. A F N U MOLLAH

Advocate for : SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/369/2020

UMESH DEKA AND 111 ORS.

S/O LT. JOGENDRA DEKA  
VILL. AND P.O. BARTALA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

2: KHARGESWARI BORO  
D/O LT. KALA RAM BORO  
VILL. MUGDI (AMRATTARI)  
P.O. MUGDI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

3: SIDDIKUL HAQUE  
S/O HUSSAIN ALI  
VILL. ADABARI  
P.O. ADABARI  
DIST. NALBARI  
ASSAM

4: KUTUMONI MEDHI



W/O GOLOK MEDHI  
VILL. NO. 1  
KAPLABARI  
P.O. KAPLABARI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

5: MNIK ALI  
S/O LT. SHOBAHAN ALI  
VILL. AND P.O. BHANGNAMARI  
P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM

6: AINAL HAQUE  
S/O LT. SANULLA  
VILL. NO. 3  
KANDHBARI  
P.O. KANDHBARI  
DIST. NALBARI  
ASSAM

7: TIZUDDIN  
S/O LT. SHARAB ALI  
VILL. GHOGA  
P.O. LAOTOLA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

8: SAFIKUL ALI  
S/O RIYAZUDDIN AHMED  
VILL. PAIKAN BONMAJA  
P.O. PAIKAN BONMAJA  
DIST. NALBARI

9: NURJAHAN  
W/O AYUB KHAN  
VILL. 1 NO. LARKUCHI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

10: ANOWARA BEGUM  
W/O SONABAR ALI  
VILL. KURIHAMARI  
P.S. BHANGNAMARI



DIST. NALBARI  
ASSAM

11: INTAZ ALI  
S/O LT. HAIZAN ALI  
VILL. SAPKATA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

12: HARAZ UDDIN  
VILL. NO. 2 KALARCHAR  
P.S. BHANGANMARI  
DIST. NALBARI  
ASSAM

13: SUBAHAN ALI  
S/O LT. HASEN ALIVILL. KAPLABARI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

14: KUMUD MEDHI  
S/O LT. RAGHU MEDHI  
VILL. NO. 1  
KAPLABARI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

15: RABIA BEGUM  
W/O LT. NOUSAD ALI  
VILL. NO. 2  
KAPLABARI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

16: MAKANI HARIJAN  
W/O SRI PRABIN HARIJAN  
VILL. NO. 3 BARTALA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

17: PRANJIT DEKA  
S/O LT. JOYCHARAN DEKA  
VILL. MUGDI



P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

18: HALEMA BEGUM  
W/O MD. NUJIR ALI  
VILL. KHUDRA SINADI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

19: MARAMI DAS  
W/O SRI PRABIN DAS  
VILL. NO. 2 GHORATHAL  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

20: KASED ALI  
S/O LT. ARUN ALI  
VILL. BAMUNBARI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

21: KALPANA BARO  
W/O LT. RABIN CH. BARO  
VILL. AMRATTARI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

22: SAHNUR ALI  
S/O LT. SAMUD ALI  
VILL. LACHIMA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

23: SHYAMANTA BARMAN  
S/O LT. DAMODAR BARMAN  
VILL. DARINGAPARA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

24: RANJU DEKA  
S/O SRI PRADIP DEKA



VILL. DAGAPARA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

25: RAJIA BEGUM  
W/O SRI PALAN ALI  
VILL. NO. 2  
KANDHABRI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

26: FAZAL HAQUE  
W/O MD. INTAZ ALI  
VILL. NO. 2 LOHARKATHA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

27: MINU DEKA  
W/O SRI PRAMESH DEKA  
VILL. DARANGIPARA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

28: JITEN DAS  
S/O SRI HARIN DAS  
VILL. BARNIBARI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

29: KHABIR ALI  
S/O MD. SAFED ALI  
VILL. PACHIM BONMAZA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

30: MANOMATI NATH BORA  
W/O SANKAR NATH BORA  
VILL. DIRUA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM



31: MANDIRA KAIBORTA  
W/O SRI PRADIP DEKA  
VILL. PACHIM DIRUA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

32: PADMINI DAS  
S/O SRI JOGENDRA DAS  
VILL. POTEBARI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

33: SUREN BAISHYA  
S/O LT. NAURAM BAISHYA  
VILL. NO. 1  
NAPTIPARA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

34: GOPALJAN BIBI  
W/O MD. MOFIZ ALI  
VILL. BONMAJA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

35: AKHTARA BIBI  
W/O MD. NABAD ALI  
VILL. BORNIBARI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

36: SWAPNA RANI BARO  
W/O SRI PABIN CHANDRA BARO  
VILL. DIRUA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

37: ALTAF HUSSAIN  
S/O LT. ABUL SAKAR  
VILL. BAKRIKUCHI  
P.S. MUKALMUA  
DIST. NALBARI



ASSAM

38: SARALA KHATUN  
W/O MD. KARAM ALI  
VILL. AND P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM

39: NAZIRA BEGUM  
W/O CHAN MAHAMMAD  
VILL. NANGALMARI  
P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM

40: PRATIMA DAS  
W/O SRI HARI CHANDRA DAS  
VILL. NARUA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

41: PRADIP DAS  
S/O LT. GOPAL DAS  
VILL. KALDI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

42: MAMANI BEGUM  
W/O NURUL HAQUE  
VILL. NO. 2  
JOISAGAR  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

43: ANIMA KAIBARTA  
W/O SRI GAGI RAM KOIBARTA  
VILL. LAUTHARI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

44: MINU KAIBARTA  
W/O SRI MANI RAM DAS  
VILL. JOISAGAR  
P.S. MUKALMUA





DIST. NALBARI  
ASSAM

45: ASHIYA BEGUM  
W/O SRI NURUL ISLAM  
VILL. N.C. PUB KAJIA  
P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM

46: MARJIN KHATUN  
W/O SRI RUPSAN ALI  
VILL. KALARCHAR  
P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM

47: SAHABUDDIN  
S/O MD. NAJAR ALI  
VILL. BARCHALI  
P.S. BHANGANAMARI  
DIST. NALBARI  
ASSAM

48: MENAKA DAS  
W/O SRI DHARANI DAS  
VILL. RAMPU  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

49: FARMAN ALI  
S/O MD. ALTAP  
VILL. N.C. PUB KAJIA  
P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM

50: ASKAR ALI  
S/O MD. ISMAIL  
VILL. KALARCHAR  
P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM

51: MAFIDA BEGUM  
W/O MD. MEHER ALI  
KALARCHAR



P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM

52: PULAK DAS  
S/O SRI ARUP DAS  
P.O. CHANDA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

53: KRIPADHAR BARMAN  
S/O LT. BAPURAM BARMAN  
VILL. BARTALA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

54: TARIK ANOWAR  
S/O MD. AMAJ UDDIN  
VILL. MAGHYA BHANGNAMARI  
P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM

55: PRATIMA HALOI  
W/O SRI MANGLA HALOI  
VILL. CHATEMARI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

56: RACHIMA BEGUM  
W/O MD. HAKIM ALI  
VILL. GHOGA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

57: NAJMUN NAHAR  
W/O MD. EUNUSH ALI  
VILL. LOWTOLA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

58: ABUSAMA ALI  
S/O GIYAS ALI



VILL. LAUPARA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

59: SAHJAHAN ALI  
S/O LT. ANAR ALI  
VILL. SORUSALIA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

60: ARIFA BIBI  
W/O MD. AJGAR ALI  
VILL. NARAYANPUR  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

61: MALATI TALUKDAR  
W/O SRI BHUBANESWAR TALUKDAR  
VILL. KALARCHAR  
P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM

62: HAKIMA BEGUM  
W/O MD. JORUL ALI  
VILL. GOLDIGHOLA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

63: MANJURI BORO  
W/O SRI NARAYAN CH. BORO  
VILL. SUNGORBORI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

64: ARAN ALI  
S/O LT. BAKHEJUDDIN  
VILL. BURLITPAR  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

65: AFRUJA BIBI



W/O MD. FARIDUR RAHMAN  
VILL. SUTARKUCHI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

66: SONMANI DAS  
S/O SRI DIJEN KALITA  
VILL. SUTARKUCHI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

67: AYUB ALI  
S/O LT. BHOINUR ALI  
VILL. BALIKUCHI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

68: KHADEJA BEGUM  
W/O MD. HAFIJUL ISLAM  
VILL. LOHARKATHA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

69: HUSSAIN AHMED  
S/O MD. HIKMAT ALI  
VILL. ADABARI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

70: SARIFUDDIN AHMED  
S/O LT. AIJUDDIN AHMED  
VILL. LOHARKATHA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

71: SAMAD ALI  
S/O MD. SAMEJ ALI  
VILL. SOYAD ALI CHAR  
P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM



72: FAZAL HAQUE  
S/O MD. JANU MUNSHI  
VILL. BORDHAP  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

73: KALICHARAN BAISHYA  
S/O SRI CHANDRA RAM BAISHAYA  
VILL. NO. 1  
JOYSAGAR  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

74: TUTU DEKA  
S/O SRI JOGESWAR HALOI  
VILL. ROUMARI PATHAR  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

75: RUNU TALUKDAR  
W/O SRI DEEPAK TALUKDAR  
VILL. DAMDAMA PATHAR  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

76: HOMESWAR BARMAN  
S/O LT. BINANDI BARMAN  
VILL. BARTALA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

77: SHAGAR ALI  
S/O LT. ABED ALI  
VILL. BARBILPAR  
P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM

78: SURMAN ALI  
S/O MD. SATTAR ALI  
VILL. KALAARCHAR  
P.S. BHANGNAMARI  
DIST. NALBARI



ASSAM

79: KALYANI DEKA  
W/O SRI RATUL DEKA  
VILL. BARTALA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

80: MAMTAZ PARBIN  
W/O MD. FAIZUR RAHMAN  
VILL. N.C. PUB KAJIA  
P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM

81: ARFAN ALI  
S/O LT. SUMIRUDDIN  
VILL. BONPURA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

82: JAGAT MUSHAHARY  
S/O SRI JAMI RAM MUSHAHARY  
VILL. NO. 2 KEKAN  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

83: DANESH ALI  
S/O ARMESH ALI  
VILL. MULAGHATA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

84: BADSHAH ALI  
S/O SHABUDDIN  
VILL. BHELAKHAITI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

85: HAMID ALI  
S/O LT. RAKMAT  
VILL. PACHIM BHANGNAMARI  
P.S. BHANGNAMARI



DIST. NALBARI  
ASSAM

86: SAMAD ALI  
S/O LT. NOIMUDDIN  
VILL. LAOPARA  
P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM

87: SAHERA KHATUN  
D/O MOIN UDDIN  
VILL. KALARCHAR  
P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM

88: ABEDA BEGUM  
W/O AJMAL ALI  
VILL. SOTEMARI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

89: MAFIJ ALI  
S/O LT. DILDAR  
VILL. NARAYANPUR  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

90: FARIDA BIBI  
W/O MUHIBAR RAHMAN  
VILL. AND P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

91: BILKIS SULTANA  
W/O SULEMAN ALI  
VILL. KURIHAMARI  
P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM

92: AYUB ALI  
S/O AINUDDIN  
VILL. DAMDAMA PATHAR  
P.S. MUKALMUA



DIST. NALBARI  
ASSAM

93: NITU MEDHI  
S/O NABIN MEDHI  
VILL. KHALIHAPAR  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

94: RAHIMA BEGUM  
W/O LOKMAN ALI  
VILL.NISLAPAR  
P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM

95: NAYAN MONI ROY  
S/O LT. KHARGESWAR ROY  
VILL. NO. 2 NARUA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

96: ARFAN ALI  
S/O LT. ROUSHAN ALI  
VILL. NARAYANPUR  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

97: PARIJAN BEGUM  
W/O LT. SABER ALI  
VILL. PACHIM BHANGNAMARI  
P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM

98: BINA MEDHI  
S/O LT. MOHAN MEDHI  
VILL. TEGHERATARI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

99: OMAR ALI  
S/O SAHED ALI  
VILL. KALARCHAR





P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM

100: SAHABUDDIN  
S/O NAJAR ALI  
VILL. NO. 1  
KANDHBARI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

101: PADUM KALITA  
S/O LT. THANURAM KALITA  
VILL. LOAPARA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

102: LAL MIYA  
S/O LT. REFAK ALI  
VILL. NO. 2 BARBALA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

103: AJAD ALI  
S/O LT. MONJURA ALI  
VILL. GHOGA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

104: PHULMALA BEGUM  
W/O AFSER ALI  
VILL. 2 NO. LARKUSHI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

105: CHANDAN PATHAK  
S/O LT. NAREN PATHAK VILL. 2 NO. DAULASAL  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

106: UZALA KHATUN  
W/O IBSAD ALI



VILL. 2 NO. LARKUCHI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

107: HABIZUR RAHMAN  
S/O AHILA  
VILL. KHAGRKHALI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

108: SWARIFAN BEGUM  
W/O JAMAL ALI  
VILL  
2 NO. LARKUCHI  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

109: SAKINA KHATUN  
W/O SAMAD ALI  
VILL. PERADHARA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

110: PHUKON NATH  
S/O JYOTISH CH. NATH  
VILL. 2 NO. DAULASAL  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

111: BORNALI NATH  
W/O NAYANMONI NATH  
VILL. 1 NO. DAULASAL  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM

112: AJIT TALUKDAR  
S/O LT. DHARNI DHAR TALUKDAR  
VILL. 25 NO. RUPIABATHAN  
P.S. BELSOR  
DIST. NALBARI  
ASSAM  
VERSUS



THE STATE OF ASSAM AND 18 ORS.  
REP. BY THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT  
DISPUR  
GUWAHATI-6

2:COMMISSIONER AND SECRETARY  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT. JANATA BHAWAN  
DISPUR  
GUWAHATI-6  
ASSAM

3:COMMISSIONER  
DEPTT. OF PANCHAYAT AND RUARAL DEVELOPMENT GOVT. OF ASSAM  
PANJABARI  
JURIPAR  
GUWAHATI-37  
ASSAM

4:ASSAM STATE ELECTION COMMISSION  
ASSAM  
REP. BY ITS COMMISSIONER  
HOUSE FED COMPLEX  
DISPUR  
GUWAHATI-6

5:DEPUTY COMMISSIONER  
NALBARI  
DIST. NALBARI  
ASSAM

6:CHIEF EXECUTIVE OFFICER  
NALBARI ZILLA PARISHAD  
NALBARI  
ASSAM

7:BLOCK DEVELOPMENT OFFICER  
BARKHETRI BLOCK  
MUKALMUA  
P.O. AND PS. MUKALMUA  
DIST. NALBARI  
ASSAM

8:THE SECRETARY  
57 NO. DAULASAL LARKUCHI GAON PANCHAYAT LARKUCHI  
P.O. LALKUCHI  
PS. MUKALMUA  
DIST. NALBARI  
ASSAM  
PIN-781312

9:THE SECRETARY  
56 NO. MUGDI RAMPUR GAON PANCHAYAT



P.O. RAMPUR  
PS. MUKALMUA  
DIST. NALBARI  
ASSAM  
PIN-781312  
10:THE SECRETARY  
54 NO. KEKAN KAPLABARI GAON PANCHAYAT P.O. KEKAN  
PS. MUKALMUA  
DIST. NALBARI  
ASSAM  
PIN-781312  
11:THE SECRETARY  
58 NO. BANTALA- JOYSAGAR GAON PANCHAYAT  
P.O. BELTALA  
P.O. RAMPUR  
PS. MUKALMUA  
DIST. NALBARI  
ASSAM  
PIN-781138  
12:THE SECRETARY  
59 NO. MUKALMUA- NARAYANPUR GAON PANCHAYAT  
P.O. AND P.S. MUKALMUA  
PS. MUKALMUA  
DIST. NALBARI  
ASSAM  
PIN-781126  
13:60 NO. KANDHBARI- DAGAPARA GAON PANCHAYAT  
P.O. KANDHBARI  
PS. MUKALMUA  
DIST. NALBARI  
ASSAM  
PIN-781126  
14:61 NO. GHOGA GON PANCHAYAT  
P.O. LAWTOLE  
PS. MUKALMUA  
DIST. NALBARI  
ASSAM  
PIN-781126  
15:62 NO. ADABARI LOHARKATHA GAON PANCHAYAT  
P.O. LAHARKATHA  
P.O. RAMPUR  
PS. MUKALMUA  
DIST. NALBARI  
ASSAM  
PIN-781126  
16:55 NO. BARNIBARI NAPTIPARA GAON PANCHAYAT  
P.O. BARNIBARI  
P.O. RAMPUR



PS. MUKALMUA  
DIST. NALBARI  
ASSAM  
PIN-781304  
17:64 NO. BHANGNAMARI GAON PANCHAYAT  
P.O. AND P.S BHANGNAMARI  
DIST. NALBARI  
ASSAM  
PIN-781312  
18:63 NO. KALARCHAR GAON PANCHAYAT  
P.S. BHANGNAMARI P.O. KALARCHAR  
DIST. NALBARI  
ASSAM  
PIN-781312  
19:65 NO. KURIHAMARI BARSALIYA GAON PANCHAYAT  
P.O. AND P.S. BHANGNAMARI  
DIST. NALBARI  
ASSAM  
PIN-781126

-----  
Advocate for : DR. P K GOSWAMI  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 18 ORS.

Linked Case : WP(C)/757/2020

MOMI PEGU AND 6 ORS.  
EX-PRESIDENT OF UJANI MAJULI ANCHALIK PANCHAYAT  
JENGRAIMUKH  
W/O. SATYARANJAN PEGU  
VILL. JENGRAI MAGHUACHUK. O.O. AND P.S. JENGRAIMUKH  
DIST. MAJU  
ASSAM  
PIN-785105.

2: KUNJALATA BORAH  
EX VICE PRESIDENT OF UJANI MAJULI A.P.  
JENGRAIMUKH  
W/O. JITEN BORAH  
VILL. AND P.O. RATANPUR  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM  
PIN-785110.

3: BOBITA DOLEY



EX A.P. MEMBER FROM PHULONI G.P. UNDER UJANI MAJULI A.P. VILL.  
AND P.O. RATANPUR MIRI  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM  
PIN-785105.

4: MENOKA KUTUM  
EX A.P. MEMBER FROM LUITPORIYA G.P. UNDER UJANI MAJULI A.P. W/O.  
ROBIN KUTUM  
VILL. SUKANSUTI GAON  
P.O. BHOKATIDUWAR P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM  
PIN-785110.

5: BABUL CH. MILI  
EX A.P. MEMBER FROM PHULONI G.P. UNDER UJANI MAJULI ANCHALIK  
PANCHAYAT  
S/O. LT. OPEN CH. MILI  
VILL. LAHAN GAON  
P.O. KARKICHUK  
P.S. JENGRAIMUKH  
DIST. KAJULI  
ASSAM  
PIN-785105.

6: PURNIMA KATAKI  
EX A.P. MEMBER FROM RANGACHAHI G.P. W/O. JAGAT CH. KATAKI  
VILL. GUWALABORI GAON  
P.O. RANGACHAHI  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM  
PIN-785105.

7: DARASINGH DOLEY  
EX A.P. MEMBER FROM CHEREPAI G.P. S/O. MUKUT DOLEY  
VILL. KUMARBARI GAON  
P.O. AND P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM  
PIN-785105.  
VERSUS

THE STATE OF ASSAM AND 5 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.



DISPUR  
GUWAHATI-781006.

2:THE COMMISSIONER  
TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GUWAHATI-37.

3:THE COMMISSIONER AND SECRETARY  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GUWAHATI-781006.

4:THE DY. COMMISSIONER

MAJULI  
ASSAM  
PIN-785105.  
5:THE CHIEF EXECUTIVE OFFICER

MAJULI ZILLA PARISHAD  
DIST. MAJULI  
ASSAM  
PIN-785105.

6:THE BLOCK DEVELOPMENT OFFICER CUM EXECUTIVE OFFICER

UJANI MAJULI ANCHALIK PANCHAYAT  
P.O. AND P.S. JENGRAMIKH  
DIST. MAJULI  
ASSAM  
PIN-785105.

-----  
Advocate for : MR. A F N U MOLLAH  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/8684/2019

ABDUL WAHAB MIAH AND 10 ORS.  
EX-PRESIDENT  
JAMADARHAT GAON PANCHAYAT  
S/O. ABDUL HALIM MIAH  
VILL. JAMADARHAT  
P.O. JAMADARHAT  
P.S. FAKIRGANJ



DIST. DHUBRI  
ASSAM  
PIN783330.

2: SHORBANU KHATUN  
EX-VICE PRESIDENT  
JAMADARHAT GAON PANCHAYAT  
W/O. RAHIM ALI  
VILL. PAIKARPARA  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.

3: SHOHIID ALI  
S/O. BISHA SHEIKH  
VILL. MATHAKATA  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.

4: ACHCHABIA KHATUN  
W/O. ACHUR UDDIN  
VILL. JAMADARHAT  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.

5: BASATON NESSA  
W/O. SHAJAHAN ALI  
VILL. PORAVITA  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.

6: ARFAN ALI SHEIKH  
W/O. ABDUL AJIJ SHEIKH  
VILL. PAIKARPARA  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI





ASSAM  
PIN-783330.

7: SALEHA KHATUN  
W/O. FAYJUDDIN SHEIKH  
VILL. DUDHTOLA  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.

8: SULTAN ALI  
S/O. MOKACHED ALI  
VILL. DUDHTOLA  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.

9: AMBIYA KHATUN  
W/O. GOLAM MASTAFA  
VILL. BANACHAPA  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.

10: ABDUL HAMID  
S/O. ADRASH ALI  
VILL. MAHAJANPARA  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.

11: MOIDUL ISLAM  
S/O. NUR UDDIN MIAH  
VILL. PORAVITA  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.  
VERSUS



THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GUWAHATI-06.

2:THE COMMISSIONER AND SECY.  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
ASSAM  
DISPUR  
GHY.-06.  
3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI  
JURIPAR  
GHY.-37.  
4:THE DY. COMMISSIONER

DHUBRI  
P.O. DHUBRI  
DIST. DHUBRI  
ASSAM  
PIN-783301.  
5:THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD  
DHUBRI  
P.O. AND DIST. DHUBRI  
ASSAM  
PIN-783301.  
6:THE JAMADARHAT ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER  
JAMADARHAT  
P.O. CHIRAKUTI  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.  
7:THE NO. 62 JAMADARHAT GAON PANCHAYAT

REP. BY THE SECRETARY  
JAMADARHAT GAON PANCHAYAT



P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.

-----  
Advocate for : MR. M HUSSAIN  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/3622/2018

MADHABI RAHANG AND 8 ORS.  
W/O. HARIRAM RAHANG  
VILL. CHAMOTA PATHAR  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.

2: JAIFOR ALI

S/O. ABDUL MUSABBIR  
VILL. HATKHOLA  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.

3: PHULMOTI INGTI

W/O. NIPEN INGTI  
VILL DIKSANG  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.

4: SAJEDA BEGUM

W/O. TAHER ALI  
VILL. AND P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.

5: MD. TAJAJUL ISLAM CHAUDHURY

S/O. ABDUL MUSABBIR CHAUDHURY  
VILL. 2 NO. KOCHUTOLI



P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.

6: RAHIM KHAN

S/O. KANU KHAN  
VILL. CHAMOTA PATHAR  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.

7: TUKLU DEY

VILL. CHAMOTA PATHAR  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.

8: HAZERA BEGUM

D/O. HABIB HAZARIKA  
VILL. KOPALKATA  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.

9: ANJU PATAR

VILL. MAHMARA  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.  
VERSUS

THE STATE OF ASSAM AND 8 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEV. DEPTT.  
ASSAM  
DISPUR  
GHY.

2: THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEV. DEPTT.  
ASSAM  
DISPUR  
GHY.



3:THE FINANCE COMMISSION OF INIDA

MINISTRY OF FINANCE  
DEPTT. OF ECONOMIC AFFAIRS  
NORTH BLOCK  
NEW DELHI

4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM  
DISPUR  
GHY.

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI  
JURIPAR  
GHY.

6:THE DY. COMMISSIONER

KAMRUP (M)  
P.O. PANBAZAR  
DIST. KAMRUP (M)  
ASSAM

7:THE CHIEF EXECUTIVE OFFICER

KAMRUP METRO ZILLA PARISHAD  
GOLAGHAT  
P.O. AND DIST. KAMRUP (M)  
ASSAM

8:THE BLOCK DEVELOPMENT OFFICER

DIMORIA DEVELOPMENT BLOCK  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM

9:THE GAON PANCHAYAT SECRETARY

SONAPUR G.P.  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.

-----

Advocate for : MR. M KHAN

Advocate for : GA

ASSAM appearing for THE STATE OF ASSAM AND 8 ORS.



Linked Case : WP(C)/1005/2020

DEBOJIT PATIR AND 10 ORS.  
EX-PRESIDENT OF 94 RATANPUR MIRI GAON PANCHAYAT  
S/O. LT. NOBIN PATIR  
VILL. UJANI GEZERA  
P.O. GEZERA  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM. PIN-785110.

2: USHARANI DOLEY  
EX-VICE PRESIDENT OF 94 RATANPUR MIRI GAON PANCHAYAT  
W/O. JUGAL DOLEY  
VILL. RATANPUR MIRI  
P.O. RATANPUR MIRI  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM. PIN-785105..

3: NABAJIT DOLEY  
EX-MEMBER OF NO. 3 UJANI GEZERA UNIT  
94 RATANPUR MIRI G.P.  
S/O. LT. TIKESWAR DOLEY  
VILL. UJANI GEZERA  
P.O. GEZERA  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM. PIN-785110.

4: ROMESH KULI  
EX-MEMBER OF NO. 9 RATANPUR MIRI UNIT  
94 RATANPUR MIRI G.P.  
S/O. LT. MONAI KULI  
VILL. KULI GAON  
P.O. RATANPUR MIRI  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM. PIN-785105.

5: DIPAMONI KUTUM  
EX-MEMBER OF NO. 2 TAKARCHUK UNIT  
94 RATANPUR MIRI G.P.  
W/O. MAHANANDA KUTUM  
VILL. TAKARCHUK  
P.O. GEZERA  
P.S. JENGRAIMUKH



DIST. MAJULI  
ASSAM. PIN-785105.

6: SANTANA MILI  
EX-MEMBER OF NO. 6 RATANPUR MIRI UNIT  
94 RATANPUR MIRI G.P.  
W/O. DILIP MILI  
VILL. MILI GAON  
P.O. MILI TINI ALI  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM. PIN-785110.

7: GITANJALI PATIR DOLEY  
EX-MEMBER OF NO. 7 RATANPUR MIRI UNIT  
94 RATANPUR MIRI G.P.  
W/O. AMRIT DOLEY  
VILL. AND P.O. RATANPUR MIRI  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM. PIN-785105.

8: MRINALI DOLEY  
EX-MEMBER OF NO. 4 NAMONI GEZERA UNIT  
94 RATANPUR MIRI G.P.  
W/O. JHON DOLEY  
VILL. NAMONI GEZERA  
P.O. GEZERA  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM. PIN-785110.

9: SIVANATH PEGU  
EX-MEMBER OF NO. 1 JABORCHUK UNIT  
94 RATANPUR MIRI G.P.  
S/O. NANDESWAR PEGU  
VILL. JABORCHUK KATHONI  
P.O. GEZERA  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM. PIN-785110.

10: MINU BORAH  
EX-MEMBER OF NO. 5 HALDHIBARI UNIT  
94 RATANPUR MIRI G.P.  
W/O. GUNA KANTA BORAH  
VILL. HALDHIBARI  
P.O. MILI TINI ALI



P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM. PIN-785110.

11: RAJESH CHANDI  
EX-MEMBER OF NO. 10 RATANPUR MIRI UNIT  
94 RATANPUR MIRI G.P.  
S/O. LT. BANURAM CHANDI  
VILL. NAYABAZAR  
P.O. RATANPUR MIRI  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM. PIN-785105.  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GUWAHATI-781006.

2:THE COMMISSIONER  
TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GHY.-37.

3:THE COMMISSIONER AND SECY.  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GUWAHATI-781006.

4:THE DY. COMMISSIONER

MAJULI  
ASSAM  
PIN-785105.  
5:THE CHIEF EXECUTIVE OFFICER

MAJULI ZILLA PARISHAD  
KAMALABARI  
DIST. MAJULI  
ASSAM  
PIN-785105.  
6:THE UJANI MAJULI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER  
UJANI MAJULI DEVELOPMENT BLOCK





P.O. AND P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM  
PIN-785105.  
7:THE 94 RATANPUR MIRI GAON PANCHAYAT  
REP. BY THE SECRETARY  
RATANPUR GAON PANCHAYAT UNDER UJANI MAJULI ANCHALIK  
PANCHAYAT  
JENGRAIMUKH  
P.O. AND P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM  
PIN-785104.

-----  
Advocate for : MR. A F N U MOLLAH  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/5129/2020

TAHERA BIBI AND 10 ORS  
W/O. NURAL AMIN  
VILL. CHHAGOLIA PART-I  
P.O. CHHAGOLIA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.

2: ANANDA ADHIKARY  
S/O. LT. PREMANANDA ADHIKARY  
VILL. CHHAGOLIA PART-II  
P.O. CHHAGOLIA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.

3: KANAK KR. ADHIKARY  
S/O. LT. JOGENDRA ADHIKARY  
VILL. CHHAGOLIA PART-I  
P.O. CHHAGOLIA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.

4: SABITA PATNI DAS  
W/O. TARUN PATNI DAS



VILL. CHHAGOLIA PART-II  
P.O. CHHAGOLIA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.

5: ROKEYA SIDDIQUE  
W/O. ABU BAKKAR SIDDIQUE  
VILL. CHHAGOLIA PART-I  
P.O. CHHAGOLIA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.

6: JELEKA BIBI  
W/O. ABDUL MANNAN SHEIKH  
VILL. CHHAGOLIA PART-II  
P.O. CHHAGOLIA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.

7: JAHIDUR RAHMAN  
S/O. FAZAL ALI MONDAL  
VILL. CHHAGOLIA PART-I  
P.O. CHHAGOLIA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.

8: FAZLE RAHMAN  
S/O. SABED ALI  
VILL. CHHAGOLIA PART-II  
P.O. CHHAGOLIA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.

9: BIBHA SARKAR  
W/O. MRINAL SARKAR  
VILL. CHHAGOLIA PART-II  
P.O. CHHAGOLIA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.

10: ABIDA BIBI  
W/O. JAMIR ALI



VILL. CHHAGOLIA PART-II  
P.O. CHHAGOLIA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.

11: RATIRANJAN GHOSE  
S/O. LT. GANGA CHARAN GHOSE  
VILL. CHHAGOLIA PART-II  
P.O. CHHAGOLIA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.  
VERSUS

THE STATE OF ASSAM AND 4 ORS  
REP. BY THE SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GUWAHATI-06.

2:THE COMMISSIONER  
TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GUWAHATI-37.

3:THE COMMISSIONER AND SECY.  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GUWAHATI-06.

4:THE DY. COMMISSIONER OF DHUBRI DISTRICT  
AT DHUBRI  
P.O. P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783301.

5:THE DHUBRI ZILLA PARISHAD

REP. BY THE CHIEF EXECUTIVE OFFICER  
DHUBRI  
ASSAM  
P.O. P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783301.

-----

Advocate for : MR. A T SARKAR  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 4 ORS



Linked Case : WP(C)/960/2020

BIJOY DOLEY AND 10 ORS.  
EX-PRESIDENT OF 93 JENGRAI GAON PANCHAYAT  
S/O- LT. PIYORAM DOLEY  
VILL. BOR POMUA GAON  
P.O. JENGRAIMUKH  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

2: BORNALI PEGU  
EX-VICE PRESIDENT OF 93 JENGRAI GAON PANCHAYAT  
W/O- SRI NILO PEGU  
VILL. LAKHIMI BOR POMUA GAON  
P.O. AND P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

3: PHIRUJ DOLEY  
EX-MEMBER OF NO. 1 BOR POMUA UNIT  
93 JENGRAI G.P.  
S/O- KARKA DOLEY  
VILL. BOR POMUA GAON  
P.O. JENGRAIMUKH  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

4: SMTI. KOCH PROVA PEGU  
EX- MEMBER OF NO.2 BOR POMUA UNIT  
93 JENGRAI G.P.  
W/O- SRI BHODRJIT PEGU  
VILL. BOR POMUA GAON  
P.O. JENGRAIMUKH  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

5: SWAPNA PEGU  
EX-MEMBER OF NO. 2 BOR POMUA UNIT  
93 JENGRAI G.P.  
W/O- SRI HARA KANTA PEGU  
VILL. BORPATHAR GAON  
P.O. JENGRAIMUKH



P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

6: SMTI. MONITA PEGU  
EX- MEMBER OF NO. 5 GOBURCHUK UNIT  
93 JENGRAI G.P.  
W/O- BHUPEN PEGU  
VILL. BOR POMUA GAON  
P.O. JENGRAIMUKH  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

7: SURJYA DOLEY  
EX-MEMBER OF NO. 6 BOR POMUA KATHALGURI UNIT  
93 JENGRAI G.P.  
S/O- INDESWAR DOLEY  
VILL. BOR POMUA GAON  
P.O. JENGRAIMUKH  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

8: RINESWARI PEGU  
EX-MEMBER OF 7 MAGHUACHUK UNIT  
93 JENGRAI G.P.  
W/O- SRI SUKURAM PEGU  
VILL. JENGRAI MAGHUA GAON  
P.O. JENGRAIMUKH  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

9: SARBESWAR DOLEY  
EX-MEMBER OF NO. 8 MAGHUACHUK UNIT  
93 JENGRAI G.P.  
S/O- LT. KATIRAM DOLEY  
VILL. JENGRAI AMGURI GAON  
P.O. JENGRAI  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

10: BISHNU KR. PEGU  
EX- MEMBER OF 9 JENGRAI CHAPORI UNIT  
93 JENGRAI G.P.  
S/O- JAIGE PEGU



VILL. JENGRAI CHAPORI  
P.O. JENGRAIMUKH  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

11: GUNADHAR PEGU  
EX-MEMBER OF 10 JENGRAI CHAPORI UNIT  
93 JENGRAI G.P.  
S/O- GANGARAM PEGU  
VILL. JENGRAI BALI CHAPORI  
P.O. JENGRAI CHAPORI  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY.-06.

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GHY.-37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY.-06.

4:THE DY. COMMISSIONER  
MAJULI  
ASSAM  
PIN- 785105.

5:THE CHIEF EXECUTIVE OFFICER  
MAJULI ZILLA PARISHAD  
KAMALABARI  
DIST- MAJULI  
ASSAM  
PIN- 785105.

6:THE UJANI MAJULI ANCHALIK PANCHAYAT  
REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEV. OFFICER  
UJANI MAJULI DEV. BLOCK  
P.O. AND P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.



7:THE 93 JENGRAI GAON PANCHAYAT  
REP. BY THE SECY.  
PHULANI GAON PANCHAYAT UNDER UJANI MAJULI ANCHALIK  
PANCHAYAT  
JENGRAIMUKH  
P.O. AND P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785104.

-----  
Advocate for : MR. A F N U MOLLAH  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/746/2020

RUPALI GOGOI AND 65 ORS.  
FORMER PRESIDENT EAST (PUB) JORHAT ANCHALIK PANCHAYAT  
W/O- MR. BIREN GOGOI  
VILL AND P.O-SELENG HAT  
DIST-JORHAT  
ASSAM  
PIN-785636

2: MONIRAM KARMAKAR  
FORMER VICE-PRESIDENT EAST (PUB) JORHAT ANCHALIK PANCHAYAT  
S/O-MR. SUREN KARMAKAR  
VILL-HOLLUNGOORIE T.E.  
P.O AND P.S-MARIANI  
DIST-JORHAT  
ASSAM  
PIN-785634

3: LALIT GOGOI  
FORMER MEMBER EAST (PUB) JORHAT ANCHALIK PANCHAYAT  
S/O-MR. ROHINI GOGOI  
VILL AND P.O- UJANI RAJABARI  
DIST-JORHAT  
ASSAM  
PIN-785635

4: KUNJALATA LAHON  
FORMER MEMBER EAST (PUB) JORHAT ANCHALIK PANCHAYAT  
W/O-MR. NITYANANDA LAHON  
VILL-CHINATOLI GAON  
P.O-KHATISONA  
DIST- JORHAT



ASSAM  
PIN-785635

5: UMAKANTI SENAPATI  
FORMER MEMBER EAST (PUB) JORHAT ANCHALIK PANCHAYAT  
W/O-MR. BIPUL SENAPATI  
VILL AND P.O-BHUYANHAT  
DIST- JORHAT  
ASSAM  
PIN-785680

6: DIBYALATA GOGOI  
FORMER MEMBER EAST (PUB) JORHAT ANCHALIK PANCHAYAT  
W/O-MR. PABITRA GOGOI  
VILL-PITHAKHUWA GAON  
P.O-SELENGHAT  
DIST-JORHAT  
ASSAM  
PIN-785680

7: MALATI TANTI  
FORMER PRESIDENT 19 NO. BALIJAN GAON PANCHAYAT  
W/O-SADANANDA TANTI  
VILL-TIRUAL T.E  
P.O-NAKACHARI  
DIST- JORHAT  
ASSAM  
PIN-785635

8: GUNU PRABHA GOGOI  
FORMER VICE-PRESIDENT 19 NO. BALIJAN GAON PANCHAYAT  
W/O- RAMANI GOGOI  
VILL- MASKHOWA  
P.O-NAKACHARI  
DIST- JORHAT  
ASSAM  
PIN-785635

9: KAMALA NAYAK  
FORMER MEMBER 19 NO. BALIJAN GAON PANCHAYAT  
W/O-PANDAB NAYAK  
VILL- NAGINIJAN T.E  
P.O-NAKACHARI  
DIST- JORHAT  
ASSAM  
PIN-785635

10: MANOJ MAJHI





FORMER MEMBER 19 NO. BALIJAN GAON PANCHAYAT  
S/O- BHABIRAM MAJHI  
VILL-BALIJAN T.E.  
P.O-NAKACHARI  
DIST- JORHAT  
ASSAM  
PIN-785635

11: ASHA KURMI  
FORMER MEMBER 19 NO. BALIJAN GAON PANCHAYAT  
W/O- NITU MAJHI  
VILL-BALIJAN T.E.  
P.O-NAKACHARI  
DIST- JORHAT  
ASSAM  
PIN-785635

12: AMOSH KARJI  
FORMER MEMBER 19 NO. BALIJAN GAON PANCHAYAT  
VILL- NAGINIJAN T.E  
P.O-NAKACHARI  
DIST- JORHAT  
ASSAM  
PIN-785635

13: TUFAN KARMAKAR  
FORMER MEMBER 19 NO. BALIJAN GAON PANCHAYAT  
S/O-MAHESH KARMAKAR  
VILL AND P.O-NAGINIJAN PUTHINADI (NAKACHARI)  
DIST- JORHAT  
ASSAM  
PIN-785635

14: FARIDA BEGUM  
FORMER MEMBER 19 NO. BALIJAN GAON PANCHAYAT  
W/O-CHAFIKUL HUSSAIN  
VILL- BALIJAN NATUNMATI  
P.O-NAKACHARI  
DIST- JORHAT  
ASSAM  
PIN-785635

15: PRASANTA GOGOI  
FORMER PRESIDENT 15 NO. MADHYA NA KACHARI GAON PANCHAYAT  
S/O-KIRTINATH GOGOI  
VILL-MARANGIAL GAON  
P.O-NAKACHARI  
DIST-JORHAT



ASSAM  
PIN-785635

16: JOYA GOGOI  
FORMER VICE-PRESIDENT 15 NO. MADHYA NA KACHARI GAON  
PANCHAYAT  
W/O-HEMA GOGOI  
VILL-MARANGIAL GAON  
P.O-NAKACHARI  
DIST-JORHAT  
ASSAM  
PIN-785635

17: GIRISH SAIKIA  
FORMER MEMBER 15 NO. MADHYA NA KACHARI GAON PANCHAYAT  
S/O-LUDUR SAIKIA  
VILL-VELEUGURI RATANPUR GAON  
P.O-KHATISONA  
DIST-JORHAT  
ASSAM  
PIN-785635

18: HAMIDULLA  
FORMER MEMBER 15 NO. MADHYA NA KACHARI GAON PANCHAYAT  
S/O- BADIUDDIN AHMED  
VILL- DEBERAPARA  
P.O-NAKACHARI  
DIST-JORHAT  
ASSAM

19: TOSHESHWAR BARUAH  
FORMER MEMBER 15 NO. MADHYA NA KACHARI GAON PANCHAYAT  
S/O- SHARANAN BARUAH  
VILL-MARANGIAL GAON  
P.O-NAKACHARI  
DIST-JORHAT  
ASSAM  
PIN-785635

20: ALPANA HAZARIKA  
FORMER MEMBER 15 NO. MADHYA NA KACHARI GAON PANCHAYAT  
C/O- BIPIN HAZARIKA  
VILL- BHELEWGURI KALIYA GAON  
P.O-KHATISONA  
DIST-JORHAT  
ASSAM  
PIN-785635



21: BABITA GOGOI  
FORMER MEMBER 15 NO. MADHYA NA KACHARI GAON PANCHAYAT  
C/O-RAJU GOGOI  
VILL-DIHINGIA GAON  
P.O-KHATISONA  
DIST-JORHAT  
ASSAM  
PIN-785635

22: PABAN MUDI  
FORMER MEMBER 15 NO. MADHYA NA KACHARI GAON PANCHAYAT  
C/O-CHUKURA MUDI  
VILL AND P.O- KHATISONA  
DIST-JORHAT  
ASSAM  
PIN-785635

23: JAYANTA GOGOI  
FORMER PRESIDENT 11 NO. PUB LAHING GAON PANCHAYAT  
S/O-GOPINATH GOGOI  
VILL- 2NO. CHETIA GAON  
P.O-HANCHARA  
DIST-JORHAT  
ASSAM  
PIN-785683

24: MINA KONWAR SAIKIA  
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT  
W/O-RATNESWAR SAIKIA  
VILL-BELTAL JAPISIJIA  
P.O-SELENGHAT  
DIST-JORHAT  
ASSAM  
PIN-785636

25: BIPUL BORAH  
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT  
C/O-JOGESHWAR BORAH  
VILL- HATIMURIA GAON  
P.O-BHUYANHAT (SELENGHAT)  
DIST-JORHAT  
ASSAM  
PIN-785636

26: RINA PHUKAN  
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT  
C/O- DINANATH PHUKAN  
VILL-LUKHURAKHAN GAON



P.O-SELENGHAT  
DIST-JORHAT  
ASSAM  
PIN-785636

27: ILLA PHUKAN GOGOI  
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT  
C/O-MUHIRAM PHUKAN  
VILL- TIPONIA BORCHUK  
P.O-SELENGHAT  
DIST-JORHAT  
ASSAM  
PIN-785636

28: MONTU SAIKIA  
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT  
S/O-JONMEJOYA SAIKIA  
VILL-KUKURA CHUA GAON  
P.O-SELENGHAT  
DIST-JORHAT  
ASSAM  
PIN-785636

29: JITU BURAGOHAIN  
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT  
C/O-SURENDRA NATH BURAGOHAIN  
VILL-KOLIAPANI GAON  
P.O- KOLIAPANI  
DIST-JORHAT  
ASSAM  
PIN-785112

30: JULI PHUKAN  
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT  
C/O-PRYANATH PHUKAN  
VILL-MAJUNAGAYAN GAON  
P.O-SELENGHAT  
DIST-JORHAT  
ASSAM  
PIN-785636

31: GITANJALI GOND  
FORMER PRESIDENT 18 NO. KOTHALGOORIE GAON PANCHAYAT  
W/O-ARUN MALLICK  
VILL-KOTHALGOORIE T.E  
P.O AND P.S-MARIANI  
DIST-JORHAT  
ASSAM



PIN-785634

32: RANU SAIKIA  
FORMER PRESIDENT 12 NO. LAHING GAON PANCHAYAT  
W/O-SRI MAHENDRA SAIKIA  
VILL-HALOWA PATHAR GAON  
P.O-SELENGHAT  
DIST-JORHAT  
ASSAM  
PIN-785636

33: JAGADISH SURI  
FORMER VICE-PRESIDENT 12 NO. LAHING GAON PANCHAYAT  
S/O-LATE ARUN SURI  
VILL-KHANIKAR BAZAR  
P.O-SELENGHAT  
DIST-JORHAT  
ASSAM  
PIN-785636

34: DADUL SAIKIA  
FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT  
S/O-SRI BISHWA SAIKIA  
VILL-HALOWA PATHAR GAON  
P.O-SELENGHAT  
DIST-JORHAT  
ASSAM  
PIN-785636

35: ANJALI KHANIKAR  
FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT  
W/O-RITAL KHANIKAR  
VILL-BALIGAON  
P.O-SELENGHAT  
DIST-JORHAT  
ASSAM  
PIN-785636

36: DURGA SAHU  
FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT  
S/O-ASHARFI SAHU  
VILL-DALINBASHTI  
P.O-SELENGHAT  
DIST-JORHAT  
ASSAM  
PIN-785636

37: SABITRI KURMI



FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT  
W/O-PARAMESHWAR KURMI  
VILL-BANGALI GAON  
P.O-SELENGHAT  
DIST-JORHAT  
ASSAM  
PIN-785636

38: BHAIKON NAYAK  
FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT  
S/O-SRI DHIREN NAYAK  
VILL-BAISAHABI PURONALINE GAON  
P.O-SELENGHAT  
DIST-JORHAT  
ASSAM  
PIN-785636

39: TILSHWARI NAYAK  
FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT  
W/O-SRI SANTOSH NAYAK  
VILL-BAISAHABI BORLINE GAON  
P.O-SELENGHAT  
DIST-JORHAT  
ASSAM  
PIN-785636

40: NIPEN URANG  
FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT  
S/O- LATE DEBESHWAR URANG  
VILL- DALIMBAGAN GAON  
P.O-SELENGHAT  
DIST-JORHAT  
ASSAM  
PIN-785636

41: DIPTI HAZARIKA  
FORMER PRESIDENT 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT  
W/O-SRI TOLAN HAZARIKA  
VILL-HAZARIKA GAON  
P.O-NAKACHARI  
DIST-JORHAT  
ASSAM  
PIN-785635

42: KESAB GOGOI  
FORMER MEMBER 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT  
S/O-LATE BUDURAM GOGOI  
VILL-BORGAON



P.O-GOHANIBARI  
DIST-JORHAT  
ASSAM  
PIN-785635

43: TARUN HAZARIKA  
FORMER MEMBER 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT  
S/O-LATE KHAGESWAR HAZARIKA  
VILL-PUTHINADI GOHANI GAON  
P.O-UJANI RAJABARI  
DIST-JORHAT  
ASSAM  
PIN-785635

44: LILAWATI PAW  
FORMER MEMBER 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT  
W/O-SRI BIREN PAW  
VILL-GOHAIN PATHER  
P.O-HEMLAI  
DIST-JORHAT  
ASSAM  
PIN-785635

45: DHRUBA GOGOI  
FORMER MEMBER 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT  
S/O-LATE THANU RAM GOGOI  
VILL- 2NO. DORIKIAL  
P.O-NAKACHARI  
DIST-JORHAT  
ASSAM  
PIN-785635

46: MUNU GOGOI  
FORMER MEMBER 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT  
W/O-SRI NABIN GOGOI  
VILL-TIRUAL GAON  
P.O-NAKACHARI  
DIST-JORHAT  
ASSAM  
PIN-785635

47: MUNU TAMULI  
FORMER MEMBER 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT  
W/O-SRI PRANAB TAMULI  
VILL- BOWTALI GAON  
P.O-UJANI RAJABARI  
DIST-JORHAT  
ASSAM



PIN-785635

48: BANTI SAIKIA  
FORMER PRESIDENT 79 NO. CHARAIPANI GAON PANCHAYAT  
W/O-JATIN SAIKIA  
VILL-GOHAINJAN  
P.O-MOHIMABARI  
DIST-JORHAT  
ASSAM  
PIN-785630

49: BEUTY SAIKIA  
FORMER VICE-PRESIDENT 79 NO. CHARAIPANI GAON PANCHAYAT  
D/O-DHANIRAM SAIKIA  
VILL-GOHAINJAN  
P.O-MOHIMABARI  
DIST-JORHAT  
ASSAM  
PIN-785630

50: BONITA TANTI  
FORMER MEMBER 79 NO. CHARAIPANI GAON PANCHAYAT  
W/O-KARAMSINGH TANTI  
VILL- BOSABORI T.E  
P.O-MOHIMABARI  
DIST-JORHAT  
ASSAM  
PIN-785630

51: PURNIMA KUMAR  
FORMER MEMBER 79 NO. CHARAIPANI GAON PANCHAYAT  
W/O-RAKESH KUMAR  
VILL-TIROON T.E  
P.O-BANDARCHALIA  
DIST-JORHAT  
ASSAM  
PIN-785630

52: LAKHPATI TANTI  
FORMER MEMBER 79 NO. CHARAIPANI GAON PANCHAYAT  
S/O-BHUBAN TANTI  
VILL-TIROON T.E  
P.O-BANDARCHALIA  
DIST-JORHAT  
ASSAM  
PIN-785630

53: DIPAK SAIKIA





FORMER MEMBER 79 NO. CHARAIPANI GAON PANCHAYAT  
S/O-BHOLARAM SAIKIA  
VILL-BHAIGOLAKHI GAON  
P.O-PHULBARI  
DIST-JORHAT  
ASSAM  
PIN-785630

54: SHISILIYA MUNDA  
FORMER MEMBER 79 NO. CHARAIPANI GAON PANCHAYAT  
W/O-SRI BIDYA CHAWRA  
VILL-CHARAIPANI T.E  
P.O-MOHIMABARI  
DIST-JORHAT  
ASSAM  
PIN-785630

55: ROBIN BHUYAN  
FORMER MEMBER 79 NO. CHARAIPANI GAON PANCHAYAT  
S/O-NIMAI BHUYAN  
VILL-CHARAIPANI T.E  
P.O-MOHIMABARI  
DIST-JORHAT  
ASSAM  
PIN-785630

56: POLASH PRATIM BORAH  
FORMER PRESIDENT 17 NO. PUB NAKACHARI GAON PANCHAYAT  
S/O-RAJU BORAH  
VILL-GHARPHALIA GAON  
P.O-CHUNGILAHING  
P.S-MARIANI  
DIST-JORHAT  
ASSAM  
PIN-785635

57: DIPIKA KURMI  
FORMER VICE-PRESIDENT 17 NO. PUB NAKACHARI GAON PANCHAYAT  
W/O-SRI ATUL KURMI  
VILL-NAGNIJAN T.E  
P.O-NAKACHARI  
DIST-JORHAT  
ASSAM  
PIN-785635

58: TARUN GOGOI  
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT  
S/O-NADIRAM GOGOI



VILL-NAPAM GAON  
P.O-CHUNGILAHING  
DIST-JORHAT  
ASSAM  
PIN-785635

59: ILAMONI GOGOI  
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT  
W/O-SRI JADAV GOGOI  
VILL-GABHARU KONWAR GAON  
P.O-GABHARU ALI GAON  
DIST-JORHAT  
ASSAM  
PIN-785635

60: NARESH MUNDA  
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT  
S/O-ATUA MUNDA  
VILL-GABHARU GRAND GAON  
P.O-GABHARU KONWAR GAON  
DIST-JORHAT  
ASSAM  
PIN-785635

61: LAKHIMONI MURARI  
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT  
D/O-MAHARI MURARI  
VILL-PHUKAN HABI GAON  
P.O-MAGROI  
DIST-JORHAT  
ASSAM  
PIN-785635

62: GOPAL GOGOI  
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT  
S/O- SRI SONARAM GOGOI  
VILL AND P.O-MAGROI  
DIST-JORHAT  
ASSAM  
PIN-785635

63: QUEEN GOGOI  
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT  
W/O-DURGESHWAR GOGOI  
VILL AND P.O-MAGROI  
DIST-JORHAT  
ASSAM  
PIN-785635



64: SANGITA BEDIYA  
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT  
W/O-SUKLAL BEDIYA  
VILL-SATOI T.E  
P.O-MAGROI  
DIST-JORHAT  
ASSAM  
PIN-785635

65: DIPAK NAYAK  
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT  
S/O-LALBABU NAYAK  
VILL-SATOI T.E  
P.O-MAGROI  
DIST-JORHAT  
ASSAM  
PIN-785635

66: ACHINTYA GOGOI  
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT  
S/O-NAKUL GOGOI  
VILL-NAPAM GAON  
P.O-CHUNGILAHING  
DIST-JORHAT  
ASSAM  
PIN-785635  
VERSUS

THE STATE OF ASSAM AND 5 ORS.  
REP .BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR  
GUWAHATI-6

2:THE COMMISSIONER  
TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. JURIPAR  
PANJABARI  
GUWAHATI-37

3:THE COMMISSIONER AND SECRETARY  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT. DISPUR  
GUWAHATI-781006

4:THE DEPUTY COMMISSIONER  
JORHAT  
ASSAM  
PIN-785001

5:JORHAT ZILLA PARISHAD



REP. BY THE CHIEF EXECUTIVE OFFICER  
JORHAT ZILLA PARISHAD  
DIST. JORHAT  
ASSAM  
PIN-785001  
6:EAST (PUB) JORHAT ANCHALIK PANCHAYAT  
REP. BY THE BLOCK DEVELOPMENT OFFICER  
EAST (PUB) JORHAT DEVELOPMENT BLOCK  
P.O. AND P.S JORHAT  
DIST. JORHAT  
ASSAM  
PIN-785001

-----  
Advocate for : MR. A K SARMA  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/7291/2021

KAJAL BHUYAN AND 118 ORS  
C/O SRI KAMAL BHUYAN  
VILL SAPEKHATI  
P.S. SOOTEA  
P.O. BORPAM TINIALI  
DIST BISWANATH  
PIN 784175

2: SRI BOLURAM MUCHARHARI  
C/O SRI KERENGA MUCHAHARI  
VILL BHELAWGURI  
P.S. SOOTEA  
P.O. BORPAM TINIALI  
DIST BISWANATH  
PIN 784175

3: SRI SABITRI BORO  
C/O UT NAREN BORO  
VILL BORPAM TINIALI  
P.O. SOOTEA  
PIN 784175

4: BIREN BOSUMUTARY  
LT. JOGAN BOSUMATARY  
VILL BALISJAN  
P.O. SENGAMARI  
P.S. SOOTEA



P.O. BORPAM TINIALI  
DIST BISWANATH  
PIN 784175

5: SRI ANIL SABAR  
C/O SUKLAL SABAR  
VILL GOURIPUR  
P.O. CHANGAMARI

P.S. SOOTEA  
P.O. BORPAM TINIALI  
DIST BISWANATH  
PIN 784175

6: SWAPNA BHUYAN  
C/O LT. DURGESWAR BHUYAN  
VILL SAPEKHATI  
P.O. BORPAM TINIALI  
DIST BISWANATH

7: SRI MINATI KILINPI  
C/O SRI GOJEN KILLING  
VILL PHUKANSANG  
P.O. BORPAM TINIALI  
P.S. SOOTEA  
P.O. BORPAM TINIALI  
DIST BISWANATH  
PIN 784175

8: SRI JITEN KHODAL  
C/O LT. HARIBHOJON KHODAL  
VILL GHILADHARI (BOSTI)  
P.O. BORPAM TINIALI  
P.S. SOOTEA  
P.O. BORPAM TINIALI  
DIST BISWANATH  
PIN 784175

9: MD. MAHAMAD ALI  
C/O LT. MUSLIM ALI  
VILL CHANGAMARI  
P.O. BORPAM TINIALI  
P.S. SOOTEA  
P.O. BORPAM TINIALI  
DIST BISWANATH  
PIN 784175

10: SRI REKHA KATAKI



C/O PRASANTO SAIKIA  
VILL PURANIGAON  
P.O. BORPAM TINIALI  
P.S. SOOTEA  
P.O. BORPAM TINIALI  
DIST BISWANATH  
PIN 784175

11: PRAMUD BASUMATARI  
C/O LT. NANDESWAR BASUMATARI  
VILL VHELUGURI  
P.O. BORPAM TINIALI  
P.S. SOOTEA  
P.O. BORPAM TINIALI  
DIST BISWANATH  
PIN 784175

12: MD. ABDUL KHALEK  
C/O LT. SAHAJUDDIN SEKH  
VILL 4 NO. BHOJMARI

P.O. BORPAM TINIALI  
P.S. SOOTEA  
P.O. BORPAM TINIALI  
DIST BISWANATH  
PIN 784175

13: ABDUL SALAM  
C/O LT. FARAUDDIN SEKH  
VILL BHOJMARI  
P.O. TEWARIPAL  
P.S. SOOTEA  
P.O. BORPAM TINIALI  
DIST BISWANATH  
PIN 784175

14: MISS UMME KULSUM  
C/O MD. ABDUL MAZID  
VILL 2 NO. ADAVATI  
P.O. TEWARIPAL

P.S. SOOTEA  
P.O. BORPAM TINIALI  
DIST BISWANATH  
PIN 784175

15: MISS JAMANA KHATUN  
C/O AFSAR ALI



VILL BHOJMARI  
P.O. TEWARIPAL  
P.S. SOOTEA  
P.O. BORPAM TINIALI  
DIST BISWANATH  
PIN 784175

16: MAJONI DAS  
C/O RAMESH DAS  
VILL PALASONI  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

17: SRI TANKESWAR SAIKIA  
C/O LT. HARANATH SAIKIA  
VILL MAGURMARI  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

18: SRI JEUTI GOGOI  
C/O DULAN GOGOI  
VILL BEJOHOLA  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

19: SRI BIREN GORH  
C/O KATHA DORH  
VILL GILADHARI  
P.O. SOOTEA  
P.S. BORPAM TINIALI  
DIST BISWANATH  
PIN 784175

20: SRI BABUL SEN  
C/O LT. LAKHINDAR SEN  
VILL UDAYPUR

P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175



21: SRI CHAMPA GOHAIN  
C/O ABONI GOHAIN  
VILL GEREKI

P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

22: SRI ARPANA DUWARAH  
C/O LT. MODAN DUWARAH  
VILL GEREKI  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

23: SRI TILAK NATH  
C/O SRI BIPIN NATH  
VILL GEREKI  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

24: SRI GHANA SHYAM CHETRI  
VILL BALIGHAT BORBHETI  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

25: SRI DIPALI ROBI DAS  
VILL KHATWAL GOUN  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

26: SRI FATEMA ROHMAN  
C/O LT. MAJIBUR RAHMAN  
VILL PURANA CENTER  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

27: SRI PALLABI SAIKIA





C/O SAILEN SAIKIA  
P.O. CHENGAMARI  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

28: SRI SABITA BAKATI  
C/O LAKHI CHARN BAKTI  
VILL DIPLONGA  
P.O. CHENGAMARI  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

29: SRI GOJEN TANTI  
C/O TIKETA TANTI  
VILL DIPLONGA  
P.O. CHENGAMARI  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

30: SRI ASHA GHATOWAR  
C/O LT. LAKHIRAM GHATOWAR  
VILL DIPLONGA  
P.O. CHENGAMARI  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

31: SRI MONI MALA DEVI  
VILL MONAY JAYPUR  
P.O. CHENGAMARI  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

32: SRI SALEHA BEGUM  
VILL CHAGAMARI  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

33: SRI AMIJUL HOQUE  
C/O LT. SJURUDDIN  
VILL 2 NO. KOMILIA  
P.O. PANIBHARAL



DIST BISWANATH  
PIN 784177

34: MISS CHAMPAFUL KHATUN  
C/O ABDUL RAHMAN  
VILL KALAKATI  
P.O. TEWARIPAL  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

35: MISS MRIDULA NATH DEVI  
C/O SRI NABAJYOTI NATH  
VILL NO.3 NALBARI  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

36: SRI BIMALA DEVI CHETRI  
C/O SRI TULA KANTA CHETRI  
VILL BOHOR BHETI  
P.O. BOKABIL  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

37: SRI ABDUL BAREK  
C/O LT. ABDUL JUBBAR  
VILL 2 NO. ADAVETI  
P.O. TEWARIPAL  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

38: PADMA DEVI  
C/O SRI LALJIT CHETRI  
VILL NO.3 BHOJMARI  
P.O. TEWARIPAL  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

39: SRI KRISHNA MAYA RANA  
C/O LT PURAN BAHADUR RANA  
VILL GORPAL  
P.O. GORPAL  
P.S. SOOTEA



DIST BISWANATH  
PIN 784175

40: SRI RUDRA BAHADUR  
C/O NABA BAHADUR  
VILL CHINI MARI  
P.O. TEWARIPAL  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

41: SRI SOVA DEVI  
C/O CHANDRA BAHADUR NEWAR  
VILL MAJAR AATI  
P.O. GORPAL  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

42: SRI TANTKA MAYA DEVI  
C/O BIR BOL KARKI  
VILL FATEKI  
P.O. BOKABIL  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

43: RAM BAHADUR THAPA  
C/O DAMBAR BAHADUR THAPA  
VILL MAJAR AATI  
P.O. GORPAL  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

44: SRI ILA RAM DAS  
C/O SOROPAI DAS  
VILL 2 NO. KASAMARI  
P.O. BOKABIL  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

45: BILKIS BEGUM  
C/O DUDUL ALI  
VILL GAHIGOUN  
P.O. SOOTEA  
P.S. SOOTEA



DIST BISWANATH  
PIN 784175

46: SRI NITUL ALI  
C/O LT. SALIMUDDIN  
VILL GAHIGOUN  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

47: SRI ARCHANA SAIKIA  
C/O DAMBARU SAIKIA  
VILL NAGOYA BORUAH CHUK  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

48: SRI BUL KUNCH  
C/O RUDRA KUCH  
VILL JOISHIDHI  
P.O. CHANGAMARI  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

49: SRI SUBHADRA TOSSA  
C/O RAJESH TOSSA  
VILL DIKORI T.E  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

50: SRI ABANTI DAS  
C/O LT. UMARAM DAS  
VILL POHUCHWA GOUN  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

51: SRI CHINU HAZARIKA  
C/O SIBA PRASAD HAZARIKA  
VILL SOLAL GOUN  
P.O. SOOTEA  
P.S. SOOTEA



DIST BISWANATH  
PIN 784175

52: SRI SARALA BISWAS  
C/O KAILASH BISWAS  
VILL BUDUATI  
P.O. TEWARIPAL  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

53: SRI JUSHNARA BEGUM  
C/O ALIMUDDIN  
VILL BAKRAPATRA  
P.O. BAKRAPATRA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

54: JOYGON NESSA  
C/O ASAN ALI  
VILL NO.1 ADAVETI  
P.O. TEWARIPAL  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

55: SRI HALIMANN KHATUN  
C/O RAJIB ALI  
VILL 2 NO. KUMALIA  
P.O. PANIBHARAL  
P.S. BISWANATH CHARIALI  
DIST BISWANATH  
PIN 784176

56: AKBAR ALI  
C/O LUT FOR RAHAMAN  
VILL CHALIA CHAPORI  
P.O. BOKRAPATTA  
P.S. BISWANATH CHARIALI  
DIST BISWANATH  
PIN 784175

57: SRI GOPI CHETRI  
C/O KHARGA BAHADUR CHETRI  
VILL SAMARDOLANI  
P.O. SAMARDOLANI  
P.S. SOOTEA



DIST BISWANATH  
PIN 784175

58: SURA BAHADUR CHETRI  
C/O LT. GAJENDUR BAHADUR CHETRI  
VILL GOSAI CHAPARI  
P.O. BOKABIL  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

59: SRI DAMMBAR SUBBA  
C/O KARNA BDR SUBHA  
VILL GOSAI CHAPARI  
P.O. BOKABIL  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

60: SRI LAKHAN GORH  
C/O PUNO GORE  
VILL 2 NO. GOSAI CHAPARI  
P.O. SAMARDALANI  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

61: SRI SANKAR CHETRY  
C/O RUDRA CHETRY  
VILL 2 NO. BATIARUKA  
P.O. SAMARDALONI  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

62: SRI RATUL HAZARIKA  
C/O LATE BIREN HAZARIKA  
VILL CHARAIJANIA  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

63: SRI KIRAN BASUMATARI  
C/O TENGABASTI  
P.O. ITAKHOLA  
P.S. ITAKHOLA  
DIST BISWANATH



PIN 784182

64: MD. SAHI BUR RAHMAN  
C/O MD. SAHIJUL HOQUE  
VILL 4 NO. KUMALIA  
P.O. PANIBHARAL  
P.S. BISWANATH CHARIALI  
DIST BISWANATH  
PIN 784176

65: MD. MOTLEB ALI  
C/O YEAJUDDIN ALI  
VILL 1 NO. KUMALIA  
P.O. PANIBHARAL  
P.S. BISWANATH CHARIALI  
DIST BISWANATH  
PIN 784176

66: ABDUL HUSSAIN  
C/O ABDUL HUSSAIN  
VILL 1 NO. SHALMARI  
P.O. SHALMARI  
P.S. BISWANATH  
DIST BISWANATH  
P  
N 784175

67: SRI MUKES MUNDA  
C/O SRI RATAN MUNDA  
W/O RINA MUNDA  
VILL MONAI  
P.O. CHANGAMARI  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

68: SRI NAGEN GOGOI  
C/O LT PRIYA NATH GOGOI  
VILL BORAH CHUK  
P.O. NAGASANKAR  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

69: AMZAD ALI  
S/O LATE BAIJUDDIN SEKH  
VILL 5 NO. KUMOLIA  
P.O. PANIBHARAL



P.S. BISWANATH CHARIALI  
DIST BISWANATH  
PIN 784176

70: AHMED ALI

S/O MAZMAL ALI  
VILL 5 NO. KUMOLIA  
P.O. PANIBHARAL  
P.S. BISWANATH CHARIALI  
DIST BISWANATH  
PIN 784176

71: SAIFUL KHATUN  
C/O MOJIBUR RAHMAN  
VILL SAWAGURI  
P.O. BISWANATH GATE  
P.S. BISWANATH CHARIALI  
DIST BISWANATH  
PIN 784176

72: MALAKA KHATUN  
S/O AMIR HUSSAIN  
VILL GORAIMARI  
P.O. BISWANATH GATE

P.S. BISWANATH CHARIALI  
DIST BISWANATH  
PIN 784176

73: JINETAN NESSA  
C/O ABAS ALI  
VILL SOWAGURI  
P.O. BISWANATH GATE  
P.S. BISWANATH CHARIALI  
DIST BISWANATH  
PIN 784176

74: AMELA KHATUN  
C/O NOUSAD ALI  
VILL SOWAGURI  
P.O. BISWANATH GATE  
P.S. BISWANATH CHARIALI  
DIST BISWANATH  
PIN 784176

75: LUTFUR RAHMAN  
C/O JAHER ALI





VILL SOWAGURI  
P.O. BISWANATH GATE  
P.S. BISWANATH CHARIALI  
DIST BISWANATH  
PIN 784177

76: NUR HUSSAIN  
C/O MOKSED ALI  
VILL SOWAGURI  
P.O. BISWANATH GATE  
P.S. BISWANATH CHARIALI  
DIST BISWANATH  
PIN 784177

77: LOKNATH UPADHYA  
S/O LATE PRAJA PATI UPADHYA  
VILL DOLAPANI  
P.O. TEWARIPAL  
P.S. SOOTEA  
DIST BISWANATH

78: SALE AHMED  
C/O ABDUL KARIM  
VILL MIRIHOLA  
P.O. TEWARIPAL  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

79: SRI KESHABATI KURMI  
C/O TANKA KURMI  
VILL SHALABOLA  
P.O. CHANGAMARI  
P.S. SOOTEA  
DIST BISWANATH

80: MANOJ BORAH  
C/O LOKNATH BORAH  
VILL KARATI GAON  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

81: NIBEDITA BORA  
W/O KUMUD BORAH  
VILL NOPAMUWA  
P.O. SOOTEA



P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

82: SRI DIPALI HAZARIKA  
W/O GIRISH HAZARIKA  
VILL SULALGAON  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

83: SRI SITA MAI DAS  
W/O LT. BABUL DAS  
VILL POHUSOWA  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

84: SRI KRISHNA SAIKIA  
W/O LATE GIRISH SAIKIA  
VILL SOTIALGAON  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

85: ABDUL AJEM  
S/O LT. ABDUL KARIM  
VILL CHARAIJANIAGAON  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

86: TULSHI GEJMER  
C/O ABILAL GEJMER  
VILL CHORAIBARI  
P.O. BALIJULII  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784182

87: GIYAN BAHADUR NEWAR  
C/O LT. NARA BAHADUR NEWAR  
VILL BALIJURI KOLAISPUR  
P.O. BALIJULII



P.S. SOOTEA  
DIST BISWANATH  
PIN 784182

88: AHMED ALI  
C/O SAYED ALI  
VILL GHILDHENIMUKH NO.2 ADAVETI  
P.O. TEWARIPAL  
P.S. SOOTEA  
DIST BISWANATH

89: SRI PARAN OZA  
C/O LT. KHUSUAR OZA  
VILL BHAKAT GAON  
P.O. SOOTEA  
P.S. SOOTEA  
DIST BISWANATH  
PIN 784175

90: DOMAYANTI RAMCHYARY  
W/O DHIREN RAMCHYARY  
R/O KUNWARI  
P.O. KUNWARI  
DIST BISWANATH  
PIN 784176

91: SUKU BHEMIZ  
S/O LATE RAM BHEMIZ  
R/O PURANA LINE  
P.O. SAKUMATHA  
DIST BISWANATH  
PIN 784176

92: MINA BORO  
W/O DEOKAN BORO  
R/O HAIDABARI  
P.O. KUNWARI  
DIST BISWANATH  
PIN 784176

93: BIREN TASSA  
W/O PANDOB TASSA  
R/O SHAKAMATO TE  
P.O. BISWANATH CHARIALI  
DIST BISWANATH CHARIALI  
PIN 784176

94: KUSUM GOWALA



W/O ANIL GOWALA  
R/O SHAKAMATHA TE  
P.O. BISWANATH CHARIALI  
DIST BISWANATH CHARIALI  
PIN 784176

95: PURNIMA NAG  
W/O ARUN VH. NAG  
R/O DHOLLIC T.E.  
P.O. PABHOI  
DIST BISWANATH  
PIN 784174

96: PANCHAMI BIVER  
W/O NANGLOO T.E.  
R/O DHULHIC T.E  
P.O. PABHOI  
DIST BISWANATH  
PIN 784174

97: ANJALI BORAH  
W/O MR PADMA BARAH  
R/O NO.1 DILICHANG  
P.O. BALICHANG  
DIST BISWANATH  
PIN 784174

98: RABEN RABHA  
W/O BANDURAM RABHA  
R/O SALAIKATHI  
P.O. SALAIKATHI  
DIST BISWANATH  
PIN 784174

99: SRI DIPA BASUMATARY  
W/O NILKANTA BASUMATARY  
VILL SELOIKHOTI  
DIST BISWANATH  
PIN 784174

100: SRI GABCHOLI MUSHAHARI  
W/O RASHEN MUSHAHARI  
VILL SELOIKHOTI  
DIST BISWANATH  
PIN 784174

101: SRI RABAN SHARMAH  
W/O BANU SWARMAH



R/O NO.1 DILICHANG  
P.O. BALICHANG  
DIST BISWANATH  
PIN 784174

102: SMT. LONI GANLARY  
W/O SUNIL GANLARY  
R/O NAKARNI  
P.O. BALICHANG  
DIST BISWANATH  
PIN 784174

103: SWATI HEMA ORANG  
W/O KATIRAM ORANG  
R/O . SHAKOMATHA  
P.O. SHAKUMATHA  
DIST BISWANATH  
PIN 784176

104: SRI RAM RAMCHIARY  
W/O NANDESWAR RAMCHARY  
R/O BHIMAJULI NO.2  
P.O. BALICHANG  
DIST BISWANATH  
PIN 784174

105: SWATI SITA BEYPI  
W/O BULESWAR ENGTI  
R/O BHIMAJULI  
P.O. BALICHANG  
DIST BISWANATH  
ASSAM

PIN 784174

106: SWATI LUSICA TOPPO  
W/O EDMAND TOPPO  
R/O SELAIKHATI  
P.O. BALICHANG  
DIST BISWANATH  
ASSAM

PIN 784174

107: SEI LEO KUJUR  
W/O THAMASH KUJUR  
R/O SELAIKHATI  
P.O. SELAIKHATI



DIST BISWANATH  
ASSAM

PIN 784174

108: SRI ARUN HARPAL  
W/O MR. GOJADHAR HARPAL  
R/O DHULLIC T.E  
P.O. PABHCI  
DIST BISWANATH  
ASSAM

PIN 784174

109: MISS SUNITA TRIKEY  
W/O ANEB TRIKEY  
R/O DHULLIC KUHIYARBARE  
P.O. PABHCI  
DIST BISWANATH  
ASSAM

PIN 784174

110: SRI SUBHARAM PHANGCHO  
W/O SRI HAREN PHONGCHO  
R/O BARPATHAR  
P.O. BALICHANG

DIST BISWANATH  
ASSAM  
PIN 784174

111: SRI SUNITA BASUMATARY  
W/O SRI ASHOK BASUMATARY  
R/O 4 NO. BARPATHAR  
P.O. BALICHANG  
DIST BISWANATH  
ASSAM

PIN 784174

112: BIRSHI KARMAKAR  
W/O RAJU KARMAKAR  
VILL AND P.O. SAKOMATHA  
DIST BISWANATH  
PIN 784176

113: JIUSH NAG



C/O RAMESH NAG  
VILL AND P.O. SAKOMATHA  
DIST BISWANATH  
PIN 784176

114: ANITA TERONPI  
C/O RAJIB SINGTI  
VILL SALAIKHATI

P.O. BALICHANG  
DIST BISWANATH  
PIN 784176

115: RUPALI ENGTIPI  
W/O KABIR BEY  
VILL SALAIKHATI

P.O. BALICHANG  
DIST BISWANATH  
PIN 784176

116: RUPSING TERONG  
C/O KABESWTUAR TERANG  
VILL SALAIKHATI

P.O. BALICHANG  
DIST BISWANATH  
PIN 784174

117: KAMALA BEYPI  
C/O JUGEN HENCHE  
VILL BALICHANG  
P.O. BALICHANG  
DIST BISWANATH  
PIN 784174

118: AMINA RANGHOMGPI  
C/O SIRAM KRO  
VILL DALICHANG 1 NO.  
P.O. BALICHANG  
DIST BISWANATH  
PIN 784174

119: RANJIT DAIMARI  
C/O DIMBESWAR DAIMARI  
VILL SALAKHATI  
P.O. BALICHANG  
DIST BISWANATH



PIN 784174  
VERSUS

THE STATE OF ASSAM AND 4 ORS  
IN THE PANCHAYAT AND RURAL DEVELOPMENT ASSAM THROUGH THE  
ADDITIONAL CHIEF SECRETARY TO THE GOVT. OF ASSAM  
DISPUR  
GUWAHATI 6.

2:THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM

1. FINANCE DEPARTMENT

DISPUR

GUWAHATI 6.

3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT

JURIPAR

PANJABARI

GUWAHATI 37

4:THE DEPUTY COMMISSIONER

BISWANATH 784176

5:THE CHIEF EXECUTIVE OFFICERS

SONITPUR

ZILA PARISHAD

TEZPUR 784001

-----  
Advocate for : MR. R P SARMAH

Advocate for : GA

ASSAM appearing for THE STATE OF ASSAM AND 4 ORS

Linked Case : WP(C)/9248/2019

MUSLIMA KHATUN AND 9 ORS.

FORMER PRESIDENT ADABARI GAON PANCHAYAT

W/O- MOMINUR SARKAR

VILL- SAGOLCHARA

P.O. SAGOLCHARA

P.S. AND DIST.- DHUBRI

PIN- 783324

2: ASMA BIBI

FORMER MEMBER ADABARI GAON PANCHAYAT

W/O- DILDAR ALI

VILL- ADABARI PART-I

P.O. SAGOLCHARA

P.S. AND DIST.- DHUBRI

PIN- 783324





3: ABDUL MALIK  
FORMER MEMBER ADABARI GAON PANCHAYAT  
S/O- ANSAR ALI  
VILL- ADABARI PART-II  
P.O. SAGOLCHARA  
P.S. AND DIST.- DHUBRI  
PIN- 783324

4: ENUSA BIBI  
FORMER MEMBER ADABARI GAON PANCHAYAT  
W/O- SOHIDUR ISLAM  
VILL- ROWA PART II  
P.O. SAGOLCHARA  
P.S. AND DIST.- DHUBRI  
PIN- 783324

5: ANWAR ALI  
FORMER MEMBER ADABARI GAON PANCHAYAT  
S/O- ASKAR ALI  
VILL- ROWA PART II  
P.O. SAGOLCHARA  
P.S. AND DIST.- DHUBRI  
PIN- 783324

6: MOZMUL ISLAM  
FORMER MEMBER ADABARI GAON PANCHAYAT  
S/O- HASU SK  
VILL- SAGOLCHARA  
P.O. SAGOLCHARA  
P.S. AND DIST.- DHUBRI  
PIN- 783324

7: ANISA BIBI  
FORMER MEMBER ADABARI GAON PANCHAYAT  
W/O- ABDUL MOTLAB  
VILL- ADABARI PART I  
P.O. SAGOLCHARA  
P.S. AND DIST.- DHUBRI  
PIN- 783324

8: FIRDUSI BEGUM  
FORMER MEMBER ADABARI GAON PANCHAYAT  
W/O- MUSARAF ALI KHANDAKAR  
VILL- ADABARI PART II  
P.O. SAGOLCHARA  
P.S. AND DIST.- DHUBRI  
PIN- 783324



9: ABDUL REZZACK SARKAR  
FORMER MEMBER ADABARI GAON PANCHAYAT  
S/O- NURU SARKAR  
VILL- SAGOLCHARA PART II  
P.O. SAGOLCHARA  
P.S. AND DIST.- DHUBRI  
PIN- 783324

10: SAMIUL ALAM  
FORMER MEMBER ADABARI GAON PANCHAYAT  
S/O- KASABUDDIN  
VILL- SAGOLCHARA PART II  
P.O. SAGOLCHARA  
P.S. AND DIST.- DHUBRI  
PIN- 783324  
VERSUS

THE STATE OF ASSAM AND 5 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY-6

2:THE COMM. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY-06

4:THE DY. COMMISSIONER  
DHUBRI  
ASSAM  
PIN- 783301

5:DHUBRI ZILLA PARISHAD  
REP. BY THE CHIEF EXECUTIVE OFFICER  
DHUBRI ZILLA PARISHAD  
DIST.- DHUBRI  
ASSAM  
PIN- 783301

6:GAURIPUR ANCHALIK PANCHAYAT  
REP. BY THE BLOCK DEVELOPMENT OFFICER  
GAURIPUR DEVELOPMENT BLOCK  
P.O. AND P.S. GAURIPUR  
DIST.- DHUBRI



ASSAM  
PIN- 783301  
7:ADABARI GAON PANCHAYAT  
REPRESENTED BY ITS SECRETARY  
P.O- SAGOLSARA  
P.S. AND DIST.- DHUBRI  
PIN- 783324

-----  
Advocate for : MR. A K SARMA  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/8738/2019

JOYA DAS AND 52 ORS.  
(72 NO UTTAR BHAKELI G.P PRESIDENT)  
W/O- JAYANTA DAS

VILL- KHALIHA UJJANPARA

P/0- KHALIHA

DIST- KAMRUP(R)  
ASSAM  
PIN-781135.

2: MRIGESH GOGOI  
(WARD MEMBER 72NO UTTAR BEKALI GP)  
C/O- RAMESH GOGOI  
VILL- MAJPARA  
P.S- BOKO  
PIN-781135.  
DIST- KAMRUP(R)  
ASSAM

3: MINA RABHA  
(WARD MEMBER 72NO UTTAR BEKALI GP)  
C/O-GABINDA RABHA  
VILL-MAJPARA  
P.S- BOKO  
PIN-781135.  
DIST- KAMRUP(R)  
ASSAM

4: MANJULI BORO  
(VICE PRESIDENT 72NO UTTAR BEKALI GP



C/O- DIGHILI BORO  
VILL- UJANPARA  
P.S- BOKO  
PIN-781135.  
DIST- KAMRUP(R)  
ASSAM

5: NURJAHAN BIBI  
(2NO WARD MEMBER 72 NO UTTAR BEKULI)  
C/O-AJIJUL HOQUE  
VILL- CHANDRA KATLA  
P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM  
PIN-781135.

6: NOIMUDDIN KHA  
(7NO WARD MEMBER 72NO UTTAR BHAKELI)  
C/O-SHAYA KHA  
VILL- MOIRA SORAY  
P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM  
PIN-781135.

7: BIJOY KUMAR BORO  
(VICE PERSIDENT 71NO PUB BEKALI GP)  
C/O-LAHIRANA BORO  
VILL-NOWAPARA  
  
P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM  
PIN-781135.

8: MANJU RABAH  
(71 NO PUB BEKILI GP PRESIDENT)  
VILL- 2 NO DILNGA MAJPARA

P/O- SINGRA

P/S-BOKO

DIST- KAMRUP(R)  
ASSAM  
PIN-781135.



9: MANJU RABHA THAKURIYA  
(WARD MEMBER  
71NO PUB BEKELI GP)  
C/O- NANDO THAKURIYA  
VILL-2NO DILINGA  
P/SAND BLOCK- BOKO  
DIST- KAMRUP(R)  
ASSAM  
PIN-781135

10: SHAHANA SANGMA  
( 8 NO DAKHIN BONGAON G.P PRESIDENT)  
W/O- BABUL RABAH

VILL- KINANGAON

P/O- KINANGAON

DIST- KAMRUP(R)  
ASSAM  
PIN-781123.

11: VERIGLESH SANGMA  
(2NO UKIM WARD MEMBER  
8NO DAKHIN BONGAON)  
VILL- 2 NO UKIM

P/O- UKIM

DIST- KAMRUP(R)  
ASSAM  
PIN-781124.

12: ATDRINA MARAK  
(3NO WARD MEMBER OF 8 NO DAKHIN BANGAON)  
W/O- MUNSEL MARAK  
VILL- KINANGAON  
P/O- KINANGAON  
P.S- BOKO  
PIN-781123  
DIST- KAMRUP(R)  
ASSAM

13: SIMIRIKHA MARAK  
(1 NO UKIM WARD MEMBER  
8 NO DAKSHIN BONGAON G.P)  
VILL- 1 NO UKIM



P/O- UKIM

DIST- KAMRUP(R)  
ASSAM  
PIN-781124

14: JECQUENE MARAK  
(6NO WARD MEMBER OF 8 NO DAKHIN BANGAON)  
W/O-JECKING SANGMA  
VILL- KINANGAON  
P/O- KINANGAON  
P.S- BOKO  
PIN-781123  
DIST- KAMRUP(R)  
ASSAM

15: NEOLSION MARAK  
(7NO WARD MEMBER OF 8 NO DAKHIN BANGAON)  
S/O- LT BAHURAM SANGMA  
VILL- RAJAPARA  
P.S- BOKO  
PIN-781123  
DIST- KAMRUP(R)  
ASSAM

16: SALNEDA SANGMA  
(9 NO DAKHIN PUB BOKO G.P PRESIDENT)  
W/O- GRETINTON SANGMA

VILL- KOMPADULI

P/S- BOKO

DIST- KAMRUP(R)  
ASSAM  
PIN- 781123.

17: PRITY R MARAK  
(9 NO DAKSHIN PUB BOKO VICE PRESIDENT)  
W/O- BHARAT MARAK

VILL- GOHALKONA

P/O- GOHALKONA

DIST- KAMRUP(R)



ASSAM  
PIN-781123.

18: PRESARANU K MARAK  
(9 NO DAKHIN PUB BOKO  
5 NO WARD MEMBER)  
D/O- FERDINAND SANGMA

VILL- NOWAPARA  
P/O- GOHALKONA

DIST- KAMRUP(R)  
ASSAM  
PIN-781123.

19: NIPHA RANI DAS  
(9 NO DAKHIN PUB BOKO GP  
10 NO WARD MEMBER)  
W/O- NOBOKANTA DAS

VILL- TANGABARI  
P/SAND P/O- BOKO

DIST- KAMRUP(R)  
ASSAM  
PIN-781123.

20: RITA BORO  
(9 NO DAKHIN PUB BOKO GP  
7 NO WARD MEMBER)  
W/O- GOLAK CH. MEHDIH

P/O- GOHALKONA

P/S- BOKO  
DIST- KAMRUP(R)  
ASSAM  
PIN-781123.

21: BIJU CHETRI  
(9 NO DAKHIN PUB BOKO GP  
2 NO WARD MEMBER)  
VILLANDP/O- LAWAR LAMPALI

P/S- BOKO



DIST- KAMRUP(R)  
ASSAM  
PIN-781123

22: HASMAT ALI  
(7 NO UTTAR PUB BONGAON G.P PRESIDENT)  
S/O- SADULLA ALI

VILL- 2NO JAMBARI

P/O- JAMBARI

DIST- KAMRUP(R)  
ASSAM  
PIN-781141.  
DIST- KAMRUP(R)  
ASSAM

23: KHAGEN CH. DAS  
(5NO WARD MEMBER OF 7 NO UTTAR POB BONGAON GP)  
C/O-MAMAT CH DAS  
VILL-2NO JAMBARI  
P.S- BOKO  
PIN-781141  
DIST- KAMRUP(R)  
ASSAM

24: NILIMA DAS  
(1NO WARD MEMBER OF 7 NO UTTAR POB BONGAON GP)  
C/O-DINESH DAS  
VILL-JAMBARI  
P.S- BOKO  
PIN-781141

25: HASINA BIBI  
(VICE PRESIDENT OF 7 NO UTTAR PUB BONGAON GP)  
W/O- MAHURAM ALI  
VILL- 2NO JAMBARI  
P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM

26: ASKAR ALI  
(4NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP)  
S/O- UJIR ALI

VILL-JAMBARI





P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM

27: SAFIYA BIBI  
(3NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP)  
W/O-MAJIT ALI  
VILL- JAMBARI  
P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM

28: RUNUMANI BIBI  
(3NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP)  
W/O-MAJIT ALI  
VILL- JAMBARI  
P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM

29: HUSNARA BIBI  
(6NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP)  
C/O-RAJAT ALI  
VILL-2NO JAMBARI  
P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM

30: RAFIZ ALI  
(10NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP)  
S/O-JAHIR ALI  
VILL- JAMBARI  
P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM

31: AINAL HOQUE  
(2NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP)  
C/O- MANGLA MIYA  
VILL- JAMBARI  
P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM

32: UPEN THAKURIA  
(8NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP)  
C/O-HARIMAHAN THAKURIA  
VILL- JAMBARI



P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM

33: AMOTI BORO  
(5 NO UTTAR PACHIM BONGAON VICE PERSIDENT)  
W/O- RAMESWAR BORO

VILLANDP/O- LAMPARA

DIST- KAMRUP(R)  
ASSAM  
PIN-881123

34: MANESWAR KALITA  
(2 NO WARD MEMBER OF 5NO UTTAR PACHIM BONGAON GP)  
C/O-LT DEBIRAM DEVI  
VILL-DHELACHAR  
P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM

35: JINIMA RABAH  
(5NO UTTAR PACHIM BONGAON  
7 NO WARD MEMBER)  
D/O-  
VILL- SOLAMUKH  
P/O- PANERY BOKO

DIST- KAMRUP(R)  
ASSAM  
PIN-781123.

36: RANJITA KALITA  
(3 NO WARD MEMBER OF 5NO UTTAR PACHIM BONGAON GP)  
W/O- KAMALA KALITA  
VILL- DEOCHAR  
P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM

37: JAGADISH BORO  
(6 NO WARD MEMBER OF 5NO UTTAR PACHIM BONGAON GP)  
C/O-GOLOK BORO  
VILL-BURASHARA  
P.S- BOKO  
DIST- KAMRUP(R)



ASSAM

38: PHANIDHAR DAS  
(5 NO WARD MEMBER OF 5NO UTTAR PACHIM BONGAON GP)  
S/O-ROHIT DAS  
VILL-PANERY  
P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM

39: FATIK ALI  
(9NO WARD MEMBER 5 NO GP)  
S/O-KHARSED ALI  
VILL-KAKARABARI  
P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM

40: JITEN KALITA  
(4NO WARD MEMBER 5NO GP)  
S/O- LT KESAB KALITA  
VILL-DHEHALACHAR

P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM

41: BASISTHA DEB SARMA  
(5NO WARD MEMBER 5NO GP)  
S/O-LT BANI KANTA KALITA  
P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM

42: ANJALI DAS  
(8NO WARD MEMBER 5NO GP)  
W/O-CHANDAN DAS  
VILL-CHATABARI  
P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM

43: MERILISH R MARAK  
(75 NO DAKHIN LUKI GP PRESIDENT)  
C/O- HARLAL SANGMA

VILL- JAYPUR



P/S-BOKO

DIST- KAMRUP(R)  
ASSAM  
PIN-781135.

44: JUMAN TULCHARI  
(WARD MEMBER  
76NO DAKHIN PUB LUKI)  
S/O- PADMIN TULSIHARI  
VILL-2NO SAKATI GOPALPUR

P/O- PACHIA  
P/SAND BLOCK- BOKO  
DIST- KAMRUP(R)  
ASSAM  
PIN-781135.

45: RUKMUNI KAIBARTA  
(9NO WARD MEMBER OF 68 NO UTTAR BOKO GP)  
W/O- BHUDESWAR KAIBARTA  
VILL-ALAKJARI  
P/O- BALUGATA  
P.S- BOKO  
PIN-781123  
DIST- KAMRUP(R)

46: MULUKJAN NESSA  
( 68NO UTTAR BOKO GP PRESIDENT)  
W/O SHIRAJ ALI

VILL- ALAKJARI

P/O- BHALUGHATA

DIST- KAMRUP(R)  
ASSAM  
PIN-781123.

47: RIMA KAIBATA  
( 4NO WARD MEMBER OF 68 NO UTTAR BOKO GP)  
W/O- HAHADDEV KAIBATA  
VILL- NARENGA

P.S- BOKO  
PIN-781123



48: CHITRA CHOUDHURY  
(6 NO UTTAR DAKSHIN BONGAON GP PRSIDENT)  
W/O DHARANY CHOUDHURY  
VILL-BAMINIGAON  
P/O- BAMUNIGAON  
P.S- BOKO  
PIN-781141  
DIST- KAMRUP(R)  
ASSAM

49: SHAJLONA SANGMA  
(9NO WARD MEMBER 6 NO UTTAR DAKSHIN BONGAON GP)  
W/O- LATIF SANGAMA  
VILL-SANTIPUR  
P.S- BOKO  
PIN-781141  
DIST- KAMRUP(R)  
ASSAM

50: BUNALISA MARAK  
(7NO WARD MEMBER  
6 NO UTTAR DAKSHIN BONGAON GP)  
D/O- PRADOLAT SANGMA  
VILL- SANTIPUR  
P.S- BOKO

PIN-781141  
DIST- KAMRUP(R)  
ASSAM

51: PRABHAT BORO  
(WARD MEMBER 6NO UTTAR DAKHIN BANGAON GP)  
S/O-MADAN BORO  
VILL- NIGBOGARI  
P/O- BAMUNIGAON

P/S- BOKO  
DIST- KAMRUP(R)  
ASSAM  
PIN-781135

52: JB R SANGMA  
(VICE PRESIDENT 4NO BONGAON ANCHALIK PANCHAYAT)  
C/O- ALITHSON MARAK  
VILL-KINANGAON  
P.S- BOKO  
DIST- KAMRUP(R)



ASSAM

53: AZMOL HOQUE  
(WARD MEMBER 4NO BONGAON ANCHALIK PANCHAYAT)  
C/O-MOHIRUDDIN  
VIII-KHALIGAT  
P.S- BOKO  
DIST- KAMRUP(R)  
ASSAM  
VERSUS

THE STATE OF ASSAM AND 15 ORS.  
REP. BY THE SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR  
GUWAHATI-781006

2:THE PRINCIPAL SECRETARY  
TO THE GOVERNMENT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT  
DISPUR  
GUWAHATI-781006.

3:THE COMMISSIONER PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
JURIPAR  
PANJABARI  
GUWAHATI-781037.

4:THE DEPUTY COMMISSIONER  
KAMRUP (R)  
AMINGAON  
ASSAM

5:THE CHIEF EXECUTIVE OFFICER  
ZILLA PARISHAD KAMRUP (R)

6:THE BLOCK DEVELOPMENT OFFICER  
BOKO DEVELOPMENT BLOCK  
KAMRUP

7:THE BLOCK DEVELOPMENT OFFICER  
BONGAON  
DEVELOPMENT BLOCK  
KAMRUP

8:THE SECRETARY  
72 NO UTTAR BEKELI GAON PANCHAYAT.  
P.O ANDP.S BOKO  
DIST- KAMRUP

(ASSAM  
9:THE SECREATRY  
71 NO PUB BEKELI GAON PANCHAYAT  
P.S BOKO  
BLOCK- BOKO



DIST KAMRUP  
(ASSAM  
10:THE SECRETARY  
71 NO PUB BEKLI GAON PANCHAYAT.  
VILL BEKELI

P.S BOKO

P.O SIMIHATRAVARI

DIST KAMRUP  
(ASSAM)  
PIN 781135  
11:THE SECRETARY  
76 NO DAKHIN PACHIM LUKI GAON PANCHAYAT 76 NO DAKHIN PACHIM  
LUKI GAON PANCHAYAT CONSTITUENCY  
P.O PHACHIA

P.S BOKO  
PIN 78113  
DIST KAMRUP

12:THE SECRETARY  
8 NO DAKHIN BONGAON GAON PANCHYAT.  
P.S- BOKO

BLOCK- BOKO  
DIST- KAMRUP  
(ASSAM)  
13:THE SECRETARY  
9 NO DAKHIN PUB BOKOGAON PANCHYAT.  
P.S- BOKO

BLOCK- BOKO  
DIST- KAMRUP  
(ASSAM)  
14:THE SECRETARY  
75 NO DAKHIN LUKI PANCHYAT.  
P.S- BOKO

BLOCK- BOKO  
DIST- KAMRUP  
(ASSAM)  
15:THE SECRETARY  
6 NO UTTAR DAKHIN BOKOGAON PANCHYAT.  
P.S- BOKO



BLOCK- BOKO  
DIST- KAMRUP  
(ASSAM)  
16:THE SECRETARY  
68 UTTAR DAKHIN BOKOGAON PANCHYAT.  
P.S- BOKO

BLOCK- BOKO  
DIST- KAMRUP ASSAM

-----  
Advocate for : MR. R ALI  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 15 ORS.

Linked Case : WP(C)/1333/2021

MANJULA PHUKAN BORAH AND 69 ORS  
EX-PRESIDENT NO.21 BORDOLONI G.P.  
W/O. SRI BALIN BORAH  
VILL. BAHAKATIKA  
P.O. BORDOLONI  
DIST. DHEMAJI  
ASSAM.

2: ANIL DUTTA  
EX-WARD MEMBER NO.21 BORDOLONI G.P.  
S/O. LT. DEBA DUTTA  
VILL. KALITA GAON  
P.O. BORDOLONI  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

3: ROBIN CHUTIA  
EX-WARD MEMBER NO.21 BORDOLONI G.P.  
S/O. LT. BHUBAN CHUTIA  
VILL. BAGALIJAN GAON  
P.O. BORDOLONI  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

4: ACHYUT DAS  
EX-WARD MEMBER NO.21 BORDOLONI G.P.  
S/O. SRI KALIA DAS





VILL. AOUNIATI  
P.O. BORDOLONI  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

5: RITA CHUTIA  
EX-WARD MEMBER NO.21 BORDOLONI G.P.  
W/O. SRI TAPAN CHUTIA  
VILL. BUHAKURI  
P.O. BORDOLONI  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

6: LALIT SAIKIA  
EX-WARD MEMBER NO.21 BORDOLONI G.P.  
S/O. SRI PURNADHAR SAIKIA  
VILL. CHOWKHAM GAON  
P.O. BORDOLONI  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

7: MADHURJYA PRATIM HANDIQUE  
EX-WARD MEMBER NO.21 BORDOLONI G.P.  
S/O. SRI LABA KANTA HANDIQUE  
VILL. BORDOLONI  
P.O. BORDOLONI  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

8: MONI BARUAH  
EX-WARD MEMBER NO.21 BORDOLONI G.P.  
W/O. SRI NARESH BARUAH  
VILL. KALITA GAON  
P.O. BORDOLONI  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

9: MAMONI BARMAN  
EX-WARD MEMBER NO.21 BORDOLONI G.P.  
W/O. SRI BINUD BARMAN  
VILL. KHONA KRISHNAPUR  
P.O. BORDOLONI  
DIST. DHEMAJI



ASSAM  
PIN-787026.

10: TILOTTAMMA HAZARIKA  
EX-WARD MEMBER NO.21 BORDOLONI G.P.  
W/O. SRI PITAMBAR HAZARIKA  
VILL. MAJGAON  
P.O. BORDOLONI  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

11: JONAKI DAS  
EX-WARD MEMBER NO.21 BORDOLONI G.P.  
W/O. SRI KHAGEN DAS  
VILL. BHAKAT KOIBARTA  
P.O. BORDOLONI  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

12: MRINALI DEKA BARUAH  
EX-PRESIDENT NO.23 BORBAM G.P.  
W/O. SRI KUSHAL DEKA BARUAH  
VILL. MAICHA GAON  
P.O. DEORI BORBAM  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

13: PUNARAM DEURI  
EX-WARD MEMBER NO.23 BORBAM G.P.  
S/O. LT. BODU DEURI  
VILL. BORBAM DEORI  
P.O. DEORI BORBAM  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

14: RAJEN MUKTIAR  
EX-WARD MEMBER NO.23 BORBAM G.P.  
S/O. LT. GANESH MUKTIAR  
VILL. MAICHA GAON  
P.O. DEORI BORBAM  
DIST. DHEMAJI  
ASSAM  
PIN-787026.



15: KUKHALATA HAZARIKA GOGOI  
EX-WARD MEMBER NO.23 BORBAM G.P.  
W/O. SRI DINANATH HAZARIKA  
VILL. SALMARI AHOM GAON  
P.O. SALMARI  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

16: USHA BARUAH  
EX-WARD MEMBER NO.23 BORBAM G.P.  
W/O. SRI PORESH BARUAH  
VILL. BORBAM DIHINGIA GAON  
P.O. DEORI BORBAM  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

17: RATUL BHARALI  
EX-WARD MEMBER NO.23 BORBAM G.P.  
S/O. SRI RONGAI BHARALI  
VILL. MAICHA CHAPORI  
P.O. HOLOWDUNGA  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

18: POKHILA SONOWAL  
EX-WARD MEMBER NO.23 BORBAM G.P.  
W/O. LT. NOMAL SONAWAL  
VILL. HALOWDUNGA GAON  
P.O. HOLOWDUNGA  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

19: KUSHALATA SONOWAL  
EX-WARD MEMBER NO.23 BORBAM G.P.  
W/O. LT. SISHURAM SONOWAL  
VILL. BORBAM KACHARI GAON  
P.O. DEORI BORBAM  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

20: RAHILA SONOWAL  
EX-WARD MEMBER NO.23 BORBAM G.P.  
W/O. SRI DHARMENDRA SONOWAL



VILL. BORBILA BHEBELI GAON  
P.O. SALMARI  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

21: KRISHNA SONOWAL  
EX-WARD MEMBER NO.23 BORBAM G.P.  
S/O. SRI GOGEN SONOWAL  
VILL. HOLLOWDUNGA  
P.O. HOLLOWDUNGA  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

22: BHUGEN SONOWAL  
EX-WARD MEMBER NO.23 BORBAM G.P.  
S/O. LT. BUGIRAM SONOWAL  
VILL. AVAIPUR GAON  
P.O. DEORI BORBAM  
DIST. DHEMAJI  
ASSAM  
PIN-787026.

23: DALIMI BASUMATARY MOCHOHORY  
EX-PRESIDENT NO.27 UKHAMATI G.P.  
VILL. - P.O. KAPATANI  
DIST. DHEMAJI  
ASSAM  
PIN-787056.

24: BUBUL GOGOI  
EX-WARD MEMBER NO.27 UKHAMATI G.P.  
S/O. SRI INDESWAR GOGOI  
VILL. P.O. KODOMGURI  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

25: ROHILA BORO  
EX-WARD MEMBER NO.27 UKHAMATI G.P.  
W/O. SRI DHODIRAM BORO  
VILL. KOPATONI  
P.O. KOPATONI  
DIST. DHEMAJI  
ASSAM  
PIN-787034.



26: JANURAM NGATEY  
EX-WARD MEMBER NO.27 UKHAMATI G.P.  
S/O. SRI CHENIRAM NGATEY  
VILL. UKHAMATI  
P.O. UKHAMATI  
DIST. DHEMAJI  
ASSAM  
PIN-787056.

27: RAJEN BASUMATARY  
EX-WARD MEMBER NO.27 UKHAMATI G.P.  
S/O. LT. DALIM BASUMATARY  
VILL. KODOMGURI  
P.O. KODOMGURI  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

28: KHAMOSHI BORO  
EX-VICE PRESIDENT NO.27 UKHAMATI G.P.  
W/O. SRI BUDHESWAR BORO  
VILL. UKHAMATI  
P.O. UKHAMATI  
DIST. DHEMAJI  
ASSAM  
PIN-787056.

29: MINUD KUMAR DOLEY  
EX-WARD MEMBER NO.27 UKHAMATI G.P.  
S/O. LT. GANDHI DOLEY  
VILL. UKHAMATI  
P.O. UKHAMATI  
DIST. DHEMAJI  
ASSAM  
PIN-787056.

30: MONALISHA RAYENG  
EX-WARD MEMBER NO.27 UKHAMATI G.P.  
W/O. SRI PADMADHAR PAYENG  
VILL. UKHAMATI  
P.O. UKHAMATI  
DIST. DHEMAJI  
ASSAM  
PIN-787056.

31: CHANEZ BASUMATARY  
EX-WARD MEMBER NO.27 UKHAMATI G.P.  
W/O. MOTIL BASUMATARY



VILL. UKHAMATI  
P.O. UKHAMATI  
DIST. DHEMAJI  
ASSAM  
PIN-787056.

32: TARUN MUCHAHARI  
EX-PRESIDENT NO.25 NALBARI G.P.  
S/O. LT. ANIL MUCHAHARY  
VILL. NO. 1 MANIK PUR  
P.O. NALBARI KACHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787035.

33: SUCHITA SUTRADHAR  
EX-WARD MEMBER NO.25 NALBARI G.P.  
W/O. SRI LOHIT SUTRADHAR  
P.O. NALBARI KACHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787035.

34: MANOMITA BASUMATARY  
EX-WARD MEMBER NO.25 NALBARI G.P.  
W/O. SRI STHINATH BASUMATARY  
VILL. ABHOYPUR  
P.O. NALBARI KACHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787035.

35: GHANAKANTA PEGU  
EX-WARD MEMBER NO.25 NALBARI G.P.  
S/O. LT. SITARAM PEGU  
VILL. BOTHA KHANA  
P.O. NALBARI KACHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787035

36: GEETA DEVI CHETRI  
EX-WARD MEMBER NO.25 NALBARI G.P.  
W/O. SRI KRISNA BAHADUR CHETRI  
VILL. DHUNAGURI  
P.O. NALBARI KACHARI  
DIST. DHEMAJI  
ASSAM



PIN-787035.

37: NAMITA BASUMATARY  
EX-WARD MEMBER NO.25 NALBARI G.P.  
W/O. SRI JAGAT BASUMATARY  
VILL. GOBINDAPUR  
P.O. NALBARI KACHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787035.

38: MANESWAR BASUMATARY  
EX-WARD MEMBER NO.25 NALBARI G.P.  
S/O. LT. ESAN BASUMATARY  
VILL. NO. 1 NARAYANPUR  
P.O. NALBARI  
DIST. DHEMAJI  
ASSAM  
PIN-787035

39: MINATI RABHA  
EX-WARD MEMBER NO.25 NALBARI G.P.  
W/O. SRI MANTU RABHA  
VILL. UTTAR NALBARI  
P.O. NALBARI  
DIST. DHEMAJI  
ASSAM  
PIN-787035.

40: MANAKA SWARGIARY  
EX-WARD MEMBER NO.25 NALBARI G.P.  
W/O. SRI BANESWAR SWARGIARY  
VILL. NO.2 MANIKPUR  
P.O. NALBARI KACHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787035.

41: MONDARI BASUMATARY  
EX-WARD MEMBER NO.25 NALBARI G.P.  
W/O. SRI HOLIRAM BASUMATARY  
VILL. NO.1 DHANSRIPUR  
P.O. NALBARI KACHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787035.

42: MADAN BASUMATARY



EX-WARD MEMBER NO.25 NALBARI G.P.  
S/O. LT. LAKHIKANTA BASUMATARY  
VILL. NO.1 SONAPUR  
P.O. NALBARI KACHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787035.

43: MONTU BASUMATARY  
EX-WARD MEMBER NO.25 NALBARI G.P.  
S/O. LT. DWAREN BASUMATARY  
VILL. NO.2 NARAYANPUR  
P.O. NALBARI KACHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787035.

44: REKHA DEVI  
EX-PRESIDENT NO.28 KACHUTOLI G.P.  
W/O. SRI SOMNATH SHARMA  
VILL. MOHARICAMP  
P.O. UKHAMATI  
DIST. DHEMAJI  
ASSAM  
PIN-787056.

45: BHADRESWAR PEGU  
EX-WARD MEMBER NO.28 KACHUTOLI G.P.  
S/O. LT. MONIRAM PEGU  
VILL. NO.1 KACHUTOLI  
P.O. UKHAMATI  
DIST. DHEMAJI  
ASSAM  
PIN-787056.

46: BIDYABATI MILI PEGU  
EX-WARD MEMBER NO.28 KACHUTOLI G.P.  
W/O. SRI MANAKANTA PEGU  
VILL. AJARGURI  
P.O. GERUKAMUKH  
DIST. DHEMAJI  
ASSAM  
PIN-787056.

47: HEMCHANDRA UPADHAYAY  
EX-WARD MEMBER NO.28 KACHUTOLI G.P.  
S/O. SRI GOPAL UPADHAYAY  
VILL. PANCHMILE





P.O. UKHAMATI  
DIST. DHEMAJI  
ASSAM  
PIN-787056

48: RABI PEGU  
EX-WARD MEMBER NO.28 KACHUTOLI G.P.  
S/O. SRI GAUTAM PEGU  
VILL. KACHUTOLI BALI  
P.O. UKHAMATI  
DIST. DHEMAJI  
ASSAM  
PIN-787056

49: BORNALI BORAH (GOGOI)  
EX-PRESIDENT NO.31 LATAK G.P.  
W/O. SRI SUREN GOGOI  
VILL. NO. 2 LATHIA  
P.O. GOGAMUKH  
DIST. DHEMAJI  
ASSAM  
PIN-787034

50: DIPAK CHUTIA  
EX-VICE PRESIDENT NO.31 LATAK G.P.  
S/O. LT. TILSWAR CHUTIA  
VILL. CHUTIA KARI  
P.O. GOGAMUKH  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

51: JARMAN PEGU  
EX-WARD MEMBER NO.31 LATAK G.P.  
S/O. LT. KULARAM PEGU  
VILL. LATAK  
P.O. GOGAMUKH  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

52: JYOTI BORAH  
EX-WARD MEMBER NO.31 LATAK G.P.  
W/O. SRI BIREN BORAH  
VILL. BORDAI BAGAN (TENGA GARA)  
P.O. BORDAI BAM  
DIST. DHEMAJI  
ASSAM



PIN-787034.

53: ANJULA SENAPATI (LALUNG)  
EX-WARD MEMBER NO.31 LATAK G.P.  
W/O. SRI JOY DHAN SENAPATI  
VILL. NAPAM  
P.O. GOGAMUKH  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

54: SABANTI MEDAK PAYENG  
EX-WARD MEMBER NO.31 LATAK G.P.  
W/O. SRI DEVAJIT PAYENG  
VILL. PHULBARI  
P.O. BORDAI BAM  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

55: NIRUMAI BHUMIJ  
EX-WARD MEMBER NO.31 LATAK G.P.  
W/O. SRI ASHARAM BHUMIJ  
VILL. BADU LUKA  
P.O. GOGAMUKH  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

56: MONIKA CHUTIA  
EX-WARD MEMBER NO.31 LATAK G.P.  
W/O. SRI HEMANTA CHUTIA  
VILL. NO.2 LATHIA  
P.O. GOGAMUKH  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

57: LILIMAI PATIR  
EX-WARD MEMBER NO.31 LATAK G.P.  
C/O. SRI PRIYA PATIR  
VILL. BORDAI BALI  
P.O. GOGAMUKH  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

58: RUDRA CHUTIA



EX-WARD MEMBER NO.31 LATAK G.P.  
S/O. LT. SUNADHAR CHUTIA  
VILL. BETANI HULA  
P.O. GOGAMUKH  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

59: CHANDRA KAMAN  
EX-WARD MEMBER NO.31 LATAK G.P.  
S/O. SRI MATHURA KAMAN  
VILL. CHELAJAN  
P.O. GOGAMUKH  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

60: TAAKAAR MILI  
EX-PRESIDENT NO.30 NAHARBARI G.P.  
W/O. SRI ROBINSON MILI  
VILL. ADUT  
P.O. KHURA CHUK  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

61: DIPIKA DOLEY  
EX-VICE PRESIDENT NO.30 NAHARBARI G.P.  
S/O. SRI DHANANJAY DOLEY  
VILL. DIPA  
P.O. KHURA CHUK  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

62: RUBI DOLEY  
EX-WARD MEMBER NO.30 NAHARBARI G.P.  
S/O. SRI TIKENDRAJIT DOLEY  
VILL. PURANA PARGHAT  
P.O. KHURA CHUK  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

63: NANDESWAR DOLEY  
EX-WARD MEMBER NO.30 NAHARBARI G.P.  
S/O. SRI GANASHYAM DOLEY  
VILL. NAHARBARI



P.O. KHURA CHUK  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

64: MOHEN MILI  
EX-WARD MEMBER NO.30 NAHARBARI G.P.  
S/O. SRI TILESWAR MILI  
VILL. BAHARBARI  
P.O. KHURA CHUK  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

65: LAKHYA PEGU  
EX-WARD MEMBER NO.30 NAHARBARI G.P.  
S/O. SRI PAKSURUNG PEGU  
VILL. ADUT  
P.O. KHURA CHUK  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

66: PAILOT WARY  
EX-WARD MEMBER NO.30 NAHARBARI G.P.  
S/O. SRI PRAHLAD WARY  
VILL. LEGACHUNG KACHARI  
P.O. KHURA CHUK  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

67: BROJEN MILI  
EX-WARD MEMBER NO.30 NAHARBARI G.P.  
S/O. SRI SUREN MILI  
VILL. TINGIRI  
P.O. KHURA CHUK  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

68: GUNMAI MEDOK  
EX-WARD MEMBER NO.30 NAHARBARI G.P.  
W/O. SRI GAGAN MEDOK  
P.O. KHURA CHUK  
DIST. DHEMAJI  
ASSAM  
PIN-787034.



69: GEETA PEGU  
EX-WARD MEMBER NO.30 NAHARBARI G.P.  
W/O. SRI RANJIT PEGU  
VILL. ADUT  
P.O. KHURA CHUK  
DIST. DHEMAJI  
ASSAM  
PIN-787034.

70: SACHILOTA PEGU  
EX-WARD MEMBER NO.30 NAHARBARI G.P.  
W/O. SRI DANIRAM PEGU  
VILL. ADUT  
P.O. KHURA CHUK  
DIST. DHEMAJI  
ASSAM  
PIN-787034.  
VERSUS

THE STATE OF ASSAM AND 12 ORS  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GUWAHATI-781006.

2:THE COMMISSIONER  
TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
PANJABARI  
GUWAHATI-781037.

3:THE COMMISSIONER AND SECRETARY  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GUWAHATI-781006.

4:THE DY. COMMISSIONER  
DHEMAJI  
ASSAM DIST. DHEMAJI  
ASSAM  
PIN-787057.

5:THE CHIEF EXECUTIVE OFFICER  
DHEMAJI ZILLA PARISHAD  
DHEMAJI CHARIALI  
DHEMAJI  
NH 52  
DHEMAJI  
ASSAM



PIN-787057.  
6:THE BLOCK DEVELOPMENT OFFICER  
BORDOLONI DEVELOPMENT BLOCK  
DEWGHARBARI  
DHEMAJI  
ASSAM  
PIN-787026.  
7:THE SECRETARY  
BORDOLONI GAON PANCHAYAT DHEMAJI  
ASSAM PIN-787026.  
8:THE SECRETARY  
BORBAM GAON PANCHAYAT  
DHEMAJI  
ASSAM  
PIN-787026  
9:THE SECRETARY  
UKHAMATI GAON PANCHAYAT  
DHEMAJI  
ASSAM  
PIN-787056  
10:THE SECRETARY  
NALBARI GAON PANCHAYAT  
DHEMAJI  
ASSAM  
PIN-787035.  
11:THE SECRETARY  
KACHUTOLI GAON PANCHAYAT  
DHEMAJI  
ASSAM  
PIN-787056.  
12:THE SECRETARY  
LATAK GAON PANCHAYAT  
DHEMAJI  
ASSAM  
PIN-787034.  
13:THE SECRETARY  
NAHARBARI GAON PANCHAYAT  
DHEMAJI  
ASSAM  
PIN-787034.

-----  
Advocate for : MR. M K BORO  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 12 ORS

Linked Case : Cont.Cas(C)/586/2019



ALIZA PERBIN SULTANA CHOUDHURY  
W/O SAHIR UDDIN CHOUDHURY  
VILL. BROJAPUR  
PART-I  
P.O. BROJAPUR  
DIST. HAILAKANDI  
ASSAM  
PIN-788151

VERSUS

JOLLY KIRTI  
IAS AND ANR.  
THE DEPUTY COMMISSIONER  
HAILAKANDI  
P.O. AND DIST. HAILAKANDI  
ASSAM  
PIN-788151

2:SANTI KUMAR SINHA  
ACS  
CHIEF EXECUTIVE OFFICER  
ZILLA PARISHAD  
HAILAKANDI  
P.O. AND DIST. HAILAKANDI  
ASSAM  
PIN-788151

-----  
Advocate for : MR H I CHOUDHURY  
Advocate for : MR. M NATH appearing for JOLLY KIRTI  
IAS AND ANR.

Linked Case : WP(C)/9184/2019

SAHABUDDIN SK. AND 10 ORS.  
FORMER PRESIDENT OF DURAHATI GAON PANCHAYAT  
S/O. LT. ANARULLAH SK  
VILL. AND P.O. TISTARPAR  
DIST. DHUBRI  
ASSAM  
PIN-783301.

2: SOPIOR RAHMAN  
FORMER VICE OF PRESIDENT DURAHATI GAON PANCHAYAT



S/O. MANSAR ALI  
VILL. BALADOBA PART-I  
P.O. TISTARPAR  
DIST. DHUBRI  
ASSAM  
PIN-783301.

3: SAIFUL HAQUE  
FORMER MEMBER DURAHATI GAON PANCHAYAT  
S/O. LT. MAHIRUDDIN SK  
VILL. AND P.O. TISTARPAR  
DIST. DHUBRI  
ASSAM  
PIN-783301.

4: SAYEDA PARBIN  
FORMER MEMBER DURAHATI GAON PANCHAYAT  
W/O. ASHRAFUL HAQUE  
VILL. AND P.O. TISTARPAR  
DIST. DHUBRI  
ASSAM  
PIN-783301.

5: NURJAMAL SK  
FORMER MEMBER DURAHATI GAON PANCHAYAT  
S/O. TOSLIMUDDIN SK  
VILL. DURAHATI  
P.O. AND P.S. TISTARPAR  
DIST. DHUBRI  
ASSAM  
PIN-783301.

6: ANITA BALA ROY  
FORMER MEMBER DURAHATI GAON PANCHAYAT  
W/O. SRI BINOD BARMAN  
VILL. DURAHATI  
P.O. TISTARPAR  
DIST. DHUBRI  
ASSAM  
PIN-783301.

7: HALIMA BIBI  
FORMER MEMBER DURAHATI GAON PANCHAYAT  
W/O. SAIFUL HAQUE  
VILL. DURAHATI  
P.O. TISTARPAR  
DIST. DHUBRI  
ASSAM





PIN-783301.

8: MOJIYA BIBI  
FORMER MEMBER DURAHATI GAON PANCHAYAT  
W/O. ABDUL MANNAN SK  
VILL. SINGIMARI PART-I  
P.O. TISTARPAR  
DIST. DHUBRI  
ASSAM  
PIN-783301.

9: MANJILA BEGUM  
FORMER MEMBER DURAHATI GAON PANCHAYAT  
W/O. SOPIOL RAHMAN  
VILL. SINGIMARI PART-II  
P.O. TISTARPAR  
DIST. DHUBRI  
ASSAM  
PIN-783301.

10: FAZUR HAQUE  
FORMER MEMBER DURAHATI GAON PANCHAYAT  
S/O. SAHER ALI  
VILL. ARINYA  
P.O. TISTARPAR  
DIST. DHUBRI  
ASSAM  
PIN-783301.

11: NIRMALA DAS  
FORMER MEMBER DURAHATI GAON PANCHAYAT  
W/O. BISITRA BISWAS  
VILL. BHELAKATA  
P.O. TISTARPAR  
DIST. DHUBRI  
ASSAM  
PIN-783301.  
VERSUS

THE STATE OF ASSAM AND 5 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GUWAHATI-06.

2: THE COMMISSIONER TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.



JURIPAR  
PANJABARI  
GUWAHATI-37.  
3:THE COMMISSIONER AND SECY.  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GUWAHATI-781006.  
4:THE DY. COMMISSIONER

DHUBRI  
ASSAM  
PIN-783301.  
5:DHUBRI ZILLA PARISHAD  
REP. BY THE CHIEF EXECUTIVE OFFICER  
DHUBRI ZILLA PARISHAD  
DIST. DHUBRI  
ASSAM  
PIN-783301.  
6:GAURIPUR ANCHALIK PANCHAYAT  
REP. BY THE BLOCK DEVELOPMENT OFFICER  
GAURIPUR DEVELOPMENT BLOCK  
P.O. AND P.S. GAURIPUR  
DIST. DHUBRI  
ASSAM  
PIN-783301.

-----  
Advocate for : MR. A K SARMA  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/756/2020

RUPA KACHARI AND 45 ORS.  
FORMER PRESIDENT NO. 81 BERINASAYEK GAON PANCHAYAT  
D/O- LATE THANESWAR KACHARI  
P.O-BERINASAYEK  
VILL- CHAKURIWA  
DIST- JORHAT  
ASSAM  
PIN-785630

2: SUREN NAYAK  
FORMER VICE- PRESIDENT NO. 81 BERINASAYEK GAON PANCHAYAT  
S/O-LATE MEGHNATH NAYAK  
P.O- BERINASAYEK



VILL- DAFALATING BAGAN  
DIST- JORHAT  
ASSAM  
PIN-785630

3: MINU SAIKIA  
FORMER MEMBER NO. 81 BERINASAYEK GAON PANCHAYAT  
D/O- SOMESWAR SAIKIA  
P.O-BERINASAYEK  
VILL- CHAKURIWA  
DIST- JORHAT  
ASSAM  
PIN-785630

4: PROJEN SAIKIA  
FORMER MEMBER NO. 81 BERINASAYEK GAON PANCHAYAT  
FATHER- LATE JOGESWAR SAIKIA  
P.O-DIHINGIA  
VILL-BEPARICHUK  
DIST- JORHAT  
ASSAM  
PIN-785630

5: LAKHIMI GOGOI  
FORMER MEMBER NO. 81 BERINASAYEK GAON PANCHAYAT  
W/O- SRI RATNESWAR HAZARIKA  
P.O- DIHINGIA  
VILL- SARAIPANI BALIJAN  
DIST- JORHAT  
ASSAM  
PIN-785630

6: RENU GOGOI  
FORMER PRESIDENT NO. 80 KACHUKHAT GAON PANCHAYAT  
W/O-SRI PRIYO GOGOI  
P.O-KACHUKHAT  
VILL- KACHUKHAT  
DIST- JORHAT  
ASSAM  
PIN-785633

7: SURESH KACHARI  
FORMER VICE-PRESIDENT NO. 80 KACHUKHAT GAON PANCHAYAT  
S/O- ROPESHWAR KACHARI  
VILL AND P.O-BANDERCHALIHA  
DIST-JORHAT  
ASSAM  
PIN-785633



8: CHAIMAT SHYAM  
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT  
S/O-LATE TELIA SHYAM  
VILL-BALIJAN SHYAM GAON  
P.O-KHARIKATIA  
DIST- JORHAT  
ASSAM  
PIN-785633

9: BANDANA HAZARIKA  
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT  
W/O-SRI UMA HAZARIKA  
VILL-ATHALKATIA (PART)  
P.O-KACHUKHAT  
DIST- JORHAT  
ASSAM  
PIN-785633

10: MAHENDRA KACHARI  
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT  
S/O-HOHAYA KACHARI  
VILL-KHAMJANJIA GAON  
P.O-KACHUKHAT  
DIST-JORHAT  
ASSAM  
PIN-785633

11: JUOTI BHENGRA  
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT  
W/O- AADAM BHERNGRA  
VILL- PANINARA GAON  
P.O-BANDARCHALIHA  
DIST- JORHAT  
ASSAM  
PIN-785633

12: MIRA SAIKIA BORA  
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT  
W/O-SRI NAREN BORA  
VILL-KARSOLI GAON  
DIST-JORHAT  
ASSAM  
PIN-785633

13: RUNUMONI SAIKIA  
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT  
W/O-RANJIT KACHARI



VILL-GOHAIJAN GAON  
P.O-KACHUKHAT  
DIST-JORHAT  
ASSAM  
PIN-785633

14: BITUL KACHARI  
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT  
S/O-HAREN KACHARI  
VILL AND P.O- KACHUKHAT  
DIST- JORHAT  
ASSAM  
PIN-785633

15: DIPA KACHARI  
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT  
W/O-NABA KACHARI  
VILL AND P.O- BANDARCHALIHA  
DIST- JORHAT  
ASSAM  
PIN-785633

16: BASANTA SAIKIA  
FORMER PRESIDENT 76 NO. BEBEJIA GAON PANCHAYAT  
S/O- LATE SARU RAM SAIKIA  
VILL- BERERA GAON  
P.O AND P.S- TITABAR  
DIST- JORHAT  
ASSAM  
PIN-785630

17: CHINU BARUAH  
FORMER VICE-PRESIDENT 76 NO. BEBEJIA GAON PANCHAYAT  
W/O- NANDESHWAR BARUAH  
VILL- TANTI GAON  
P.O- TITABAR  
DIST- JORHAT  
ASSAM  
PIN-785630

18: MIRA NAG  
FORMER MEMBER 76 NO. BEBEJIA GAON PANCHAYAT  
W/O- JOYMASI NAG  
VILL- DEOGHARIA GRAND  
P.O-DEOGHARIA  
DIST- JORHAT  
ASSAM  
PIN-785630



19: SANJIV DAS  
FORMER MEMBER 76 NO. BEBEJIA GAON PANCHAYAT  
S/O-MATIRAM DAS  
VILL- 1NO. MAZENGA SAPORI CHUK  
P.O AND P.S- TITABAR  
DIST-JORHAT  
ASSAM  
PIN-785630

20: PRASANTA SAIKIA  
FORMER MEMBER 76 NO. BEBEJIA GAON PANCHAYAT  
S/O-GOPAL SAIKIA  
VILL- 2 NO. MAZENGA  
PO. AND P.S- TITABAR  
DIST- JORHAT  
ASSAM  
PIN-785630

21: SEWALI SAIKIA  
FORMER MEMBER 76 NO. BEBEJIA GAON PANCHAYAT  
W/O-DIMBESWAR SAIKIA  
VILL- BERERA GAON  
P.O AND P.S- TITABAR  
DIST- JORHAT  
ASSAM  
PIN-785630

22: RIMA CHUTIA  
FORMER PRESIDENT 91 NO. RAIDANGJURI GAON PANCHAYAT  
W/O-SRI ATUL BORA  
VILL- SHUKANJAN  
P.OL-RAIDANGJURI  
DIST-JORHAT  
ASSAM  
PIN-785631

23: MORAMI GOGOI  
FORMER PRESIDENT OF 75 NO. RANGAJAN GAON PANCHAYAT  
D/O-LATE DOMBURAM GOGOI  
VILL-KHATOWAL  
P.O-NOALI  
DHEKIAJULI  
DIST-JORHAT  
ASSAM  
PIN-785009

24: DHRUBAJYOTI GOGOI



FORMER MEMBER OF 75 NO. RANGAJAN GAON PANCHAYAT  
S/O-LATE RAPAN GOGOI  
VILL-KARANGAKHAT  
P.O-1 NO. MORAN  
DIST-JORHAT  
ASSAM  
PIN-785009

25: HEMANTA CHANGMAI  
FORMER MEMBER OF 75 NO. RANGAJAN GAON PANCHAYAT  
S/O-DRANESWAR CHANGMAI  
VILL AND P.O- 1NO. MORAN  
DIST- JORHAT  
ASSAM  
PIN-785009

26: GUNALATA BARUAH  
FORMER PRESIDENT EKORANI GAON PANCHAYAT  
W/O-POHAI BARUAH  
VILL-KAPANTOLI  
P.O-MOHIMABARI  
DIST-JORHAT  
ASSAM  
PIN-785631

27: SIMANTA CHANGMAI  
FORMER VICE- PRESIDENT EKORANI GAON PANCHAYAT  
S/O-LATE DIMBESHWAR CHANGMAI  
VILL AND P.O-MOHIMABARI  
DIST- JORHAT  
ASSAM  
PIN-785631

28: RENU BORA  
FORMER MEMBER EKORANI GAON PANCHAYAT  
W/O-SRI LOHIT BORA  
VILL AND P.O-MOHIMABARI  
DIST- JORHAT  
ASSAM  
PIN-785631

29: JUNTI DAS  
FORMER MEMBER EKORANI GAON PANCHAYAT  
W/O-SRI GHANAKANTA DAS  
VILL- NAUPETA  
P.O-MOHIMABARI  
DIST- JORHAT  
ASSAM



PIN-785631

30: PRASANTA HAZARIKA  
FORMER MEMBER EKORANI GAON PANCHAYAT  
S/O- LATE DHARMESHWAR HAZARIKA  
VILL- BOSA  
P.O-MOHIMABARI  
DIST-JORHAT  
ASSAM  
PIN-785631

31: JIBON GOGOI  
FORMER MEMBER EKORANI GAON PANCHAYAT  
S/O-NANDESHWAR GOGOI  
VILL-BOSA  
P.O-EKORANI  
DIST- JORHAT  
ASSAM  
PIN-785631

32: GUNADA BORA SONOWAL  
FORMER MEMBER EKORANI GAON PANCHAYAT  
W/O-SRI DEBESHWAR SONOWAL  
VILL AND P.O-EKORANI  
DIST- JORHAT  
ASSAM  
PIN-785631

33: KHAGEN SONOWAL  
FORMER MEMBER EKORANI GAON PANCHAYAT  
S/O-DHARMAKANTA SONOWAL  
VILL AND P.O-EKORANI  
DIST- JORHAT  
ASSAM  
PIN-785631

34: RATNESHWARI SONOWAL  
FORMER MEMBER EKORANI GAON PANCHAYAT  
W/O-MUNINDRA SAIKIA  
VILL AND P.O-EKORANI  
DIST- JORHAT  
ASSAM  
PIN-785631

35: PARESH GOGOI  
FORMER MEMBER EKORANI GAON PANCHAYAT  
S/O-SRI HAREN GOGOI  
VILL-BASAGAON





P.O-EKORANI  
DIST- JORHAT  
ASSAM  
PIN-785631

36: URMILI HAZARIKA  
FORMER MEMBER EKORANI GAON PANCHAYAT  
W/O-SRI NRIPEN HAZARIKA  
VILL- MORAN GAON  
P.O-EKORANI  
DIST-JORHAT  
ASSAM  
PIN-785631

37: REKHAMONI SAIKIA  
FORMER PRESIDENT 86 NO. RAJABAHAR GAON PANCHAYAT  
W/O- SRI RAJU SAIKIA  
VILL- CHERELI GOHAIN GAON  
P.O-RAJABAHAR  
DIST-JORHAT  
ASSAM  
PIN-785631

38: JUSLAN BHENGRA  
FORMER VICE-PRESIDENT RAJABAHAR GAON PANCHAYAT  
S/O-SULEMAN BHENGRA  
VILL-SILDUBI  
P.O-GORAJAN  
DIST-JORHAT  
ASSAM  
PIN-785631

39: SWARNALATA SAIKIA  
REPRESENTED HER HUSBAND LATE TARUN CHANDRA SAIKIA  
  
FORMER PRESIDENT MADHAPUR GAON PANCHAYAT  
EXPIRED ON 19.01.2019  
VILL AND P.O-MADHAPUR  
DIST- JORHAT  
ASSAM  
PIN-785630

40: RINA GOGOI  
FORMER VICE- PRESIDENT MADHAPUR GAON PANCHAYAT  
W/O- PARESH GOGOI  
VILL AND P.O-MADHAPUR  
DIST- JORHAT  
ASSAM



PIN-785630

41: BINITA CHUTIA  
FORMER MEMBER MADHAPUR GAON PANCHAYAT  
W/O-SRI DEBEN CHUTIA  
VILL AND P.O-MADHAPUR  
DIST- JORHAT  
ASSAM  
PIN-785630

42: ABHAY KALITA  
FORMER MEMBER MADHAPUR GAON PANCHAYAT  
S/O- SRI SUMESHWAR KALITA  
VILL AND P.O-MADHAPUR  
DIST- JORHAT  
ASSAM  
PIN-785630

43: RAMESHWAR SAIKIA  
FORMER MEMBER MADHAPUR GAON PANCHAYAT  
S/O- BAB SAIKIA  
VILL AND P.O-MADHAPUR  
DIST- JORHAT  
ASSAM  
PIN-785630

44: KUTUBUDDIN AHMED  
FORMER MEMBER MADHAPUR GAON PANCHAYAT  
S/O- SAMSHUDDIN AHMED  
VILL AND P.O-MADHAPUR  
DIST- JORHAT  
ASSAM  
PIN-785630

45: NILIMA SAIKIA  
FORMER MEMBER MADHAPUR GAON PANCHAYAT  
W/O-SRI NITYANANDA SAIKIA  
VILL AND P.O-MADHAPUR  
DIST- JORHAT  
ASSAM  
PIN-785630

46: RUPSHREE BORAH  
FORMER MEMBER 81 NO. BERINASAYEK GAON PANCHAYAT  
VILL. NO. 2 MANDAL GAON  
P.O. BERINASAYEK DIST. JORHAT  
PIN-785630  
VERSUS



THE STATE OF ASSAM AND 5 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR  
GUWAHATI-6

2:THE COMMISSIONER  
TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. JURIPAR  
PANJABARI  
GUWAHATI-37

3:THE COMMISSIONER AND SECRETARY  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT. DISPUR  
GUWAHATI-781006

4:THE DEPUTY COMMISSIONER  
JORHAT  
ASSAM  
PIN-785001

5:JORHAT ZILLA PARISHAD  
REP BY THE CHIEF EXECUTIVE OFFICER  
JORHAT ZILLA PARISHAD  
DIST. JORHAT  
ASSAM  
PIN-785001

6:TITABOR ANCHALIK PANCHAYAT  
REP. BY THE BLOCK DEVELOPMENT OFFICER  
TITABOR DEVELOPMENT BLOCK  
P.O. AND P.S TITABOR  
DIST. JORHAT  
ASSAM  
PIN-785001

-----  
Advocate for : MR. A K SARMA  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/5465/2020

MONESWARI KHERKOTARI AND 27 ORS  
EX- AP MEMBER  
MURKONGSELEK A.P. W/O. NIBEDON KHERKOTARI  
VILL. BALIGORAH  
P.O. SOMKONG (VIA SIMEN CHAPORI)  
DIST. DHEMAJI  
ASSAM



PIN-787061.

2: PUSPIKA PEGU  
EX- AP MEMBER  
MURKONGSELEK A.P.  
D/O. SRI LALIRAM PEGU  
VILL. NO.1 RAMDHAN P.O. RAMDHAN DIKHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787060

3: NITYAPRABHA SONOWAL PEGU  
EX- AP MEMBER  
MURKONGSELEK A.P.  
W/O. BIREN PEGU  
VILL. NO.1 RAJAKHANA  
P.O. JONEKARENG  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

4: SADANANDA PEGU  
EX- AP MEMBER  
MURKONGSELEK A.P. S/O. SRI NALIA PEGU  
VILL. NAMKIR  
P.O. DEKAPAM  
DIST. DHEMAJI  
ASSAM  
PIN-787061.

5: SUN KUMARI PEGU  
EX- AP MEMBER  
MURKONGSELEK A.P.(EX-BLOCK CHAIRMAN)  
W/O. BOBIKANTA PEGU  
VILL. NO.2 ROUN P.O. DEKAPAM  
DIST. DHEMAJI  
ASSAM  
PIN-787061

6: RIJUMONI KUTUM PEGU  
EX- AP MEMBER  
MURKONGSELEK A.P.  
W/O. SRI PRABHAT PEGU  
VILL. MADHYAPUR  
P.O. LAIMEKURI  
DIST. DHEMAJI  
ASSAM  
PIN-787060



7: DURGESWAR DOLEY  
EX- AP MEMBER  
MURKONGSELEK A.P.  
W/O. KOUWA DOLEY  
VILL. BARHATI  
P.O. TELAM  
DIST. DHEMAJI  
ASSAM  
PIN-787061

8: MENAKA SWARGIARY  
EX- AP MEMBER  
BORDOLONI A.P.  
W/O. SRI BANESWAR SWARGIARY  
VILL. 2ND MANIKPUR  
P.O. NALBARI KACHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787035

9: JYOTIMONI BARUAH SONOWAL  
EX- AP MEMBER  
BORDOLONI A.P.  
W/O. SRI ADIT SONOWAL  
VILL. BORBAM KACHARI  
P.O. DEURI BORBAM  
DIST. DHEMAJI  
ASSAM  
PIN-787026

10: RAJEN DAS  
EX- AP MEMBER  
BORDOLONI A.P.  
S/O. SRI INDRAKANTA DAS  
VILL. LATHIA  
P.O. GOGAMUKH  
DIST. DHEMAJI  
ASSAM  
PIN-787034

11: MUKUNDA SINGH KUMBANG  
EX- AP MEMBER  
BORDOLONI A.P.  
S/O. LT. TOGKIOAM KUMBANG  
VILL. PURANA PARGHAT  
P.O. KHURA CHUK  
DIST. DHEMAJI



ASSAM  
PIN-787034

12: NIJORA HANDIQUE  
EX- AP MEMBER  
BORDOLONI A.P.  
S/O. SRI PABITRA HANDIQUE  
VILL. GOGAMUKH NAGAON  
P.O. GOGAMUKH  
DIST. DHEMAJI  
ASSAM  
PIN-787034

13: GERU SAHAB DEURI  
EX- AP MEMBER  
BORDOLONI A.P.  
S/O. SRI LEREKA DEURI  
VILL. TIGERGURI  
P.O. KADAMGURI  
DIST. DHEMAJI  
ASSAM  
PIN-787034

14: NITYANANDA PATIR  
EX- AP MEMBER  
BORDOLONI A.P.  
S/O. SRI DHARMA KANTA PATIR  
VILL. KATHALGURI  
P.O. MINGMUNG  
DIST. DHEMAJI  
ASSAM  
PIN-787035

15: NIRUPRABHA DOLEY (PEGU)  
EX- AP MEMBER  
BORDOLONI A.P.  
W/O. LT. BRAJEN DOLEY  
VILL. UKHAMATI  
P.O. UKHAMATI  
DIST. DHEMAJI  
ASSAM  
PIN-787056

16: PRONITA SAIKIA  
EX- AP MEMBER  
DHEMAJI A.P.  
W/O. MILECHAR SAIKIA  
VILL. CHENGELI PATHAR



DIST. DHEMAJI  
ASSAM  
PIN-787056

17: SWAPNALI SANOWAL HAZARIKA  
EX- AP MEMBER  
DHEMAJI A.P.  
W/O. JOGEN HAZARIKA  
VILL. GAPAK KACHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787056

18: JUNMONI SANOWAL SAIKIA  
EX- AP MEMBER  
DHEMAJI A.P.  
W/O. CHABIN SAIKIA  
VILL AND P.O. LAKHIPATHAR  
DIST. DHEMAJI  
ASSAM  
PIN-787057

19: SEUTI BORGOHAIN BARMAN  
EX- AP MEMBER  
DHEMAJI A.P.  
W/O. MILAN BORGOHAIN  
VILL. SECHAJAN GAON  
P.O. DHEMAJI  
S.O  
DIST. DHEMAJI  
ASSAM  
PIN-787057

20: KAMLESWAR SAIKIA  
EX- AP MEMBER  
DHEMAJI A.P.  
S/O. KATIRAM SAIKIA  
VILL. NO.1 GHEYARI P.O. JIADHOL B.O.  
DIST. DHEMAJI  
ASSAM  
PIN-787057

21: SAPON MANDAL  
EX- AP MEMBER  
DHEMAJI A.P.  
S/O. BHABANI MANDAL  
VILL. BISHNUPUR KALITA GAON  
P.O. BISHNUPUR B.O.



DIST. DHEMAJI  
ASSAM  
PIN-787057

22: PADUM TAMULI  
EX- AP MEMBER  
DHEMAJI A.P.  
S/O. NARAKANTA TAMULI  
VILL. AND P.O. NAGAKHELIA  
DIST. DHEMAJI  
ASSAM  
PIN-787057

23: GULUK NARAH  
EX- AP MEMBER  
DHEMAJI A.P.  
S/O. THANORAM NARAH  
VILL. AND P.O. BATUAMUKH  
DIST. DHEMAJI  
ASSAM  
PIN-787110

24: JYOTI GOHAIN SAIKIA  
EX- AP MEMBER  
DHEMAJI A.P.  
W/O. JIBAN SAIKIA  
VILL. 2 NO. BARUAH GAON  
P.O. PERABARI B.O.  
DIST. DHEMAJI  
ASSAM  
PIN-787057

25: JYOTSHNA SAIKIA GOHAIN  
EX- AP MEMBER  
DHEMAJI A.P.  
W/O. RAMESH GOHAIN  
VILL. GOHAIN CHAPORI  
P.O. GHUGHUHADAL B.O.  
DIST. DHEMAJI  
ASSAM  
PIN-787053

26: GIRIPRABHA GOHAIN  
EX- AP MEMBER  
DHEMAJI A.P.  
W/O. TULAN GOHAIN  
VILL. NO.2 POWAHOKIA  
P.O. NARUATHAN





DIST. DHEMAJI  
ASSAM  
PIN-787057

27: GIRINDRA CHUTIA  
EX- AP MEMBER  
DHEMAJI A.P.  
S/O. LT. DEBAN CHUTIA  
VILL. LONGAWAPARA  
P.O. LONGAWAPARA  
DIST. DHEMAJI  
ASSAM  
PIN-787057

28: KRISHNA KANTA DANG  
EX- AP MEMBER  
DHEMAJI A.P.  
S/O. LT. RAGHUNATH DANG  
VILL. NAHOR SILLE P.O. BAHIR SILLE  
DIST. DHEMAJI  
ASSAM  
PIN-787060  
VERSUS

THE STATE OF ASSAM AND 7 ORS  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GUWAHATI-781006.

2:THE COMMISSIONER  
TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
PANJABARI  
GUWAHATI-781037.

3:THE COMMISSIONER AND SECY.  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GUWAHATI-781006.

4:THE DY. COMMISSIONER

DHEMAJI  
ASSAM  
DIST. DHEMAJI  
ASSAM  
PIN-787057.

5:THE CHIEF EXECUTIVE OFFICER



DHEMAJI ZILLA PARISHAD  
DHEMAJI CHARIALI  
DHEMAJI  
NH-52  
DHEMAJI  
ASSAM  
PIN-787057.  
6:THE BLOCK DEVELOPMENT OFFICER

MURKONGSELEK TRIBAL DEVELOPMENT BLOCK  
JONAI  
DHEMAJI  
ASSAM  
PIN-787060.  
7:THE BLOCK DEVELOPMENT OFFICER

BORDOLONI DEVELOPMENT BLOCK  
DEWGHARBARI  
DHEMAJI  
ASSAM  
PIN-787026.  
8:THE BLOCK DEVELOPMENT OFFICER  
DHEMAJI DEVELOPMENT BLOCK  
DHEMAJI CHARIALI  
DHEMAJI  
ASSAM-787057.

-----  
Advocate for : MR. M K BORO  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 7 ORS

Linked Case : WP(C)/420/2021

BASANTI CHOWDHURY AND 9 ORS  
W/O. SANJIT CHOUDHURY  
VILL. CHOTOGUMA  
P.O. CHOTOGUMA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.

2: MIRA CHOWDHURY  
W/O. CHEDILAL CHOWDHURY  
VILL. CHOTOGUMA  
P.O. CHOTOGUMA  
P.S. GOLAKGANJ



DIST. DHUBRI  
ASSAM.

3: AREFA BIBI  
S/O. AFJAL HOSSAIN MONDAL  
VILL. KAIMMATI  
PART-II  
P.O. CHOTOGUMA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.

4: SALEHA BIBI  
W/O. AZAHAR ALI  
VILL. KAIMMATI PART-I  
P.O. CHOTOGUMA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.

5: HARISANKAR SAHA  
S/O. LT. HARENDRA NATH SAHA  
VILL. CHOTOGUMA  
P.O. CHHAGOLIA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.

6: CHANDANA BHOWMIK  
W/O. SUSHIL BHOWMIK  
VILL. BAYNNAGURI  
PART-I  
P.O. CHOTOGUMA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.

7: ANANDA BHOWMIK  
S/O. BHOLANATH BHOWMIK  
VILL. CHHAGOLIA PART-I  
P.O. CHOTOGUMA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.

8: SAFIYAR RAHMAN  
S/O. LT. NASAN ALI  
VILL. CHOTOGUMA



P.O. CHOTOGUMA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.

9: RUPALI BIBI  
W/O. ABUL SHEIKH  
VILL. CHOTOGUMA  
P.O. CHOTOGUMA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.

10: NASIR UDDIN AHMED  
S/O. LT. ARFAN ALI  
VILL. BHOLARKASH  
P.O. CHOTOGUMA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM.  
VERSUS

THE STATE OF ASSAM AND 5 ORS  
REP. BY THE SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GUWAHATI-06.

2: THE COMMISSIONER  
TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GUWAHATI-37.

3: THE COMMISSIONER AND SECRETARY  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GUWAHATI-06.

4: THE DY. COMMISSIONER OF DHUBRI DISTRICT  
AT DHUBRI  
P.O.  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783301.

5: THE DHUBRI ZILLA PARISHAD

REP. BY THE CHIEF EXECUTIVE OFFICER  
DHUBRI



ASSAM  
P.O.  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783301.  
6:THE CHOTOGUMA GAON PANCHAYAT  
REP. BY THE SECRETARY  
VILL. CHOTOGUMA  
P.O. CHOTOGUMA  
P.S. GOLAKGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783335.

-----  
Advocate for : MR. A T SARKAR  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case : WP(C)/7835/2019

SHAHAB UDDIN MONDAL AND 10 ORS.  
EX-PRESIDENT OF HAGURIPARA GAON PANCHAYAT  
S/O- LT BHOLA MONDAL  
VILL- HAGURIPARA  
P.O. MESERVITA  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783129

2: PIYARA KHATUN  
EX-VICE PRESIDENT OF HAGURIPARA GAON PANCHAYAT  
W/O- JAHAN UDDIN  
VILL- HAGURIPARA  
P.O. MESERVITA  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783129

3: HAIDAR ALI  
EX-MEMBER OF NO. 1 HAGURIPARA (KA) UNIT  
HAGURIPARA GAON PANCHAYAT  
S/O- LT AZIZUR RAHMAN  
VILL- CHULKANIPARA  
P.O. MESERVITA  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)



PIN- 783129

4: SAMINA KHATUN  
EX-MEMBER OF NO. 3 BAURARTOL (KA) UNIT  
HAGURIPARA GAON PANCHAYAT  
W/O- HAMIDUL ISLAM  
VILL- BAURARTAL  
P.O. MESERVITA  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783129

5: FAZILA KHATUN  
EX-MEMBER OF NO. 4 BAURARTOL (KHA) UNIT  
HAGURIPARA GAON PANCHAYAT  
W/O- AFZALUR RAHMAN  
VILL- BAURARTOL  
P.O. MESERVITA  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783129

6: SAMINA YASMIN  
EX-MEMBER OF NO. 5 BAURARTOL (GA) UNIT  
HAGURIPARA GAON PANCHAYAT  
W/O- SULTAN MAMUD  
VILL- CHULKANIPARA  
P.O. TAKIMARI  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783129

7: PARBAT ALI  
EX-MEMBER OF NO. 6 CHULKANIPARA (KHA) UNIT  
HAGURIPARA GAON PANCHAYAT  
S/O- HAJI EFAZ PARAMANIK  
VILL- CHULKANIPARA  
P.O. TAKIMARI  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783129

8: SOFIQUL ISLAM  
EX-MEMBER OF NO. 7 CHULKANIPARA (GA) UNIT  
HAGURIPARA GAON PANCHAYAT  
S/O- ABDUL BAREK  
VILL- CHULKANIPARA  
P.O. TAKIMARI



P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783129

9: ALIZA KHATUN  
EX-MEMBER OF NO. 8 CHULKANIPARA (GHA) UNIT  
HAGURIPARA GAON PANCHAYAT  
W/O- DELWAR HUSSAIN  
VILL- CHULKANIPARA  
P.O. TAKIMARI  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783129

10: NILBAR RAHMAN  
EX-MEMBER OF NO. 9 BALIKASHI MUSLIMPARA UNIT  
HAGURIPARA GAON PANCHAYAT  
S/O- RAJ MAMUD PARAMANIK  
VILL- BAURARTOL  
P.O. MESERVITA  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783129

11: ABDUL KALAM MONDAL  
EX-MEMBER OF NO. 10 THONG PARAL UNIT  
GAGURIPARA GAON PANCHAYAT  
S/O- ABDUL KARIM  
VILL- BAURARTOL  
P.O. MESERVITA  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783129  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY-06

2: THE COMM. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GHY-37

3: THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM  
FINANCE DEPTT.



DISPUR  
GHY-06  
4:THE DY. COMMISSIONER  
GOALPARA  
ASSAM  
PIN- 783101  
5:THE CHIEF EXECUTIVE OFFICER  
GOALPARA ZILLA PARISHAD  
DIST- GOALPARA  
ASSAM  
PIN- 783101  
6:THE JALESWAR ANCHALIK PANCHAYAT  
REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEVELOPMENT OFFICER  
JALESWAR DEVELOPMENT BLOCK  
P.O. KATARIHARA  
P.S. LAKHIPUR  
DIST- GOALPARA  
ASSAM  
PIN- 783132  
7:THE HAGURIPARA GAON PANCHAYAT  
REP. BY THE SECY.  
HAGURIPARA GAON PANCHAYAT UNDER JALESWAR ANCHALIK  
PANCHAYAT  
JALESWAR  
P.O. KATARIHARA  
P.S. LAKHIPUR  
DIST- GOALPARA  
ASSAM  
PIN- 783132  
-----  
Advocate for : MR. A F N U MOLLAH  
Advocate for : SC  
PNRD (R appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/1191/2020

JUNU GAYAN AND 10 ORS.  
EX-PRESIDENT OF 108 BONGAON GAON PANCHAYAT  
W/O- SRI HOREN GAYAN  
VILL- DHUACHALAGARH  
P.O. NATUN BECHAMORA  
P.S. BONGAON  
DIST.- MAJULI (ASSAM)  
PIN- 785110

2: PARUL DAS





EX-MEMBER OF NO 1 JOGIGAON UNIT  
108 BONGAON G.P.  
W/O- JOGEN DAS  
VILL- JOGIKOIBTRA  
P.O. AND P.S. BONGAON  
DIST.- MAJULI (ASSAM)  
PIN- 785110

3: ARCHANA BONIA  
EX-MEMBER OF NO 2 JOGIGAON UNIT  
108 BONGAON G.P.  
W/O- NARENDRA BONIA  
VILL- SAMUGURI BONIA  
P.O. AND P.S. BONGAON  
DIST.- MAJULI (ASSAM)  
PIN- 785110

4: BIBI HATIMOTA  
EX-MEMBER OF NO 3 MUDOITANTI UNIT  
108 BONGAON G.P.  
W/O- SUMNATH HATIMOTA  
VILL- PUKHURI PORIA  
P.O. AND P.S. BONGAON  
DIST.- MAJULI (ASSAM)  
PIN- 785110

5: BIRAJ BORAH  
EX-MEMBER OF NO 4 SAMASTIR BONGAON UNIT  
108 BONGAON G.P.  
S/O- DEBESWAR BORAH  
VILL- BONGAON  
P.O. AND P.S. BONGAON  
DIST.- MAJULI (ASSAM)  
PIN- 785110

6: NALIN SAIKIA  
EX-MEMBER OF NO 5 MERAGHAR UNIT  
108 BONGAON G.P.  
S/O- THANU SAIKIA  
VILL- MERAGHAR  
P.O. AND P.S. BONGAON  
DIST.- MAJULI (ASSAM)  
PIN- 785110

7: RENU BHUYAN  
EX-MEMBER OF NO 6 KORALGAON UNIT  
108 BONGAON G.P.  
W/O- SRI MANIK BHUYAN



VILL- 1 NO KORALGAON  
P.O. AND P.S. BONGAON  
DIST.- MAJULI (ASSAM)  
PIN- 785110

8: ATUL BONIA  
EX-MEMBER OF NO 7 SAMUGURI UNIT  
108 BONGAON G.P.  
S/O- SRI MOHESWAR BONIA  
VILL- SAMUGURI GAON  
P.O. AND P.S. BONGAON  
DIST.- MAJULI (ASSAM)  
PIN- 785110

9: ANIMA DAS  
EX-MEMBER OF NO 8 KAMJAN ALENGI UNIT  
108 BONGAON G.P.  
W/O- SRI MINARAM DAS  
VILL- KAMJAN ALENGI  
P.O. AND P.S. BONGAON  
DIST.- MAJULI (ASSAM)  
PIN- 785110

10: RONJIT SAIKIA  
EX-MEMBER OF NO 2 DHUACHALA UNIT  
108 BONGAON G.P.  
S/O- KINARAM SAIKIA  
VILL- DHUACHALAGHAR  
P.O. NATUN BECHAMORAH  
P.S. BONGAON  
DIST.- MAJULI (ASSAM)  
PIN- 785110

11: GHANASHYAM BHARALI  
EX-MEMBER OF NO 10 DHUACHALA UNIT  
108 BONGAON G.P.  
S/O- SRI RATNA BHARALI  
VILL- DHUACHALA  
P.O. NATUN BECHAMORA  
P.S. BONGAON  
DIST.- MAJULI (ASSAM)  
PIN- 785110  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR



GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

JURIPAR  
PANJABARI  
GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.

DISPUR  
GHY-06

4:THE DY. COMMISSIONER

MAJULI  
ASSAM  
PIN- 785105

5:THE CHIEF EXECUTIVE OFFICER  
MAJULI ZILLA PARISHAD

KAMALABARI  
DIST.- MAJULI  
ASSAM

PIN- 785105

6:THE MAJULI ANCHALIK PANCHAYAT  
REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEVELOPMENT OFFICER  
MAJULI DEVELOPMENT BLOCK

KAMALABARI  
P.O. AND P.S. GARAMUR  
MAJULI  
DIST.- MAJULI (ASSAM)

PIN- 785104

7:THE 108 BONGAON GAON PANCHAYAT

REP. BY THE SECY.

BONGAON GAON PANCHAYAT UNDER MAJULI ANCHALIK PANCHAYAT  
KAMALABARI

P.O. AND P.S. BONGAON  
MAJULI

DIST.- MAJULI (ASSAM)

PIN- 785110

-----  
Advocate for : MR. A F N U MOLLAH

Advocate for : SC

PNRD (R1

2

5

6) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/8788/2019



PROMILA BORAH AND 10 ORS.  
W/O- SRI MAHENDRA BORAH  
R/O- VILL- LEPHERA  
P.O. SILASAKU  
P.S. SIMALUGURI  
DIST- SIVASAGAR  
ASSAM  
PIN- 785686

2: ARCHANA GOGOI  
W/O- SRI BIPUL GOGOI  
R/O- VILL- BACHA GAON  
P.O. AND P.S. SIMALUGURI  
DIST- SIVASAGAR  
ASSAM  
PIN- 785686

3: KUSUM SAIKIA  
C/O- LT DEBEN SAIKIA  
R/O- VILL- TIPOMIA TAIRAICHUK  
P.O. SILASAKU  
P.S. SIMALUGURI  
DIST- SIVASAGAR  
ASSAM  
PIN- 785686

4: ARUNA BORAH  
W/O- HOLIRAM BORAH  
R/O- VILL- LEPHERA  
P.O. SILASAKU  
P.S. SIMALUGURI  
DIST- SIVASAGAR  
ASSAM  
PIN- 785686

5: DEVA BORAH  
S/O- SRI TANKESWAR BORAH  
R/O- VILL- BOGARIGURI LUNPURIA GAON  
P.O. ROMANI ALI  
P.S. SIMALUGURI  
DIST- SIVASAGAR  
ASSAM  
PIN- 785686

6: SANTI BORSAIKIA @ SANTI SAIKIA  
W/O- SRI DURGA SAIKIA  
R/O- VILL- HATIMURIA GAON



P.O. ROMANI ALI  
P.S. SIMALUGURI  
DIST- SIVASAGAR  
ASSAM  
PIN- 785686

7: JUN PHUKAN  
W/O- SRI ADITYA PHUKAN  
R/O- VILL- BHARALUA  
P.O. ROMANI ALI  
P.S. SIMALUGURI  
DIST- SIVASAGAR  
ASSAM  
PIN- 785686

8: RULI BEGUM  
W/O- NITUL HUSSAIN  
R/O- VILL- TETELIGURI  
P.O. AND P.S. SIMALUGURI  
DIST- SIVASAGAR  
ASSAM  
PIN- 785686

9: UPEN CHETIA  
S/O- LT CHIJANDA CHETIA  
R/O- VILL- LUTHURI LIKSON GAON (BAILUNG GAON)  
P.O. ROMANI ALI  
P.S. SIMALUGURI  
DIST- SIVASAGAR  
ASSAM  
PIN- 785686

10: BEDA SAIKIA  
S/O- LT BHUBON SAIKIA  
R/O- VILL- CHULADHARA GAON  
P.O. ROMANI ALI  
P.S. SIMOLUGURI  
DIST- SIVASAGAR  
ASSAM  
PIN- 785686

11: JYOTI PHUKAN  
W/O- LT ANANDA PHUKAN  
R/O- VILL- BHARALUA GAON  
P.O. ROMANI ALI  
P.S. SIMALUGURI  
DIST- SIVASAGAR  
ASSAM



PIN- 785686  
VERSUS

THE STATE OF ASSAM AND 9 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GHY-06

2:THE SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GHY-06

3:THE FINANCE COMMISSION OF INDIA  
MINISTRY OF FINANCE  
DEPTT. OF ECONOMIC AFFAIRS  
NORTH BLOCK  
NEW DELHI- 110001

4:THE STATE FINANCE COMMISSION  
GOVT. OF ASSAM  
DISPUR  
GHY-06

5:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT ASSAM  
PANJABARI  
JURIPAR  
GHY-37

6:THE DY. COMMISSIONER  
SIVASAGAR  
P.O. AND P.S. SIVASAGAR  
DIST- SIVASAGAR  
ASSAM

PIN- 785640  
7:THE CHIEF EXECUTIVE OFFICER  
SIVASAGAR ZILLA PARISHAD  
SIVASAGAR  
P.O. AND P.S. SIVASAGAR  
DIST- SIVASAGAR  
ASSAM  
PIN- 785640

8:THE BLOCK DEVELOPMENT OFFICER  
NAZIRA DEVELOPMENT BLOCK  
DIST- SIVASAGAR  
ASSAM  
PIN- 785684

9:THE EXECUTIVE OFFICER



NAZIRA ANCHALIK PANCHAYAT  
SEPANGONI  
NAZIRA  
DIST- SIVASAGAR  
ASSAM  
PIN- 785684  
10:THE GAON PANCHAYAT SECRETARY  
SIMALUGURI GAON PANCHAYAT  
P.O. AND P.S. SIMALUGURI  
DIST- SIVASAGAR  
ASSAM  
PIN- 785686

-----  
Advocate for : MR. M KALITA  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 9 ORS.

Linked Case : WP(C)/522/2020

SHAHANUR RAHMAN AND 4 ORS.  
S/O. HAIDAR ALI  
VILL. BOALKAMURI PART-I  
P.O. BARKANDA  
P.S. BILASIPARA  
DIST. DHUBRI  
ASSAM  
PIN-783348.

2: FOZIUR RAHMAN  
S/O. LT. ASMAT ALI  
VILL. NAYERALGA PART-III  
P.O. NYERALGA  
P.S. BILASIPARA  
DIST. DHUBRI  
ASSAM  
PIN-783348.

3: ROHIDA KHATUN  
W/O. ABDUL MANNAN  
VILL. MAYERCHAR PART-III  
P.O. NYERALGA  
P.S. BILASIPARA  
DIST. DHUBRI  
ASSAM  
PIN-783348.



4: AZOM ALI  
S/O. MOTLEB ALI  
VILL. BOYZERALGA PART-III  
P.O. NYERALGA  
P.S. BILASIPARA  
DIST. DHUBRI  
ASSAM  
PIN-783348.

5: NUR AFRUZA BEGUM  
W/O. SOFIQUL ISLAM  
VILL. KAZAIKATA PART-IV  
P.O. AND P.S. BILASIPARA  
DIST. DHUBRI  
ASSAM  
PIN-783348.  
VERSUS

THE STATE OF ASSAM AND 5 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GHY.-06.

2: THE COMMISSIONER AND SECRETARY  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
ASSAM  
DISPUR  
GHY.-06.  
3: THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI  
JURIPAR  
GHY.-37.

4: THE DY. COMMISSIONER

DHUBRI  
P.O. DHUBRI  
DIST. DHUBRI  
ASSAM  
PIN-783301.  
5: THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD





DHUBRI  
P.O. AND DIST. DHUBRI  
ASSAM  
PIN-783301.  
6:THE EXECUTIVE OFFICER CUM BLOCK DEV. OFFICER

NAYERALGA DEV. BLOCK  
BILASIPAR  
P.O. AND P.S. BILASIPARA  
DIST. DHUBRI  
ASSAM  
PIN-783348.

-----  
Advocate for : MR. M HUSSAIN  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/2098/2020

RABIAL ALI AND 8 ORS.  
S/O JONAB ALI  
R/O VILL. KURIHAMARI  
P.O. BHANGNAMARI  
P.S. SIYALMARI  
DIST. NALBARI  
ASSAM  
PIN-781126

2: NAJIRUDDIN ALI  
S/O LT. KISMAT ALI  
R/O VILL. KURIHAMARI  
P.O. BHANGNAMARI  
P.S. SIYALMARI  
DIST. NALBARI  
ASSAM  
PIN-781126

3: MAJEDA BEGUM  
W/O RAHIM BADSHA  
R/O VILL. KURIHAMARI  
P.O. BHANGNAMARI  
P.S. SIYALMARI  
DIST. NALBARI  
ASSAM  
PIN-781126



4: AINAMATI BEGUM  
W/O ROHIJUDDIN  
R/O VILL. KURIHAMARI  
P.O. BHANGNAMARI  
P.S. SIYALMARI  
DIST. NALBARI  
ASSAM  
PIN-781126

5: SOBJAL ALI @ SOBJAN ALI  
S/O JAMAL ALI  
R/O VILL. KURIHAMARI  
P.O. BHANGNAMARI  
P.S. SIYALMARI  
DIST. NALBARI  
ASSAM  
PIN-781126

6: NURJAHAN BEGUM  
W/O RAIJUDDIN ALI AHMED  
R/O VILL. KURIHAMARI  
P.O. BHANGNAMARI  
P.S. SIYALMARI  
DIST. NALBARI  
ASSAM  
PIN-781126

7: OHELA KHATUN  
W/O IYAD ALI  
R/O VILL. KURIHAMARI  
P.O. BHANGNAMARI  
P.S. SIYALMARI  
DIST. NALBARI  
ASSAM  
PIN-781126

8: LOKMAN ALI  
S/O TAJU ALI  
R/O VILL. KURIHAMARI  
P.O. BHANGNAMARI  
P.S. SIYALMARI  
DIST. NALBARI  
ASSAM  
PIN-781126

9: HAMEDA BEGUM  
W/O KURBAN ALI  
R/O VILL. KURIHAMARI



P.O. BHANGNAMARI  
P.S. SIYALMARI  
DIST. NALBARI  
ASSAM  
PIN-781126  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. ASSAM  
DISPUR  
GHY-6

2:THE COMMISSIONER AND SECRETARY  
TO THE GOVT OF ASSAM  
FINANCE DEPTT. ASSAM  
DISPUR  
GHY-6

3:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT ASSAM  
PANJABARI  
JURIPAR  
GHY-37

4:THE DEPUTY COMMISSIONER  
NALBARI  
P.O. NALBARI  
DIST. NALBARI  
ASSAM  
PIN-781335

5:THE CHIEF EXECUTIVE OFFICER  
NALBARI ZILLA PARISHAD  
NALBARI  
P.O. NALBARI  
DIST. NALBARI  
ASSAM  
PIN-781335

6:THE ANCHALIK PANCHAYAT  
REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER  
BARKHETRI DEV. BLOCK NARAYANPUR  
MUKALMUA  
P.O.AND P.S. MUKALMUA  
DIST NALBARI  
ASSAM  
PIN-781126

7:THE NO. 65 KURIHAMARI BARCHULIA GAON PANCHAYAT  
REP. BY THE SECRETARY KURIHAMARI GAON PANCHAYAT  
P.O. KURIHAMARI  
P.S. SIYALMARI



DIST. NALBARI  
ASSAM  
PIN-781126

-----  
Advocate for : MR. N UDDIN  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/1143/2020

SMT. MAMCHI PEGU AND 10 ORS.  
EX-PRESIDENT OF 92 CHEREPANI GAON PANCHAYAT  
W/O LATE PREMANANDA PEGU  
VILL-BHEWCHUK KUMARBARI  
P.O. AND P.S.-JENGRAIMUKH  
DIST-MAJULI (ASSAM)  
PIN-785105

2: SURAJ DEORI  
EX-VICE PRESIDENT OF 92 CHEREPAI GAON PANCHAYAT  
S/O LATE SARBESWAR DEORI  
VILL-MAJOR DEORI  
P.O.-MAJOR DEORI  
P.S.-JENGRAIMUKH  
DIST-MAJULI (ASSAM)  
PIN-785105

3: PATIR DOLEY  
EX-MEMBER OF NO 1 KUMARBARI UNIT  
92 CHEREPAI G.P. S/O LATE JAMAL DOLEY  
VILL-MAJOR KUMARBARI  
P.O. AND P.S.-JENGRAIMUKH  
DIST-MAJULI (ASSAM)  
PIN-785105

4: SMT. JYOTI PEGU  
EX-MEMBER OF NO 3 BHEWCHUK UNIT  
92 CHEREPAI G.P.  
W/O SRI RANJIT PEGU  
VILL-KUMARBARI  
P.O.-JENGRAIMUKH  
P.S.-JENGRAIMUKH  
DIST-MAJULI (ASSAM)  
PIN-785105

5: SMT. MAMUNI PEGU



EX-MEMBER OF NO 4 NAMONI CHEREPAI UNIT  
92 CHEREPAI G.P.  
W/O SRI PRAFULLA PEGU  
VILL-NAMONI CHEREPAI  
P.O. AND P.S.-JENGRAIMUKH  
DIST-MAJULI (ASSAM)  
PIN-785105

6: SMT. ANIMAI KUTUM  
EX-MEMBER OF NO 5 NAMONI CHEREPAI UNIT  
92 CHEREPAI G.P.  
W/O SRI UMESH KUTUM  
VILL-NAMONI CHEREPAI  
P.O. AND P.S.-JENGRAIMUKH  
DIST-MAJULI (ASSAM)  
PIN-785105

7: SMT. BICHITRA LAGACHU  
EX-MEMBER OF NO 8 MONBHAL CHUK UNIT  
92 CHEREPAI G.P.  
W/O AMRIT DOLEY  
VILL-MONBHAL CHUK  
P.O.-RATANPUR MIRI  
P.S.-JENGRAIMUKH  
DIST-MAJULI (ASSAM)  
PIN-785105

8: RAJAT DEORI  
EX-MEMBER OF NO 10 MAJOR DEORI UNIT  
92 CHEREPAI G.P.  
S/O SRI KANEKESH DEORI  
VILL AND P.O.-MAJOR DEORI  
P.S.-JENGRAIMUKH  
DIST-MAJULI (ASSAM)  
PIN-785105

9: PUNARAM DOLEY  
EX-MEMBER OF NO 2 BHEWCHUK KUMARBARI UNIT  
92 CHEREPAI G.P.  
S/O LATE RAMCHANDRA DOLEY  
VILL-KUMARBARI  
P.O. AND P.S.-JENGRAIMUKH  
DIST-MAJULI (ASSAM)  
PIN-785105

10: SURABHI SONOWAL SENAPOTI  
EX-MEMBER OF NO 7 BORBIL MOLONG UNIT  
92 CHEREPAI G.P.



W/O PRANJIT SENAPOTI  
VILL-BORBIL GAON  
P.O.-CHAMAHAYATI  
P.S.-JENGRAIMUKH  
DIST-MAJULI (ASSAM)  
PIN-785105

11: MONURANJAN PEGU  
EX-MEMBER OF NO 6 UPOR CHEREPAI UNIT  
92 CHEREPAI G.P.  
S/O LATEBRAJEN PEGU  
VILL-UJONI CHEREPAI  
P.O.-MAJOR DEORI  
P.S.-JENGRAIMUKH  
DIST-MAJULI (ASSAM)  
PIN-785105  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REPRESENTED BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT  
DISPUR  
GUWAHATI-781006

2:THE COMMISSIONER TO THE GOVERNMENT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT  
JURIPAR  
PANJABARI  
GHY-37

3:THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM  
FINANCE DEPARTMENT  
DISPUR  
GUWAHATI-781006

4:THE DEPUTY COMMISSIONER  
MAJULI  
ASSAM  
PIN-785105

5:THE CHIEF EXECUTIVE OFFICER  
MAJULI ZILLA PARISHAD  
KAMALABARI  
DIST-MAJULI  
ASSAM  
PIN-785105

6:THE UJANI MAJULI ANCHALIK PACHAYAT  
REPRESENTED BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT  
OFFICER  
UJANI MAJULI DEVELOPMENT BLOCK  
P.O. AND P.S.-JENGRAIMUKH



DIST-MAJULI (ASSAM)  
PIN-785105  
7:THE 92 CHEREPAI GAON PANCHYAT  
REPRESENTED BY THE SECRETARY  
CHEREPAI GAON PANCHAYAT  
JENGRAIMUKH  
P.O. AND P.S.-JENGRAIMUKH  
DIST-MAJULI (ASSAM)  
PIN-785104

-----  
Advocate for : MR. A F N U MOLLAH  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/7283/2021

DIPAK BORAH AND 42 ORS  
S/O LT. GANESH BORAH  
VILL SAMDHARA PANIGAON  
P.O. NAHORBARI  
DIST SONITPUR  
PIN 784182

2: RAMANI NGATE  
W/O SRI BIREN NGATE  
VILL BOKAGAON MIRI  
P.O. NONKEY PAT GAON  
DIST SONITPUR  
PIN 784101

3: ALPANA MILI  
W/O TULAN MILI  
VILL BAMUNIPAM  
P.O. RANGACHUKUA  
DIST SONITPUR  
PIN 784181

4: ALLA UDDIN  
S/O LATE ATAUR RAHMAN  
VILL DIKRAIJAN  
P.O. NAPAM  
DIST BISWANATH  
PIN 784174

5: MOHINDRA CHHETRI  
S/O LATE KARNA BH. CHHETRI



VILL ROWMARI U.P  
P.O. MANSIRI  
DIST SONITPUR  
PIN 784105

6: SRI NAREN NARAH  
S/O LATE SONARAM NARAH  
VILL RANGAJAN

P.O. NAN. K. PATHGAON  
DIST SONITPUR  
ASSAM  
PIN 784101

7: SRI RIBU DEV  
C/O LATE RASA RAJ DEV  
VILL TUPIA (A)  
P.O. NAHARBARI  
DIST SONITPUR  
PIN 784182

8: SRI ANARIYA CH. LIRH  
C/O LATE HABEL LIRH  
VILL TUPIA (B)  
P.O. NAHARBARI  
DIST SONITPUR  
PIN 784182

9: KALPANA KAKATI  
W/O LATE DURLOV KAKATI  
VILL HOLAKAN  
P.O. BAKULA  
DIST SONITPUR  
PIN 784182

10: SRIMANTA DAS U.P  
C/O LT. DHANIRAM DAS  
VILL CHENGELIMARA  
P.O. PAN PAR  
DIST SONITPUR  
PIN 784180

11: SRI RENU KAIBTRA BORA  
C/O JAGYSWAR KAIBTRA BORA  
VILL 1NO. DHEKIAL MAJGAON  
P.O. JAMUGURIHAT  
DIST SONITPUR  
ASSAM





PIN 784180

12: SRI CHENIMAI DAS  
C/O SRI SABESWAR DAS  
VILL 1 NO. MAJGAON  
DIST SONITPUR  
ASSAM  
PIN 784180

13: SRI ANTE RAI BHUYAN  
C/O ASHOK RAI BHUYAN  
VILL PALIGAON  
P.O. JAMUGURIHAT  
DIST SONITPUR  
ASSAM  
PIN 784180

14: SRI KUSUM DAS  
C/O SRI KANAK DAS  
VILL 2 NO. KUSUMTOLA  
P.O. KUSUMTOLA  
DIST SONITPUR  
PIN 784189

15: CHENAMAI DEVI  
C/O LT.. RAMAKANTA SARMAH  
VILL BORBHAGIA  
P.O. JAMUGURIHAT  
DIST SONITPUR  
ASSAM  
PIN 784180

16: SRI ADITI SAIKIA  
C/O SRI AJIT SAIKIA  
VILL DEKASUNDAR  
P.O. JAMUGURIHAT  
DIST SONITPUR  
ASSAM  
PIN 784180

17: SRI TULUMONI BORAH  
C/O CHITRARANJAN BORAH  
VILL BORHOMPUR  
P.O. JAMUGURIHAT  
DIST SONITPUR  
ASSAM  
PIN 784180



18: SRI BARSABANIA  
C/O GHYANESWAR BANIA  
VILL SORUBHAGIA  
P.O. JAMUGURIHAT  
DIST SONITPUR  
ASSAM  
PIN 784180

19: BINU PATHAK  
W/O LT. NAREN PATHAK  
VILL KARATIPAR  
P.O. JAMUGURIHAT  
DIST SONITPUR  
ASSAM  
PIN 784180

20: SRI DULAL BORAH  
S/O GUNURAM BORAH  
VILL UPPER TALKABARI

P.O. GOMIRIPAL  
DIST SONITPUR  
PIN 784180

21: DULALI DEVI  
W/O SRI SASHMAN MULA  
VILL HAKAMLI  
P.O. PANPUR  
DIST SONITPUR  
PIN 784180

22: SANDHYA GATHAK  
W  
O SRI JAGDIP GATHAK  
VILL TOWVHANGA  
P.O. NAHARBARI  
DIST SONITPUR  
PIN 784182

23: CHAMPA BASUMATARY  
W/O GOLOK BASUMATARY  
VILL DHEKIDOL  
P.O. GHORAMARI  
DIST SONITPUR  
ASSAM

PIN 784105



24: NITYA NANDA DOIMARI  
C/O LATE MADAN CH. DOIMARI  
VILL CHAPAGURI  
P.O. GHORAMARI  
DIST SONITPUR  
ASSAM

PIN 784105

25: GIRIDHAR BORAH  
S/O LATE GHOGADHAR BORAH  
VILL AND P.O. GHORAMARI  
DIST SONITPUR  
ASSAM

PIN 784105

26: BASANTI KERKETTA  
W/O HABIB KERKETTA  
VILL PANBARI  
P.O. GHORAMARI  
DIST SONITPUR  
ASSAM

PIN 784105

27: ANJAN JYOTI HAINARI  
S/O LATE DHONESWOR HAINARI  
VILL DHEKIDEEL  
P.O. GHORAMARI  
DIST SONITPUR  
ASSAM

PIN 784105

28: NIRUPAMA BASUMATARY  
W/O ASHIN BASUMATARY  
VILL TUBUKIJHORI  
P.O. GHORAMARI  
DIST SONITPUR  
ASSAM

PIN 784105

29: CHINU BASUMATARY  
S/O SRI NISHAN BASUMATARY  
VILL BATABARI  
P.O. GHORAMARI



DIST SONITPUR  
ASSAM

PIN 784105

30: KABITA SURIN  
W/O SHRI SHITA NANDA  
VILL DURRUNG TE  
P.O. BINDUKIRI  
DIST SONITPUR  
ASSAM  
PIN 784502

31: FRANCHI HARA  
S/O LATE LIDA HARA  
P.O. THAKURBARI  
DIST SONITPUR  
ASSAM  
PIN 784502

32: PURNA BHUYAN  
C/O LATE BETHA RAM BHUYAN  
VILL BALIGAON (MOLANPUKHURI)  
P.O. BALIPARA  
DIST SONITPUR  
ASSAM

PIN 784101

33: RINKY TELENGA  
W/O DULEN TELENGA  
VILL BANGAON T.E.  
P.O. BALIPARA  
DIST SONITPUR  
ASSAM

PIN 784101

34: SELESTINA SORENG  
VILL SINGRIJAN T.E.

P.O. BINDIKUKURI  
DIST SONITPUR  
ASSAM  
PIN 784502

35: SIMARANI KERKETTA  
VILL NAGAPATHAR



P.O. THAKURBARI  
DIST SONITPUR  
ASSAM  
PIN 784503

36: NOOR MAHAMMAD ALI  
S/O LATE HASEN ALI  
VILL PURANA HATKHULA  
P.O. CHARIDUAR  
P.S. BALIPARA  
DIST SONITPUR  
ASSAM  
PIN 784101

37: ARUNA BASUMATARI  
W/O ANIL BASUMATARI  
VILL OAPAR KACHARI GAON BOKAGAON  
P.O. CHARIDUAR  
P.S. BALIPARA  
DIST SONITPUR  
ASSAM  
PIN 784101

38: DAVID BHAGUWAR  
S/O LATE RANJIT BAGHUWAR  
VILL SESSA T.E. GRIZA LINE  
DIST SONITPUR  
ASSAM  
PIN 785503

39: ROOPJYOTI DEKA  
W/O LATE ARUP DEKA  
VILL MALANPUKHURI  
P.O. BALIPARA  
DIST SONITPUR  
ASSAM  
PIN 784101

40: JUDDHA BAHADUR CHETRY  
VILL HASUR NEPALI BASTI

P.O. GHORAMARI  
DIST SONITPUR  
ASSAM  
PIN 784105

41: SMT. UMA RAJPUT  
W/O SRI MONUJ RAJPUT



VILL SARUPAT GAON  
P.O. GHORAMARI  
DIST SONITPUR  
ASSAM  
PIN 784105

42: SRI MAFULI SAIKIA  
W/O NIRMAL SAIKIA  
VILL BORPATGAON  
P.O. GHORAMARI  
DIST SONITPUR  
ASSAM  
PIN 784105

43: KEDAR URANG  
S/O NOLIA URANG  
VILL BAGARIBARI  
P.O. GAMIRIPAL

DIST SONITPUR  
ASSAM  
PIN 784180  
VERSUS

THE STATE OF ASSAM AND 4 ORS  
IN THE PANCHAYAT AND RURAL DEVELOPMENT ASSAM THROUGH THE  
ADDITIONAL CHIEF SECRETARY TO THE GOVT. OF ASSAM  
DISPUR  
GUWAHATI 6.

2: THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
FINANCE DEPARTMENT  
DISPUR  
GUWAHATI 6

-----  
Advocate for : MR. R P SARMAH  
Advocate for : SC  
P AND R.D. appearing for THE STATE OF ASSAM AND 4 ORS

Linked Case : WP(C)/8/2021

SMT. MALLIKA TANYO AND 22 ORS  
EX-A P MEMBER-MURKONSELEK A.P.  
W/O SRI NIBARAN TANYO  
R/O VILL-UJONI BIJOYPUR  
P.O.-JONEKARENG



DIST-DHEMAJI  
ASSAM  
PIN-787060

2: SMT. KOROBİ PEGU DOLEY  
EX-PRESIDENT-NO. 55 RAYANG BIJOYPUR G.P.  
W/O SRI RAJA DOLEY  
R/O VILL-NO. 2 SIRAMPURIA  
P.O.-JONEKARENG  
DIST-DHEMAJI  
ASSAM  
PIN-787060

3: PRANJAL PEGU  
EX-MEMBER-NO. 35 RAYANG BIJOYPUR G.P  
S/O SRI BHULANATH PEGU  
R/O VILL-AMRITPUR  
P.O.-JONEKARENG  
DIST-DHEMAJI  
ASSAM  
PIN-787060

4: MONDESWAR PEGU  
EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P.  
S/O SRI PADMA PEGU  
R/O VILL-RAKUT KEMERE  
P.O.-RATANPUR  
DIST-DHEMAJI  
ASSAM  
PIN-787060

5: SMT. MONI DOLEY  
EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P.  
W/O SRI DIMBESWAR DOLEY  
R/O VILL-NO. 2 SIRAMPURIA  
P.O.-JONEKARENG  
DIST-DHEMAJI  
ASSAM  
PIN-787060

6: SMT. KOLESWARI MORANG MEDOK  
EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P.  
W/O SRI BRAJA MEDOK  
R/O VILL-UJONI BIJOYPUR  
P.O.-JONEKARENG  
DIST-DHEMAJI  
ASSAM  
PIN-787060



7: SMT. PRATIMA MORNAG DOLEY  
EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P.  
W/O SRI RAMPRASAD DOLEY  
VILL-UJONI BIJOYPUR  
P.O.-JONEKARENG  
DIST-DHEMAJI  
ASSAM  
PIN-787060

8: SMT. JIBONTI KUMBANG  
EX-MEMBER-NO. 55 RAYANG BOJOYPUR G.P. W/O SRI SANTARAM  
KUMBANG  
R/O VILL-NAMONI BIJOYPUR  
P.O.-JONEKARENG  
DIST-DHEMAJI  
ASSAM  
PIN-787060

9: SMT. DIPAMONI DOLEY PEGU  
EX-MEMBER-NO. 55 RAYANG BOJOYPUR G.P  
W/O SRI ROMEN PEGU  
R/O VILL-KARDONGCHUK  
P.O.-JONEKARENG  
DIST-DHEMAJI  
ASSAM  
PIN-787060

10: MANOJ KUTUM  
EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P  
S/O SRI PADMADHAR KUTUM  
R/O VILL-MADHYA LAKHIPUR  
P.O.-JONEKARENG  
DIST-DHEMAJI  
ASSAM  
PIN-787060

11: GAM KUTUM  
EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P  
S/O SRI DRAIBAR KUTUM  
R/O NO. 1 SIRAMPURIA  
P.O.-JONEKARENG  
DIST-DHEMAJI  
ASSAM  
PIN-787060

12: DINESH DEORI  
EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P





S/O LATE NUMOL DEORI  
R/O VILL-BIJOYPUR DEORI  
P.O.-JONEKARENG  
DIST-DHEMAJI  
ASSAM  
PIN-787060

13: SMT. MUKHESWARI KULI  
EX. PRESIDENT-NO. 61 TELAM G.P  
W/O SRI PRADIP KULI  
R/O VILL-LUHITPORIA  
P.O.-TELAM  
DIST-DHEMAJI (ASSAM)  
PIN-787061

14: SMT. SILA DEVI SRIVASTAV  
EX. VICE PRESIDENT-NO. 61 TELAM G.P  
W/O JUGENDAR SRIVASTAV  
R/O VILL-TELAM BAZAR  
P.O.-TELAM  
DIST-DHEMAJI (ASSAM)  
PIN-787061

15: SMT. JYOTSNA MILI PEGU  
EX. MEMBER-NO. 61 TELAM G.P  
W/O SRI PADMA PEGU  
R/O VILL-GAMSUK  
P.O.-TELAM  
DIST-DHEMAJI (ASSAM)  
PIN-787061

16: KAJI BAHADUR RAI  
EX. MEMBER-NO. 61 TELAM G.P  
S/O LATE PREMKUMAR RAI  
R/O VILL-NEPALI BASTI  
P.O.-TELAM  
DIST-DHEMAJI (ASSAM)  
PIN-787061

17: SMT. NONI KULI PEGU  
EX. MEMBER-NO. 61 TELAM G.P  
W/O SRI MONI KANTA PEGU  
R/O VILL-SIKER SELEK  
P.O.-TELAM  
DIST-DHEMAJI (ASSAM)  
PIN-787061

18: SMT. MONALISHA PATHORI



EX. MEMBER-NO. 61 TELAM G.P  
W/O SRI RANJEET PATHARI  
R/O VILL-LUHITPORIA  
P.O.-TELAM  
DIST-DHEMAJI (ASSAM)  
PIN-787061

19: AKASH KULI  
EX. MEMBER-NO. 61 TELAM G.P  
S/O SRI UBHOIRAM KULI  
R/O VILL-MIKIR  
P.O.-TELAM  
DIST-DHEMAJI (ASSAM)  
PIN-787061

20: ABHINASH DOLEY  
EX. MEMBER-NO. 61 TELAM G.P  
S/O LATE MONGILAL DOLEY  
R/O VILL-BORHATI  
P.O.-TELAM  
DIST-DHEMAJI (ASSAM)  
PIN-787061

21: CHACKRESWAR KULI  
EX. MEMBER-NO. 61 TELAM G.P  
S/O SRI BAKUR KULI  
R/O VILL-LAKHIPUR  
P.O.-TELAM  
DIST-DHEMAJI (ASSAM)  
PIN-787061

22: CHANDARAM DOLEY  
EX. MEMBER-NO. 61 TELAM G.P  
S/O SRI MARKA DOLEY  
R/O VILL-JAMJING  
P.O.-TELAM  
DIST-DHEMAJI (ASSAM)  
PIN-787061

23: SMT. SILSILA DOLEY PEGU  
EX. MEMBER-NO. 61 TELAM G.P  
W/O SRI DEVA KUMAR PEGU  
R/O JAJI  
P.O.-TELAM  
DIST-DHEMAJI (ASSAM)  
PIN-787061  
VERSUS



THE STATE OF ASSAM AND 7 ORS  
REPRESENTED BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT  
DISPUR  
GUWAHATI-781006

2:THE COMMISSIONER TO THE GOVERNMENT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT  
PANJABARI  
GUWAHATI-781037

3:THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF  
ASSAM  
FINANCE DEPARTMENT  
DISPUR  
GUWAHATI-781006

4:THE DEPUTY COMMISSIONER  
DHEMAJI  
ASSAM  
DIST-DHEMAJI  
ASSAM  
PIN-787057

5:THE CHIEF EXECUTIVE OFFICER  
DHEMAJI ZILLA PARISHAD  
DHEMAJI CHARIALI  
DHEMAJI  
ASSAM  
PIN-787057

6:THE BLOCK DEVELOPMENT OFFICER  
MURKONSELEK TRIBAL DEVELOPMENT BLOCK  
JONIA  
DHEMAJI  
ASSAM  
PIN-787060

7:THE SECRETARY  
RAYANG BIJOYPUR GAON PANCHYAT  
JONAI  
DHEMAJI  
ASSAM  
PIN-787060

8:THE SECRETARY  
TELAM GAON PANCHYAT  
JONAI  
DHEMAJI  
ASSAM  
PIN-787061

-----  
Advocate for : MR. M K BORO  
Advocate for : SC



PNRD appearing for THE STATE OF ASSAM AND 7 ORS

Linked Case : WP(C)/8354/2019

EMISA BEGUM AND 10 ORS.  
EX- PRESIDENT OF 1 KHALISABHITA GAON PANCHAYAT  
W/O- MAHAR ALI  
VILL- DAPKARVITA  
P.O. KHALISABHITA  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783330.

2: RAHMAN ALI  
EX-VICE PRESIDENT OF 1 KHALISABHITA GAON PANCHAYAT  
S/O- AKKAS ALI  
VILL. CHARALJHAR  
P.O. KHALISABHITA  
P.S. LAKHIPUR  
DIST. GOALPARA (ASSAM)  
PIN- 783330.

3: SHUBRATA SAHA  
EX-MEMBER OF NO. 9 KHALISABHITA MUSLIMPARA (KA) UNIT  
KHALISABHITA G.P.  
S/O- RAGHU SAHA  
VILL- KHALISABHITA MUSLIMPARA  
P.O. KHALISABHITA  
P.S. LAKHIPUR  
DIST. GOALPARA (ASSAM)  
PIN- 783330.

4: SAMSUN NAHAR BIBI  
EX-MEMBER OF NO. 4 BHIMKHOJ (KHA) UNIT  
KHALISABHITA G.P.  
W/O- ABDUL AZIZ  
VILL. BHIMKHOJ PT. II  
P.O. KHALISABHITA  
P.S. LAKHIPUR  
DIST. GOALPARA (ASSAM)  
PIN- 783330.

5: SANOARUL ISLAM  
EX-MEMBER OF NO. 7 KATLAMARI UNIT  
KHALISABHITA G.P.  
S/O- SADIR RAHMAN



VILL- KATLAMARI  
P.O. KHALISABHITA  
P.S. LAKHIPUR  
DIST. GOALPARA (ASSAM)  
PIN- 783330.

6: MONOWARA BEGUM  
EX-MEMBER OF NO. 3 BHIMKHOJ (KA) UNIT  
KHALISABHITA G.P.  
W/O- ABIJUL RAHMAN  
VILL- BHIMKHOJ PT. I  
P.O. KHALISABHITA  
P.S. LAKHIPUR  
DIST. GOALPARA (ASSAM)  
PIN- 783330.

7: ALEN CH. DAS  
EX-MEMBER OF NO. 1 KHALISABHITA HINDUPARA UNIT  
KHALISABHITA G.P.  
S/O- BIRANDI CH. DAS  
VILL. KHALISABHITA HINDUPARA  
P.O. KHALISABHITA  
P.S. LAKHIPUR  
DIST. GOALPARA (ASSAM)  
PIN- 783330.

8: MOKLESUR RAHMAN  
EX-MEMBER OF NO. 10 KHALISABHITA MUSLIMPARA (KHA) UNIT  
KHALISABHITA G.P.  
S/O- MISIR UDDIN  
VILL. KHALISABHITA MUSLIMPARA  
P.O. KHALISABHITA  
P.S. LAKHIPUR  
DIST. GOALPARA (ASSAM)  
PIN- 783330.

9: SOMINA BIBI  
EX-MEMBER OF NO. 5 BHERBHERI UNIT  
KHALISABHITA G.P.  
W/O- FAZAL HOQUE  
VILL. BHERBHERI  
P.O. KHALISABHITA  
P.S. LAKHIPUR  
DIST. GOALPARA (ASSAM)  
PIN- 783330.

10: MONZILA BEGUM  
EX-MEMBER OF NO. 2 SATISIA KHAMAR



KHALISABHITA G.P.  
W/O- SHAHAJAMAL HOQUE  
VILL. SATISA KHAMAR  
P.O. KHALISABHITA  
P.S. LAKHIPUR  
DIST. GOALPARA (ASSAM)  
PIN- 783330.

11: MONOWARA KHATUN  
EX-MEMBER OF NO. 8 DAPKARBHITA UNIT  
KHALISABHITA G.P.  
W/O- NASIR ALI  
VILL- DAPKARVITA  
P.O. KHALISABHITA  
P.S. LAKHIPUR  
DIST. GOALPARA (ASSAM)  
PIN- 783330.  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND R.D. DEPTT.  
DISPUR  
GHY.-06.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM  
PANCHAYAT AND R.D. DEPTT.  
JURIPAR  
PANJABARI  
GHY.-37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY.-06.

4:THE DY. COMMISSIONER  
GOALPARA  
ASSAM  
PIN- 783101.

5:THE C.E.O.  
GOALPARA ZILLA PARISHAD  
DIST.- GOALPARA  
ASSAM  
PIN- 783101.

6:THE JALESWAR ANCHALIK PANCHAYAT  
REP. BY THE EXECUTIVE OFFICER-CUM-B.D.O.  
JALESWAR DEVELOPMENT BLOCK  
P.O. KATARIHARA  
P.S. LAKHIPUR



DIST- GOALPARA  
ASSAM. PIN- 783132.  
7:THE KHALISABHITA GAON PANCHAYAT  
REP. BY ITS SECY.  
KHALISABHITA GAON PANCHAYAT UNDER JALESWAR ANCHALIK  
PANCHAYAT  
JALESWAR  
P.O. KHALISABHITA  
P.S. LAKHIPUR  
DIST. GOALPARA  
ASSAM. PIN- 783132.

-----  
Advocate for : MR. A F N U MOLLAH  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : Cont.Cas(C)/57/2019

RIFA BEGUM AND 4 ORS.  
W/O- HUSSAIN ALI  
VILL- ROUTHGRAMR  
P.O- KALIGANJ BAZAR  
DIST- KARIMGANJ  
ASSAM  
PIN- 788720

2: ABDUL MANNAN  
S/O- RIASAD ALI  
VILL- BAZARBOND  
P.O- CHATOL  
DIST- KARIMGANJ  
ASSAM  
PIN- 788720

3: SUJIT DAS  
S/O- SATISH DAS  
VILL- NISCHINTAPUR  
P.O- MADANMOHAN  
DIST- KARIMGANJ  
ASSAM  
PIN- 788752

4: ABDUL SALAM  
S/O- AJIJUR RAHMAN  
VILL AND P.O- SIFARCHOK  
DIST- KARIMGANJ



ASSAM  
PIN- 788720

5: RUNU BEGUM  
W/O- ABDUL KARIM  
VILL- KACHUBARI  
P.O- KURIKHALA  
DIST- KARIMGANJ  
ASSAM  
PIN- 788720  
VERSUS

PHONI BHUSAN ROY  
ACS  
THE DEPUTY COMMISSIONER  
KARIMGANJ  
P.O AND DIST- KARIMGANJ  
ASSAM  
PIN- 788710

2:SRI AMALENDU ROY  
ACS  
THE CHIEF EXECUTIVE OFFICER KARIMGANJ ZILLA PARISHAD  
PO AND DIST-KARIMGANJ  
ASSAM  
PIN-788723

-----  
Advocate for : G UDDIN  
Advocate for : MR. K PHUKAN appearing for PHONI BHUSAN ROY

Linked Case : WP(C)/8719/2019

UREN GOYARI AND 16 ORS.  
S/O- LT. CHIKAN BORO  
R/O- VILL. KAIMARI  
P.O. BOKO  
P.S. BOKO  
DIST. KAMRUP  
ASSAM. PIN CODE- 781123 ( ELECTED AS A.P. MEMBER OF 10 NO. DAKHIN  
BOKO GAON PANCHAYAT.).

2: PABITRA KUMAR DAS  
S/O- LT. BRAJEN CHANDRA DAS  
R/O- VILL. DILINGA  
P.O. SINGRA  
P.S. BOKO





DIST. KAMRUP  
ASSAM. PIN- 781135. (ELECTED A.P. MEMBER OF 71 NO. PUB BEKELI G.P.).

3: CHINMOY CHOUDHURY  
S/O- UDHAB CHOUDHURY  
R/O- VILL. BHECUWA  
P.O. BHALUKGHATA  
P.S. BOKO  
DIST. KAMRUP  
ASSAM. ( Elected A.P. Member of 10 No. Uttar Boko G.P.).

4: NUREJA BEGUM  
W/O AFTAB ALI  
R/O VILL. GHILABARI  
P.O. DAMALSAS  
P.S. BOKO  
PIN - 781135  
DIST. KAMRUP  
ASSAM. (ELECTED A.P. MEMBER OF 72 NO. UTTAR BEKELI G.P.).

5: DHANESWAR BAYAN  
S/O- LT. LANGKESWAR BAYAN  
R/O. VILL. SAMARIA SATRA  
P.O. CHAMARIA  
PIN- 781136  
P.S. BOKO  
DIST. KAMRUP  
ASSAM.(ELECTED A.P. MEMBER OF 48 NO. CHAMARIA G.P.).

6: DILBOR HUSSAIN  
S/O- HAJEAT ALI  
R/O- VILL. JAUKATA  
P.O. DEKASANG  
P.S. BOKO  
DIST. KAMRUP  
ASSAM.(ELECTED A.P. MEMBER OF 52 NO. KISMAT KATHMI G.P.).

7: KOHINUR BEGUM  
W/O- ANOWAR HUSSAIN  
R/O- VILL. AND P.O. TUPAMARI  
P.S. BOKO  
DIST. KAMRUP  
ASSAM. ( Elected A.P. Member of 45 No. Tupamari G.P.).

8: DEWAN ALI  
S/O LT. BAIZUDDIN  
R/O VILL. 3 NO. DAKHIN RANGAPANI  
P.O. BADLA BAZAR



P.S. BOKO  
DIST. KAMRUP  
ASSAM. PIN 781136. ( ELECTED AP MEMBER OF 46 NO. RANGAPANI G.P. )

9: ABDUL KARIM  
S/O LT. ABDUL JABBAR  
R/O VILL. AND P.O. JAMLAI  
P.S. NAGARBERA  
DIST. KAMRUP  
ASSAM. PIN 781127 ( ELECTED AP MEMBER OF 42 NO. JAMLAI  
KALYANPUR G.P.).

10: MRIDULA KALITA  
D/O NABIN CHANDRA DUTTA  
R/O. VILL. AND P.O. MANDIRA  
P.S. BOKO  
DIST. KAMRUP  
ASSAM. PIN 781136. ( ELECTED AP MEMBER OF 43 NO. HEKRA JOGIPARA  
GP).

11: REJINA BIBI  
W/O RIYAJUDDIN AHMED  
R/O. VILL. NAKELI  
P.O. AND P.S. BOKO  
DIST. KAMRUP  
ASSAM. PIN 781135. ( ELECTED AP MEMBER OF 49 NO. TRILOCHAN GP).

12: MOFIDA KHATUN  
W/O BILLAL HUSSAIN  
R/O. VILL. SARU AARIKATI  
P.O. AND P.S. BOKO  
DIST. KAMRUP  
ASSAM. PIN 781136. ( ELECTED AP MEMBER OF 51 NO. MAHTOLI GP) .

13: RAFIDA BEGUM  
W/O ABU MATALEB  
R/O VILL. RAUMARI  
P.O. MAHTOLI  
P.S. BOKO  
DIST. KAMRUP  
ASSAM. PIN- 781136 (ELECTED AP MEMBER OF 50 NO. SONTOLI  
CHADHURIPAM)

14: ALIWARA BEGUM  
W/O ASHRAW ALI  
R/O VILL. MANDIRA  
P.O. AND P.S. BOKO  
DIST. KAMRUP



ASSAM. PIN 781127 ( ELECTED AP MEMBER OF 41 NO PIJUPARA GP).

15: KALYAN BISWAS  
S/O KARTIK BISWAS  
R/O VILL. PUTHIMARI  
P.O. AND P.S. BOKO  
DIST. KAMRUP  
ASSAM. PIN ( ELECTED AP MEMBER OF 47 NO. BOMONBARI GP).

16: PURNANANDA KALITA  
S/O LT. JAY CHANDRA KALITA  
R/O VILL.  
P.O. AND P.S. NAGARBERA  
DIST. KAMRUP  
ASSAM. PIN 781127. ( ELECTED AP MEMBER OF 40 N. NAGARBERA GP).

17: FAZIDA BEGUM  
W/O SURAT ZAMAL  
R/O VILL. KISMAT KATHMI  
P. DEKACHANG  
P.S. BOKO  
DIST. KAMRUP  
ASSAM.781136. ( ELECTED AP MEMBER OF 52 NO. KISMAT KATHMI GP).  
VERSUS

THE STATE OF ASSAM AND 23 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY.-06.

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY.-06.

3:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
JURIPAR  
PANJABARI  
GHY.-37.

4:THE DY. COMMISSIONER  
KAMRUP (RURAL)  
AMINGAON  
ASSAM  
PIN- 781031.

5:THE C.E.O.  
ZILLA PARISHAD



KAMRUP(RURAL)  
PIN- 781123.  
6:THE B.D.O.  
NO. 1 BOKO DEVELOPMENT BLOCK  
KAMRUP  
PIN- 781123.  
7:THE B.D.O.  
NO. 2 CHAMARIA DEVELOPMENT BLOCK  
KAMRUP  
PIN- 781123.  
8:THE SECY.  
NO. 10 DAKHIN BOKO GAON PANCHAYAT  
P.O. AND P.S. BOKO  
BLOCK- NO. 1 BOKO  
DIST. KAMRUP  
ASSAM  
PIN- 781123.  
9:THE SECY.  
71 NO. PUB BEKELI G.P.  
P.S. BOKO  
BLOCK - NO. 1 BOKO  
DIST. KAMRUP  
ASSAM  
PIN- 781135.  
10:THE SECY.  
NO. 10 UTTAR BOKO G.P.  
P.O. AND P.S. BOKO  
BLOCK - NO. 1 BOKO  
DIST. KAMRUP  
ASSAM  
PIN- 781135.  
11:THE SECY.  
72 NO. UTTAR BEKELI G.P.  
P.S. BOKO  
BLOCK - NO. 1 BOKO  
DIST. KAMRUP  
ASSAM  
PIN- 781135.  
12:THE SECY.  
48 NO. CHAMMARIA PANCHAYAT  
P.S. BOKO  
BLOCK NO. 2 CHHAMARIA  
NAGARBHERA  
DIST. KAMRUP  
ASSAM  
PIN- 781135.  
13:THE SECY.  
52 NO. KISMAT KATMI PANCHAYAT



P.O. DEKACHANG  
P.S. BOKO  
BLOCK NO. 2 CHHAMARIA  
NAGARBHERA  
DIST. KAMRUP  
ASSAM  
PIN- 781135.  
14:THE SECY.  
45 NO. TUPAMARI GAON PANCHAYAT  
P.O. TUPAMARI  
P.S. NAGARBERA  
BLOCK NO. 2 CHHAMARIA  
NAGARBHERA  
DIST. KAMRUP  
ASSAM  
PIN- 781127.  
15:THE SECY.  
46 NO. RANGAPANI G.P.  
P.O. BADLABAZAR  
P.S. BOKO  
BLOCK NO. 2 CHHAMARIA  
NAGARBHERA  
DIST. KAMRUP  
ASSAM  
PIN- 781136.  
16:THE SECY.  
42 NO. JAMLAI KALYANPUR G.P.  
P.O. JAMLAI  
P.S. NAGARBERA  
BLOCK NO. 2 CHHAMARIA  
NAGARBHERA  
DIST. KAMRUP  
ASSAM  
PIN- 781127.  
17:THE SECY.  
43 NO. HEKRA JOGIPARA G.P.  
P.O. MANDIRA  
P.S. BOKO  
BLOCK NO. 2 CHHAMARIA  
NAGARBHERA  
DIST. KAMRUP  
ASSAM  
PIN- 781127.  
18:THE SECY.  
42 NO. TRILOCHAN G.P.  
P.O. AND P.S. BOKO  
BLOCK NO. 2 CHHAMARIA  
NAGARBHERA



DIST. KAMRUP  
ASSAM  
PIN- 781127.  
19:THE SECY.  
51 NO. MAHTLI G.P.  
P.O. MAHTOLI  
P.S. BOKO  
BLOCK NO. 2 CHHAMARIA  
NAGARBHERA  
DIST. KAMRUP  
ASSAM  
PIN- 781136.  
20:THE SECY.  
50 NO. CHOUDHURY PAM G.P.  
P.O. MAHTOLI  
P.S. BOKO  
BLOCK NO. 2 CHHAMARIA  
NAGARBHERA  
DIST. KAMRUP  
ASSAM  
PIN- 781136.  
21:THE SECY.  
41 NO. PIJUPARA G.P.  
P.O. AND P.S. NAGARBERA  
BLOCK NO. 2 CHHAMARIA  
NAGARBHERA  
DIST. KAMRUP  
ASSAM  
PIN- 781127.  
22:THE SECY.  
47 NO. BAMUNBARI G.P.  
P.O. MALIBARI BAZAR  
P.O. BOKO  
BLOCK NO. 2 CHHAMARIA  
NAGARBHERA  
DIST. KAMRUP  
ASSAM  
PIN- 781136.  
23:THE SECY.  
NAGARBERA G.P.  
P.O. AND P.S. NAGARBERA  
BLOCK NO. 2 CHHAMARIA  
NAGARBERA  
DIST. KAMRUP  
ASSAM  
PIN- 781127.  
24:THE SECY.  
52 NO. KISMAT KATHMI G.P.



P.O. AND P.S. BOKO  
BLOCK NO. 2 CHHAMARIA  
NAGARBERA  
DIST. KAMRUP  
ASSAM  
PIN- 781136.

-----  
Advocate for : MR F HAQUE  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 23 ORS.

Linked Case : WP(C)/3613/2018

KRISHANU BARUAH AND 10 ORS.  
S/O. LT HARI RAM BARUAH  
VILL. 2 NO. BARUABARI  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.

2: DIPU BOSE

S/O. LT. MONMOHAN BOSE  
VILL. KUSAL NAGAR  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.

3: BINITA DAS

W/O. HEMENDRA DAS  
VILL. 8 NO. DIGARUPAR  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.

4: SUKHAMAY DAS

S/O. LT. SURESH DAS  
VILL. 8 NO. DIGARUPAR  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.

5: SIMANTA JYOTI DAS



S/O. LT. SIDDHESWAR DAS  
VILL. BARUABARI  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.

6: CHAN MOHAN RAY

S/O. LT. ANIL RAY  
VILL. BARUABARI  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.

7: KAJALI KONWAR

D/O. LT. PREM KANWAR  
VILL. URAL  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.

8: MINATI DEURI

VILL. RUPNAGAR  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.

9: SABITA DAS

W/O. JAYANTA DAS  
VILL. AND P.O. DIGARUPAR  
DIST. KAMRUP (M)  
ASSAM.

10: REHENA SULTANA CHAUDHURY

W/O. ABDUL GONI  
VILL. DOMORAPATHAR  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.

11: GITA TALUKDAR

W/O. LT. RAMESWAR TALUKDAR  
VILL. 2 NO. BARUAPAR





P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM.  
VERSUS

THE STATE OF ASSAM AND 8 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GHY.

2:THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEV. DEPTT.  
ASSAM  
DISPUR  
GHY.

3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE  
DEPTT. OF ECONOMIC AFFAIRS  
NORTH BLOCK  
NEW DELHI

4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM  
DISPUR  
GHY.

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI  
JURIPAR  
GHY.

6:THE DY. COMMISSIONER

KAMRUP (M)  
P.O. PANBAZAR  
DIST. KAMRUP (M)  
ASSAM

7:THE CHIEF EXECUTIVE OFFICER

KAMRUP METRO ZILLA PARISHAD  
GOLAGHAT  
P.O. AND DIST. KAMRUP (M)  
ASSAM



8:THE BLOCK DEVELOPMENT OFFICER

DIMORIA DEVELOPMENT BLOCK  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM

9:THE GAON PANCHAYAT SECRETARY

BARUABARI GAON PANCHAYAT  
P.O. SONAPUR  
DIST. KAMRUP (M)  
ASSAM

-----  
Advocate for : MR. M KHAN

Advocate for : GA

ASSAM appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case : WP(C)/9215/2019

RUPJYOTI MOUT AND 84 ORS.  
C/O- DULESWAR MOUT  
R/O- VILL- BAGHCHU MOUT  
P.O- BAGHCHU MOUT  
PIN- 785697  
DIST- SIVASAGAR  
ASSAM

2: DIMBA BORA  
C/O- RUPESWAR BORA  
R/O- VILL- BAKSHU KATOKI KUCH  
P.O- DHITAI PUKHURI  
PIN- 785640  
DIST- SIVASAGAR  
ASSAM

3: MRINALI GOGOI  
C/O- LAKHI NATH GOGOI  
R/O- BAKSHU KHALUA GAON  
P.O- BAGCHU MOUT  
PIN- 785697  
DIST- SIVASAGAR  
ASSAM

4: AMIYA MOWPIA  
C/O- KUMUD MOWRIA  
R/O- BAKCHU MOWPIA GAON



P.O- BAGCHU MOUT  
PIN- 785697  
DIST- SIVASAGAR  
ASSAM

5: RAJEN HANDIQUE  
S/O- LATE ARUN HANDIQUE  
R/O- BAGCHU MOUT VILLAGE  
P.O- BAGCHU MOUT  
PIN- 785697  
DIST- SIVASAGAR  
ASSAM

6: KHAGEN ROVI  
S/O- LATE SUNARAM ROVI  
R/O- VILL- TAMILIPUKHURI  
P.O- MITHAPUKHURI  
PIN- 785697  
DIST- SIVASAGAR  
ASSAM

7: HIRUMONI BARUAH  
C/O- DEBA BARUAH  
R/O- VADHARA KRISHI PAM  
P.O- BHADHARA  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

8: MINU CHETIA  
W/O- PUNEN CHETIA  
R/O- DIMUL VILLAGE  
P.O- DHITAI PUKHURI  
PIN- 785640  
DIST- SIVASAGAR  
ASSAM

9: RITA MONI KONWAR  
C/O- PRAFULLA KONWAR  
R/O- 1 NO. KAKAJAN KONWAR GAON  
P.O- DHITAI PUKHURI  
PIN- 785640  
DIST- SIVASAGAR  
ASSAN

10: PRADIP HAZARIKA  
S/O- LATE NABA HAZARIKA  
R/O- KHALUA VILLAGE



P.O- KHALUA  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

11: PROMUD KONWAR  
R/O- BHADHARA VILLAGE  
P.O- BHADARA  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

12: BIPUL BARUAH  
S/O- LATE LUHIT BARUAH  
R/O- JATHIPATIA MORAN VILLAGE  
P.O- DAYACHARIALI  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

13: PRANAB CHETIA  
S/O- LATE GIRIDHAR CHETIA  
R/O- LONGKAK VILLAGE  
P.O- PANIBIL  
PIN- 785685  
DIST- SIVASAGAR  
ASSAM

14: PRITI DUARA  
S/O- MUNIN DUARAH  
R/O- SUNPURA GOHAIN VILLAGE  
P.O- NAGAGAON  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

15: AUBEDA BEGUM  
C/O- ABDUL KADIR  
R/O- VILL SUNPURA HABI  
P.O- NAGAGAON  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

16: PUTUL CHETIA  
S/O- LATE JUGEN CHETIA  
R/O- DHEKARI VILLAGE  
P.O- DAYA CHARIALI



PIN- 785701  
DIST- SIVASAGAR  
ASSAM

17: MAHENDRA GOGOI  
S/O- SOMESWAR GOGOI  
R/O- LATUM VILLAGE  
P.O- DAYACHARIALI  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

18: KRISHNA BARUAH  
C/O- LATE BUDHESWAR BARUAH  
R/O- JATHIPATIA MORAN VILLAGE  
P.O- DAYACHARIALI  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

19: PARAMA CHUTIA  
S/O- SRI RAMESWAR CHUTIA  
R/O- HAHCHARA  
KUJIBALI  
P.O- HAHCHARA  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

20: SABITRI PHUKON  
R/O- CHULKARA LEBANG VILLAGE  
P.O- DAYACHARIALI  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

21: MONISHA CHETIA  
S/O- DILIP KUMAR CHETIA  
R/O- HAHCHARA CHETIA GAON  
P.O- KUJIBIL  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

22: JUNMONI GOGOI  
C/O- PABITRA GOGOI  
R/O- MOIRAMORA HANDIQUE GAON  
P.O- NAGA GAON



PIN- 785701  
DIST- SIVASAGAR  
ASSAM

23: ANIMA KONWAR  
R/O- BORBORUAH MOIDAN (LAKWA)  
P.O- LAKWA  
PIN- 785686  
DIST- SIVASAGAR  
ASSAM

24: PRANATI CHETIA  
W/O- PRASANTA CHETIA  
R/O- DIHINGIA KONWAR GAON  
P.O- LAKWA  
PIN- 785686  
DIST- SIVASAGAR  
ASSAM

25: ARUN RAJKONWAR  
R/O- LATE PODESWAR RAJKHOWAR  
R/O- LAKWA MOHAN DEODHAI GAON  
P.O- LAKWA  
PIN- 785686  
DIST- SIVASAGAR  
ASSAM

26: NOOR RAHMAN HAZARIKA  
S/O- LATE MAHABUB ROHMAN HAZARIKA  
R/O- LAKWA DIHINGIA KONWAR GAON  
P.O- LAKWA  
PIN- 785686  
DIST- SIVASAGAR  
ASSAM

27: MRIDULA GOGOI  
W/O- PUTU GOGOI  
R/O- LAKWA BORBORUAH MOIDUM TIPUMIA GAON  
WARD NO.1  
P.O- LAKWA  
PIN- 785686  
DIST- SIVASAGAR  
ASSAM

28: NITUMONI KONWAR  
W/O- BIPUL KONWAR  
R/O- BORBARUAH MOIDAN GHURACHURA  
P.O- LAKWA



PIN- 785686  
DIST- SIVASAGAR  
ASSAM

29: BINDIA BAURI  
W/O- MAHESWAR BAURI  
R/O- LAKWA BAGAN  
P.O- LAKWA  
PIN- 785686  
DIST- SIVASAGAR  
ASSAM

30: LILA CHETIA  
D/O- INDESWAR CHETIA  
R/O- VILL BORKALA  
P.O- SIMALUGURI  
PIN- 785686  
DIST- SIVASAGAR  
ASSAM

31: IBEM DEVI  
W/O- LAKSHI SINGH  
R/O- LAKWA BAGAN  
P.O- SIMALUGURI  
PIN- 785686  
DIST- SIVASAGAR  
ASSAM

32: JUGA KONWAR  
D/O- KAMAL KONWAR  
R/O- VILL- RAMUGAON  
P.O- SIMALUGURI  
PIN- 785686  
DIST- SIVASAGAR  
ASSAM

33: DASUMATI DEVI  
W/O- SUBIR SINGH  
R/O- BORKALA GAON  
P.O- GARGAON  
PIN- 785685  
DIST- SIVASAGAR  
ASSAM

34: ANUP KHANIKAR  
S/O- PHULESWAR KHANIKAR  
R/O- NAHAR ALI KHANIKAR GAON  
P.O- GARGAON



PIN- 785685  
DIST- SIVASAGAR  
ASSAM

35: GUNJA BORAH  
S/O- LATE SUBUDH CH BORAH  
R/O- VILL- KATHPAR  
P.O- BANMUKH  
PIN- 785663  
DIST- SIVASAGAR  
ASSAM

36: GHANA KAT GOGOI  
C/O- JITEN GOGOI  
R/O- VILL- KATHPAR  
P.O- BANMUKH  
PIN- 785663  
DIST- SIVASAGAR  
ASSAM

37: MAHAMMAD ALI  
S/O- LATE LALBABA ALI  
R/O- VILL- KATHPAR  
P.O- BANMUKH  
PIN- 785663  
DIST- SIVASAGAR  
ASSAM

38: BIPUL CH GOGOI  
S/O- LATE DIPEDHAR GOGOI  
R/O- GOHAIN GAON  
P.O- BANMUKH  
PIN- 785663  
DIST- SIVASAGAR  
ASSAM

39: PAPORI CHUTIA  
C/O- SRI PORESH CHUTIA  
R/O- VILL- BANMUKH CHUTIA GAON  
P.O- BANMUKH  
PIN- 785663  
DIST- SIVASAGAR  
ASSAM

40: RUPALI CHUTIA  
C/O- SRI JITEN CHUTIA  
R/O- VILL- BANMUKH DIHINGIA  
P.O- JOYRAPAR





PIN- 785697  
DIST- SIVASAGAR  
ASSAM

41: RUPA CHUTIA  
C/O- SRI DIPAK CHUTIA  
R/O- VILL- BANMUKH DIHINGIA  
P.O- JOYRARPAPAR  
PIN- 785697  
DIST- SIVASAGAR  
ASSAM

42: MADAN CHUTIA  
C/O- SRI SARU CHUTIA  
R/O- VILL- KATHPAR  
P.O- BANMUKH  
PIN-  
DIST- SIVASAGAR  
ASSAM

43: LAKHI GOGOI  
W/O- SRI AJIT GOGOI  
R/O- VILL- DHUPABORIA  
P.O- PANBECHA  
PIN- 785663  
DIST- SIVASAGAR  
ASSAM

44: MUKUNDA CHANGMAI  
S/O- LATE TILOK CHANGMAI  
R/O- VILL- PANBECHA  
PIN- 785663  
DIST- SIVASAGAR  
ASSAM

45: LACHIT BORPATRA GOHAIN  
S/O- LATE KULADHAR BORPATRAGOHAIN  
R/O- VILL- DHUPABARIA  
P.O- PANBECHA  
PIN- 785663  
DIST- SIVASAGAR  
ASSAM

46: RANJIT MAHANTA  
S/O- LATE HEMADHAR MAHANTA  
R/O- VILL- LORAPUTA  
P.O- CHENIMORA  
PIN- 785663



DIST- SIVASAGAR  
ASSAM

47: GANESH DAS  
S/O- SRI SUREN DAS  
R/O- DORIKA KAIBORRTO VILLAGE  
P.O- PANIBIL  
PIN- 785685  
DIST- SIVASAGAR  
ASSAM

48: JINU DUTTA  
W/O- SRI SUNIL DUTTA  
R/O- BHUTORBARI  
P.O- MOUT GAON  
PIN- 785686  
DIST- SIVASAGAR  
ASSAM

49: MULESWAR PATOR  
S/O- LATE PUWAL PATOR  
R/O- 1 NO. KONWAR GAON  
P.O- MOUT GAON  
PIN- 785686  
DIST- SIVASAGAR  
ASSAM

50: NIRU GOGOI  
W/O- SRI DILIP GOGOI  
R/O- 1 NO. KONWAR GAON  
P.O- MOUT GAON  
PIN- 785686  
DIST- SIVASAGAR  
ASSAM

51: AMIYA HAZARIKA  
W/O- SRI KANKESWAR HAZRIKA

R/O- VILL- LUMPURIA  
P.O- SILASAKU  
PIN- 785686  
DIST- SIVASAGAR  
ASSAM

52: AMIT SUVI  
S/O- LATE MEGHU SURI  
R/O- VILL- RAJABARI TE  
P.O- SILAKUTI



PIN- 785698  
DIST- SIVASAGAR  
ASSAM

53: JUNU DUTTA  
W/O- SRI GUBIN CH DUTTA  
R/O- VILL- BHAJONI  
P.O- DHITAIPUKHURI  
PIN- 785685  
DIST- SIVASAGAR  
ASSAM

54: MONUJ SAIKIA  
S/O- SRI DEBA SAIKIA  
R/O- VILL- PANIBIL GUMUTHA  
P.O- PANIBIL  
PIN- 785685  
DIST- SIVASAGAR  
ASSAM

55: PRONAB KUCH  
S/O- LATE BHUDAN KUCH  
R/O- VILL BHAKAT GAON  
P.O- DHITAIPUKHURI  
PIN- 785685  
DIST- SIVASAGAR  
ASSAM

56: RASHMI BURAGOHAI  
W/O- SRI TAPAN BURAGOHAIN  
R/O- VILL- PANIBIL  
P.O- PANIBIL  
PIN- 785685  
DIST- SIVASAGAR  
ASSAM

57: AMIYA HAZARIKA  
W/O- SRI BIREN HAZARIKA  
R/O- VILL DIGHOL PACHI  
P.O- SILAKUTI  
PIN- 785689  
DIST- SIVASAGAR  
ASSAM

58: KIRAN CHETIA  
C/O- LATE DIMBA CHETIA  
R/O- BETBARI NO.2 KONWAR GAON  
P.O- BETBARI



PIN- 785640  
DIST- SIVASAGAR  
ASSAM

59: JYOTIMONI GOGOI  
C/O- SRI GAJEN GOGOI GOGOI  
R/O- VILL NIMAIJAN  
P.O- BHADHARA  
PIN- 785701

60: ATUL GOGOI  
C/O- SRI PADMESWAR GOGOI  
R/O- VILL- NIMAIJAN  
P.O- BHADHARA  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

61: SUSIL GOGOI  
S/O- ABANI GOGOI  
R/O- VILL- BETBARI BARPATRA GAON  
P.O- MITHAPUKHURI  
PIN- 785697  
DIST- SIVASAGAR  
ASSAM

62: DUDUMONI KONWAR  
C/O- DEBESWAR KONWAR  
R/O- BETBARI NO.2 KONWAR GAON  
P.O- MITHAPUKHURI  
PIN- 785697  
DIST- SIVASAGAR  
ASSAM

63: KONCHENG GOGOI  
C/O- LATE JIBA GOGOI  
R/O- BETBARI NO.2 KONWAR GAON  
P.O- MITHAPUKHURI  
PIN- 785697  
DIST- SIVASAGAR  
ASSAM

64: REKHA CHETIA  
C/O- TOPIN CHETIA  
R/O- VILL- BETBARI DEW GAON  
P.O- MITHAPUKHURI  
PIN- 785697  
DIST- SIVASAGAR



ASSAM

65: RITAMONI PHUKAN  
C/O- BIDYA PHUKAN  
R/O- VILL- BETBARI DEW GAON  
P.O- MITHAPUKHURI  
PIN- 785697  
DIST- SIVASAGAR  
ASSAM

66: SWAPNALI BARPATRAGOHAİN  
C/O- MR. BUDHA BARPATRA GOHAİN  
R/O- VILL- BETBARI CHANGLIBARI  
P.O- KENDUGURI  
PIN- 785697  
DIST- SIVASAGAR  
ASSAM

67: FORIDA BEGUM  
C/O- MD. ROUFUL HUSSAIN  
R/O- VILL- BETBARI CHANGLAIBARI  
P.O- KENDUGURI  
PIN- 785697  
DIST- SIVASAGAR  
ASSAM

68: RANIMA GOGOI  
W/O- LATE SUREN GOGOI  
R/O- VILL- KHATAPATHAR NAMYIAL  
P.O- NAMTIAL  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

69: ANIMA BORAH  
W/O- KUBID BORAH  
R/O- VILL 2 NO. KHATAPATHAR  
P.O- NAMTIAL  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

70: HEMA GOGOI  
S/O- LATE TUKHESWAR GOGOI  
R/O- VILL- CHEREKAPAR HATIMURIA  
P.O- CHEREKAPAR  
PIN- 785701  
DIST- SIVASAGAR



ASSAM

71: SWARNA HO  
W/O- EDWARD HO  
R/O- VILL- CHEREKAPAR HATIMURIA  
P.O- CHEREKAPAR  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

72: DIGANTA KONWAR  
S/O- LATE DURGESWAR KONWAR  
R/O- VILL- CHEREKAPAR KHETWA  
P.O- CHEREKAPAR  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

73: BHANU CHETIA  
W/O- SRI GIRISH CHETIA  
R/O- CHANGMAI GAON  
P.O- HAHCHARA KUJIBIL  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

74: RANJANA BURAGOHAIN  
W/O- SRI SAILENDRA BURAGOHAIN  
R/O- RAILUNG CHETIA VILLAGE  
P.O- HAHCHARA  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

75: HIRA CHETIA  
W/O- JITEN CHETIA  
R/O- RAILUNG CHETIA VILLAGE  
P.O- HAHCHARA  
PIN- 785701  
DIST- SIVASAGAR  
ASSAM

76: ARUN BHARALI  
C/O- LATE HARA KT BHARALI  
R/O- VILL- KOPOWTING  
P.O- BARHOITING  
PIN- 785697  
DIST- SIVASAGAR



ASSAM

77: ANULATA PANGING  
W/O- BUDHESWAR PANGING  
R/O- VILL- DIGHAL DANI ALI JULATUP  
P.O- DEMOWMUKH  
PIN- 785663  
DIST- SIVASAGAR  
ASSAM

78: SAHANA BEGUM  
W/O- MD. TAHAIR ALI  
R/O- VILL- DEMOWMUKH  
P.O- DEMOWMUKH  
PIN- 785663  
DIST- SIVASAGAR  
ASSAM

79: KHAGEN GOGOI  
S/O- LATE CHENIRAM GOGOI  
R/O- VILL- NO.2 MOTHADANG  
P.O- DEMOWMUKH  
PIN- 785663  
DIST- SIVASAGAR  
ASSAM

80: ANIL DAS  
S/O- SRI RAMPOD DAS  
R/O- VILL NO.2 CHAULKARA  
P.O- AKHOIPUTIA VILLAGE  
PIN- 785697  
DIST- SIVASAGAR  
ASSAM

81: BULUMONIN CHUTIA  
C/O- ARUN CHUTIA  
R/O- VILL- BARHAITING  
P.O- BARHOITING  
PIN- 785697  
DIST- SIVASAGAR  
ASSAM

82: ABANI DUARAH  
C/O- TARA NATH DUARAH  
R/O- VILL- BARHAITING  
P.O- BARHOITING  
PIN- 785697  
DIST- SIVASAGAR



ASSAM

83: SUREYA BEGUM  
C/O- MD. KOMONUDDIN  
R/O- VILL- DIGHAL DARIALI  
P.O- DENOWMUKH  
PIN- 785663  
DIST- SIVASAGAR  
ASSAM

84: MANISHI GOHAIN  
C/O- DILIP GOGOI  
R/O- VILL- BARHAITING  
P.O- AKHOIPHUTIA  
PIN- 785697  
DIST- SIVASAGAR  
ASSAM

85: MD. DHANBABA ALI  
C/O- PHUKON ALI  
R/O- VILL- DEMOWMUKH  
P.O- DEMOWMUKH  
PIN- 785663  
DIST- SIVASAGAR  
ASSAM  
VERSUS

THE STATE OF ASSAM AND 5 ORS  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
DISPUR  
GUWAHATI- 781006

2:THE COMMISSIONER TO THE GOVT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
PANJABARI  
GUWAHATI- 781037

3:THE COMMISSIONER AND SECRETARY  
TO THE GOVT OF ASSAM  
FINANCE DEPTT  
DISPUR  
GUWAHATI- 781006

4:THE DEPUTY COMMISSIONER  
SIVASAGAR  
PIN- 785640  
DIST- SIVASAGAR  
ASSAM

5:THE CEO





SIVASAGAR ZILLA PARISHAD  
SIVASAGAR  
PIN- 785640  
DIST- SIVASAGAR  
ASSAM  
6:THE BDO  
SIVASAGAR DEVELOPMENT BLOCK  
P.O- SIVASAGAR  
PIN- 785640  
DIST- SIVASAGAR  
ASSAM

-----  
Advocate for : MR. P HAZARIKA  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case : WP(C)/3524/2020

MALAY KR. SAHA AND 10 ORS.  
S/O- LT. MANINDRA LAL SAHA  
VILL AND P.O. CHHAGOLIA PART-II  
P.S. GOLOKGANJ  
DIST.- DHUBRI  
ASSAM

2: PRAMILA DAS  
W/O- NARESH DAS  
VILL- JHAPUSABARI PART-IV  
P.O. SOUTH JHAPUSABARI  
P.S. AGOMANI  
DIST.- DHUBRI  
ASSAM

3: DIPAK ROY  
S/O- LT. KAMOLA KANTA ROY  
VILL- KALDOBA PART-I  
P.O. AND P.S. AGOMANI  
DIST.- DHUBRI  
ASSAM  
PIN- 788006

4: ANOWARA BIBI  
W/O- HAMIDUR ISLAM  
VILL- POKALAGI PART-II  
P.S. GOLAKGANJ  
DIST.- DHUBRI



ASSAM

5: ANOWARA BIBI  
W/O- ABBAS ALI MONDAL  
VILL- BIDYARDABRI PART-V  
P.O. BIDYARDABRI  
P.S. GOLOKGANJ  
DIST.- DHUBRI  
ASSAM

6: MONOWARA BIBI  
W/O- ABDUL KASHEM HOQUE  
VILL- BIDYARDABRI PART-III  
P.O. BIDYARDABRI  
P.S. GOLOKGANJ  
DIST.- DHUBRI  
ASSAM

7: LUTFA BIBI  
W/O- ALOM HUSSAIN SARKAR  
VILL- KAIMARI PART-I  
P.O. KAIMARI  
P.S. GOLAKGANJ  
DIST.- DHUBRI  
ASSAM

8: MANJUMA BIBI  
W/O- LT. NOOR MOHAMMAD ALI  
VILL- BELGURI PART-I  
P.O. BELGURI  
P.S. AGOMANI  
DIST.- DHUBRI  
ASSAM

9: KORBAN ALI  
S/O- LT. MOHIUDDIN SK.  
VILL- BHAMANDANGA PART-III  
P.O. KHERBARI  
P.S. AGOMANI  
DIST.- DHUBRI  
ASSAM

10: RAHILA KAKOTI  
S/O- LT. ARABINDA SARKAR  
VILL- SHER NAGAR  
P.O. AGOMANI  
P.S. AGOMANI  
DIST.- DHUBRI



ASSAM

11: RANJANA BHAKAT  
W/O- GANESH CH. BHAKAT  
VILL- RAMRAI KUTHI PART-II  
P.O. SATRASAL  
P.S. AGOMANI  
DIST.- DHUBRI  
ASSAM  
VERSUS

THE STATE OF ASSAM AND 5 ORS.  
REP. BY THE SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY-6

2:THE COMMISSIONER TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY-6

4:THE DY. COMMISSIONER  
OF DHUBRI DISTRICT AT DHUBRI  
P.O.  
P.S. AND DIST.- DHUBRI  
ASSAM  
PIN- 783301

5:THE DHUBRI ZILLA PARISHAD  
REP. BY THE CHIEF EXECUTIVE OFFICER  
DHUBRI DISTRICT  
ASSAM  
P.O.

P.S. AND DIST.- DHUBRI  
ASSAM  
PIN- 783301

6:THE EXECUTIVE OFFICER OF AGOMANI ANCHALIK PANCHAYAT  
P.O. AGOMANI  
P.S. AGOMANI  
DIST.- DHUBRI  
ASSAM  
PIN- 783335

-----  
Advocate for : MR. A T SARKAR  
Advocate for : GA



ASSAM appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/1152/2021

KAMRUL ISLAM LASKAR AND 3 ORS  
S/O LATE ABDUL MATLIB LASKAR  
VILLAGE BORJORAI  
PO BOALIPAR  
DIST. HAILAKANDI (ASSAM)

2: JAINUB BIBI LASKAR  
W/O ABDUL MATIN LASKAR  
VILL LAKHIRBOND PART I  
PO LAKHIRBOND  
DIST. HAILAKANDI (ASSAM)

3: SAYED BIBI ASMA  
W/O SAYED ALA UDDIN  
VILLAGE BORJORAI  
PO BOALIPAR  
DIST HAILAKANDI (ASSAM)

4: SAFI AFMED MAZUMDER  
S/O LATE ABDUL BARI MAZUMDER  
VILLAGE GANGPAR DHUMKAR PART III  
PO GANGPAR DHUKKAR  
DIST. HAILAKANDI (ASSAM)  
VERSUS

THE STATE OF ASSAM AND 6 ORS  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT  
DISPUR  
GUWAHATI-6

2: THE COMMISSIONER AND SECRETARY  
GOVT. OF ASSAM  
FINANCE DEPARTMENT  
DISPUR  
GUWAHATI-6

3: THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT  
PANJABARI  
JURIPAR  
GUWAHATI- 37

4: THE DEPUTY COMMISSIONER



HAILAKANDI  
PO AND DIST. HAILAKANDI  
ASSAM  
PIN-788151  
5:THE CHIEF EXECUTIVE OFFICER  
HAILAKANDI ZILLA PARISHAD  
HAILAKANDI  
PO AND DIST. ASSAM  
PIN-788151  
6:THE EXECUTIVE OFFICER/THE BLOCK DEVELOPMENT OFFICER  
HAILAKANDI ANCHALIK PANCHAYAT/ HAILAKANDI DEVELOPMENT  
BLOCK  
PO AND DIST. HAILAKANDI  
PIN-788151  
7:THE SECRETARY  
NO.5 GANGPAR-DHUBKAR GAON PANCHAYAT  
PO LAKHIRBOND  
DIST. HAILAKANDI (ASSAM)  
PIN 788155

-----  
Advocate for : MR. A H M R CHOUDHURY  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND 6 ORS

Linked Case : WP(C)/291/2020

TULUMONI BORAH KONWAR @ TULUMONI KONWAR AND 8 ORS  
W/O. SRI DEBANDRA NATH KONWAR  
VILL. CHETIA HANDIQUE GAON  
P.O. SILASAKU  
P.S. SIMALUGURI  
DIST. SIVASAGAR  
ASSAM  
PIN-785686.

2: LIPIKA KONWAR  
W/O. SRI MUKUL KONWAR  
VILL. BENGMURIA KONWAR GAON  
P.O. SILASAKU  
P.S. SIMALUGURI  
DIST. SIVASAGAR  
ASSAM  
PIN-785686.

3: ABHIJIT SAIKIA  
S/O. SRI UDIT SAIKIA



R/O. VILL. CHETIA HANDIQUE GAON  
P.O. SILASAKU  
P.S. SIMALUGIRI  
DIST. SIVASAGAR  
ASSAM  
PIN-785686.

4: MRIDULA SAIKIA  
C/O. SRI DEBAJIT SAIKIA  
VILL. ADABARI HANDIQUE GAON  
P.O. DHOPABOR  
P.S. SIMALUGIRI  
DIST. SIVASAGAR  
ASSAM  
PIN-785687.

5: HONESWARI HANDIQUE  
C/O. SRI BHUPEN HANDIQUE  
VILL. ADABARI HANDIQUE GAON  
P.O. SANTOK  
P.S. SIMALUGIRI  
DIST. SIVASAGAR  
ASSAM  
PIN-785687.

6: BODAN PHUKAN  
S/O. LT. HEMAKANTA PHUKAN  
VILL. PATOR  
P.O. SANTOK  
P.S. BIHUBOR  
DIST. SIVASAGAR  
ASSAM  
PIN-785687.

7: AROTI BEDIA  
C/O. SRI SURESH BEDIA  
R/O. SANTOK NAGAON  
P.O. NIMAIGORH HABI (SANTOK)  
P.S. BIHUBOR  
DIST. SIVASAGAR  
ASSAM  
PIN-785687.

8: MUNIN GOGOI  
S/O. SRI PRABIN GOGOI  
VILL. SANTOK NAGAON  
P.O. SANTOK  
P.S. BIHUBOR



DIST. SIVASAGAR  
ASSAM  
PIN-785687.

9: DIMU TANTI  
C/O. ARJUN TANTI  
VILL. SANTOK NAGAON  
P.O. SONTAK  
P.S. BIHUBOR  
DIST. SIVASAGAR  
ASSAM  
PIN-785687.  
VERSUS

THE STATE OF ASSAM AND 8 ORS  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GUWAHATI-781006.

2:THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GUWAHATI-781006.

3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE  
DEPTT. OF ECONOMIC AFFAIRS  
NORTH BLOCK  
NEW DELHI-110001.  
4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM  
DISPUR  
GUWAHATI-781006.

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI  
JURIPAR  
GUWAHATI-781037.

6:THE DY. COMMISSIONER

SIVASAGAR



P.O. AND P.S. SIVASAGAR  
DIST. SIVASAGAR  
ASSAM  
PIN-785640.  
7:THE CHIEF EXECUTIVE OFFICER

SIVASAGAR ZILLA PARISHAD  
SIVASAGAR  
P.O. AND P.S. SIVASAGAR  
DIST. SIVASAGAR  
ASSAM  
PIN-785640.  
8:THE BLOCK DEVELOPMENT OFFICER

NAZIRA DEVELOPMENT BLOCK  
DIST. SIVASAGAR  
ASSAM  
PIN-785684.  
9:THE SECRETARY

ROHDOIPUKHURI GAON PANCHAYAT  
PATOR GAON  
P.O. SANTOK  
P.S. BIHUBOR  
DIST. SIVASAGAR  
ASSAM  
PIN-785687.

-----  
Advocate for : MR. M KALITA  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 8 ORS

Linked Case : Cont.Cas(C)/82/2019

AFTARUN NESSA AND 5 ORS.  
W/O ABDUL JALIL  
VILLAGE- KHANGTER  
P.O. JADUTILLA  
DIST. KARIMGANJ  
ASSAM  
PIN- 788720.

2: DIPTI RANI ROY  
W/O ASHUTOSH ROY  
VILLAGE- KHAZAIL  
P.O. CHATOL





DIST. KARIMGANJ  
ASSAM  
PIN- 788720.

3: ABDUL MALIK KAZI  
S/O. ABDUL MANNAN KAZI  
VILL- MADANMOHAN  
P.O. SUBASH NAGAR  
DIST. KARIMGANJ  
ASSAM  
PIN- 788752.

4: SUPRITI RANI DAS  
W/O SAMARJIT DAS  
VILLAGE- SRIMANTA KANISHAIL  
P.O. SHIBERCHAK  
DIST. KARIMGANJ  
ASSAM  
PIN- 788720.

5: AZIZUL AMBIA MUSTAFA CHOUDHURY  
S/O. MANJIR ALI CHOUDHURY  
VILLAGE- SUNADARI  
P.O. BISHNU NAGAR  
DIST. KARIMGANJ  
ASSAM  
PIN- 788720.

6: NIGHUR BANSHI DAS  
S/O. LATE KALICHARAN DAS  
VILLAGE AND P.O. NAGENDRA NAGAR  
DIST. KARIMGANJ  
ASSAM  
PIN- 788723.  
VERSUS

PHONI BHUSAN ROY  
A.C.S.  
THE DEPUTY COMMISSIONER  
KARIMGANJ  
P.O. AND KARIMGANJ  
ASSAM  
PIN- 788710.

2:SHRI AMALENDU ROY  
ACS  
THE CHIEF EXECUTIVE OFFICER  
KARIMGANJ ZILLA PARISHAD



PO AND DISTRICT-KARIMGANJ  
ASSAM  
PIN-788723.

-----  
Advocate for : MR H I CHOUDHURY  
Advocate for : MR. K PHUKAN appearing for PHONI BHUSAN ROY  
A.C.S.

Linked Case : WP(C)/944/2020

RANU GOSWAMI AND ANR.  
C/O- HEMEN GOSWAMI  
R/O- VILL. GOBINDAPUR  
P.O. GOBINDAPUR  
P.S. PATACHARKUCHI  
DIST.- BARPETA  
ASSAM  
PIN- 781326.

2: SMTI. SARALA DAS  
C/O- KAMALESWAR DAS  
R/O- VILL. BICHANKUCHI  
P.O. NITYANANDA  
P.S. PATACHARKUCHI  
DIST. BARPETA  
ASSAM  
PIN- 781329.  
VERSUS

THE STATE OF ASSAM AND 8 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GHY.-06.

2:THE SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
DISPUR  
GHY.-06.

3:THE FINANCE COMMISSION OF INDIA  
MINISTRY OF FINANCE  
DEPTT. OF ECONOMIC AFFAIRS  
NORTH BLOCK  
NEW DELHI- 110001.



4:THE STATE FINANCE COMMISSION  
GOVT. OF ASSAM  
DISPUR  
GHY.-06.

5:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI  
JURIPAR  
GHY.-37.

6:THE DY. COMMISSIONER  
BARPETA  
P.O. AND P.S. BARPETA  
ASSAM  
PIN- 781301.

7:THE CHIEF EXECUTIVE OFFICER  
BARPETA ZILLA PARISHAD  
P.O. AND P.S. BARPETA  
ASSAM  
PIN- 781301.

8:THE BLOCK DEVELOPMENT OFFICER  
BAJALI DEVELOPMENT BLOCK (CHOUKHUTY)  
DIST.- BARPETA  
ASSAM  
PIN- 781325.

9:THE SECY.  
125 NO. PATACHARKUCHI GAON PANCHAYAT  
P.O.- NITYANANDA  
P.S.- PATACHARKUCHI  
DIST.- BARPETA  
PIN- 781329.

-----  
Advocate for : MR. M KALITA  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case : WP(C)/8412/2019

SHUFIA KHATUN AND 7 ORS.  
( 53 NO. BAGURI GURI GP PRESIDENT) W/O. ABDUL KADIR  
VILL. MARAKOLOHI  
P.O. MALIBARI PATHAR BAZAR  
P.S. BOKO  
DIST. KAMRUP (R)  
ASSAM.



2: MOZIDA BEGUM  
( ANCHALIK PANCHAYAT MEMBER OF 53 NO. BAGURI GURI GP )  
W/O. ASAHAK ALI  
VILL. NO.3 MALIBARI BAZAR  
P.O. MALIBARI PATHAR BAZAR  
P.S. BOKO  
DIST. KAMRUP (R)  
ASSAM.

3: SABALA KHATUN  
WARD MEMBER OF 53 NO. BAGURI GURI GP  
W/O. CHANMIA  
VILL. NO.1 MALIBARI PATHAR  
P.O. MALIBARI PATHAR BAZAR  
P.S. BOKO  
DIST. KAMRUP (R)  
ASSAM.

4: HAMID ALI  
WARD MEMBER OF 53 NO. BAGURI GURI GP  
S/O. MADU MIYA  
VILL. BAGURI GURI  
P.O. MALIBARI PATHAR BAZAR  
P.S. BOKO  
DIST. KAMRUP (R)  
ASSAM.

5: SARBANU NESSA  
MEMBER OF 53 NO. BAGURI GURI GP  
W/O. AKBAR ALI  
VILL. MARAKOLOHI  
P.O. MALIBARI PATHAR BAZAR  
P.S. BOKO  
DIST. KAMRUP (R)  
ASSAM.

6: MAYFUL BEGUM  
WARD MEMBER OF 53 NO. BAGURI GURI GP  
W/O. ISMAIL HUSSAIN  
VILL. BAGURI GURI  
P.O. MALIBARI PATHAR BAZAR  
P.S. BOKO  
DIST. KAMRUP (R)  
ASSAM.

7: PARAN ALI  
MEMBER OF 53 NO. BAGURI GURI GP  
S/O. SUKUR ALI



VILL. NO.1 MALIBARI PATHAR  
P.O. MALIBARI PATHAR BAZAR  
P.S. BOKO  
DIST. KAMRUP (R)  
ASSAM.

8: KASEM ALI  
WARD MEMBER OF 53 NO. BAGURI GURI GP  
S/O. ELIMUDDIN  
VILL. NO.4 MALIBARI PATHAR  
P.O. MALIBARI PATHAR BAZAR  
P.S. BOKO  
DIST. KAMRUP (R)  
ASSAM.  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEV. DEPTT.  
DISPUR  
GUWAHATI-781006.

2:THE PRINCIPAL SECRETARY  
TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEV. DEPTT.  
DISPUR  
GUWAHATI-781006.

3:THE COMMISSIONER PANCHAYAT AND RURAL DEV. DEPTT.

ASSAM  
JURIPAR  
PANJABARI  
GUWAHATI-781037.

4:THE DY. COMMISSIONER KAMRUP (R)

AMINGAON  
ASSAM.

5:THE CHIEF EXECUTIVE OFFICER ZILLA PARISHAD

KAMRUP (R).

6:THE BLOCK DEVELOPMENT OFFICER

CHAMORIA DEVELOPMENT BLOCK  
KAMRUP.

7:THE SECRETARY 53 NO. BAGURI GURI GAON PANCHAYAT

P.O. AND P.S. BOKO  
DIST. KAMRUP



ASSAM.

-----  
Advocate for : MR. R ALI

Advocate for : GA

ASSAM appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/9430/2019

SURESH KANDHA AND 8 ORS  
S/O- LATE BUDDHESWAR KANDH  
R/O- VILL- CHANTAK BAGAN 4 NO. LINE  
P.O- SANTOK  
P.S- BAGHBOR  
DIST- SIVASAGAR  
ASSAM  
PIN- 785687

2: NIRMA GIRI  
W/O- GAURISHANKAR GIRI  
R/O- VILL- GORHMUR MIRIGAON  
P.O- SANTOK  
P.S- BIHUBAR  
DIST- SIVASAGAR  
ASSAM  
PIN- 785687

3: AZIZUR RAHMAN  
S/O- LATE AHAMMAD ALI  
R/O- VILL 107 NO. GRANT  
P.O- SANTOK  
P.S- BIHUBAR  
DIST- SIVASAGAR  
ASSAM  
PIN- 785687

4: TASLIMA BEGUM  
D/O- LATE SORATI ALI  
R/O- VILL 107 NO. GRANT  
P.O- SANTOK  
P.S- BIHUBAR  
DIST- SIVASAGAR  
ASSAM  
PIN- 785687

5: PRAKASH KHODAL  
S/O- LATE BALURAM KHODAL



R/O- VILL- SANTOK TEA ESTATE  
P.O- SANTOK  
P.S- BIHUBAR  
DIST- SIVASAGAR  
ASSAM  
PIN- 785687

6: DEVI CHAURA  
W/O- SRI PABAN CHAURA  
R/O- VILL- SANTAK TEA ESTATE  
P.O- SANTOK  
P.S- BIHUBAR  
DIST- SIVASAGAR  
ASSAM  
PIN- 785687

7: NIRMAL KURMI  
S/O- LATE RAJENDRA KURMI  
R/O- VILL- SANTOK TEA ESTATE  
P.O- SANTOK  
P.S- BIHUBAR  
DIST- SIVASAGAR  
ASSAM  
PIN- 785687

8: MOINUDDIN ALI  
S/O- LATE MD. HUSSAIN ALI  
R/O- VILL- BIHUBAR OUGURIJAN  
P.O- SANTOK  
P.S- BIHUBAR  
DIST- SIVASAGAR  
ASSAM  
PIN- 785687

9: MONJU BORAH  
D/O- SURENDRA NATH BORAH  
R/O- VILL- BIHUBAR  
P.O- SANTOK  
P.S- BIHUBAR  
DIST- SIVASAGAR  
ASSAM  
PIN- 785687  
VERSUS

THE STATE OF ASSAM AND 9 ORS  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
ASSAM



DISPUR  
GUWAHATI- 781006

2:THE SECRETARY  
TO THE GOVT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
ASSAM  
DISPUR  
GUWAHATI- 781006

3:THE FINANCE COMMISSION OF INDIA  
MIN OF FINANCE  
DEPTT OF ECONOMIC AFFAIRS  
NORTH BLOCK  
NEW DELHI- 110001

4:THE STATE FINANCE COMMISSION  
GOVT OF ASSAM  
DISPUR  
GUWAHATI- 781006

5:THE COMMISSIONER  
PNRD  
ASSAM  
PANJABARI  
JURIPAR  
GUWAHATI- 781037

6:THE DEPUTY COMMISSIONER  
SIVASAGAR  
P.O AND P.S- SIVASAGAR  
DIST- SIVASAGAR  
ASSAM  
PIN- 785640  
7:THE CHIEF EXECUTIVE OFFICER  
SIVASAGAR ZILLA PARISHAD  
SIVASAGAR  
P.O AND P.S- SIVASAGAR  
DIST- SIVASAGAR  
ASSAM  
PIN- 785640

8:THE BDO  
NAZIRA DEVELOPMENT BLOCK  
DIST- SIVASAGAR  
ASSAM  
PIN- 785684

9:THE EXECUTIVE OFFICER  
NAZIRA ANCHALIK PANCHAYAT  
SEPANGONI  
NAZIRA  
DIST- SIVASAGAR  
ASSAM





PIN- 785684  
10:THE SECRETARY  
BIHUBOR GAON PANCHAYAT  
P.O- SANTOK  
P.S- BIHUBAR  
DIST- SIVASAGAR  
ASSAM  
PIN- 785687

-----  
Advocate for : MR. M KALITA  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 9 ORS

Linked Case : WP(C)/1358/2020

SANKAR JYOTI HAZARIKA AND 10 ORS.  
EX PRESIDENT OF 106 DAKHIN KAMALABARI G P  
S/O- SRI HOREN HAZARIKA  
VILL- BHEKULIMARI GAON  
P.O- KAMALABARI  
P.S- MAJULI  
KAMALABARI  
DIST- MAJULI  
ASSAM  
PIN- 785016

2: ARUNA DAS  
EX MEMBER OF NO.1 SANTIPUR UNIT  
106 DAKHIN KAMALABARI G P  
W/O- PRODIP DAS  
VILL- SANTIPUR  
P.O AND P.S- KAMALABARI  
DIST- MAJULI  
ASSAM  
PIN- 785106

3: NAZITARA PAYENG  
EX MEMBER OF NO.3 BOTIAMARI UNIT  
106 DAKHIN KAMALABARI GP  
W/O- SRI CHITRASEN PAYENG  
VILL AND P.O- BOTIAMARI  
P.S- KAMALABARI  
DIST- MAJULI  
ASSAM  
PIN- 785016



4: ANIL SATOLA  
EX MEMBER OF NO. 2 DHAPAK UNIT  
106 DAKHIN KAMALABARI G P  
S/O- JONMIRAN SATULA  
VILL- DHAPAK  
P.O AND P.S- KAMALABARI  
DIST- MAJULI  
ASSAM  
PIN- 785016

5: MALLIKA HAZARIKA  
EX MEMBER OF NO.8 NAM KATONI NA SATRA UNIT  
106 DAKHIN KAMALABARI G P W/O- SRI DEBEN HAZARIKA  
VILL- NAMKATONI GAON  
P.O- KAMALABARI  
P.S- KAMALABARI  
DIST- MAJULI  
ASSAM  
PIN- 785016

6: JILI PAYENG  
EX MEMBER OF NO.6 UPPAR SONOWAL UNIT  
106 DAKHIN KAMALABARI G P  
W/O- BABUL PAYENG  
VILL- UPPAR SONOWAL  
P.O- BENGENATTI  
P.S- KAMALABARI  
DIST- MAJULI  
ASSAM  
PIN- 785106

7: TULARAM NARAH  
EX MEMBER OF NO.4 BOTIYAMARI UNIT  
106 DAKHIN KAMALABARI GP  
S/O- SRI SUMASHAR NARAH  
VILL- NAMONI BOTIYAMARI GAON  
P.O- BOTIYAMARI  
P.S- KAMALABARI  
DIST- MAJULI  
ASSAM  
PIN- 785106

8: MADHAB SARMA  
EX MEMBER OF NO.7 LAHALIAL UNIT  
106 DAKHIN KAMALABARI G P  
S/O- ATUL SARMA  
VILL- BORTANI  
P.O- AUNI ATI SATRA



P.S- KAMALABARI  
DIST- MAJULI  
ASSAM  
PIN- 785106

9: BINANDA DAS  
EX MEMBER OF NO. 10 AUNI ATI UNIT  
106 DAKHIN KAMALABARI G P  
S/O- LATE ANANDI DAS  
VILL- ALIMUR KOIBATRA  
P.O- AUNI ATI SATRA  
P.S- MAJULI  
KAMALABARI  
DIST- MAJULI  
ASSAM  
PIN- 785106

10: DIPARANI PAYUN  
EX MEMBER OF NO. 5 KANIAJAN UNIT  
106 DAKHIN KAMALABARI GP  
W/O- SABHARAM PAYUN  
VILL- KANIJAN  
P.O- BENGENAATI  
P.S- MAJULI  
KAMALABARI  
DIST- MAJULI  
ASSAM  
PIN- 785106

11: SOBITA REGON  
EX MEMBER OF NO.9 KARTIK CHAPORI UNIT  
106 DAKHIN KAMLABARI GP  
W/O- SRI BOLURAM REGON  
VILL- KARTIK CHAPORI  
P.O- KOKILAMUKH  
P.S- MAJULI  
KAMALABARI  
DIST- MAJULI  
ASSAM  
PIN- 785106  
VERSUS

THE STATE OF ASSAM AND 6 ORS  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
DISPUR  
GUWAHATI- 781006



2:THE COMMISSIONER TO THE GOVT OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
JURIPAR  
PANJABARI  
GHY- 37

3:THE COMMISSIONER AND SECRETARY  
TO THE GOVT OF ASSAM  
FINANCE DEPTT  
DISPUR  
GUWAHATI- 781006

4:THE DEPUTY COMMISSIONER  
MAJULI  
ASSAM  
PIN- 785105

5:THE CEO  
MAJULI ZILLA PARISHAD  
KAMALABARI  
DIST- MAJULI  
ASSAM  
PIN- 785105

6:THE MAJULI ANCHALIK PANCHAYAT  
REP. BY THE EXECUTIVE OFFICER CUM BDO  
MAJULI DEVELOPMENT BLOCK  
KAMALABARI  
P.O AND P.S- GARAMUR  
MAJULI  
DIST- MAJULI  
ASSAM  
PIN- 785104

7:THE 106 DAKHIN KAMALABARI GAON PANCHAYAT  
REP. BY THE SECRETARY DAKHIN KAMALABARI GAON PANCHAYAT  
UNDER MAJULI ANCHALIK PANCHAYAT  
KAMALABARI  
P.O AND P.S- KAMALABARI MAJULI  
DIST- MAJULI  
ASSAM  
PIN- 785016

-----  
Advocate for : MR. A F N U MOLLAH  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 6 ORS

Linked Case : WP(C)/1097/2020

MONIZA KHATUN AND 10 ORS.



W/O- ABU NASHIR AHMED  
R/O- VILL AND P.O- SIMLABARI  
DIST- GOALPARA  
ASSAM

2: MONOWARA KHATUN  
W/O- ENNOS ALI  
R/O- VILL- SALBARI  
P.O- GOURNAGAR  
DIST- GOALPARA  
ASSAM  
(AP VICE -PRESIDENT)

3: SOHID ALI  
S/O- KHAJIM UDDIN  
R/O- VILL- HALDIBARI  
P.O- DHUMERGHAT  
DIST- GOALPARA  
ASSAM  
(AP MEMBER)

4: ABDUL JALIL SK  
S/O- LATE ISMAIL HOSEN  
R/O- VILL AND P.O- RAJMITA  
DIST- GOALPARA  
ASSAM (AP MEMBER)

5: ROWSHONARA KHATUN  
W/O- REHAN ALI  
R/O- VILL- CHULKANIPARA  
P.O- TAKIMARI  
DIST- GOALPARA  
ASSAM

6: SOHIDA KHATUN  
W/O- ABU TALEB MOLLAH  
R/O- VILL AND P.O- KATARIHAR  
DIST- GOALPARA  
ASSAM (AP MEMBER)

7: ABUL KALAM AZAD  
S/O- LATE JAMIR UDDIN  
R/O- VILL- SUPARIVITA  
P.O- TULSHIBARI  
DIST- GOALPARA  
ASSAM (AP MEMBER)

8: JOYNAL ABEDN MOLLAH



S/O- LATE SADULLAH MOLLAH  
R/O- VILL- SOUTH SATVENTIC  
P.O- JALESWAR  
DIST- GOALPARA  
ASSAM (AP MEMBER)

9: BINDESWARI BARMAN  
W/O- BISHNU BARMAN  
R/O- VILL-BAUSUTARY  
P.O- DHUMARGHAT  
DIST- GOALPARA  
ASSAM (AP MEMBER)

10: SHIRAJUL HAQUE @ SHIRAJUL ISLAM  
S/O- LATE ABDUL JABBAR  
R/O- VILL- AND P.O- HASHDOBA  
DIST- GOALPARA  
ASSAM (AP MEMBER)

11: SHAHIDA KHATUN  
W/O- AKHIRI JAMAN  
R/O- VILL- PUB KATHURI  
P.O- TAKIMARI  
DIST- GOALPARA  
ASSAM (AP MEMBER)  
VERSUS

THE STATE OF ASSAM AND 5 ORS  
REP. BY THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
DISPUR  
GUWAHATI- 06

2:THE PRINCIPAL SECRETARY  
TO THE GOVT OF ASSAM  
PNRD DEPTT  
DISPUR  
GUWAHATI- 06

3:THE COMMISSIONER  
PNRD  
ASSAM  
JURIPAR  
PANJABARI  
GHY- 37

4:THE DEPUTY COMMISSIONER  
GOALPARA  
P.O AND DIST- GOALPARA  
ASSAM



PIN- 783101  
5:THE GOALPARA ZILLA PARISHAD  
REP. BY THE CHIEF EXECUTIVE OFFICER  
GOALPARA  
P.O AND DIST- GOALPARA  
ASSAM

PIN- 783101  
6:THE JALESWAR ANCHALIK PANCHAYAT  
KATARIHARA REP. BY THE EXECUTIVE OFFICER CUM BDO  
THE JALESWAR ANCHALIK PANCHAYAT  
KATARIHARA  
P.O- JALESWAR  
DIST- GOALPARA  
ASSAM  
PIN- 783132

-----  
Advocate for : A RAHMAN  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case : WP(C)/3607/2018

FORZINA YESMIN AND 3 ORS.  
W/O. ASRAFUL HOQUE BEPARI  
R/O. HALDIBARI  
P.O. MAJERGAON  
DIST. DHUBRI  
ASSAM.

2: JOYNAL ABEDIN

S/O. ISRAIL HOQUE  
R/O. KATHALGURI  
P.O. MAJERGAON  
DIST. DHUBRI  
ASSAM.

3: ASANUDDIN SK.

S/O. AHKUDDIN SK.  
R/O. AND P.O. MAJERGAON  
DIST. DHUBRI  
ASSAM.

4: SOKITON BIBI



W/O. SAKAN ALI  
R/O. SASALAPARA  
P.O. MAJERGAON  
DIST. DHUBRI  
ASSAM.  
VERSUS

THE STATE OF ASSAM AND 8 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GHY.

2:THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEV. DEPTT.  
ASSAM  
DISPUR  
GHY.

3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE  
DEPTT. OF ECONOMIC AFFAIRS  
NORTH BLOCK  
NEW DELHI

4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM  
DISPUR  
GHY.

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI  
JURIPAR

6:THE DY. COMMISSIONER

DHUBRI  
P.O. DHUBRI  
DIST. DHUBRI  
ASSAM

7:THE CHIEF EXECUTIVE OFFICER

ZILLA PARISHAD  
DHUBRI  
P.O. AND DIST. DHUBRI





ASSAM  
8:THE BLOCK DEVELOPMENT OFFICER

CHAPAR-SALKOCHA DEVELOPMENT BLOCK  
P.O. CHAPAR  
DIST. DHUBRI  
ASSAM  
9:THE SECRETARY OF RANGAMATI G.P.

P.O. HATIPOTA  
DIST. DHUBRI  
ASSAM

-----  
Advocate for : MR. M KHAN  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case : WP(C)/8584/2019

ZIAUR RAHMAN AND 10 ORS.  
EX-PRESIDENT  
SUNDARPARA GAON PANCHAYAT  
S/O. HASEN ALI  
VILL. SUNDARPARA PART-II  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.

2: FORIDA KHATUN  
EX-VICE PRESIDENT  
SUNDARPARA GAON PANCHAYAT  
W/O. AMINUL ISLAM  
VILL. SUNDARPARA PART-I  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.

3: JAHAN UDDIN  
S/O. NAJIM UDDIN  
VILL. SUNDARPARA PART-II  
P.O. JAMADARHAT  
P.S. FAKIRGANJ



DIST. DHUBRI  
ASSAM  
PIN-783330.

4: KANCHAN MALA  
W/O. SULTAN ALI  
VILL. SUNDARPARA PART-II  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.

5: HOBIBAR RAHMAN  
S/O. JADAV ALI  
VILL. SUNDARPARA PART-II  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.

6: MONJU KHATUN  
W/O. ABDUL AWAL  
VILL. SUNDARPARA PART-II  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.

7: BADSHA KHAN  
S/O. JUMRAT KHAN  
VILL. SUNDARPARA PART-II  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.

8: SHWAHIDA KHATUN  
W/O. JOMSHER ALI  
VILL. SUNDARPARA PART-II  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.



9: JAMAT ALI

S/O. ABDUL WAHED  
VILL. SUNDARPARA PART-II  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.

10: KOSIRAN NESSA  
W/O. ANSER KHAN  
VILL. SHAKHARIPARA  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.

11: JAKIR HOSEN  
S/O. JAYNAL ABEDIN  
VILL. BERURJHAR  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GUWAHATI-06.

2: THE COMMISSIONER AND SECY.  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
ASSAM  
DISPUR  
GHY.-06.

3: THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI



JURIPAR  
GHY.-37.  
4:THE DY. COMMISSIONER

DHUBRI  
P.O. DHUBRI  
DIST. DHUBRI  
ASSAM  
PIN-783301.  
5:THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD  
DHUBRI  
P.O. DHUBRI  
DIST. DHUBRI  
ASSAM  
PIN-783301.  
6:THE JAMADARHAT ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER  
JAMADARHAT  
P.O. CHIRAKUTI  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.  
7:THE NO. 64 SUNDARPARA GAON PANCHAYAT

REP. BY THE SECRETARY  
SUNDARPARA GAON PANCHAYAT  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST. DHUBRI  
ASSAM  
PIN-783330.

-----  
Advocate for : MR. M HUSSAIN  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/216/2020

IRA KALITA AND 6 ORS  
W/O- SRI KHANIN KALITA  
R/O- VILL. AND P.O. BORBANG  
P.S. PATACHARKUCHI



DIST.- BARPETA  
ASSAM  
PIN- 781325

2: TARU BARMAN  
W/O- SRI BINAY BARMAN  
R/O- VILL- BARBANG (CHOUKHUTY)  
P.O. BORBANG  
P.S. PATACHARKUCHI  
DIST.- BARPETA  
ASSAM  
PIN- 781325

3: UTPAL PATHAK  
S/O- LT. GOLAK PATHAK  
R/O- VILL- BARBANG (GOSAIPARA)  
P.O. NITYANANDA  
P.S. PATACHARKUCHI  
DIST.- BARPETA  
ASSAM  
PIN- 781329

4: BHABANANDA CHOUDHURY  
S/O- LT. MUNINDRA NATH CHOUDHURY  
R/O- VILL-BARBANG (KHANDOPARA)  
P.O. BORBANG  
P.S. PATACHARKUCHI  
DIST.- BARPETA  
ASSAM  
PIN- 781325

5: RINA DAS  
D/O- LT. RATI KANTA DAS  
R/O- VILL- RAHADHAR BIRKOLA  
P.O. PATHSALA  
P.S. PATACHARKUCHI  
DIST.- BARPETA  
ASSAM  
PIN- 781325

6: KALYANI PATGIRI  
C/O- TARUN PARGIRI  
R/O- VILL AND P.O. BORBANG  
P.S. PATACHARKUCHI  
DIST.- BARPETA  
ASSAM  
PIN- 781326



7: SARJU KALITA @ SARAJU KALITA  
W/O- SRI RATI KANTA KALITA  
R/O- VILL- BORBANG (KEOTPARA)  
P.O. BORBANG  
P.S. PATACHARKUCHI  
DIST.- BARPETA  
ASSAM  
PIN- 781325  
VERSUS

THE STATE OF ASSAM AND 8 ORS  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GHY-06

2:THE SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GHY-06

3:THE FINANCE COMMISSION OF INDIA  
MINISTRY OF FINANCE  
DEPTT. OF ECONOMIC AFFAIRS  
NORTH BLOCK  
NEW DELHI- 110001

4:THE STATE FINANCE COMMISSION  
GOVT. OF ASSAM  
DISPUR  
GHY-06

5:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI  
JURIPAR  
GHY-37

6:THE DY. COMMISSIONER  
BARPETA  
P.O. AND P.S.- BARPETA  
DIST.- BARPETA  
ASSAM  
PIN- 781301

7:THE CHIEF EXECUTIVE OFFICER  
BARPETA ZILLA PARISHAD  
BARPETA  
P.O. AND P.S.- BARPETA  
DIST.- BARPETA



ASSAM  
PIN- 781301  
8:THE BLOCK DEVELOPMENT OFFICER  
BAJALI DEVELOPMENT BLOCK

BAJALI  
DIST.- BARPETA

ASSAM  
PIN- 781325

9:THE SECRETARY  
116 NO. BARBANG GAON PANCHAYAT

P.O. BORBANG  
P.S. PATACHARKUCHI  
DIST.- BARPETA

ASSAM  
PIN- 781325

-----  
Advocate for : MR. M KALITA

Advocate for : SC

PNRD appearing for THE STATE OF ASSAM AND 8 ORS

Linked Case : WP(C)/8633/2019

MOMIRON NESSA AND 10 ORS.

EX-PRESIDENT  
BELDUBI GAON PANCHAYAT  
W/O- AKBAR ALI  
VILL- PUTHIA  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

2: JURAN ALI  
EX-VICE PRESIDENT  
BELDUBI GAON PANCHAYAT  
S/O- LT NASER ALI  
VILL- GODAIRVITA  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

3: AJAHAR ALI  
S/O- LT. KOLIMUDDIN



VILL- MADHOKONA  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

4: CHABIYA KHATUN  
W/O- KAMAL SHEIKH  
VILL- PUTHIA  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

5: ROKIYA KHATUN  
W/O- GOLAP HUSSAIN  
VILL- MADHOKONA  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

6: DALIMAN NESSA  
W/O- RAHAM ALI  
VILL- BELDUBI  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

7: MAJEDA KHATUN  
W/O- CHAN ALI SHEIKH  
VILL- DIGHIRPAR (CHAR)  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

8: FOYJAL HOQUE  
S/O- LT. ANCHER ALI  
VILL- BELDUBI  
P.O. MEDORTARI  
P.S. FAKIRGANJ





DIST- DHUBRI  
ASSAM  
PIN- 783330

9: HABEJ UDDIN  
S/O- HABIBAR RAHMAN  
VILL- PUTHIA  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

10: SODOR UDDIN  
S/O- NASER ALI  
VILL- BELDUBI  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

11: SALEHA KHATUN  
W/O- JAYNAL ABEDIN  
VILL- PUTHIA  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GHY-06

2: THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
ASSAM  
DISPUR  
GHY-06

3: THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI



JURIPAR  
GHY-37  
4:THE DY. COMMISSIONER  
DHUBRI  
P.O. DHUBRI  
DIST- DHUBRI  
ASSAM  
PIN- 783301  
5:THE CHIEF EXECUTIVE OFFICER  
DHUBRI ZILLA PARISHAD  
DHUBRI  
P.O. AND DIST- DHUBRI  
ASSAM  
PIN- 783301  
6:THE JAMADARHAT ANCHALIK PANCHAYAT  
REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER  
JAMADARHAT  
P.O. CHIRAKUTI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 7833330  
7:THE NO. 58 BELDUBI GAON PANCHAYAT  
REP. BY THE SECY.  
BELDUBI GAON PANCHAYAT  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330  
-----  
Advocate for : MR. M HUSSAIN  
Advocate for : MR. M. NATH SC  
PNRD (R1  
3  
5TO7) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/4761/2020

PUNYA LAHON GOHAIN AND 9 ORS  
EX- A.P.MEMBER- NO. 43 BOGALIJAN CONSTITUENCY  
W/O- SRI ARABINDRA LAHON  
VILL- GUBORIALI  
P.O. BOGOLIJAN  
DIST.- LAKHIMPUR  
ASSAM



PIN- 787031

2: GITALI SAIKIA  
EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 5 HATILUNG CONSTITUENCY)  
W/O- SRI BUDHIN SAIKIA  
VILL- HATILUNG JHARATIA  
P.O. HATILUNG  
DIST.- LAKHIMPUR  
ASSAM  
PIN- 787031

3: DIPTI DUARA  
EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 1 BOGOLIJAN CONSTITUENCY)  
W/O- SRI ANANTA DUARA  
VILL- GUBORISALI  
P.O. BAGOLIJAN  
DIST.- LAKHIMPUR  
ASSAM  
PIN- 787031

4: MINATI MORANG  
EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 1 UJANI PAHUMARA  
CONSTITUENCY) W/O- SRI PATESHAR MORANG  
VILL- UJANI PAHUMARA  
P.O. PAHUMARA  
DIST.- LAKHIMPUR  
ASSAM  
PIN- 787031

5: BRAJALATA SAIKIA KHARGHARIA  
EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 4 CHINATOLIA CONSTITUENCY)  
W/O- SRI TARUN KHARGHORIA  
VILL- CHINATOLIA  
P.O. BAGOLIJAN  
DIST.- LAKHIMPUR  
ASSAM  
PIN- 787031

6: MARJINA BEGUM  
EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 6 BANTOW BANGLAI  
CONSTITUENCY) W/O- SRI JABAN ALI  
VILL- BANTOW BANGLAI  
P.O. HATILUNG  
DIST.- LAKHIMPUR  
ASSAM  
PIN- 787031

7: BABU URANG



EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 2 BOGOLIJAN CONSTITUENCY)  
W/O- LT. KUNDU URANG  
VILL- BAGOLIJAN  
P.O. BAGOLIJAN  
DIST.- LAKHIMPUR  
ASSAM  
PIN- 787031

8: MD. TAHIR ALI  
EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 2 ROWNAPUR CONSTITUENCY)  
W/O- SRI NAKBAR ALI  
VILL- 8 NO. RAWANAPUR  
P.O. HATILUNG  
DIST.- LAKHIMPUR  
ASSAM  
PIN- 787031

9: MD. ROFCUL ISLAM  
EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 1 ROWNAPUR CONSTITUENCY)  
S/O- SRI RUSTOM ALI  
VILL- 1 NO. RAWANAPUR  
P.O. HATILUNG  
DIST.- LAKHIMPUR  
ASSAM  
PIN- 787031

10: LACHIT CHETIA  
EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 3 BOWALGURI CONSTITUENCY)  
W/O- SRI ARABINDRA LAHON  
VILL- GUBORIALI  
P.O. BOGOLIJAN  
DIST.- LAKHIMPUR  
ASSAM  
PIN- 787031  
VERSUS

THE STATE OF ASSAM AND 5 ORS  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
PANJABARI  
GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.



DISPUR  
GHY-06  
4:THE DY. COMMISSIONER  
LAKHIMPUR  
ASSAM  
P.O. NORTH LAKHIMPUR  
DIST.- LAKHIMPUR  
ASSAM  
PIN- 787001  
5:THE CHIEF EXECUTIVE OFFICER  
LAKHIMPUR ZILLA PARISHAD  
LAKHIMPUR  
NORTH- LAKHIMPUR  
ASSAM- 787001  
6:THE BLOCK DEVELOPMENT OFFICER  
LAKHIMPUR DEVELOPMENT BLOCK  
KONWAR GAON  
LAKHIMPUR  
ASSAM  
PIN- 787032

-----  
Advocate for : MR. M K BORO  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case : WP(C)/4972/2020

NIRUPAMA DUWARIKA MEDOK AND 10 ORS  
EX-PRESIDENT NO.39 SILAPATHAR G.P. W/O. SRI DINANATH MEDOK  
VILL. KATHAIGURI MISING GAON  
P.O. SILAPATHAR  
DIST. DHEMAJI  
ASSAM  
PIN-787059.

2: PARISMITA ARANDHARA BARUAH  
EX-MEMBER NO.39 SILAPATHAR G.P. (NO.9 NAGAON CONSTITUENCY)  
W/O. SRI PRASANTA BARUAH  
VILL. NAGAON  
P.O. SILAPATHAR  
DIST. DHEMAJI  
ASSAM  
PIN-787059.

3: SATYA DAS  
EX-MEMBER NO.39 SILAPATHAR G.P. (NO.5 KULAMUWA CONSTITUENCY)



S/O. SRI DINAI DAS  
VILL. KULAMUA BANGALI  
P.O. SILAPATHAR  
DIST. DHEMAJI  
ASSAM  
PIN-787059.

4: ANUKUL SEN  
EX-MEMBER NO.39 SILAPATHAR G.P. (NO.3 SILA GAON CONSTITUENCY)  
S/O. SRI AKHIL SEN  
VILL. PHULBARI BANGALI  
P.O. SILAPATHAR  
DIST. DHEMAJI  
ASSAM  
PIN-787059.

5: SMT. PAHIMONI PEGU  
EX-MEMBER NO.39 SILAPATHAR G.P. (NO.6 RAMPUR BLOCK  
CONSTITUENCY)  
S/O. SRI TARUN PEGU  
VILL. SILA BORGHULI  
P.O. SILAPATHAR  
DIST. DHEMAJI  
ASSAM  
PIN-787059.

6: SMT. SENIMAI SONOWAL  
EX-MEMBER NO.39 SILAPATHAR G.P. (NO.10/NO.2 SILA GAON  
CONSTITUENCY)  
W/O. SRI NITYANANDA SONOWAL  
VILL. NO.2 SILAGAON  
P.O. SILAPATHAR  
DIST. DHEMAJI  
ASSAM  
PIN-787059.

7: JOBA DENNATH  
EX-MEMBER NO.39 SILAPATHAR G.P. (NO.1 SILA GAON CONSTITUENCY)  
W/O. SRI SABIRAI DENNATH  
VILL. NO.1 SILAGAON  
P.O. SILABALI GAON  
DIST. DHEMAJI  
ASSAM  
PIN-787059.

8: OM KUMAR PEGU  
EX-MEMBER NO.39 SILAPATHAR G.P. (SILA PIPALGURI CONSTITUENCY)  
W/O. SRI NITYANANDA SONOWAL



VILL. SILA PIPALGURI  
P.O. SILAPATHAR  
DIST. DHEMAJI  
ASSAM  
PIN-787059.

9: KUSUN SARKAR  
EX-PRESIDENT NO.49 MUKTIAR G.P.  
W/O. SRI GOPAL SARKAR  
VILL. SILABALI  
P.O. SILABALI  
DIST. DHEMAJI  
ASSAM  
PIN-787059.

10: KARTIK GOSH  
EX-MEMBER NO.49 MUKTIAR G.P. (NO.10 KAKBARI CONSTITUENCY)  
S/O. SRI NAWAI GOSH  
VILL. KARENG BASTI  
P.O. SILABALI  
DIST. DHEMAJI  
ASSAM  
PIN-787059.

11: GAURDASHI DAS  
EX-MEMBER NO.49 MUKTIAR G.P. (ALIPUR CONSTITUENCY)  
S/O. SRI KATIPATH DAS  
VILL. ALIPUR  
P.O. MUKTAIR  
DIST. DHEMAJI  
ASSAM  
PIN-787059.  
VERSUS

THE STATE OF ASSAM AND 5 ORS  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GUWAHATI-781006.

2:THE COMMISSIONER  
TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
PANJABARI  
GUWAHATI-781037.

3:THE COMMISSIONER AND SECRETARY  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.



DISPUR  
GUWAHATI-781006.  
4:THE DY. COMMISSIONER  
DHEMAJI  
ASSAM  
DIST. DHEMAJI  
ASSAM  
PIN-787057.  
5:THE CHIEF EXECUTIVE OFFICER  
DHEMAJI ZILLA PARISHAD  
DHRMAJI CHARIALI  
DHEMAJI  
NH-52  
DHEMAJI  
ASSAM  
PIN-787057.  
6:THE BLOCK DEVELOPMENT OFFICER  
SISSIBORGAON DEVELOPMENT BLOCK DHEMAJI  
ASSAM-787057.

-----  
Advocate for : MR. M K BORO  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case : WP(C)/8730/2019

IRA DAS AND 70 ORS.  
(19 NO BAMUNIGAON G.P PRESIDENT)  
W/O- SRI KUMUD DAS

VILL- 1NO GANAKPARA

P/O- CHAUDARYKHAT

DIST- KAMRUP (R) ASSAM  
PIN-781141

2: LALITA RABAH  
(19 NO BAMUNIGAON G.P VICE PRESIDENT)  
W/O- SRI GAJIRAM RABAH

VILL-UPARKHATIRA

P/O- BAMUNIGAON

DIST- KAMRUP (R) ASSAM





PIN-781141

3: LAKSHI DAS  
(19 NO BAMUNIGAON G.P  
1NO GANAKPARA WARD MEMBER)  
W/O- SRI MONI RAM DAS

VILL- 1NO GANAKPARA

P/O- CHAUDARYKHAT

DIST- KAMRUP (R) ASSAM  
PIN-781141

4: BOIJAYANTI BORO  
(19 NO BAMUNIGAON G.P  
2NO GANAKPARA WARD MEMBER)  
W/O- SRI HARESWAR BORO

VILL- 2NO GANAKPARA

P/O- BAMUNIGAON

DIST- KAMRUP (R) ASSAM  
PIN-781141

5: ALPONA THAKURIA  
(19 NO BAMUNIGAON G.P  
3NO WARD MEMBER)  
W/O- SRI MAKHAN THAKURIA BORO

VILL- BAMUNIGAON

P/O-BAMUNIGAON

DIST- KAMRUP (R) ASSAM  
PIN-781141

6: BAIJAYANTI BORO  
(19 NO BAMUNIGAON G.P  
4NO WARD MEMBER)  
W/O- SRI TIRTHA BORO

VILL- BAMUNIGAON

P/O-BAMUNIGAON

DIST- KAMRUP (R) ASSAM



PIN-781141

7: SALSING MARAK  
(19 NO BAMUNIGAON G.P  
6NO WARD MEMBER)  
S/O- SRI KRIBIT SANGMA

VILL-JANGABAITHA

P/O-BAMUNIGAON

DIST- KAMRUP (R) ASSAM  
PIN-781141

8: KAILASH BORO  
(19 NO BAMUNIGAON G.P  
7NO WARD MEMBER)  
S/O- SRI BUBAN BORO

VILL-BELGURI

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM  
PIN-781141

9: ANIMA NATH  
(19 NO BAMUNIGAON G.P  
8NO WARD MEMBER)  
W/O- HORMOHAN NATH

VILL-KALABAKARA

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM  
PIN-781141

10: BIMAL RABHA  
(19 NO BAMUNIGAON G.P  
9NO WARD MEMBER) AGED ABOUT 45 YEARS  
S/O-  
VILL- PAGALAPARA

P/O-BAMUNIGAON

DIST- KAMRUP (R) ASSAM  
PIN-781141



11: DIPAK RAJBANGSHI  
(19 NO BAMUNIGAON G.P  
10NO WARD MEMBER)  
S/O-SRI DANDI RAM RAJBANGSHI

VILL- DAKHIN BANKAKATA

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM  
PIN-781141

12: PRATAP KALITA  
(3NO CHHAYGAON ANCHALIK PANCHAYAT PRESIDENT)  
S/O-LT NARAYAN KALITA

VILL-DUBJENI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

13: BAIJAYNTI BORO  
(3NO CHHAYGAON AP VICE PRESIDENT)  
W/O- DAKESWAR BORO

VILL- DHEKENABARI  
MATHURAPURI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

14: ANITA BORA  
( AP MEMBER 3NO CHHAYGAON PANCHAYAT  
117NO SATTALUK GP)  
W/O- CHAKRADHAR BORA

VILL- NATUN JARABARI  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

15: LILA DAS BORO



( AP MEMBER 3NO CHHAYGAON PANCHAYAT  
19NO BAMUNIGAON  
GP)  
W/O- PRATAP BORO

VILL- DAKHIN BANKAHATA

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

16: SAHIDUL ISLAM  
( AP MEMBER 3NO CHHAYGAON PANCHAYAT  
18NO GUMI GP)  
S/O- MATLAP ALI

VILL- AGGUMI  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

17: KALYANI MAJUMDAR  
( AP MEMBER 3NO CHHAYGAON PANCHAYAT  
15NO CHAMPAK NAGAR  
GP)  
S/O- TAPAN MAJUMDAR

VILL- DUBJENI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

18: MADAN CHOUDHURI  
( MEMBAR OF KAMRUP ZILA PARISHAD  
5NO ZILA PARISHAD CHHAYGAON)  
S/O-LT KAMALA CHOUDHURI

VILL- PATARIGAT  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

19: SABITA DAS



(17NO PASHIM CHHAYGAON GP PRESIDENT)  
D/O- LT CHANDRA KANTA DAS  
VILL-DHEKANABARI  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

20: BABUL AHMED  
(17NO PASHIM CHHAYGAON GP VICE PRESIDENT)  
S/O- LT SIDDIQUE AHMED

VILL-DHEKANABARI  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

21: TAZMUL HOQUE CHOUDHURY  
(1NO DHEKRABARI WARD MEMBER 17NO PASHIM CHHAYGAON GP)  
C/O- ABUBAKKAR CHOUDHURY  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

22: KARUNA KANTA DAS  
(8NO BATAKUCHI WARD MEMBER 17NO PASHIM CHHAYGAON GP)  
C/O- LT DARMESWAR DAS

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

23: GITA DAS  
(10NO NOWAMATI WARD MEMBER 17NO PASHIM CHHAYGAON GP)  
C/O- DILIP DAS

VILL-NOWAMATI  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

24: NILIMA DAS  
(3NO KAIMARI WARD MEMBER 17NO PASHIM CHHAYGAON GP)  
C/O- LT PADESWAR DAS



VILL- KAIMARI  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

25: BHARATI DEWAR  
(4NO KAIMARI WARD MEMBER 17NO PASHIM CHHAYGAON GP)  
C/O- LT DHIREN DEWAR  
VILL- KAIMARI  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM

PIN-781124

26: NIRMLA DAS CHOUDHURY  
(5NO CHOUDHURIKHAT WARD MEMBER 17NO PASHIM CHHAYGAON GP)  
C/O- JIBESWAR CHOUDHURY  
VILL- CHOUDHURYKHAT  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

27: MINAKSHI BORO  
(6NO CHOUDHURIKHAT WARD MEMBER 17NO PASHIM CHHAYGAON GP)  
C/O- DIGANTA BORO  
VILL- CHOUDHURYKHAT  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

28: SUMATI BORO  
(7NO PACHIMDULI WARD MEMBER 17NO PASHIM CHHAYGAON GP)  
C/O-LT SAMESWAR BORO  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

29: DWIJEN BISWAS  
(18NO GUMI BANKAKATA G.P PRESIDENT)  
S/O-LT KHAGEN BISWAS

VILL- AMBARI  
P/S- CHHAYGAON



DIST- KAMRUP (R) ASSAM  
PIN-781137

30: RUPCHAN ALI  
(18NO GUMI BANKAKATA G.P VICE PRESIDENT)  
S/O- LT RAIJUDDIN

VILL- MAJGUMI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781137

31: JITUL HIRA  
(9NO WARD MEMBER  
18NO GUMI BANKAKATA G.P)  
S/O- MONIRAM HIRA

VILL-TARIGAON

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781137

32: SUKLESWAR KALITA  
(10NO WARD MEMBER  
18NO GUMI BANKAKATA G.P)  
S/O- ATUL KALITA

VILL-TARIGAON

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781137

33: ANIMA BIBI  
(5NO WARD MEMBER  
18NO GUMI BANKAKATA G.P)  
W/O-RAHIMUDDIN  
VILL- DUMGARA

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM



PIN-781137

34: RINA BIBI  
(6NO WARD MEMBER  
18NO GUMI BANKAKATA G.P)  
W/O- ISLAM ALI

VILL- MAHGAR

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781137

35: JAMALUDDIN  
(8NO WARD MEMBER  
18NO GUMI BANKAKATA G.P)  
S/O- LT MUKBUL HUSSAIN

VILL- MAJGUMI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781137

36: SANTONA RAY  
(4NO WARD MEMBER  
18NO GUMI BANKAKATA G.P)  
W/O-LAKSHMAN ROY

VILL- AMBARI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781137

37: IYESA BIBI  
(3NO WARD MEMBER  
18NO GUMI BANKAKATA G.P)  
W/O- SAHRAP ALI

VILL- AGGUMI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM





PIN-781137

38: JEUTI KALITA  
(1NO WARD MEMBER  
18NO GUMI BANKAKATA G.P)  
W/O- BABUL KALITA

VILL- PASSGUMI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781137

39: NUR ISLAM  
(2NO WARD MEMBER  
18NO GUMI BANKAKATA G.P)  
S/O-LT HOBI SHEIK  
VILL- PASSGUMI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781137

40: MAMONI RAJBANGSHI  
(117 SATTALUK GP PRESIDENT)  
W/O- GIREN RAJBANSHI  
VILL-BALAGAON KOSPARA  
P/O- CHAUDHURIKHAT

DIST- KAMRUP (R) ASSAM  
PIN-781141

41: KAMAL KALITA  
(117 SATTALUK GP VICE PRESIDENT)  
C/O- LT GAURI KALITA  
VILL-BANAKATA

P/O- AGGUMI  
DIST- KAMRUP (R) ASSAM  
PIN-781134

42: MANJU KALITA  
(1NO JAMUGURI WARD MEMBER 117 SATTALUK GP)  
W/O- JOGEN KALITA

VILL- BALAGAON KOSPARA



P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM  
PIN-781141

43: NAMITA DEVI  
(2NO JAMUGURI WARD MEMBER 117 SATTALUK GP)  
W/O- HEMENTA SARMA

VILL-BALAGAON

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM  
PIN-781141

44: MINATI KALITA  
(4NO JAMUGURI WARD MEMBER 117 SATTALUK GP)  
W/O- BHABEN KALITA

VILL- JAMUGURI DURAMARI

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM  
PIN-781141

45: TARABALA DAS  
(3NO JAMUGURI WARD MEMBER 117 SATTALUK GP)  
W/O-UTTAM CH. DAS

VILL- JAMUGURI  
KALARDIA

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM  
PIN-781141

46: JOGEN KALITA  
(5NO BANKATA WARD MEMBER 117 SATTALUK GP)  
C/O- LT NARESWAR KALITA

VILL- BANKAKATA

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM  
PIN-781141



47: KABITA KALITA  
(7NO DHOBERGAON WARD MEMBER 117 SATTALUK GP)  
W/O- KAMALESWAR KALITA

VILL- UTTAR BANKAKATA  
P/O-NATUN JARABARI

DIST- KAMRUP (R) ASSAM  
PIN-781124.

48: KHANINDRA KALITA  
(8NO DHOBERGAON WARD MEMBER 117 SATTALUK GP)  
C/O- NAGEN KALITA  
VILL- NATUN JARABARI

DIST- KAMRUP (R) ASSAM  
PIN-781124

49: KAILASH SAOD  
(9NO DHOBERGAON WARD MEMBER 117 SATTALUK GP)  
S/O- KAGEN SAOD  
VILL- NATUN JARABARI

DIST- KAMRUP (R) ASSAM  
PIN-781124

50: JITEN THAKURIA  
(10NO DHOBERGAON WARD MEMBER 117 SATTALUK GP)  
S/O- LT PRITHIRAM THAKURIYA  
VILL- NATUN JARABARI

DIST- KAMRUP (R) ASSAM  
PIN-781124

51: NABA KUMAR DAS  
(15NO CHAMPAKNAGAR GP PRESIDENT)  
S/O- SURJIT KUMAR DAS

VILL-MATHPARA

P/O- CHAMPAKNAGAR

DIST- KAMRUP (R) ASSAM  
PIN-781124

52: DIPIKA DAS  
(WARD MEMBER OF 15NO CHAMPAKNAGAR GP)  
W/O- BIMAL DAS



VILL- NOWAPARA  
P/O- CHHAYAGAON  
DIST- KAMRUP (R) ASSAM  
PIN-781124

53: JHON KALITA  
(WARD MEMBER  
15NO CHAMPAKNAGAR GP)  
S/O- PARUSU KALITA VILL- ALEGJARI

VILL- ALEGJARI  
P/O AND P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

54: DEBAKANTA DAS  
(WARD MEMBER  
15NO CHAMPAKNAGAR GP)  
S/O- NARAKANTA DAS  
VILL- ALEGJARI  
P/O AND P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

55: ARATI DEKA  
(WARD MEMBER  
15NO CHAMPAKNAGAR GP)  
S/O- GOJIKANTA DEKA  
VILL-GOSHANIMATH  
P/O- CHAMPAKNAGAR  
DIST- KAMRUP (R) ASSAM  
PIN-781124

56: ANITA DAS  
(WARD MEMBER  
15NO CHAMPAKNAGAR GP)  
W/O-NAKUL DAS  
VILL- KUKURMARA

P/O- CHAMPAKNAGAR  
DIST- KAMRUP (R) ASSAM  
PIN-781124

57: KABITA KALITA  
(WARD MEMBER  
15NO CHAMPAKNAGAR GP)



W/O- JITEN KALITA  
VILL- PASHAMTOLA  
P/O- CHAMPAKNAGAR  
DIST- KAMRUP (R) ASSAM  
PIN-781124

58: BIBHA DAS  
(WARD MEMBER  
15NO CHAMPAKNAGAR GP)  
W/O- DINESH DAS

VILL- KUKURMARA

P/O- KUKURMARA

DIST- KAMRUP (R) ASSAM  
PIN-781124

59: NABANITA DAS  
(WARD MEMBER  
15NO CHAMPAKNAGAR GP)  
W/O- NABA KUMAR DAS  
VILL- MATHPARA

P/O- CHAMPAKNAGAR  
DIST- KAMRUP (R) ASSAM  
PIN-781124

60: PRABHAT DAS  
(WARD MEMBER  
15NO CHAMPAKNAGAR GP)  
S/O- MUHIM DAS  
P/O AND P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

61: TARULATA THAKURIA  
(16NO CHHAYGAON GP VICE PRESIDENT)  
W/O- SATYA THAKURIA  
VILL- 1NO VALASIDHI  
P/O AND P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

62: PRABIN BORO



(3NO WARD MEMBER OF  
16NO CHHAYGAON GP)  
S/O-THANESWAR BORO  
VILL-MAKELI  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

63: HIRA DAS THAKURIA  
(4NO WARD MEMBER OF  
16NO CHHAYGAON GP)  
W/O- KRITHISH THAKURIA  
VILL-BIHDIA  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

64: JULI KALITA  
(7NO WARD MEMBER OF  
16NO CHHAYGAON GP)  
W/O- JADAB KALITA  
VILL- DUBJENI  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

65: ANIMA DAS  
(1NO WARD MEMBER OF  
16NO CHHAYGAON GP)  
W/O-LT JATIN DAS  
VILL-NATUN KATAHI  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

66: ROBIN SALOI  
(10NO WARD MEMBER OF  
16NO CHHAYGAON GP)  
S/O-LT BOGESWAR SALOI  
VILL- SINGKHAT  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124



67: NARAYAN SAUD  
(5NO WARD MEMBER OF  
16NO CHHAYGAON GP)  
S/O- LT NAYAN SAOD  
VILL-GARGANPARA

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

68: MADHABI CHOUDHURY  
(6NO WARD MEMBER OF  
16NO CHHAYGAON GP)  
W/O- MAHESWAR  
VILL-BORAKHAT  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

69: MADHAB DAS  
(8NO WARD MEMBER OF  
16NO CHHAYGAON GP)  
S/O- DEBIRAM DAS  
VILL-2NO BALASIDHI  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

70: PHANIL KALITA  
(2NO WARD MEMBER OF  
16NO CHHAYGAON GP)  
VILL-KALAHAI  
P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM  
PIN-781124

71: PRANITA MALAKAR  
(13 NO HAJO AP MEMBER)  
W/O- CHIBIT MALAKAR  
VILL- SATLADIA  
P.S AND P.O- HAJO  
DIST- KAMRUP (R) ASSAM



VERSUS

THE STATE OF ASSAM AND 13 ORS.  
REP. BY THE SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR  
GUWAHATI-781006

2:THE COMMISSIONER AND SECRETARY  
TO THE GOVERNMENT OF ASSAM  
FINANCE DEPARTMENT  
DISPUR  
GUWAHATI-781006.

3:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT  
ASSAM  
JURIPAR  
PANJABARI  
GUWAHATI-781037.

4:THE DEPUTY COMMISSIONER  
KAMRUP (R)  
AMINGAON  
ASSAM

5:THE CHIEF EXECUTIVE OFFICER  
ZILLA PARISHAD  
KAMRUP(R)

6:THE BLOCK DEVELOPMENT OFFICER  
CHHAYGAON AND BLOCK DEVELOPMENT OFFICER  
HAJO.

7:THE SECRETARY  
16 NO CHHAYAGAON GP  
P.O AND P.S - CHHAYAGAON  
KAMRUP (R)  
DIST- KAMRUP  
(ASSAM)

PIN- 781123  
8:THE SECRETARY  
15 NO CHAMPAK NAGAR GP  
P.O AND P.S - CHHAYAGAON  
KAMRUP (R)  
DIST-KAMRUP  
(ASSAM)  
PIN- 781124

9:THE SECRETARY  
17 NO. PACHIM CHHAYGAON GP  
P.O. AND P.S. CHHAYGAON  
KAMRUP (R)  
DIST. KAMRUP (R)  
ASSAM





PIN-781124  
10:THE SECREATRY  
18 NO GUMI BANKAKATA GP  
VILL- GUMI  
P/O-GUMI  
P/S-CHHAYGAON  
DIST- KAMRUP  
(ASSAM)

PIN- 781137  
11:THE SECRETARY  
19 NO BAMUNIGAON GP.  
VILL- BAMUNIGAON  
P/O-BAMUNIGAON  
P/S-CHHAYGAON  
DIST- KAMRUP  
(ASSAM)

PIN-781141.  
12:THE SECRETARY  
117 NO SATTALUK GP.  
VILL-SATTALUK  
P/S-CHHAYGAON  
DIST- KAMRUP  
(ASSAM)

PIN-781141.  
13:THE SECRETARY  
CHHAYGAON ANCHALIK PANCHAYAT.  
P/S-CHHAYGAON  
DIST- KAMRUP  
(ASSAM)

PIN- 781124  
14:THE SECRETARY  
HAJO ANCHOLIK PANCHAYAT.  
VILL- HAJO  
DIST- KAMRUP  
(ASSAM)

PIN- 781102  
-----  
Advocate for : MR. R ALI  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 13 ORS.

Linked Case : WP(C)/1180/2020

NILIMA BHARALI AND 10 ORS.  
EX PRSEIDENT OF 10 PAKAJARA GAON PANCHAYAT  
W/O- SRI HEDEM BHARALI



VILL- MOHKHUTI BANIA  
P.O- HAZARIKA GAON  
P.S- GARAMUR  
MAJULI  
DIST- MAJULI  
ASSAM  
PIN- 785104

2: NIRUPOMA PAYENG REGON  
EX MEMBER OF NO.2 BENGENA KALIA UNIT  
110 PAKAJARA G P W/O- LATE SUNIT REGON  
VILL AND P.O- JAKAI BOWA  
P.S- GARAMUR  
MAJULI  
DIST- MAJULI  
PIN- 785104

3: AJIT KR BORUAH  
EX MEMBER OF NO.5 KAKATIBARI UNIT  
110 PAKAJARA GP  
S/O- KAMALA KANTA BORUAH  
VILL- NATUN DEO DI ATTAI  
P.O- HAZARIKA GAON  
P.S- GARAMUR  
MAJULI  
DIST- MAJULI  
ASSAM  
PIN- 785104

4: JITEN BORAH  
EX MEMBER OF NO. 6  
1 MOHKHUTI UNIT 110 PAKAJARA G P  
S/O- GHANA BORAH  
VILL- DEO DI ATTI  
P.O- BANGANATTYA  
P.S- GARAMUR  
MAJULI  
DIST- MAJULI  
ASSAM  
PIN- 785104

5: DIPTI DAS  
EX MEMBER OF NO.4 JOGI GAON UNIT  
110 PAKAJARA GP  
W/O- DIGEN DAS  
VILL- NATUN KAMALABARI  
P.O- HAZARIKA GAON  
P.S- GARAMUR



MAJULI  
DIST- MAJULI  
ASSAM  
PIN- 785104

6: JUNUMAI MILI  
EX MEMBER OF NO.3 NAMONI JAKAIBOWA UNIT  
110 PAKAJARA GP  
W/O- PHULASWAR MILI  
VILL- AJARGURI  
P.O- JAKAIBOWA  
P.S- GARAMUR  
MAJULI  
DIST- MAJULI  
ASSAM  
PIN- 785104

7: JURITI REGON  
EX MEMBER OF NO.10  
3 MOHKHUTI UNIT  
110 PAKAJARA GP  
W/O- SRI DILIP REGON  
VILL NO. 1 MORITUNI  
P.O- MORITUNI  
P.S- GARAMUR  
MAJULI  
DIST- MAJULI  
ASSAM  
PIN- 785106

8: BHADESWAR DAS  
EX MEMBER OF NO.8  
3 BHURAMORA UNIT  
110 PAKAJARA GP  
S/O- SRI DEMBASWAR DAS  
VILL- KATHANIATTI  
P.O- BHURAMORA  
P.S- GARAMUR  
MAJULI  
DIST- MAJULI  
ASSAM  
PIN- 785104

9: BIJU PAYENG  
EX MEMBER OF NO. 9 PAKAJARA UNIT  
110 PAKAJARA GP  
W/O- SRI DOMON PAYENG  
VILL 3 NO. MAHKHUTI



P.O- MARITUNI  
P.S- GARAMUR  
MAJULI  
DIST- MAJULI  
ASSAM  
PIN- 785106

10: JITUMONI NATH BORUAH  
EX MEMBER OF NO.7  
3 BHURAMORA UNIT  
110 PAKAJARA GP  
W/O- ADITYA BORUAH  
VILL- POHARDIA GAON  
P.O- BHURAMORA  
P.S- GARAMUR  
MAJULI  
DIST- MAJULI  
ASSAM  
PIN- 785104

11: JAYRAM PAYENG  
EX MEMBER OF NO.1 UJANI JAIKAIBOWA UNIT  
110 PAKAJARA GP  
S/O- MOMBORAM PAYENG  
VILL- KALITAPAR  
P.O- JAIKAIBOWA  
P.S- GARAMUR  
MAJULI  
DIST- MAJULI  
ASSAM  
PIN- 785104  
VERSUS

THE STATE OF ASSAM AND 6 ORS  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
DISPUR  
GUWAHATI- 781006

2: THE COMMISSIONER  
TO THE GOVT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
JURIPAR  
PANJABARI  
GHY- 37  
3: THE COMMISSIONER AND SECRETARY  
TO THE GOVT OF ASSAM  
FINANCE DEPTT



DISPUR  
GUWAHATI- 781006  
4:THE DEPUTY COMMISSIONER  
MAJULI  
ASSAM  
PIN- 785105  
5:THE CEO  
MAJULI ZILLA PARISHAD  
KAMALABARI  
DIST- MAJULI  
ASSAM  
PIN- 785105  
6:THE MAJULI ANCHALIK PANCHAYAT  
REP. BY THE EXECUTIVE OFFICER CUM BDO  
MAJULI DEVELOPMENT BLOCK  
KAMALABARI  
P.O AND P.S- GARAMUR  
MAJULI  
DIST- MAJULI  
ASSAM  
PIN- 785104  
7:THE 110 PAKAJARA GAON PANCHAYAT  
REP. BY THE SECRETARY  
PAKAJARA GAON PANCHAYAT UNDER MAJULI ANCHALIK PANCHAYAT  
KAMALABARI  
P.O AND P.S- GARAMUR  
MAJULI  
DIST- MAJULI  
ASSAM  
PIN- 785104  
-----  
Advocate for : MR. A F N U MOLLAH  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 6 ORS

Linked Case : WP(C)/1408/2020

NIRU REGON AND 10 ORS.  
EX-PRESIDENT OF 104 KAMALABARI G.P.  
W/O. SRI NITANANDA REGON  
VILL. BLOCK TINIALI  
P.O. AND P.S. KAMALABARI  
DIST. MAJULI  
ASSAM  
PIN-785106.



2: DIPEN BORAH  
EX-MEMBER OF NO.4 DEWDI ATI UNIT  
104 KAMALABARI G.P.  
S/O. BHOGESWAR BORAH  
VILL. URIUMPARA  
P.O. BENGENA ATI SATRA  
P.S. KAMALABARI  
DIST. MAJULI  
ASSAM  
PIN-785106.

3: DOLARAM POGAG  
EX-MEMBER OF NO.3 POHAR DIYA UNIT  
104 KAMALABARI G.P.  
S/O. LT. BHOLARAM POGAG  
VILL. BALIGAON  
P.O. BENGENE ATI SATRA  
P.S. KAMALABARI  
DIST. MAJULI  
ASSAM  
PIN-785106.

4: ANITA DAS  
EX-MEMBER OF NO.5 BENGENA ATI UNIT  
104 KAMALABARI G.P.  
W/O. RAMES DAS  
VILL. AND P.O. BENGENA ATI SATRA  
P.S. KAMALABARI  
DIST. MAJULI  
ASSAM  
PIN-785106.

5: RUPA REGON CHINTEY  
EX-MEMBER OF NO.6 BURA KALITA UNIT  
104 KAMALABARI G.P.  
W/O. MOZINDRA CHINTEY VILL. MATIABARI  
P.O. POTIA  
P.S. KAMALABARI  
DIST. MAJULI  
ASSAM  
PIN-785106.

6: REKHAMONI SAIKIA BHUYAN  
EX-MEMBER OF NO.1 BORBARI UNIT  
104 KAMALABARI G.P.  
W/O. GULUK BHUYAN  
VILL. BORBARI  
P.O. GARAMUR



P.S. GARAMUR  
MAJULI  
DIST. MAJULI  
ASSAM  
PIN-785104.

7: BHANU BARUAH SAIKIA  
EX-MEMBER OF NO.2 DORIA KAMALPUR UNIT  
104 KAMALABARI G.P.  
W/O. TULSI SAIKIA  
VILL. KAMALPUR  
P.O. AND P.S. KAMALABARI  
DIST. MAJULI  
ASSAM  
PIN-785106.

8: MONIKA BORAH SAIKIA  
EX-MEMBER OF NO.9 UPOR KATHANI UNIT  
104 KAMALABARI G.P.  
W/O. SRI HEMANTA SAIKIA  
VILL. KATHONI CHUK  
P.O. AND P.S. KAMALABARI  
DIST. MAJULI  
ASSAM  
PIN-785106.

9: JOGA SAIKIA  
EX-MEMBER OF NO.10 UPOR KATHANI UNIT  
104 KAMALABARI G.P.  
W/O. SRI PONARAM SAIKIA  
VILL. UPOR KATHANI  
P.O. AND P.S. KAMALABARI  
DIST. MAJULI  
ASSAM  
PIN-785106.

10: TILSWAR PAYENG  
EX-MEMBER OF NO.9  
2 KAHAL GAON UNIT  
104 KAMALABARI G.P.  
S/O. BENSHI PAYENG  
VILL. JARANI SONOWAL GAON  
P.O. BENGENA ATI SATRA  
P.S. KAMALABARI  
DIST. MAJULI  
ASSAM  
PIN-785106.



11: AJIT DOLEY  
EX-MEMBER OF NO.7 URIAM PARA UNIT  
104 KAMALABARI G.P.  
S/O. BOGAI DOLEY  
VILL. BLOCK TINIALI  
P.O. AND P.S. KAMALABARI  
DIST. MAJULI  
ASSAM  
PIN-785106.  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GUWAHATI-781006.

2:THE COMMISSIONER  
TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GHY.-37.

3:THE COMMISSIONER AND SECY.  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GUWAHATI-781006.

4:THE DY. COMMISSIONER

MAJULI  
ASSAM  
PIN-785105.  
5:THE CHIEF EXECUTIVE OFFICER

MAJULI ZILLA PARISHAD  
KAMALABARI  
DIST. MAJULI  
ASSAM  
PIN-785105.

6:THE MAJULI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER  
MAJULI DEVELOPMENT BLOCK  
KAMALABARI  
P.O. AND P.S. GARAMUR  
MAJULI  
DIST. MAJULI





ASSAM  
PIN-785104.  
7:THE 104 KAMALABARI GAON PANCHAYAT  
REP. BY THE SECRETARY  
KAMALABARI GAON PANCHAYAT UNDER MAJULI ANCHALIK  
PANCHAYAT  
KAMALABARI  
P.O. AND P.S. KAMALABARI  
DIST. MAJULI  
ASSAM  
PIN-785106.

-----  
Advocate for : MR. A F N U MOLLAH  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/8125/2019

CHAYNA KHATUN AND 10 ORS.  
EX-PRESIDENT  
59 NO. NICHINPUR G.P.  
W/O- JOHIRUL ISLAM  
VILL- FULPUR  
P.O. MEDORTARI  
DIST- DHUBRI  
ASSAM

2: SOLIM UDDIN  
EX- VICE PRESIDENT  
59 NO. NICHINPUR G.P.  
S/O- ZELHOZ  
VILL- ARIKATA  
P.O. MEDORTARI  
DIST- DHUBRI  
ASSAM

3: DULE BALA DAS  
EX-MEMBER  
59 NO. NICHINPUR G.P.  
W/O- NARENDRA NARAYAN DAS  
VILL- GOBRATARI  
P.O. MEDORTARI  
DIST- DHUBRI  
ASSAM

4: MAYNA KHATUN



EX-MEMBER  
59 NO. NICHINPUR G.P.  
W/O- SONA ULYA  
VILL- BAR NICHINPUR  
P.O. MEDORTARI  
DIST- DHUBRI  
ASSAM

5: ABU ZEHAL MIAH  
EX-MEMBER  
59 NO. NICHINPUR G.P.  
S/O- ZOYAN ALI  
VILL- KULAMUYA CHOTO NICHINPUR  
P.O. MEDORTARI  
DIST- DHUBRI  
ASSAM

6: GOLJAN BIBI  
EX-MEMBER  
59 NO. NICHINPUR G.P.  
W/O- SAGAR ALI  
VILL- FULPUR  
P.O. MEDORTARI  
DIST- DHUBRI  
ASSAM

7: SUFIA KHATUN  
EX-MEMBER  
59 NO. NICHINPUR G.P.  
W/O- BELLAL PARAMANIK  
VILL- KULAMUYA CHOTO NICHINPUR  
P.O. MEDORTARI  
DIST- DHUBRI  
ASSAM

8: RAMJAN ALI  
EX-MEMBER  
59 NO. NICHINPUR G.P.  
S/O- DAROG ALI  
VILL- FULPUR  
P.O. MEDORTARI  
DIST- DHUBRI  
ASSAM

9: FULMALA KHATUN  
EX-MEMBER  
59 NO. NICHINPUR G.P.  
D/O- CHAND MIYA SHEIKH



VILL- JAMBARI  
P.O. MEDORTARI  
DIST- DHUBRI  
ASSAM

10: ABDUL KHALEQUE  
EX-MEMBER  
59 NO. NICHINPUR G.P.  
S/O- ABDUL KADER  
VILL- BAR NICHINPUR  
P.O. MEDORTARI  
DIST- DHUBRI  
ASSAM

11: JAHAN UDDIN KHAN  
EX-MEMBER  
59 NO. NICHINPUR G.P.  
S/O- CHEKANDAR KHAN  
VILL- KULAMUYA CHOTO NICHINPUR  
P.O. MEDORTARI  
DIST- DHUBRI  
ASSAM  
VERSUS

THE STATE OF ASSAM AND 5 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY-06

2:THE COMMISSIONER TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GHY- 37

3:THE DY. COMMISSIONER  
DHUBRI  
P.O. AND DIST- DHUBRI  
ASSAM  
PIN- 783301

4:THE CHIEF EXECUTIVE OFFICER  
DHUBRI ZILLA PARISHAD  
P.O. AND DIST- DHUBRI  
ASSAM  
PIN- 783301

5:THE BLOCK DEVELOPMENT OFFICER  
JAMADARHAT DEVELOPMENT BLOCK  
P.O. JAMADARHAT



DIST- DHUBRI  
ASSAM  
PIN- 783318  
6:THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY-06

-----  
Advocate for : MR. D A KAIYUM  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/9143/2019

MONOWARA BIBI AND 10 ORS.  
FORMER PRESIDENT GASPARA G.P.  
W/O- ABDUL GAFUR  
VILL. DHARMASALA PT-I  
P.O. AND P.S. DHUBRI  
ASSAM  
PIN 783324.

2: NUR ISLAM PRAMANIK  
FORMER VICE PRESIDENT GASPARA G.P.  
S/O- SAUKAT ALI PRAMANIK  
VILL. GASPARA  
P.O.- DHARMASALA  
DHUBRI.

3: AJIYA BIBI  
FORMER MEMBER GASPARA G.P.  
W/O- MOSTAKIN SK  
VILL. DHARMASALA PART-I  
P.O. AND P.S. DHUBRI  
DIST. DHUBRI  
ASSAM  
PIN- 783324.

4: SOKINA BIBI  
FORMER MEMBER GASPARA G.P.  
W/ ABDUL RAHMAN SK.  
VILL. DHARMASALA PART-1B  
P.O. AND P.S. DHUBRI  
DIST. DHUBRI  
ASSAM  
PIN- 783324.



5: MOINUL HAQUE  
FORMER MEMBER GASPARA G.P.  
S/O- RUPETULA SK.  
VILL. DHARMASALA PART-II  
P.O. AND P.S. DHUBRI  
DIST.- DHUBRI  
ASSAM  
PIN- 783324.

6: GESHBHAN BIBI  
FORMER MEMBER GASPARA G.P.  
W/O- NASER ALI  
VILL. MUMARGATI  
P.O. AND P.S. DHARMASALA  
DIST.- DHUBRI  
ASSAM  
PIN- 783324.

7: NURUL HAQUE  
FORMER MEMBER GASPARA G.P.  
S/O- SUKURUDDIN  
VILL. KACHUYAR KHAS PART-III  
P.O. AND P.S. DHUBRI  
DIST.- DHUBRI  
ASSAM  
IN- 783324.

8: AMISA BIBI  
FORMER MEMBER GASPARA G.P.  
SABAN ALI  
VILL. GHEWMARI  
PO AND PS- DHUBRI  
DIST.- DHUBRI  
ASSAM  
PIN- 783324.

9: SADEKA BIBI  
FORMER MEMBER GASPARA G.P.  
W/O- MOTIUR RAHMAN  
VILL. GASPARA-B  
P.O. AND P.S. DHUBRI  
DIST. DHUBRI  
ASSAM  
PIN- 783324.

10: ABDUL MALEK SK  
FORMER MEMBER GASPARA G.P.



S/O- HOSEN FAKIR  
VILL. GASPARA C  
P.O. AND P.S. DHUBRI  
DIST.- DHUBRI  
ASSAM  
PIN- 783324.

11: HASMAT ALI  
FORMER MEMBER GASPARA G.P.  
S/O- HABEZUDDIN  
VILL. DUBIRPAR  
P.O. AND P.S. DHUBRI  
DIST.- DHUBRI  
ASSAM  
PIN- 783324.  
VERSUS

THE STATE OF ASSAM AND 5 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND R.D. DEPTT.  
DISPUR  
GHY.-06.

2:THE COMM. TO THE GOVT. OF ASSAM  
PANCHAYAT AND R.D. DEPTT.  
JURIPAR  
PANJABARI  
GHY.-37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY.-06.

4:THE DY. COMMISSIONER  
DHUBRI  
ASSAM  
PIN- 783301.

5:DHUBRI ZILLA PARISHAD  
REP. BY THE C.E.O.  
DHUBRI ZILLA PARISHAD  
DIST- DHUBRI  
ASSAM  
PIN- 783301.

6:GAURIPUR ANCHALIK PANCHAYAT  
REP. BY THE B.D.O.  
GAURIPUR DEVELOPMENT BLOCK  
P.O. AND P.S. GAURIPUR  
DIST.- DHUBRI  
ASSAM



PIN- 783301.

-----  
Advocate for : MR D KALITA  
Advocate for : SC  
PNRD appearing for THE STATE OF SSAM AND 5 ORS.

Linked Case : WP(C)/7829/2019

JAFOR ALI AND 10 ORS.  
EX-PRESIDENT  
60 NO. CHIRAKUTI G.P.  
S/O- JAHUR UDDIN  
VILL- KUMRI  
P.O. CHIRAKUTI  
DIST- DHUBRI  
ASSAM

2: SHAHERA KHATUN  
EX- VICE PRESIDENT  
60 NO. CHIRAKUTI G.P.  
W/O- ABDUL KUDDUS  
VILL- FULGASA  
P.O. CHIRAKUTI  
DIST- DHUBRI  
ASSAM

3: NURUDDIN SHEIKH  
EX-MEMBER  
60 NO. CHIRAKUTI G.P.  
S/O- MAJIBAR RAHMAN  
VILL- CHIRAKUTI CHATAPARA  
P.O. CHIRAKUTI  
DIST- DHUBRI  
ASSAM

4: ABDUL KARIM  
EX-MEMBER  
60 NO. CHIRAKUTI G.P.  
S/O- BAHAR ALI  
VILL- GUNAIPANI  
P.O. CHIRAKUTI  
DIST- DHUBRI  
ASSAM

5: ANOWARA KHATUN  
EX-MEMBER



60 NO. CHIRAKUTI G.P.  
W/O- ABUL SHIKDAR  
VILL- CHIRAKUTI CHATAPARA  
P.O. CHIRAKUTI  
DIST- DHUBRI  
ASSAM

6: AJIMA KHATUN  
EX-MEMBER  
60 NO. CHIRAKUTI G.P.  
W/O- KAMINUL ISLAM  
VILL- CHIRAKUTI CHATAPARA  
P.O. CHIRAKUTI  
DIST- DHUBRI  
ASSAM

7: JAYDA KHATUN  
EX-MEMBER  
60 NO. CHIRAKUTI G.P.  
W/O- ACHRAF ALI  
VILL- KUMRI  
P.O. CHIRAKUTI  
DIST- DHUBRI  
ASSAM

8: MINARA KHATUN  
EX-MEMBER  
60 NO. CHIRAKUTI G.P.  
W/O- CHAIFUL ISLAM  
VILL- KASHIYARTARI  
P.O. CHIRAKUTI  
DIST- DHUBRI  
ASSAM

9: MONOWAR HUSSAIN  
EX-MEMBER  
60 NO. CHIRAKUTI G.P.  
S/O- HASAN ALI  
VILL- KUMRI  
P.O. CHIRAKUTI  
DIST- DHUBRI  
ASSAM

10: JOYNAL ABEDIN  
EX-MEMBER  
60 NO. CHIRAKUTI G.P.  
S/O- KITAB ALI  
VILL- BAULURI





P.O. CHIRAKUTI  
DIST- DHUBRI  
ASSAM

11: SHAJAHAN MIAH  
EX-MEMBER  
5 NO. JAMADARHAT A.P.  
S/O- SHUKUR ALI  
VILL- CHIRAKUTI CHATAPARA  
P.O. CHIRAKUTI  
DIST- DHUBRI  
ASSAM  
VERSUS

THE STATE OF ASSAM AND 5 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY-06

2:THE COMMISSIONER TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GHY-37

3:THE DY. COMMISSIONER  
DHUBRI  
P.O. AND DIST- DHUBRI  
ASSAM  
PIN- 783301

4:THE CHIEF EXECUTIVE OFFICER  
DHUBRI ZILLA PARISHAD  
P.O. AND DIST- DHUBRI  
ASSAM  
PIN- 783301

5:THE BLOCK DEVELOPMENT OFFICER  
JAMADARHAT DEVELOPMENT BLOCK  
P.O. JAMADARHAT  
DIST- DHUBRI  
ASSAM  
PIN- 783318

6:THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY-06

7:PRESIDENT  
NO.60 CHIRAKUTI GAON PANCHYAT  
CHIRAKUTI



DHUBRI  
ASSAM  
8:SECRETARY  
NO.60 CHIRAKUTI GAON PANCHYAT  
CHIRAKUTI

DHUBRI  
ASSAM

-----  
Advocate for : MR. D A KAIYUM  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/892/2020

PURABI BHARALI BORUAH AND 10 ORS.  
EX-PRESIDENT OF 98 RANGACHAHI GAON PANCHAYAT  
W/O. NAREN BORUAH  
VILL. JURBIL GAON  
P.O. RANGACHAHI  
P.S. GARAMUR  
DIST. MAJULI  
ASSAM  
PIN-785104.

2: PADMADHAR PAYUN  
EX-VICE PRESIDENT OF 98 RANGACHAHI GAON PANCHAYAT  
S/O. MUDOI PAYUN  
VILL. GUWALABARI  
P.O. RANGACHAHI  
P.S. GARAMUR  
DIST. MAJULI  
ASSAM  
PIN-785104.

3: SONGEETA NATH  
EX-MEMBER OF NO.8 PUHUMORA NATH GAON UNIT  
98 RANGACHAHI GAON PANCHAYAT  
W/O. NABAJIT NATH  
VILL. PAHUMORA  
P.O. NIKINIKHOWA RANGACHAHI  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM  
PIN-785104.



4: BISTURAM PAGAG  
EX-MEMBER OF NO.1 BARAGURI UNIT  
98 RANGACHAHI GAON PANCHAYAT  
S/O. CHILARAM PAGAG  
VILL. BARAGURI GAON  
P.O. RANGACHAHI  
P.S. GARAMUR  
DIST. MAJULI  
ASSAM  
PIN-785104.

5: SABANTI CHINTEY  
EX-MEMBER OF NO.6 HOKANHUTI UNIT  
98 RANGACHAHI GAON PANCHAYAT  
W/O. MANESWAR CHINTEY  
VILL. DHUACHALA GAON  
P.O. NIKINIKHOWA  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM  
PIN-785104.

6: JONALI DAS  
EX-MEMBER OF NO.10 BHUAMORA UNIT  
98 RANGACHAHI GAON PANCHAYAT  
W/O. RANJAN DAS  
VILL. BHUAMORA GAON  
P.O. BHUAMORA  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM  
PIN-785104.

7: NITUL KR. NATH  
EX-MEMBER OF NO.2 RANGACHAHI UNIT  
98 RANGACHAHI GAON PANCHAYAT  
S/O. BHABEN NATH  
VILL. RANGACHAHI GAON  
P.O. RANGACHAHI  
P.S. GARAMUR  
DIST. MAJULI  
ASSAM  
PIN-785104.

8: RAJU BHUYAN SAIKIA  
EX-MEMBER OF NO.3 NIKINIKHOWA UNIT  
98 RANGACHAHI GAON PANCHAYAT



W/O. MANESWAR SAIKIA  
VILL. NIKINIKHOWA GAON  
P.O. NIKINIKHOWA  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM  
PIN-785104.

9: BINA BORAH

EX-MEMBER OF NO.5 PAHUMORA UNIT  
98 RANGACHAHI GAON PANCHAYAT  
W/O. ANIL BORAH  
VILL. PAHUMORA GAON  
P.O. NIKINIKHOWA  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM  
PIN-785104.

10: BAPKAN SAIKIA  
EX-MEMBER OF NO.7 NIKINIKHOWA UNIT  
98 RANGACHAHI GAON PANCHAYAT  
S/O. LT. SONARAM SAIKIA  
VILL. JAMUANI GAON  
P.O. KARKICHUK  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM  
PIN-785104.

11: BIREN KAKATI  
EX-MEMBER OF NO.9 MORBIL UNIT  
98 RANGACHAHI GAON PANCHAYAT  
S/O. LT. LATU KAKATI  
VILL. JURBIL GAON  
P.O. NIKINIKHOWA RANGACHAHI  
P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM  
PIN-783330.  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GUWAHATI-781006.



2:THE COMMISSIONER TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GHY.-37.

3:THE COMMISSIONER AND SECY.  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.

DISPUR  
GUWAHATI-781006.

4:THE DY. COMMISSIONER

MAJULI  
ASSAM  
PIN-785105.  
5:THE CHIEF EXECUTIVE OFFICER

MAJULI ZILLA PARISHAD  
KAMALABARI  
DIST. MAJULI  
ASSAM  
PIN-785105.

6:THE UJANI MAJULI CNCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER  
UJANI MAJULI DEVELOPMENT BLOCK  
P.O. AND P.S. JENGRAIMUKH  
DIST. MAJULI  
ASSAM  
PIN-785105.

7:THE 98 RANGACHAHI GAON PANCHAYAT  
REP. BY THE SECRETARY  
RANGACHAHI GAON PANCHAYAT UNDER UJANI MAJULI ANCHALIK  
PANCHAYAT  
JENGRAIMUKH  
P.O. AND P.S. JENGRAIMUKH  
DIST. KAJULI  
ASSAM  
PIN-785104.

-----  
Advocate for : MR. A F N U MOLLAH  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND 6 ORS.



Linked Case : WP(C)/8188/2019

NAZMA AHMED AND 10 ORS.  
EX-PRESIDENT  
MEDORTARI GAON PANCHAYAT  
W/O- ABDUL ALIM MIAH  
VILL- DORIARPAR MAIZALI  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

2: SABIYA KHATUN  
EX- VICE PRESIDENT  
MEDORTARI GAON PANCHAYAT  
W/O- MILAN KHAN  
VILL- ROUTHMARA  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

3: RAHIMA KHATUN  
MEMBER  
MEDORTARI GAON PANCHAYAT  
W/O- DELBAR ALI  
VILL- MEDORTARI  
P.O. MEDARTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

4: ABDUL HOQUE MONDAL  
MEMBER  
MEDORTARI GAON PANCHAYAT  
S/O- OSMAN GONI MONDAL  
VILL- PODDARVITA  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

5: SOMIRAN NESSA  
MEMBER



MEDORTARI GAON PANCHAYAT  
W/O- JOYEN UDDIN  
VILL- DORIARPAR MAIZALI  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

6: OSMAN ALI  
MEMBER  
MEDORTARI GAON PANCHAYAT  
S/O- LT SAMAN ALI  
VILL- BAMUNIRVITA  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

7: MOZIDA KHATUN  
MEMBER  
MEDORTARI GAON PANCHAYAT  
W/O- REJJAK ALI  
VILL- MEDARTARI PART-II  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

8: RAHIMUDDIN  
MEMBER  
MEDORTARI GAON PANCHAYAT  
S/O- EAD ALI  
VILL- MEDOBIL PART-I  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

9: NABIRAN KHATUN  
MEMBER  
MEDORTARI GAON PANCHAYAT  
W/O- JURAN ALI  
VILL- NAROWAMARI  
P.O. MEDORTARI



P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

10: ABDUL HAMID MONDAL  
MEMBER  
MEDORTARI GAON PANCHAYAT  
S/O- MOZIBAR RAHMAN  
VILL- MONDIA  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

11: GAZIBAR RAHMAN  
MEMBER  
MEDORTARI GAON PANCHAYAT  
S/O- HASEN ALI  
VILL- KALNOI  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GHY-06

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
ASSAM  
DISPUR  
GHY-06

3:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI  
JURIPAR  
GHY- 37

4:THE DY. COMMISSIONER  
DHUBRI





P.O. DHUBRI  
DIST- DHUBRI  
ASSAM  
PIN- 783301  
5:THE CHIEF EXECUTIVE OFFICER  
DHUBRI ZILLA PARISHAD

DHUBRI  
P.O. AND DIST- DHUBRI  
ASSAM  
PIN- 783301  
6:THE JAMADARHAT ANCHALIK PANCHAYAT  
REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER  
JAMADARHAT  
P.O. CHIRAKUTI

P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 7833330  
7:THE NO. 61 MEDORTARI GAON PANCHAYAT  
REP. BY THE SECY.  
MEDORTARI GAON PANCHAYAT  
P.O. MEDORTARI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

-----  
Advocate for : MR. M HUSSAIN  
Advocate for : SC  
PNRD (R-1  
3) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/9155/2019

AZAD ALI SK. AND 9 ORS.  
FORMER PRESIDENT HOWRARPAR GAON PANCHAYAT  
S/O- SAMAD ALI SK  
VILL- SILGHAGRI PART-I  
P.O- HOWRARPAR  
P.S AND DIST- DHUBRI  
ASSAM  
PIN- 783324

2: ISARUDDIN PRADHANI  
FORMER MEMBER HOWRARPAR GAON PANCHAYAT



S/O- LATE FARID PRADHANI  
VILL- BORBILA PART-II  
P.O- HOWRARPAPAR  
P.S AND DIST- DHUBRI  
ASSAM  
PIN- 783324

3: MAMTAZ BIBI  
FORMER MEMBER HOWRARPAPAR GAON PANCHAYAT  
W/O- SAKANDAR ALI  
VILL- JANGLIYA (KHA)  
P.O- HOWRARPAPAR  
P.S AND DIST- DHUBRI  
ASSAM  
PIN- 783324

4: KESHVAN BIBI  
FORMER MEMBER HOWRARPAPAR GAON PANCHAYAT  
W/O- MAZIBUR RAHMAN  
VILL- BORBILA PART-I  
P.O- HOWRARPAPAR  
P.S AND DIST- DHUBRI  
ASSAM  
PIN- 783324

5: JULIE BIBI  
FORMER MEMBER HOWRARPAPAR GAON PANCHAYAT  
W/O- SAFIUR HAQUE  
VILL BORBILA PART I  
P.O- HOWRARPAPAR  
P.S AND DIST- DHUBRI  
ASSAM  
PIN- 783324

6: JAHIRUL ISLAM  
FORMER MEMBER HOWRARPAPAR GAON PANCHAYAT  
S/O- GAIMAHAMMAD  
VILL- SILGHAGRI PART-I  
P.O- HOWRARPAPAR  
P.S AND DIST- DHUBRI  
ASSAM  
PIN- 783324

7: AMIRUDDIN  
FORMER MEMBER HOWRARPAPAR GAON PANCHAYAT  
S/O- BASKAR ALI  
VILL- SILGHAGRI PART-I  
P.O- HOWRARPAPAR



P.S AND DIST- DHUBRI  
ASSAM  
PIN- 783324

8: ABDUL LATIF SK  
FORMER MEMBER HOWRARPAR GAON PANCHAYAT  
S/O- BASU SK  
VILL- SILGHAGRI PART- II  
P.O- HOWRARPAR  
P.S AND DIST DHUBRI  
ASSAM  
PIN- 783324

9: SONEKA BIBI  
FORMER MEMBER HOWRARPAR GAON PANCHAYAT  
W/O- ABDUL KALAM  
VILL- SILGHAGRI PART II  
P.O- HOWRARPAR  
P.S AMD DIST- DHUBRI  
ASSAM  
PIN- 783324

10: SAHERA BANU BIBI  
W/O- ABDUL LATIF  
VILL- JANGLIYA (KA)  
P.O- HOWRARPAR  
P.S AND DIST- DHUBRI  
ASSAM  
PIN- 783324  
VERSUS

THE STATE OF ASSAM AND 5 ORS  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
DISPUR  
GHY- 6

2:THE COMMISSIONER  
TO THE GOVT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
JURIPAR  
PANJABARI  
GUWAHATI- 37

3:THE COMMISSIONER AND SECRETARY  
TO THE GOVT OF ASSAM  
FINANCE DEPTT  
DISPUR  
GUWAHATI- 781006



4:THE DEPUTY COMMISSIONER  
DHUBRI  
ASSAM  
PIN- 783301

5:DHUBRI ZILLA PARISHAD  
REP. BY THE CEO  
DHUBRI ZILLA PARISHAD  
DIST- DHUBRI  
ASSAM  
PIN- 783301

6:GAURIPUR ANCHALIK PANCHAYAT  
REP. BY THE BDO  
GAURIPUR DEVELOPMENT BLOCK  
P.O AND P.S- GAURIPUR  
DIST- DHUBRI  
ASSAM  
PIN- 783301

-----  
Advocate for : MR. A K SARMA  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case : WP(C)/9084/2019

PROTIMA MORANG AND 9 ORS.  
D/O. LT. BIKUDAR MORANG  
VILL. CHANTAK BARAMIRI GAON  
P.O. SANTAK  
P.S. BIHUBOR  
DIST. SIVASAGAR  
ASSAM  
PIN-785687.

2: SARIFUL HUSSAIN  
S/O. LT. BALAT HUSSAIN  
VILL. 107 NO. CHANTAK GRANT AKA  
P.O. SANTAK  
P.S. BIHUBOR  
DIST. SIVASAGAR  
ASSAM  
PIN-785687.

3: AMARJYOTI GOGOI  
S/O. SRI MUNIN GOGOI  
VILL. CHOLADHARA  
P.O. SILASAKU



P.S. SIMALUGURI  
DIST. SIVASAGAR  
ASSAM  
PIN-785686.

4: MAMANI KONWAR  
W/O. SRI DIBAKAR KONWAR  
VILL. CHOLADHARA  
P.O. SILASAKU  
P.S. SIMALUGURI  
DIST. SIVASAGAR  
ASSAM  
PIN-785686.

5: MONI PATOR  
W/O. SIBANATH PATOR  
VILL. CHOLADHARA  
P.O. SILASAKU  
P.S. SIMALUGURI  
DIST. SIVASAGAR  
ASSAM  
PIN-785686.

6: NIBEDITA BAILUNG  
W/O. FANI BAILUNG  
R/O. BAILUNG GAON  
P.O. RAMANIALI  
P.S. SIMALUGURI  
DIST. SIVASAGAR  
ASSAM  
PIN-785686.

7: NIBHA BARUAH  
W/O. SRI PRASAD BARUAH  
VILL. BAILUNG GAON  
P.O. RAMANIALI  
P.S. SIMALUGURI  
DIST. SIVASAGAR  
ASSAM  
PIN-785686.

8: CHATAR PANGING  
S/O. CHATAR PANGING  
R/O. BALIGAON  
P.O. SIMALUGURI  
P.S. SIMALUGURI  
DIST. SIVASAGAR  
ASSAM



PIN-785686.

9: BIJOYA DUTTA  
W/O. ARUN DUTTA  
VILL. BAGDAI GAON  
P.O. SONTAK  
P.S. SIMALUGURI  
DIST. SIVASAGAR  
ASSAM  
PIN-785687.

10: DIGANTA PHUKAN @ DIGANTA CHETIA PHUKAN  
S/O. BHIM CHETIA PHUKAN  
R/O. VILL. CHENGDHARA GAON  
P.O. SANTOK  
P.S. BIHUBOR  
DIST. SIVASAGAR  
ASSAM  
PIN-785687.  
VERSUS

THE STATE OF ASSAM AND 8 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GUWAHATI-781006.

2:THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GUWAHATI-781006.

3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE  
DEPTT. OF ECONOMIC AFFAIRS  
NORTH BLOCK  
NEW DELHI-110001.

4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM  
DISPUR  
GUWAHATI-781006.

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT



ASSAM  
PANJABARI  
JURIPAR  
GUWAHATI-781037.  
6:THE DY. COMMISSIONER

SIVASAGAR  
P.O. AND P.S. SIVASAGAR  
DIST. SIVASAGAR  
ASSAM  
PIN-785640.  
7:THE CHIEF EXECUTIVE OFFICER

ZILLA PARISHAD  
SIVASAGAR  
P.O. AND P.S. SIVASAGAR  
DIST. SIVASAGAR  
ASSAM  
PIN-785640.  
8:THE BLOCK DEVELOPMENT OFFICER

NAZIRA DEVELOPMENT BLOCK  
DIST. SIVASAGAR  
ASSAM  
PIN-785684.  
9:THE SECRETARY

RAMONI GAON PANCHAYAT  
P.O. RAMONI ALI AND P.S. SIMALUGURI  
DIST. SIVASAGAR  
ASSAM  
PIN-785686.

-----

Advocate for : MR. M KALITA  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case : WP(C)/9164/2019

PROVABATI ROY AND 8 ORS.  
FORMER PRESIDENT KACHARI HAT GAON PANCHAYAT W/O.  
HARINARAYAN ROY  
VILL. DEBOTTOR HASDAHA PART-I  
P.O. KACHARI HAT  
P.S. AND DIST. DHUBRI  
ASSAM



PIN-783334.

2: AKHLIMA BIBI  
FORMER VICE-PRESIDENT KACHARI HAT GAON PANCHAYAT W/O.  
MANSER ALI  
VILL. KISMAT HASDAHA PART-I  
P.O.  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783334.

3: TARUNBALA ROY  
FORMER MEMBER KACHARI HAT GAON PANCHAYAT  
W/O. DILIP CHANDRA ROY  
VILL. KISMAT HASDAHA PART-I  
P.O.  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783334.

4: ANJUMA BIBI  
FORMER MEMBER KACHARI HAT GAON PANCHAYAT  
W/O. SOPIYAR RAHMAN  
VILL. DEBOTTOR HASDAHA PART-II  
P.O.  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783334.

5: MADHABI BALA ROY  
FORMER MEMBER KACHARI HAT GAON PANCHAYAT  
W/O. SRI KARUNA KANTA ROY  
VILL. DEBOTTOR HASDAHA PART-II  
P.O.  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783334.

6: KAJIMUDDIN SK

FORMER MEMBER KACHARI HAT GAON PANCHAYAT  
S/O. BASIRUDDIN SK  
VILL. DEBOTTOR HASDAHA PART-II  
P.O.  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783334.





7: GAJEN CHANDRA ROY  
FORMER MEMBER KACHARI HAT GAON PANCHAYAT  
S/O. LT. RABIN CHANDRA ROY  
VILL. SOULMARI PART-II  
P.O.  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783334.

8: KASEM ALI  
FORMER MEMBER KACHARI HAT GAON PANCHAYAT  
S/O. LT. BARKATULLA SK  
VILL. SOULMARI PART-II  
P.O.  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783334.

9: JAHARUDDIN SK.  
FORMER MEMBER KACHARI HAT GAON PANCHAYAT  
S/O. LT. AHAD ALI  
VILL. SALONDANGA  
P.O.  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783334.  
VERSUS

THE STATE OF ASSAM AND 5 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GUWAHATI-06.

2:THE COMMISSIONER  
TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GUWAHATI-37.

3:THE COMMISSIONER AND SECY.  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GUWAHATI-781006.

4:THE DY. COMMISSIONER  
DHUBRI  
ASSAM



PIN-783301.  
5:DHUBRI ZILLA PARISHAD  
REP. BY THE CHIEF EXECUTIVE OFFICER  
DHUBRI ZILLA PARISHAD  
DIST. DHUBRI  
ASSAM

PIN-783301.  
6:GAURIPUR ANCHALIK PANCHAYAT  
REP. BY THE BLOCK DEVELOPMENT OFFICER  
GAURIPUR DEVELOPMENT BLOCK  
P.O. AND P.S. GAURIPUR  
DIST. DHUBRI  
ASSAM  
PIN-783301.

-----  
Advocate for : MR. A K SARMA  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/534/2020

BANIJ ALI KHAN AND 10 ORS.  
S/O LT. MONSER ALI KHAN  
VILL. NAYERALGA PART-III  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM. PIN- 783348.

2: REJIA KHATUN  
W/O- BELLAL HOSEN  
VILL.- NAYERALGA  
PT-II  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.

3: RESHMA BEGUM  
W/O- INAYET HOSEN  
VILL. NAYERALGA PT-III  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM



PIN- 783348.

4: MALEKA KHATUN  
W/O- JAFAR ALI  
VILL NAYERALGA PT-IV  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.

5: SHUKUR ALI  
S/O- AYNAL HOQUE  
VILL. NAYERALGA PT-II  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.

6: NURJAHAN BEGUM  
W/O- NUR ISLAM  
VILL. NAYERALGA PT-III  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.

7: NAZIMUL OMAR  
S/O- RAHIM BASK  
VILL. NAYERALGA PT-II  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.

8: SHO HAR ALI  
S/O- JOMJOMA SHEIKH  
VILL. NAYERALGA PT-III  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.

9: ABDUR REZZAK



S/O- AYNAL HOQUE  
VILL. NAYERALGA PT-III  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.

10: LALBHANU  
W/O- MOGAL HOSEN  
VILL. NAYERALGA PT-II  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.

11: ROHIMA KHATUN  
W/O- LT. ABDUL JALIL SHEIKH  
VILL.- NAYERALGA PT- III  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GHY.-06.

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
ASSAM  
DISPUR  
GHY.-06.

3:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI  
JURIPAR  
GHY.-37.

4:THE DY. COMMISSIONER  
DHUBRI  
P.O. DHUBRI



DIST- DHUBRI  
ASSAM  
PIN- 783301.  
5:THE CHIEF EXECUTIVE OFFICER  
DHUBRI ZILLA PARISHAD  
DHUBRI  
P.O. AND DIST.- DHUBRI  
ASSAM  
PIN- 783301.

6:THE NAYERALGA ANCHALIK PANCHAYAT  
REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER  
NAYERALGA DEV. BLOCK  
BILASIPARA  
P.O. AND P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.

7:THE NO. 143 NAYERALGA GAON PANCHAYAT  
REP. BY THE SECY.  
NAYERALGA GAON PANCHAYAT  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST- DHUBRI  
ASSAM  
PIN- 783348.

-----  
Advocate for : MR. M HUSSAIN  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/9181/2019

ASMA BIBI AND 10 ORS.  
FORMER PRESIDENT JHAGRARP PAR GAON PANCHAYAT  
W/O. ALFARUK  
VILL. JHAGRARP PAR PART-II  
P.O. JHAGRARP PAR  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783325.

2: FIROJA BIBI  
FORMER MEMBER JHAGRARP PAR GAON PANCHAYAT  
W/O. ABDUL KHALED  
VILL. JHAGRARP PAR PART-I  
P.O. JHAGRARP PAR



P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783325.

3: MUJAM ALI  
FORMER MEMBER JHAGRARP PAR GAON PANCHAYAT  
S/O. KASIM ALI  
VILL. JHAGRARP PAR PART-I  
P.O. JHAGRARP PAR  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783325.

4: FIRDUS ALI  
FORMER MEMBER JHAGRARP PAR GAON PANCHAYAT  
S/O. ESA HAQUE  
VILL. JHAGRARP PAR PART-I  
P.O. JHAGRARP PAR  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783325.

5: BOKTAB HUSSAIN  
FORMER MEMBER JHAGRARP PAR GAON PANCHAYAT  
S/O. SAMSER ALI  
VILL. JHAGRARP PAR PART-I  
P.O. JHAGRARP PAR  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783325.

6: FULESWARI ROY  
FORMER MEMBER JHAGRARP PAR GAON PANCHAYAT  
W/O. SRI GUNADHAR ROY  
VILL. JHAGRARP PAR PART-II  
P.O. JHAGRARP PAR  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783325.

7: YUNUS ALI  
FORMER MEMBER JHAGRARP PAR GAON PANCHAYAT  
S/O. HABIBUR RAHAMAN  
VILL. JHAGRARP PAR PART-III  
P.O. JHAGRARP PAR  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783325.



8: SAJEDA BIBI  
FORMER MEMBER JHAGRARPAN GAON PANCHAYAT  
W/O. BOKTAR ALI  
VILL. JHAGRARPAN PART-III  
P.O. JHAGRARPAN  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783325.

9: MOMIRAN NESA  
FORMER MEMBER JHAGRARPAN GAON PANCHAYAT  
W/O. BOKTAR ALI  
VILL. JHAGRARPAN PART-IV  
P.O. JHAGRARPAN  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783325.

10: NAJIMA BIBI  
FORMER MEMBER JHAGRARPAN GAON PANCHAYAT  
W/O. ABDUL JALIL AHMED  
VILL. JHAGRARPAN PART-IV  
P.O. JHAGRARPAN  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783325.

11: MINATI BALA SARKAR  
FORMER MEMBER JHAGRARPAN GAON PANCHAYAT  
W/O. MAHENDRA SARKAR  
VILL. KHALILPUR  
P.O. JHAGRARPAN  
P.S. AND DIST. DHUBRI  
ASSAM  
PIN-783325.  
VERSUS

THE STATE OF ASSAM AND 5 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GUWAHATI-06.

2: THE COMMISSIONER TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI



GUWAHATI-37.  
3:THE COMMISSIONER AND SECY.  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GUWAHATI-781006.  
4:THE DY. COMMISSIONER

DHUBRI  
ASSAM  
PIN-783301.  
5:DHUBRI ZILLA PARISHAD  
REP. BY THE CHIEF EXECUTIVE OFFICER  
DHUBRI ZILLA PARISHAD  
DIST. DHUBRI

ASSAM  
PIN-783301.  
6:GAURIPUR ANCHALIK PANCHAYAT  
REP. BY THE BLOCK DEVELOPMENT OFFICER  
GAURIPUR DEVELOPMENT BLOCK  
P.O. AND P.S. GAURIPUR  
DIST. DHUBRI  
ASSAM  
PIN-783301.

-----  
Advocate for : MR. A K SARMA  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/6325/2018

MASHUDA BEGUM AND 6 ORS  
(PRESIDENT OF 64 NO. NILAMBAZAR G.P.)  
W/O RIYAZ UDDIN  
R/O VILL- JATRAPUR  
P.O.NILAMBAZAR  
P.S.NILAMBAZAR

DIST. KARIMGANJ  
ASSAM  
PIN - 788722.

2: NEKJAN BIBI  
(VICE PRESIDENT OF 64 NO. NILAMBAZAR G.P.)  
W/O LATE AZIZUR RAHMAN  
VILL- BAMUNGRAM





P.O. NILAMBAZAR

P.S. NILAMBAZAR

DIST. KARIMGANJ

ASSAM

PIN - 788722.

3: PUSHPA RANI DUTTA  
W/O NARAYAN CHANDRA DUTTA  
VILL- BAHADURPUR

P.O. NILAMBAZAR

P.S. NILAMBAZAR

DIST. KARIMGANJ

ASSAM

PIN - 788722

4: SHUMA DEB PURKAYASTHA

W/O DEBDAS DAS DEBPURKAYASTHA  
VILL- SRI KRISHNANAGAR

P.O. NILAMBAZAR

P.S. NILAMBAZAR

DIST. KARIMGANJ

ASSAM

PIN - 788722.

5: SETAB UDDIN  
S/O LATE SURUK MIYA  
VILL- LOHARPARA  
P.O. NILAMBAZAR  
P.S. NILAMBAZAR  
DIST. KARIMGANJ  
ASSAM  
PIN - 788722.

6: IRFAN ALI  
S/O MASAID ALI  
VILL- PURANGRAM P.O. NILAMBAZAR  
P.S. NILAMBAZAR  
DIST. KARIMGANJ  
ASSAM  
PIN - 788722.

7: RACHNA BEGUM



W/O SALIK UDDIN  
VILL- GURAMARA  
P.O.NILAMBAZAR  
P.S.NILAMBAZAR  
DIST. KARIMGANJ  
ASSAM  
PIN - 788722.  
VERSUS

THE STATE OF ASSAM AND 4 ORS  
REP. BY THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT  
DISPUR  
GUWAHATI-06.

2:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT

JURIPAR  
PANJABARI GUWAHATI -37.  
3:THE DEPUTY COMMISSIONER

KARIMGANJ  
P.O. AND P.S. KARIMGANJ  
DIST. KARIMGANJ  
ASSAM  
PIN - 788710.  
4:THE C.E.O  
KARIMGANJ ZILLA PARISHAD

P.O.AND P.S. KARIMGANJ

DIST. KARIMGANJ  
ASSAM  
PIN - 788710.  
5:THE OFFICE OF THE B.D.O.

SOUTH KARIMGANJ  
KALIGANJ  
PIN - 788720.

-----  
Advocate for : MR. D HUSSAIN  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND 4 ORS



Linked Case : WP(C)/2027/2020

NILIMA KHATUN AND 10 ORS.  
EX PRESIDENT OF 55 NO. KALGACHIA GAON PANCHAYAT  
W/O- KHANDAKAR AMIR HUSSAIN  
VILL-  
P.O AND P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781319

2: MONIRUL ISLAM  
EX PRESIDENT OF 63 NO SHOWPUR GAON PANCHAYAT  
S/O- MONTAZ ALI  
VILL- DIGGANI  
P.O- SHOWPUR  
P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781319

3: SOFIA KHATUN  
EX PRESIDENT OF 53 NO. TITAPANI GAON PANCHAYAT  
W/O- MANIK ALI  
VILL- CHENIMARI  
P.O- LANGLA  
P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781319

4: AKBAR ALI  
EX PRESIDENT OF 61 NO. LACHANGA GAON PANCHAYAT  
S/O- REKAT ALI  
VILL- LACHANGA  
P.O- CHARCHARIA  
P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781319

5: ABDUR REZZAQUE  
EX PRESIDENT OF 58 NO BARBHITA GAON PANCHAYAT  
S/O- ABDUL DAULAT  
VILL- CHANDMAMA PATHER  
P.O- CHANDMAMA  
P.S- KALGACHIA



DIST- BARPETA  
ASSAM  
PIN- 781319

6: SHAHIDUL ISLAM  
EX PRESIDENT OF 57 NO ISABPUR GAON PANCHAYAT  
S/O- ABDUL BASER  
VILL AND P.O- ISABPUR  
P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781319

7: ABU JAFOR AHMED  
EX PRESIDENT OF 64 NO. TAPESWARA GAON PANCHAYAT  
S/O- LATE ROHIM UDDIN  
VILL- DABANDIA  
P.O- GUNIALGURI  
P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781319

8: NARZIMA AHMED  
EX PRESIDENT OF 60 NO. GUILLEZA GAON PANCHAYAT  
W/O- IBRAHIM ALI AHMED  
VILL- GUILLEZA  
P.O- CHARCHARIA  
P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781319

9: ATUWAR RAHMAN  
EX PRESIDENT OF 62 NO. BALAIPATHER GAON PANCHAYAT  
S/O- LATE KHANDAKAR MAZIBAR RAHMAN  
VILL- BALAIPATHER  
P.O AND P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781319

10: MORJINA KHATUN  
EX PRESIDENT OF 56 NO. BONGHUGI GAON PANCHAYAT  
W/O- BAHARUL ISLAM  
VILL- KHATARTARI  
P.O- BONGHUGI  
P.S- KALGACHIA



DIST- BARPETA  
ASSAM  
PIN- 781321

11: SHAMSUN NEHAR  
EX PRESIDENT OF 28 NO. AZAD GAON PANCHAYAT  
W/O- ZIAUR RAHMAN  
VILL- BALADMARI CHAR PART-II  
P.O- BALADMARI CHAR  
P.S AND DIST- GOALPARA  
ASSAM  
PIN- 783101  
VERSUS

THE STATE OF ASSAM AND 6 ORS  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
DISPUR  
GUWAHATI- 781006

2:THE COMMISSIONER  
TO THE GOVT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
JURIPAR  
PANJABARI  
GUWAHATI- 37

3:THE COMMISSIONER AND SECRETARY  
TO THE GOVT OF ASSAM  
FINANCE DEPTT  
DISPUR  
GUWAHATI- 781006

4:THE DEPUTY COMMISSIONER  
BARPETA  
ASSAM  
PIN- 781301

5:THE CEO  
BARPETA ZILLA PARISHAD  
BARPETA  
DIST- BARPETA  
ASSAM  
PIN- 781301

6:THE BDO  
RUPSHI DEVELOPMENT BLOCK  
P.O- RUPSHI  
P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781319



7:THE BDO  
GUMA FULBARI DEVELOPMENT BLOCK  
P.O- PALHAJI  
P.S- BARPETA  
DIST- BARPETA  
ASSAM  
PIN- 781302

-----  
Advocate for : MR. A F N U MOLLAH  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 6 ORS

Linked Case : WP(C)/837/2020

FOYZAL HOQUE AND 10 ORS.  
EX-PRESIDENT OF SIMLABARI GAON PANCHAYAT  
S/O- LT. DANEZ ALI  
VILL. AND P.O.- SIMLABARI  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783330

2: SUMITA BARMAN  
EX-VICE-PRESIDENT OF 10 SIMLABARI GAON PANCHAYAT  
W/O- PRABIN KR BARMAN  
VILL. SIMLABARI (KHA)  
P.O.- SIMLABARI  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783330

3: GOLENARA BEGUM  
EX-MEMBER OF NO 8 GAROJAN (KA) UNIT  
SIMLABARI G.P.  
W/O- MOTIOR RAHMAN  
VILL. GAROJAN (KA)  
P.O.- SIMLABARI  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783330

4: JESMINA YESMIN  
EX-MEMBER OF NO. 9 GAROJAN (KHA) UNIT  
SIMLABARI G.P.  
W/O- AHAR ALI  
VILL. GAROJAN



P.O.- SIMLABARI  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783330.

5: NAZRUL HOQUE  
EX-MEMBER OF NO. 6 GUMAIJHAR (KA) UNIT  
SIMLABARI G.P.  
S/O- LT. MIZANUR RAHMAN  
VILL. GUMAIJHAR (KA)  
P.O.- SIMLABARI  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783330

6: OSMAN ALI  
EX-MEMBER OF NO 7 GUMAIJHAR (KHA) UNIT  
SIMLABARI G.P.  
S/O- ASMAT ALI  
VILL. GUMAIJHAR  
P.O.- SIMLABARI  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783330.

7: MONOWAR HUSSAIN  
EX-MEMBER OF NO. 1 CHATAIMARI UNIT  
SIMLABARI G.P.  
S/O- LT. FUTU SK.  
VILL. CHATAIMARI  
P.O.- SIMLABARI  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783330

8: MOFIZUL HOQUE  
EX-MEMBER OF NO. 10 SIMLABARI (PT. II) UNIT  
SIMLABARI G.P.  
S/O- LT. EARUDDIN BEPARI  
VILL. SIMLABARI PT-II  
P.O.- SIMLABARI  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783330.

9: SHAHIDE BEGUM  
EX-MEMBER OF NO. 2 RAKHALKILLA (KA) UNIT  
SIMLABARI G.P.



W/O- MOYNAL HOQUE  
VILL. RAKHALKILLA (KA)  
P.O.- SIMLABARI  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783330.

10: DELJAN BIBI  
EX-MEMBER OF NO. 4 SIMLABARI (KA) UNIT  
SIMLABARI GP  
W/O- SIDDIK ALI  
VILL.- SIMLABARI (KA)  
P.O.- SIMLABARI  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783330.

11: BAHULA BEGUM  
EX-MEMBER OF NO. 3 RAKHALKILLA (KHA) UNIT  
SIMLABARI GP  
W/O- AMINUL HOQUE  
VILL. RAKHALKILLA (KHA)  
P.O.- SIMLABARI  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783330.  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY.- 06.

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GHY.- 37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY.- 06.

4:THE DY. COMMISSIONER  
GOALPARA  
ASSAM  
PIN- 783101.

5:THE C.E.O.





GOALPARA ZILLA PARISHAD

DIST.- GOALPARA

ASSAM

PIN- 783101.

6:THE JALESWAR ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER-CUM- BLOCK DEVELOPMENT OFFICER

JALESWAR DEV. BLOCK

P.O. KATARIHARA

P.S. LAKHIPUR

DIST.- GOALPARA

ASSAM

PIN- 783132.

7:THE 10 SIMLABARI GAON PANCHAYAT

REP. BY THE SECY.

SIMLABARI GAON PANCHAYAT

UNDER JALESWAR ANCHALIK PANCHAYAT

JALESWAR

P.O.- SIMLABARI

P.S. LAKHIPUR

DIST.- GOALPARA (ASSAM)

PIN- 783330.

-----  
Advocate for : MR. A F N U MOLLAH

Advocate for : SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/337/2020

SMTI. DULU KALITA AND 10 ORS.

W/O- SRI ANIL KALITA

R/O- VILL- DHARAMTOLA

P.O- BAMUNKUSI

P.S- PATACHARKUCHI

DIST- BARPETA

ASSAM

PIN- 781326

2: MANI KALITA

W/O- SRI KRISHNA KALITA

R/O- VILL- DHARAMTOLA

P.O- BAMUNKUSI

P.S- PATACHARKUCHI

DIST- BARPETA

ASSAM

PIN- 781326



3: HIMANI MEDHI  
W/O- LATE BIREN MEDHI  
R/O- VILL- BORNOLIKUCHI  
P.O AND P.S- PATACHARKUCHI  
DIST- BARPETA  
ASSAM  
PIN- 781326

4: MUKUL GOSWAMI  
S/O- LATE HARBESWAR GOSWAMI  
R/O- VILL- BORNOLIKUCHI  
P.O AND P.S- PATACHARKUCHI  
DIST- BARPETA  
ASSAM  
PIN- 781326

5: HAREKRISHNA ROY  
S/O- SURENDRA NATH ROY  
R/O- VILL- NIJHORI  
P.O- BAMUNKUSI  
P.S- PATACHARKUCHI  
DIST- BARPETA  
ASSAM  
PIN- 781326

6: CHANDANA GOSWAMI  
W/O- SRI DHIRAJ GOSWAMI  
R/O- VILL- BORBOTABARI  
P.O  
P.S- PATACHARKUCHI  
DIST- BARPETA  
ASSAM  
PIN- 781326

7: JUNU DEKA  
W/O- SRI HEMAKANTA DEKA  
R/O- VILL AND P.O- BAMUNKUSI  
P.S- PATACHARKUCHI  
DIST- BARPETA  
ASSAM  
PIN- 781326

8: NILKANTA ROY  
S/O- SRI DINESH ROY  
R/O- VILL AND P.O- BAMUNKUSI  
P.S- PATACHARKUCHI  
DIST- BARPETA  
ASSAM



PIN- 781326

9: RAJESWAR DAS  
S/O- SRI PRAMUD DAS  
R/O- VILL- DHARAMTOLA  
P.O- BAMUNKUSI  
P.S- PATACHARKUCHI  
DIST- BARPETA  
ASSAM  
PIN- 781326

10: PURNIMA DAS  
W/O- NAREN DAS  
R/O- VILL AND P.O- RAIPUR  
P.S- PATACHARKUCHI  
DIST- BARPETA  
ASSAM  
PIN- 781325

11: DURGESWAR DAS  
S/O- MONOHARI DAS  
R/O- VILL AND P.O- RAIPUR  
P.S- PATACHARKUCHI  
DIST- BARPETA  
ASSAM  
PIN- 781325  
VERSUS

THE STATE OF ASSAM AND 8 ORS  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
ASSAM  
DISPUR  
GUWAHATI- 781006

2:THE SECRETARY TO THE GOVT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
ASSAM  
DISPUR  
GUWAHATI- 781006

3:THE FINANCE COMMISSION OF INDIA  
MIN OF FINANCE  
DEPTT OF ECONOMIC AFFAIRS  
NORTH BLOCK  
NEW DELHI- 110001

4:THE STATE FINANCE COMMISSION  
GOVT OF ASSAM  
DISPUR



GUWAHATI- 781006  
5:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI  
JURIPAR  
GHY- 781037  
6:THE DEPUTY COMMISSIONER  
BARPETA  
P.O AND P.S- BARPETA  
DIST- BARPETA  
ASSAM  
PIN- 781301  
7:THE CEO  
BARPETA ZILLA PARISHAD  
BARPETA  
P.O AND P.S- BARPETA  
DIST- BARPETA  
ASSAM  
PIN- 781301  
8:THE BDO  
BAJALI DEVELOPMENT BLOCK (CHOUKHUTY)  
DIST- BARPETA  
ASSAM  
PIN- 781325  
9:THE SECRETARY  
124 NO BAMUNKUCHI GAON PANCHAYAT  
P.O- BAMUNKUCHI  
P.S- PATACHARKUCHI  
DIST- BARPETA  
ASSAM  
PIN- 781326  
-----  
Advocate for : MR. M KALITA  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 8 ORS

Linked Case : WP(C)/280/2020

ANAM UDDIN LASKAR AND ANR  
S/O- LT. HAJI AZIR UDDIN LASKAR  
R/O- VILL- SUDARSHANPUR PART-II  
P.O. SUDARSHANPUR  
DIST.- HAILAKANDI (ASSAM)

2: MEHAR NIGAR BARBHUIYA



W/O- RASHID AHMED BARBHUIYA  
R/O- VICHINCHA PART-I  
P.S. AND DIST.- HAILAKANDI (ASSAM)  
VERSUS

THE STATE OF ASSAM AND 4 ORS  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY-6

2:THE COMM. AND SECY.  
GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY-6

3:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
PANJABARI  
JURIPAR  
GHY-37

4:THE DY. COMMISSIONER  
HAILAKANDI  
P.O. AND DIST.- HAILAKANDI  
ASSAM  
PIN- 788151

5:THE CHIEF EXECUTIVE OFFICER  
HAILAKANDI ZILLA PARISHAD  
P.O. AND DIST.- HAILAKANDI  
ASSAM  
PIN- 788151

-----  
Advocate for : MR. A H M R CHOUDHURY  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 4 ORS

Linked Case : WP(C)/8654/2019

NAZRUL ISLAM AND 10 ORS.  
EX-PRESIDENT  
TARANGAJHAR GAON PANCHAYAT  
S/O- FULCHAN ALI  
VILL- SATSIA  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST- DHUBRI



ASSAM  
PIN- 783330

2: ANISUR RAHMAN  
EX-VICE PRESIDENT  
TARANGAJHAR GAON PANCHAYAT  
S/O- ABU NASIR  
VILL- BALATARI  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

3: ZIADUR RAHMAN  
S/O- ROHAM ALI  
VILL- SATSIA  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

4: NASIR MONDAL  
S/O- SHAHAB ALI MONDAL  
VILL- BALATARI  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

5: NUR MOHAMMAD  
S/O- WAZED ALI  
VILL- SATSIA  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

6: MOYNAL HOQUE  
S/O- IMAN ALI  
VILL- TARANGAJHAR  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM



PIN- 783330

7: DELZAN NESSA  
W/O- AMIRUL ISLAM  
VILL- TARANGAJHAR  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

8: MORIOM KHATUN  
W/O- SUKUR ALI  
VILL- SATSIA  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

9: KOHINUR KHATUN  
W/O- KALACHAN ALI  
VILL- SATSIA  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

10: RAHIMA KHATUN  
W/O- MOKSED ALI  
VILL- BALATARI  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

11: KULSUMA BEGOM  
W/O- ZAHAN UDDIN  
VILL- TARANGAJHAR  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330  
VERSUS



THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GHY-06

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.

ASSAM  
DISPUR  
GHY-06

3:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT

ASSAM  
PANJABARI  
JURIPAR  
GHY-37

4:THE DY. COMMISSIONER  
DHUBRI  
P.O. DHUBRI

DIST- DHUBRI  
ASSAM  
PIN- 783301

5:THE CHIEF EXECUTIVE OFFICER  
DHUBRI ZILLA PARISHAD

DHUBRI  
P.O. AND DIST- DHUBRI  
ASSAM  
PIN- 783301

6:THE JAMADARHAT ANCHALIK PANCHAYAT  
REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER

JAMADARHAT  
P.O. CHIRAKUTI  
P.S. FAKIRGANJ  
DIST- DHUBRI

ASSAM  
PIN- 783330

7:THE NO. 63 TARANGAJHAR GAON PANCHAYAT  
REP. BY THE SECY.

TARANGAJHAR GAON PANCHAYAT  
P.O. JAMADARHAT  
P.S. FAKIRGANJ  
DIST- DHUBRI

ASSAM  
PIN- 783330

-----





Advocate for : MR. M HUSSAIN  
Advocate for : MR. M. NATH  
SC  
PNRD(R-1  
3  
5 to 7) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/1000/2020

NILIMA MEDHI AND 2 ORS.  
C/O. PRAMOD MEDHI  
VILL. NITYANANDA PANBARI  
P.O. NITYANANDA  
P.S. PATACHARKUCHI  
DIST. BARPETA  
ASSAM  
PIN-781329.

2: BEUTY BHARALI  
C/O. DIPAK BHARALI  
VILL. RATANPUR (KALJIRAPARA)  
P.O. NITYANANDA  
P.S. PATACHARKUCHI  
DIST. BARPETA  
ASSAM  
PIN-781329.

3: RABIN CHANDRA DEKA  
C/O. LT. MANUHOR DEKA  
VILL. ULUWA  
P.O. NITYANANDA  
P.S. PATACHARKUCHI  
DIST. BARPETA  
ASSAM  
PIN-781329.  
VERSUS

THE STATE OF ASSAM AND 8 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GUWAHATI-781006.

2: THE SECRETARY  
TO THE GOVT. OF ASSAM



PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GUWAHATI-781006.  
3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE  
DEPTT. OF ECONOMIC AFFAIRS  
NORTH BLOCK  
NEW DELHI-110001.  
4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM  
DISPUR  
GUWAHATI-781006.  
5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI  
JURIPAR  
GUWAHATI-781037.  
6:THE DY. COMMISSIONER

BARPETA  
DIST. BARPETA  
ASSAM  
PIN-781301.  
7:THE CHIEF EXECUTIVE OFFICER

BARPETA ZILLA PARISHAD  
BARPETA  
P.O. AND P.S. BARPETA  
DIST. BARPETA  
ASSAM  
PIN-781301.  
8:THE BLOCK DEVELOPMENT OFFICER

BAJALI DEVELOPMENT BLOCK (CHOUKHUTY)  
DIST. BARPETA  
ASSAM  
PIN-781325.  
9:THE SECRETARY

118 NO. NITYANANDA PANBARI GAON PANCHAYAT  
P.O. NITYANANDA  
P.S. PATACHARKUCHI  
DIST. BARPETA



ASSAM  
PIN-781329.

-----  
Advocate for : MR. M KALITA  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case : WP(C)/1959/2020

KALIM UDDIN SHEIKH AND 4 ORS.  
EX-PRESIDENT  
25 NO. BORAIR ALGA G.P.  
S/O- SOMSER ALI  
VILL- NEPURAR ALGA  
P.O. KOKRADANGA  
DIST.- SOUTH SALMARA MANKACHAR  
ASSAM

2: HAFIZA KHATUN  
EX-PRESIDENT  
24 NO. MALIR ALGA G.P.  
W/O- ABDUL MOTIOR RAHMAN  
VILL- BANGIR CHAR  
P.O. FULER CHAR  
DIST.- SOUTH SALMARA-MANKACHAR  
ASSAM

3: ABU BAKKR SIDDIQUE  
EX-PRESIDENT  
20 NO. PURAN DIARA G.P.  
S/O- LT. HAJI KHODA BOXO  
VILL- PURA DIARA  
P.O. PURAN DIARA  
DIST.- SOUTH SALMARA-MANKACHAR  
ASSAM

4: RANUKA BEGUM  
EX-PRESIDENT  
21 NO. MANAIMARA G.P.  
W/O- MONOWAR HUSSAIN  
VILL- BORAI KANDI  
P.O. KANAIMARA  
DIST.- SOUTH SALMARA-MANKACHAR  
ASSAM

5: NILUFAR AHMED



EX-PRESIDENT  
27 NO. MOLAKHOWA G.P.  
W/O- SHALIM AHMED  
VILL- MOLAKHOWA  
P.O. SUKCHAR  
DIST.- SOUTH SALMARA-MANKACHAR  
ASSAM  
VERSUS

THE STATE OF ASSAM AND 9 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GHY-37

3:THE CHIEF EXECUTIVE OFFICER  
SOUTH SALMARA MANKACHAR ZILLA PARISHAD  
DIST.- SOUTH SALMARA MANKACHAR  
HATSINGIMARI  
ASSAM  
PIN- 783314

4:THE BLOCK DEVELOPMENT OFFICER  
FEKAMARI DEVELOPMENT BLOCK  
P.O. FEKAMARI  
DIST.- SOUTH SALMARA MANKACHAR  
ASSAM  
PIN- 783314

5:THE SECY. OF 25 NO. BORAIR ALGA G.P.  
P.O. KOKRADANGA  
DIST.- SOUTH SALMARA-MANKACHAR  
ASSAM  
PIN- 783314

6:THE SECY. OF 24 NO. MALIR ALGA G.P.  
P.O. FULER CHAR  
DIST.- SOUTH SALMARA-MANKACHAR  
ASSAM  
PIN- 783314

7:THE SECY. OF 20 NO. PURAN DIARA G.P.  
P.O. PURAN DIARA  
DIST.- SOUTH SALMARA-MANKACHAR  
ASSAM  
PIN- 783314

8:THE SECY. OF 21 NO. MANAIMARA G.P.



P.O. KANAIMARA  
DIST.- SOUTH SALMARA-MANKACHAR  
ASSAM  
PIN- 783314  
9:THE SECY. OF 27 NO. MOLAKHOWA G.P.  
P.O. SUKCHAR  
DIST.- SOUTH SALMARA-MANKACHAR  
ASSAM  
PIN- 783315  
10:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY-06  
-----

Advocate for : MR. D A KAIYUM  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 9 ORS.

Linked Case : WP(C)/1121/2020

AJOY DAS AND 10 ORS.  
EX-PRESIDENT OF 96 RATANPUR GAYAN GAON PANCHAYAT  
S/O- SRI KAMESWAR DAS  
VILL. BAGAR GAON  
P.O. RATANPUR  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785110.

2: MAINU SAIKIA  
EX- MEMBER OF NO. 1 RATANPUR UNIT  
96 RATANPUR G.P.  
W/O- SRI DHARMENDRA SAIKIA  
VILL. AND P.O. RATANPUR  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785110.

3: JAYANTA KR. BORAH  
EX-MEMBER OF NO. 4 NA PAMUA UNIT  
96 RATANPUR GAYAN G.P.  
S/O- LT. BADAN BORAH  
VILL. AND P.O. GAYAN GAON  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785110.



4: ANIL SAIKIA  
EX- MEMBER OF NO. 7 NIKINIKHOWA UNIT  
96 RATANPUR GAYAN G.P.  
S/O- LT. KEHURAM SAIKIA  
VILL. NIKINIKHOWA  
P.O. GAYAN GAON  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785110.

5: DIMBESWAR DAS  
EX-MEMBER OF NO. 3 BAGHAR GAON UNIT  
96 RATANPUR GAYAN G.P.  
S/O- LT. THANURAM DAS  
VILL. BAGHAR GOAN  
P.O. RATANPUR  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785110.

6: BIJOY KALITA  
EX-MEMBER OF NO. 6 CHINATOLI GRAZING UNIT  
96 RATANPUR GAYAN G.P.  
S/O- SRI GHANA KALITA  
VILL. CHINATOLI GAON  
P.O. GAYAN GAON  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785110.

7: SMT. CHUNU PROVA DAS  
EX-MEMBER OF NO. 8 OUGURI BAGHPAM UNIT  
96 RATANPUR GAYAN G.P.  
W/O- LT. PHALAD DAS  
VILL. OUGURI BAGHPAM  
P.O. NATUN BECHAMORA  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785110.

8: SMT. KAKU KALITA  
EX-MEMBER OF NO. 10 KATHAMIYA UNIT  
96 RATANPUR GAYAN G.P.  
W/O- SRI DADU KALITA  
VILL. KATHAMIYA  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)



PIN- 785110.

9: SMT. MONJU PHUKAN  
EX-MEMBER OF NO. 2 LAHON UNIT  
96 RATANPUR GAYAN G.P.  
W/O- SRI PRODIP PHUKAN  
VILL. - LAHAN GAON  
P.O. RATANPUR  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785110.

10: SMT. NIRUPOMA GAYAN KALITA  
EX-MEMBER OF NO. 5 GAYAN GAON UNIT  
96 RATANPUR G.P.  
W/O- SRI KAMAL KALITA  
VILL. AND P.O. GAYAN GAON  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785110.

11: SMT. INDESWARI MILI  
EX- MEMBER OF NO. 9 BANORIA CHAPORI UNIT  
96 RATANPUR GAYAN G.P.  
W/O- SRI DIPEN MILI  
VILL. BANARIA CHAPORI  
P.O. RATANPUR  
P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785110.  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY.-06.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GHY.- 37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT  
. DISPUR  
GHY.-06.

4:THE DY. COMMISSIONER



MAJULI  
ASSAM  
PIN- 785105.  
5:THE CHIEF EXECUTIVE OFFICER  
MAJULI ZILLA PARISHAD  
KAMALABARI  
DIST.- MAJULI  
ASSAM  
PIN 785105.

6:THE UJANI MAJULI ANCHALIK PANCHAYAT  
REP. BY THE EXECUTIVE OFFICER- CUM- B.D.O.  
UJANI MAJULI DEVELOPMENT BLOCK  
P.O. AND P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785105.

7:THE 96 NO. RATANPUR GAYAN GAON PANCHAYAT  
REP. BY THE SECY.  
RATANPUR GAYAN G.P. UNDER UJANI MAJULI ANCHALIK PANCHAYAT  
JENGRAIMUKH  
P.O. AND P.S. JENGRAIMUKH  
DIST.- MAJULI (ASSAM)  
PIN- 785110.

-----  
Advocate for : MR. A F N U MOLLAH  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/9185/2019

MOHAR UDDIN SK. AND 10 ORS.  
S/O- KISMAT ALI  
FORMER PRESIDENT 81 FALIMARI GAON PANCHAYAT  
VILL. DHUBIR CHAR  
P.O. FALIMARI  
P.S. AND DIST. - DHUBRI  
ASSAM  
PIN- 783325

2: AYESHA SIDDIKA  
FORMER VICE PRESIDENT 81 FALIMARI GAON PANCHAYAT  
VILL. FALIMARI PT-II  
P.O. FALIMARI  
P.S. AND DIST.- DHUBRI  
ASSAM  
PIN- 783325.





3: RASHIDA KHATUN  
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT  
W/O- ABUBAKKAR SK  
VILL. FALIMARI PT-II  
P.O. FALIMARI  
P.S. AND DIST.- DHUBRI  
ASSAM  
PIN- 783325.

4: ALEMA BIBI  
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT  
W/O- MOSULIMUDDIN SK  
VILL. FALIMARI PT-II  
P.O. FALIMARI  
P.S. AND DIST. -DHUBRI  
ASSAM  
PIN- 783325.

5: AZIA KHATUN  
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT  
W/O- NOZRUL HAQUE  
VILL. FALIMARI PT-I  
P.O. FALIMARI  
P.S. AND DIST.- DHUBRI  
ASSAM  
PIN- 783325.

6: KHALILUR RAHMAN  
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT  
S/O- ABDUL GOFUR MOLLAH  
VILL. FALIMARI PT-I  
P.O. FALIMARI  
P.S. AND DIST.- DHUBRI  
ASSAM  
PIN- 783325.

7: SMTI CHAMPA DEVI  
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT  
W/O- CHAITABIN  
VILL. DHUBIR CHAR  
P.O. FALIMARI  
P.S. AND DIST.- DHUBRI  
ASSAM  
PIN- 783325.

8: LALCHAN KHAN  
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT  
S/O KERAMAT KHAN



VILL. AND P.O. MAJER CHAR  
P.S.- AND DIST. DHUBRI. ASSAM  
PIN- 783325.

9: SAMSUL HOQUE KHAN  
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT  
S/O- NOWSHAD KHAN  
VILL. MAJER CHAR N.C.  
P.O. MAJER CHAR  
P.S. AND DIST.- CACHAR  
ASSAM  
PIN- 783325.

10: NAZRINA BIBI  
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT  
W/O- ABU BOKKAR SIDDIK  
VILL. KUNTIR CHAR PT-II  
P.O. FALIMARI  
P.S. AND DIST.- DHUBRI  
ASSAM  
PIN- 783325.

11: AMIR HAMZA MOLLAH  
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT  
VILL. 11 NO. RIVER BLOCK  
P.O. MAJER CHAR  
P.S. AND DIST.- DHUBRI  
ASSAM  
PIN- 783325.  
VERSUS

THE STATE OF ASSAM AND 5 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY.-06.

2:THE COMM. TO THE GOVT. OF ASSAM  
PANCHAYAT AND R.D. DEPTT  
. JURIPAR  
PANJABARI  
GHY.- 37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY.-06.

4:THE DY. COMMISSIONER  
DHUBRI



ASSAM  
PI- 783301.  
5:DHUBRI ZILLA PARISHAD  
REP. BY THE C.E.O.  
DHUBRI ZILLA PARISHAD  
DIST.- DHUBRI  
ASSAM  
PIN- 783301.  
6:GAURIPUR ANCHALIK PANCHAYAT  
REP. BY THE B.D.O.  
GAURIPUR DEVELOPMENT BLOCK  
P.O. AND P.S. GAURIPUR  
DIST.- DHUBRI  
ASSAM  
PIN- 783301.

-----  
Advocate for : MR. A K SARMA  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/529/2020

DIPAK TALUKDAR AND 5 ORS.  
S/O- LT. CHANDICHARAN TALUKDAR  
R/O- VILL. MARIPUR ANANDAPUR  
P.O. NITYANANDA  
P.S.- PATACHARKUCHI  
DIST. BARPETA  
ASSAM  
PIN- 787359.

2: SMTI. DHARITYT CHOUDHURY  
C/O- LT. PRAFULLA CHOUDHURY  
R/O- VILL.- PIPLA  
P.O.- NITANANDA  
P.S. PATACHARKUCHI  
DIST. BARPETA  
ASSAM  
PIN- 787329.

3: SMTI. MEERA KALITA  
C/O- RAJANI KALITA  
R/O- VILL. BILPUR  
P.O.- SATHISAMUKA  
P.S. PATACHARKUCHI  
DIST. BARPETA



ASSAM  
PIN- 787255.

4: SMTI. NIRADA KALITA  
C/O- MUNINDAR KALITA  
R/O- VILL. MARIPUR  
P.O. NITYANANDA  
P.S. PATACHARKUCHI  
DIST. BARPETA  
ASSAM  
PIN- 787329.

5: SMTI. RITUMANI KALITA @ RITU KALITA  
C/O- DULUL KALITA  
R/O- VILL. PIPLA  
P.O. NITYANANDA  
P.S. PATACHARKUCHI  
DIST. BARPETA  
ASSAM  
PIN- 787329.

6: SMTI. JAYMATI DAS  
C/O- BHADRESWAR DAS  
R/O- VILL. PIPLA  
P.O. NITYANANDA  
P.S. PATACHARKUCHI  
DIST. BARPETA  
ASSAM  
PIN- 787329.  
VERSUS

THE STATE OF ASSAM AND 8 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GHY.- 06.

2: THE SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GHY.- 06.

3: THE FINANCE COMMISSION OF INDIA  
MINISTRY OF FINANCE  
DEPTT.  
OF ECONOMIC AFFAIRS  
NORTH BLOCK



NEW DELHI- 110001.  
4:THE STATE FINANCE COMMISSION  
GOVT. OF ASSAM  
DISPUR  
GHY.-06.  
5:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
PANJABARI  
GHY.- 37.  
6:THE DY. COMMISSIONER  
BARPETA  
P.O. AND P.S. BARPETA  
DIST.- BARPETA  
ASSAM  
PIN- 781301.  
7:THE CHIEF EXECUTIVE OFFICER  
BARPETA ZILLA PARISHAD  
BARPETA  
P.O. AND P.S. BARPETA  
DIST.- BARPETA  
ASSAM  
PIN- 781301.  
8:THE BLOCK DEVELOPMENT OFFICER  
BAJALI DEVELOPMENT BLOCK (CHOUKHUTY)  
DIST. BARPETA  
ASSAM  
PIN- 781325.  
9:THE SECY.  
127 NO. MARIPUR ANANDAPUR GAON PANCHAYAT  
P.S.- PATACHARKUCHI  
DIST.- BARPETA  
ASSAM  
PIN- 787329.

-----  
Advocate for : MR. M KALITA  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case : WP(C)/1396/2020

GITAMONI DAS AND 10 ORS.  
EX-PRESIDENT OF 109 DAKHINPAT GAON PANCHAYAT  
W/O. SRI DHOINYA DAS  
VILL. DAKHIPAT KOIBOTRA  
P.O. DAKHIPAT SATRA



P.S. BONGAON  
DIST. MAJULI  
ASSAM  
PIN-785102.

2: BIMAL KALITA  
EX-MAMBER OF NO. 1 DAKHINPAT KUMAR GAON UNIT  
109 DAKHINPAT GAON PANCHAYAT  
S/O. LT. JADU KALITA  
VILL. DAKHINPAT KUMAR GAON  
P.O. DAKHIPAT SATRA  
P.S. BONGAON  
DIST. MAJULI  
ASSAM  
PIN-785102.

3: CHENIMAI PADUN  
EX-MAMBER OF NO. 2 DAKHINPAT KUMAR GAON UNIT  
109 DAKHINPAT GAON PANCHAYAT  
W/O. SRI BHABESH PADUN  
VILL. UPOR CHUMOIMARI GAON  
P.O. DAKHIPAT SATRA  
P.S. BONGAON  
DIST. MAJULI  
ASSAM  
PIN-785104.

4: BIBI CHAMUA  
EX-MAMBER OF NO. 4 DAKHINPAT KUMAR GAON UNIT  
109 DAKHINPAT GAON PANCHAYAT  
W/O. KIRAN CHAMUA  
VILL. AND P.O. SALMORA  
P.S. BONGAON  
DIST. MAJULI  
ASSAM  
PIN-785110.

5: BIPUL DUTTA  
EX-MAMBER OF NO. 3 KALITA GAON UNIT  
109 DAKHINPAT GAON PANCHAYAT  
S/O. LT. BASAB DUTTA  
VILL. DAKHINPAT KALITA GAON  
P.O. DAKHIPAT SATRA  
P.S. BONGAON  
DIST. MAJULI  
ASSAM  
PIN-785102.



6: JYOTI PRAVA DOLEY  
EX-MEMBER OF NO.5 BESAMORA UNIT  
109 DAKHINPAT G. P.  
W/O. NILASWAR DOLEY  
VILL. BESAMORA  
P.O. SALMORA  
P.S. BONGAON  
DIST. MAJULI  
ASSAM  
PIN-785110.

7: MALIN BHARALI  
EX-MEMBER OF NO.6 SALMORA  
BORBOKA UNIT  
109 DAKHINPAT G. P.  
S/O. SRI ARUN BHARALI  
VILL. AND P.O. SALMORA  
P.S. BONGAON  
DIST. MAJULI  
ASSAM  
PIN-785110.

8: POPI DAS  
EX-MEMBER OF NO.7 DAKHINPAT KOIBARTA UNIT  
109 DAKHINPAT G. P.  
W/O. SRI RUPAM DAS  
VILL. DAKHIPAT KOIBARTA  
P.O. DAKHINPA SATRA  
P.S. BONGAON  
DIST. MAJULI  
ASSAM  
PIN-785102.

9: BINOD GAYAN  
EX-MEMBER OF NO.8  
1 KAHAL GAON UNIT  
109 DAKHINPAT G. P.  
S/O. SRI GUNESWAR GAYAN  
VILL. 1 NO. KAHAL GAO

P.O. KAHAL GAON  
P.S. BONGAON  
DIST. MAJULI  
ASSAM  
PIN-785110.

10: PRAKAS BHARALI  
EX-MEMBER OF NO.9



2 KAHAL GAON UNIT  
109 DAKHINPAT G. P.  
S/O. DHAMESWAR BHARALI  
VILL. 2 NO. KAHAL GAON  
P.O. DAKHINPAT SATRA  
P.S. BONGAON  
DIST. MAJULI  
ASSAM  
PIN-785102.

11: KABITA SAIKIA  
EX-MEMBER OF NO.10 KORIANI ATI UNIT  
109 DAKHINPAT G. P.  
W/O. SRI KANDARA SAIKIA  
VILL. GAGALDUWA  
P.O. TATAYA  
P.S. BONGAON  
DIST. MAJULI  
ASSAM  
PIN-785106.  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GUWAHATI-781006.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GHY.-37.

3:THE COMM. AND SECY.  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GUWAHATI-781006.

4:THE DY. COMMISSIONER

MAJULI  
ASSAM  
PIN-785105.  
5:THE CHIEF EXECUTIVE OFFICER

MAJULI ZILLA PARISHAD  
KAMALABARI





DIST. MAJULI  
ASSAM  
PIN-785105.  
6:THE MAJULI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER  
MAJULI DEVELOPMENT BLOCK  
KAMALABARI  
P.O. AND P.S. GARAMUR  
MAJULI

DIST. MAJULI  
ASSAM  
PIN-785104.  
7:THE 109 DAKHINPAT GAON PANCHAYAT

REP. BY THE SECRETARY  
DAKHINPAT GAON PANCHAYAT UNDER MAJULI ANCHALIK PANCHAYAT  
KAMALABARI  
P.O. SALMORA  
P.S. BONGAON  
DIST. MAJULI  
ASSAM  
PIN-785110.

-----  
Advocate for : MR. A F N U MOLLAH  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/525/2020

KUSUMBAR RAY AND 8 ORS.  
S/O- SAMBARU RAM RAY  
R/O- VILL. THAWBARI  
P.O.- NOWAGAON  
IN THE DIST. OF BONGAIGAON  
ASSAM  
PIN- 783392.

2: ANIL CHANDRA RAY @ ANIL RAY  
S/O- LT. UMA CHARAN RAY  
R/O- VILL. AND P.O. CHAKIHALI  
DIST.- BONGAIGAON  
ASSAM  
PIN- 783392.

3: RANU KANTA RAJBONGSHI  
S/O- LT. TIM RAM RAJBONGSHI



R/O- VILL. JHAWBARI  
P.O.- NAWAGAON  
DIST.- BONGAIGAON  
PIN- 783392

4: ARI AKHIL PATHAK  
S/O- LT. ANANTA PATHAK  
R/O- VILL. JHAWBARI  
P.O.- NAWAGAON  
DIST.- BONGAIGAON  
PIN- 783392

5: BHAGABAN RAJBONGSHI  
S/O- LT. KALI CHARAN RAJBONGSHI  
R/O- VILL. ABADI  
P.O. CHAKIHALI  
DIST.- BONGAIGAON  
ASSAM  
PIN- 783392.

6: SMTI. ALIYA KHATUN  
W/O- DARAG ALI  
R/O- P.O. VILL. AND P.O. NOWAGAON  
DIST. BONGAIGAON  
ASSAM  
PIN- 783392.

7: SMTI. RAHIMA KHATUN  
W/O- AMAR HUSSAIN  
R/O- VILL. AND P.O.- NOWAGAON  
DIST. BONGAIGAON  
ASSAM  
PIN- 783392.

8: SMTI. JAYA BALA BORO  
W/O- SRI RABIN BORO  
R/O- VILL. AND P.O. ADLAGURI  
DIST. BONGAIGAON  
ASSAM  
PIN- 783392.

9: SMTI. ANITA RAY  
W/O- LT. MANI KANTA RAY  
R/O- VILL. AND P.O.- ADLAGURI  
DIST.- BONGAIGAON  
ASSAM  
PIN- 783392.  
VERSUS



THE STATE OF ASSAM AND 8 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GHY.- 06.

2:THE SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GHY.- 06.

3:THE FINANCE COMMISSION OF INDIA  
MINISTRY OF FINANCE  
DEPTT.  
OF ECONOMIC AFFAIRS  
NORTH BLOCK  
NEW DELHI- 110001.

4:THE STATE FINANCE COMMISSION  
GOVT. OF ASSAM  
DISPUR  
GHY.- 06.

5:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
PANJABARI  
GHY.- 37.

6:THE DY. COMMISSIONER  
BONGAIGAON  
DIST.- BONGAIGAON  
ASSAM  
PIN- 783380.

7:THE CHIEF EXECUTIVE OFFICER  
BONGAIGAON ZILLA PARISHAD  
BONGAIGAON  
DIST.- BONGAIGAON  
ASSAM  
PIN- 783380.

8:THE BLOCK DEVELOPMENT OFFICER  
MANIKPUR DEVELOPMENT BLOCK  
MANIKPUR  
DIST.- BONGAIGAON  
ASSAM  
PIN- 783392.

9:THE SECY.

1 NO. JHAWBARI GAON PANCHAYAT



PATOR GAON  
P.O.- NOWAGOAN  
P.S.- MANIKPUR  
DIST.- BONGAIGAON  
ASSAM. PIN- 783392.

-----  
Advocate for : MR. M KALITA  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case : WP(C)/8428/2019

BRAJA GOPAL PAUL AND 40 ORS.  
S/O- BINOY PAUL  
R/O- VILL. LALUK  
P.O. LALUK  
PIN- 784160  
DIST.- LAKHIMPUR  
ASSAM.

2: FATHEMA KHATUN  
W/O- MD. RAFIQU L ISLAM  
R/O- VILL. FATHEPUR  
P.O. KUTUBPUR  
PIN- 784161  
DIST.- LAKHIMPUR  
ASSAM .

3: ROHIMA BEGUM  
D/O- LT. AINUL HAQUE  
R/O- VILL. GOHAINDOLONI  
P.O. BIHPURIA  
PIN- 784161  
DIST.- LAKHIMPUR  
ASSAM.

4: MANORANJAN BISWAS  
S/O- LT. DHANANJOY BISWAS  
R/O- VILL. AND P.O. DONGIBIL  
DIST.- LAKHIMPUR  
ASSAM.

5: MD. ATIQR ISLAM  
S/O MD. HOSBONAT ALI  
R/O- VILL. SANPUR BLOCK  
P.O. SANPUR



DIST.- LAKHIMPUR  
ASSAM.

6: NUR MOHAMMAD ALI  
S/O- LT. NURUL ISLAM  
R/O- VILL. BARCHALA NO. 1  
P.O. BARCHALA  
DIST.- LAKHIMPUR  
ASSAM.

7: SMTI. SUPARNA DUTTA  
C/O JOYDEB DUTTA  
R/O- VILL. 1 NO. KARUNABARI  
P.O. LALUK  
PIN- 784160  
DIST.- LAKHIMPUR  
ASSAM.

8: SMTI. RENU SAIKIA  
W/O- LT. DEBEN SAIKIA  
R/O- BANGALMARA  
P.O. ISLAM GAON  
DIST.- LAKHIMPUR  
ASSAM.

9: INDRAJIT HAZARIKA  
C/O- GANESH HAZARIKA  
R/O- VILL. BALIGAON  
P.O. GABHARU TUNIJAN  
PIN- 784160  
DIST.- LAKHIMPUR  
ASSAM.

10: JOY CHANDRA GOGOI  
S/O- THANURAM GOGOI  
R/O- BANGALMARA  
P.O. ISLAM GAON  
DIST.- LAKHIMPUR  
ASSAM.

11: JUNUMONI BARUAH  
W/O- SRI MINTU BARUAH  
R/O 8/11 ANISHBARI  
P.O. MERBIL  
PIN- 784160  
DIST.- LAKHIMPUR  
ASSAM.



12: SMTI. PRATIMA BAILUNG  
W/O- SRI APURBA HAZARIKA  
R/O- VILL. MERBIL  
P.O. MERBIL  
PIN- 784160  
DIST.- LAKHIMPUR  
ASSAM.

13: RAMESH BHUYAN  
S/O LT. DANDESWAR BHUYAN  
R/O- NO. 1 BOGORI  
P.O. MERBIL  
PIN- 784160  
DIST.- LAKHIMPUR  
ASSAM.

14: BASANTA BORAH  
S/O SRI NAGEN BORAH  
R/O- VILL. PILKHANA PODUMONI  
P.O. GABHARU TUNIJAN  
DIST.- LAKHIMPUR  
ASSAM.

15: NAZRUL ISLAM  
S/O- AHMED ALI  
R/O- ISLAMPUR BECHAPATTY  
P.O. DHARMAPUR  
PIN- 784160  
DIST.- LAKHIMPUR  
ASSAM.

16: MD. NIZAMUDDIN  
S/O- MD. ALIM UDDIN  
R/O- VILL. NADIKA  
P.O. ISLAM GAON  
DIST.- LAKHIMPUR  
ASSAM.

17: MAMTAZ BEGUM  
W/O- AZIZUR RAHMAN  
R/O- VILL. KEYAMORA  
P.O. BIHPURIA  
PIN- 784161  
DIST.- LAKHIMPUR  
ASSAM.

18: GOBIN BORAH  
S/O- SRI KHAGESWAR BORAH



R/O- VILL. DAKHIN OWAKAT  
P.O. LALLUK  
PIN- 784160  
DIST.- LAKHIMPUR  
ASSAM.

19: KHAGENDRA NATH SAIKIA  
S/O LT. MANIK CHANDRA SAIKIA  
R/O- VILL. PUKHURIPARIA  
P.O. MORNOI KHORA  
PIN- 787054  
DIST.- LAKHIMPUR  
ASSAM.

20: DILIP LAGASUNG  
S/O- BUDHESWAR LAGASUNG  
R/O- VILL. BODOTI  
P.O. BODOTI  
PIN- 784161  
DIST.- LAKHIMPUR  
ASSAM.

21: RIPA NEOG  
W/O SRI ATUL NEOG  
R/O- VILL. RAJBARI  
P.O. BIHPURIA  
PIN- 784161  
DIST.- LAKHIMPUR  
ASSAM.

22: GIRIMA DOLEY PEGU  
W/O LT. LOHIT PEGU  
R/O- VILL. DHUNAGURI  
P.O. BAGHMARI  
PIN- 784161  
DIST.- LAKHIMPUR  
ASSAM.

23: SUREN MILI  
S/O- LT. BEDOL MILI  
R/O- VILL. DHUNAGURI  
P.O. BAGHMARI  
PIN- 784161  
DIST.- LAKHIMPUR  
ASSAM.

24: JINU HAZARIKA  
W/O- SRI TOSHESWAR HAZARIKA



R/O- VILL. MARICHA PATHAR  
PO. BIHPURIA  
PIN- 784161  
DIST.- LAKHIMPUR  
ASSAM.

25: DIPALI BORA DAS  
W/O DANDI DAS  
R/O VILL. NAHARATI  
P.O. BAGHMARI  
PIN- 784161  
DIST.- LAKHIMPUR  
ASSAM.

26: PURNIMA BORAH  
W/O SRI NIRMAL BORAH  
R/O- VILL. BORKATHANI  
P.O. DHALPUR  
PIN- 784165  
DIST.- LAKHIMPUR  
ASSAM.

27: NIRANJAN BORAH  
S/O SRI NAREN BORAH  
R/O VILL. BORPATHAR NO. 1  
P.O. GOSAIBARI  
PIN- 787033  
DIST.- LAKHIMPUR  
ASSAM.

28: RITAMONI SAIKIA  
W/O SRI PALASH SAIKIA  
R/O- VILL. DHALPUR  
P.O. DHALPUR  
PIN- 784165  
DIST.- LAKHIMPUR  
ASSAM.

29: ANAMIKA BARUAH MUDOI  
W/O SRI ANIL MUDOI  
R/O VILL. JORABARI  
P.O. JORABARI  
PIN- 784164  
DIST.- LAKHIMPUR  
ASSAM.

30: RATUL BANIA  
S/O DRONESWAR BANIA





R/O VILL. NO. 1 HARMATI  
P.O. NARAYANPUR  
PIN- 784164  
DIST.- LAKHIMPUR  
ASSAM.

31: MADHAB KEOT  
S/O LT. LAKHESWAR KEOT  
R/O VILL. PANBARI  
P.O. NARAYANPUR  
PIN- 784164  
DIST.- LAKHIMPUR  
ASSAM.

32: KABUL BASUMATARY  
S/O LT. RONGMON BASUMATARY  
R/O VILL. NO. 2 DHEMAGARH  
P.O DHEMAGARH  
PIN- 784160  
DIST.- LAKHIMPUR  
ASSAM.

33: DEBABRAT SAIKIA  
S/O SRI SUREN SAIKIA  
R/O VILL. NO. 2 DHEMAGARH  
P.O. DHEMAGARH  
PIN- 784160  
DIST.- LAKHIMPUR  
ASSAM.

34: JONTI CHETIA  
W/O SRI BIREN CHETIA  
R/O VILL. 1 NO. BAHUPATHAR  
P.O. MADHABPUR  
PIN- 784160  
DIST.- LAKHIMPUR  
ASSAM.

35: MALIKA INGTI  
W/O SRI NIREN INGTI  
R/O VILL. NO. RAJGARH  
P.O. RAJGARH  
PIN- 787051  
DIST.- LAKHIMPUR  
ASSAM.

36: LILAWATI HATIBARUAH  
W/O LT. GOPAL HATIBARUAH



R/O VILL. NO. 2 NIMURI  
P.O. RONGATI  
PIN- 787001  
DIST.- LAKHIMPUR  
ASSAM.

37: ROHILA DOLEY  
D/O LATU MOLOKCHAN DOLEY  
R/O- VILL DIKRONGMUKH  
P.O. NARAYANPUR  
PIN- 784164  
DIST.- LAKHIMPUR  
ASSAM.

38: DIPJYOTI HAZARIKA BARPATRA  
W/O SRI LOHIT BARPATRA  
R/O- VILL. GHAGORA  
P.O. SIMALUGURI  
PIN- 784165  
DIST.- LAKHIMPUR  
ASSAM.

39: BIJAYA BORA DEVI  
W/O SRI RATUL SARMAH  
R/O- VILL. 2 NO. MOTIA  
P.O.- BHOPUR  
PIN- 784164  
DIST.- LAKHIMPUR  
ASSAM.

40: BIREN DEWRI  
S/O GOBALA SING DEVI  
R/O- VILL. KASIKATA  
P.O. BIHPURIA  
PIN- 784161  
DIST.- LAKHIMPUR  
ASSAM.

41: JONMONI SAIKIA  
W/O- SRI BALLAV SAIKIA  
R/O- VILL. PHULBARI  
P.O. PHULBARI  
PIN- 787023  
DIST.- LAKHIMPUR  
ASSAM.  
VERSUS

THE STATE OF ASSAM AND 8 ORS.



REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND R.D. DEPTT.  
DISPUR  
GHY.-06.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM  
PANCHAYAT AND R.D. DEPTT  
PANJABARI  
GHY.-37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT. DISPUR  
GHY.-06.

4:THE DY. COMMISSIONER  
LAKHIMPUR  
NORTH LAKHIMPUR  
PIN- 787001  
DIST- LAKHIMPUR  
ASSAM.

5:THE C.E.O.  
LAKHIMPUR ZILLA PARISHAD  
NORTH LAKHIMPUR  
PIN- 787001  
DIST.- LAKHIMPUR  
ASSAM.

6:THE B.D.O.  
KARUNABARI DEVELOPMENT BLOCK  
P.O. LALUK  
PIN- 784160  
DIST.- LAKHIMPUR  
ASSAM.

7:THE B.D.O.  
BIHPURIA DEVELOPMENT BLOCK  
P.O. BIHPURIA  
PIN- 784161  
DIST. LAKHIMPUR  
ASSAM.

8:THE B.D.O.  
NARAYANPUR DEVELOPMENT BLOCK  
P.O.- NARAYANPUR  
PIN- 784164  
DIST. LAKHIMPUR  
ASSAM.

9:THE B.D.O.  
NOWBOICHA DEVELOPMENT BLOCK  
P.O. NOWBOICHA  
PIN- 787023  
DIST- LAKHIMPUR  
ASSAM.



-----  
Advocate for : MR. P HAZARIKA  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case : WP(C)/8574/2019

JOYBHANU NESSA AND 10 ORS.  
EX-PRESIDENT  
AIRKATA GAON PANCHAYAT  
W/O- NURUL ISLAM MOLLAH  
VILL- MOIRAKUCHI PART-I  
P.O. AIRKATA  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

2: JAHANARA BEGOM  
EX-VICE PRESIDENT  
AIRKATA GAON PANCHAYAT  
W/O- ABU BAKKAR SIDDIQUE  
VILL- MOIRAKUCHI PART-I  
P.O. AIRKATA  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

3: ALEYA KHATUN  
W/O- ASMAT ALI  
VILL- MOIRAKUCHI PART-I  
P.O. AIRKATA  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

4: JAYDA KHATUN  
W/O- SHAHAJAMAL  
VILL- MOIRAKUCHI PART-I  
P.O. AIRKATA  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330



5: SAKINA KHATUN  
W/O- CHABIYAL HOQUE  
VILL- MOIRAKUCHI PART-I  
P.O. AIRKATA  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

6: ABDUL MALEQUE  
S/O- RABI SHEIKH  
VILL- MOIRAKUCHI PART-I  
P.O. AIRKATA  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

7: ROFIQUL ISLAM  
S/O- JOYNAL ABEDIN  
VILL- MOIRAKUCHI PART-I  
P.O. AIRKATA  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

8: ABDUS SOBUR  
S/O- GOLAM BOKS  
VILL- MOIRAKUCHI PART-I  
P.O. AIRKATA  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

9: EAKUB ALI  
S/O- HAJI EALAH BAKS  
VILL- MOIRAKUCHI PART-I  
P.O. AIRKATA  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

10: FIROJA KHATUN  
W/O- JAHAN UDDIN



VILL- MOIRAKUCHI PART-I  
P.O. AIRKATA  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

11: FATEMA KHATUN  
W/O- ABDUL BUSHIR MONDAL  
VILL- MOIRAKUCHI PART-I  
P.O. AIRKATA  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
ASSAM  
DISPUR  
GHY-06

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
ASSAM  
DISPUR  
GHY-06

3:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI  
JURIPAR  
GHY- 37

4:THE DY.COMMISSIONER  
DHUBRI  
P.O. DHUBRI  
DIST- DHUBRI  
ASSAM  
PIN- 783301

5:THE CHIEF EXECUTIVE OFFICER  
DHUBRI ZILLA PARISHAD  
DHUBRI  
P.O. AND DIST- DHUBRI  
ASSAM  
PIN- 783301

6:THE JAMADARHAT ANCHALIK PANCHAYAT



REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER  
JAMADARHAT  
P.O. CHIRAKUTI  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 7833330  
7:THE NO. 65 AIRKATA GAON PANCHAYAT

REP. BY THE SECY.  
AIRKATA GAON PANCHAYAT  
P.O. AIRKATA  
P.S. FAKIRGANJ  
DIST- DHUBRI  
ASSAM  
PIN- 783330

-----  
Advocate for : MR. M HUSSAIN  
Advocate for : SC  
PNRD (R-1  
3  
5 TO-7) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/8406/2019

LAKENDRA BORBORA AND 9 ORS.  
S/O. LT. INDRESWAR BORBORA  
VILL. AAIDEOBARI KATHONI GAON  
P.O. AAIDEOPUKHURI  
P.S. SONARI  
DIST. CHARAIDEO  
ASSAM  
PIN-785690.

2: SMT. ANJUMONI GOGOI  
W/O. SRI LALIT GOGOI  
VILL. NO.2 UZAN LONGPOTIA  
P.O. LONGPOTIA  
P.S. SONARI  
DIST. CHARAIDEO  
ASSAM  
PIN-785692.

3: SMT. PURABI CHUTIA  
W/O. SRI RAJIB LUCHAN CHUTIA  
VILL. RONGSUAL CHANGMAI GAON  
P.O. MIRIPOTHAR



P.S. SONARI  
DIST. CHARAIDEO  
ASSAM  
PIN-785691.

4: BIPUL GOGOI  
S/O. SRI NIRMAL CHANDRA GOGOI  
R/O. VILL. CHARANGABAM  
P.O. LONGPOTIA  
P.S. SONARI  
DIST. CHARAIDEO  
ASSAM  
PIN-785692.

5: BIKASH GOGOI  
S/O. SRI PHATIK GOGOI  
VILL. MAJ LONGPOTIA  
P.O. LONGPOTIA  
P.S. SONARI  
DIST. CHARAIDEO  
ASSAM  
PIN-785692.

6: SMT. SABITA GOGOI  
W/O. SRI HIMANKA GOGOI  
VILL. UZAN LONGPOTIA  
P.O. LONGPOTIA  
P.S. SONARI  
DIST. CHARAIDEO  
ASSAM  
PIN-785692.

7: KHAGEN BORAH  
S/O. LT. JIBAKANTA BORAH  
VILL.NO. 1 HATIPUKHURI  
P.O. LONGPOTIA  
P.S. SONARI  
DIST. CHARAIDEO  
ASSAM  
PIN-785692.

8: SMT. MONJU GOGOI  
W/O. SRI PRABIN GOGOI  
VILL. NO. 1 HAOF AO  
P.O. DHANIAPOTHAR  
P.S. SONARI  
DIST. CHARAIDEO  
ASSAM





PIN-785692.

9: SMT. NAYANMONI BORAH  
W/O. SRI DUDUMONI BORAH  
VILL. MIRIPOTHAR  
P.O. MIRIPOTHAR  
P.S. SONARI  
DIST. CHARAIDEO  
ASSAM  
PIN-785691.

10: SMT. RUPALI SAIKIA  
W/O. SRI ATUL SAIKIA  
VILL. NO.2 HATIPUKHURI  
P.O. LONGPOTIA  
P.S. SONARI  
DIST. CHARAIDEO  
ASSAM  
PIN-785692.  
VERSUS

THE STATE OF ASSAM AND 10 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEV. DEPTT.  
ASSAM  
DISPUR  
GUWAHATI-781006.

2:THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEV. DEPTT.  
ASSAM  
DISPUR  
GUWAHATI-781006.

3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE  
DEPTT. OF ECONOMIC AFFAIRS  
NORTH BLOCK  
NEW DELHI-110001.

4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM  
DISPUR  
GUWAHATI-781006.

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEV.



ASSAM  
PANJABARI  
JURIPAR  
GUWAHATI-781037.  
6:THE DY. COMMISSIONER

CHARAIDEO  
P.O. AND P.S. SONARI  
DIST. CHARAIDEO  
ASSAM  
PIN-785690.  
7:THE DY. COMMISSIONER

SIVASAGAR  
P.O. AND P.S. SIVASAGAR  
DIST. SIVASAGAR  
ASSAM  
PIN-785640.  
8:THE CHIEF EXECUTIVE OFFICER

SIVASAGAR ZILLA PARISHAD  
SIVASAGAR  
P.O. AND P.S. SIVASAGAR  
DIST. SIVASAGAR  
ASSAM  
PIN-785640.  
9:THE CHIEF EXECUTIVE OFFICER

CHARAIDEO ZILLA PARISHAD  
SONARI  
P.O. AND P.S. SONARI  
DIST. CHARAIDEO  
ASSAM  
PIN-785690.  
10:THE BLOCK DEVELOPMENT OFFICER

SAPEKHATI DEVELOPMENT BLOCK  
DIST. CHARAIDEO  
ASSAM  
PIN-785692.  
11:THE GAON PANCHAYAT SECRETARY

LONGPATIA GAON PANCHAYAT  
P.O. LONGPATIA  
P.S. SONARI  
DIST. CHARAIDEO  
ASSAM  
PIN-785692.



-----  
Advocate for : MR. M KALITA  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 10 ORS.

Linked Case : WP(C)/934/2020

SABIA KHATUN @ SABIYA AND 8 ORS.  
W/O- SAHIDUL ISLAM  
VILL. BOYZERALGA PT-III  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.

2: ABDUS SAMAD AHMED  
S/O- LT. HARMUJ ALI  
VILL. BOYZERALGA PT-IV  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.

3: SOLEMAN ALI  
S/O- LT. AJAHAR ALI  
VILL. BOYZERALGA PT-IV  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.

4: ABU BAKKAR SIDDIQUE  
S/O- JEHAD ALI  
VILL. NAYERALGA PT-IV  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.

5: KULSUM BIBI  
W/O- KURMAN  
VILL. NAYERALGA PT-IV



P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.

6: JOHURA KHATUN  
W/O- HABEL UDDIN  
VILL. NAYERALGA PT-IV  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.

7: MOYNUL HOQUE  
S/O- LT. MAGRAB ALI  
VILL. BOYZERALGA PT-III  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.

8: AMELA KHATUN  
W/O- AJAB ALI  
VILL.- BOYZERALGA PT-III  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.

9: TARABHANU  
W/O- KUDDUS ALI  
VILL. BOYZERALGA PT-III  
P.O. NAYERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY.-06.



2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.

ASSAM  
DISPUR  
GHY.-06.

3:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT

ASSAM  
PANJABARI  
JURIPAR  
GHY.-37.

4:THE DY. COMMISSIONER  
DHUBRI

P.O. DHUBRI  
DIST.- DHUBRI  
ASSAM  
PIN- 783301.

5:THE CHIEF EXECUTIVE OFFICER  
DHUBRI ZILLA PARISHAD

DHUBRI  
P.O. AND DIST.- DHUBRI  
ASSAM  
PIN- 783301.

6:THE NAYERALGA ANCHALIK PANCHAYAT  
REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER  
NAYERALGA DEV. BLOCK

BILASIPARA  
P.O. AND P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM  
PIN- 783348.

7:THE NO. 131 BOYZERALGA GAON PANCHAYAT  
REP. BY THE SECY.

BOYZERALGA GAON PANCHAYAT  
P.O. BOYZERALGA  
P.S. BILASIPARA  
DIST.- DHUBRI  
ASSAM. PIN- 783348.

-----  
Advocate for : MR. M HUSSAIN

Advocate for : SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/8685/2019



GOFUR ALI AND 10 ORS.  
EX-PRESIDENT OF 3 GOSSAIDUBI GAON PANCHAYAT  
S/O- LT NIAMAT ALI ZOTDAR  
VILL- GOSSAIDUBI HINDUPARA  
P.O. GOURNAGAR  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783132

2: JOBEDA KHATUN  
EX-VICE-PRESIDENT OF 3 GOSSAIDUBI GAON PANCHAYAT  
W/O- ABDUL ZABBAR  
VILL- GOSSAIDUBI MUSLIMPARA  
P.O. GOURNAGAR  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783132

3: SANOWAR KHANDAKAR  
EX-MEMBER OF NO 6 DHARAI (KA) UNIT  
GOSSAIDUBI G.P.  
S/O- ABDUL BATEN KHANDAKAR  
VILL- DHARAI  
P.O. DHARAI  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783132

4: MONOWAR ALI  
EX-MEMBER OF NO 7 DHARAI (KHA) UNIT  
GOSSAIDUBI G.P.  
S/O- LT KADAM ALI  
VILL- DHARAI (KHA)  
P.O. DHARAI  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783132

5: TAHIRON BIBI  
EX-MEMBER OF NO 5 HARAUFUTA UNIT  
GOSSAIDUBI G.P.  
W/O- ALAL UDDIN  
VILL- HARAUFUTA  
P.O. DHARAI  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783132



6: CHANDRA BHANU BIBI  
EX-MEMBER OF NO 3 GOSSAIDUBI HINDUPARA (GA) UNIT  
GOSSAIDUBI G.P.  
W/O- ZAMAT ALI  
VILL- GOSSAIDUBI HINDUPARA  
P.O. GOURNAGAR  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783132

7: AZIBAR RAHMAN  
EX-MEMBER OF NO 1 GOSSAIDUBI HINDUPARA (KA) UNIT  
GOSSAIDUBI G.P.  
S/O- TAMSER ALI  
VILL- GOSSAIDUBI HINDUPARA  
P.O. GOURNAGAR  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783132

8: AYESHA KHATUN  
EX-MEMBER OF NO 2 GOSSAIDUBI HINDUPARA (KHA) UNIT  
GOSSAIDUBI G.P.  
W/O- MAFIJUL HOQUE  
VILL- GOSSAIDUBI HINDUPARA  
P.O. GOURNAGAR  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783132

9: EJOB ALI  
EX-MEMBER OF NO 9 BAUSHATARI (KHA) UNIT  
GOSSAIDUBI G.P.  
S/O- NAYMUDDIN  
VILL- BAUSHATARI  
P.O. DHUMERGHAT  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783330

10: BAHADUR ALI  
EX-MEMBER OF NO 10 BAUSHATARI (GA) UNIT  
GOSSAIDUBI G.P.  
S/O- SAYED ALI  
VILL- BAUSHATARI  
P.O. DHUMERGHAT  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)



PIN- 783330

11: REBOTI BALA DEVI  
EX-MEMBER OF NO 8 BAUSHATARI (KA) UNIT  
GOSSAIDUBI G.P.  
W/O- BANIJYA KUMAR BARMAN  
VILL- BAUSHATARI  
P.O. DHUMERGHAT  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783330  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY-06

4:THE DY. COMMISSIONER  
GOALPARA  
ASSAM  
PIN- 783101

5:THE CHIEF EXECUTIVE OFFICER  
GOALPARA ZILLA PARISHAD  
DIST- GOALPARA  
ASSAM  
PIN- 783101

6:THE JALESWAR ANCHALIK PANCHAYAT  
REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEVELOPMENT OFFICER  
JALESWAR DEVELOPMENT BLOCK  
P.O. KATARIHARA  
P.S. LAKHIPUR  
DIST- GOALPARA  
ASSAM  
PIN- 783132

7:THE 4 GOSSAIDUBI GAON PANCHAYAT  
REP. BY THE SECY.  
GOSSAIDUBI GAON PANCHAYAT UNDER JALESWAR ANCHALIK





PANCHAYAT  
JALESWAR  
P.O. GOURNAGAR  
P.S. LAKHIPUR  
DIST- GOALPARA  
ASSAM  
PIN- 783132

-----  
Advocate for : MR. A F N U MOLLAH  
Advocate for : MR. A ROY (SC PNRD) appearing for THE STATE OF ASSAM AND  
6 ORS.

Linked Case : WP(C)/5501/2020

PRANJITA BASUMATARY AND 122 ORS  
EX PRESIDENT NO. 64 MISSAMRA G.P. WIFE OF SRI ROBIN BORO  
R/O VILL. NO. 3 NAWKATA  
P.O. DEKAGAON  
DIST. DHEMAJI  
ASSAM  
PIN 787061

2: PRODIP MILI  
EX VICE PRESIDENT NO. 64 MISSAMORA G.P.  
S/O LATE INDURAM MILI  
R/O VILL. NO. 1 ROUN  
P.O. DEKAPAM  
DIST. DHEMAJI  
ASSAM  
PIN 787061

3: NIRADA PATHARI (DOLEY)  
EX MEMBER NO. 64 MISSAMORA G.P. WIFE OF SRI SARAT DOLEY  
R/O VILL. ANNAPUR  
P.O. DEKAPAM  
DIST. DHEMAJI  
ASSAM  
PIN 787061

4: BIRKHW BASUMATARY  
EX MEMBER NO. 64 MISSAMORA G.P.  
S/O SRI SABIN BASUMATARY  
R/O VILL NO. 3 JOYPUR  
P.O. DEKAPAM  
DIST. DHEMAJI  
ASSAM



PIN 787061

5: UDANGSRI BASUMATARY  
EX MEMBER NO. 64 MISSAMORA G.P. W/O SRI ANIL SWARGIARY  
R/O VILL. NO. 2 MOHANPUR  
P.O. DEKAPAM  
DIST. DHEMAJI  
ASSAM  
PIN 787061

6: JYASEB DAIMARY  
EX MEMBER NO. 64 MISSAMORA G.P. S/O SRI MOHAN DAIMARY  
R/O VILL. BORIMURI  
P.O. SIMEN CHAPORI  
DIST. DHEMAJI  
ASSAM  
PIN 787061

7: BHINNOLATA MILI  
EX MEMBER NO. 64 MISSAMORA G.P. W/O LT. MUKTI MILI  
VILL. MISSAMORA  
P.O. DEKAPAM  
DIST. DHEMAJI  
ASSAM  
PIN 787061

8: MADHAB BASUMATARY  
EX MEMBER NO. 64 MISSAMORA G.P. S/O LT. ROMESH BASUMATARY  
R/O VILL. ULUCHAPORI  
P.O. SIMEN CHAPORI  
DIST. DHEMAJI  
ASSAM  
PIN 787061

9: SMT. RINU DOLEY  
EX MEMBER MISSAMORA G.P. W/O SRI PRAFULLA PEGU  
R/O VILL. KARICHUK  
P.O. DEKAPAM  
DIST. DHEMAJI  
ASSAM  
PIN 787061

10: LILADOI KULI  
EX- MEMBER NO.64 MISSAMORA G.P.  
W/O. SRI ARJUN KULI  
VILL. NALBARI  
P.O. DEKAPAM  
DIST. DHEMAJI



ASSAM  
PIN-787061.

11: JITEN BORO  
EX- MEMBER NO.64 MISSAMORA G.P.  
S/O. SRI PANIBOR BORO  
VILL. NO.3 NAWKATA  
P.O. DEKAPAM  
DIST. DHEMAJI  
ASSAM  
PIN-787061.

12: PHULEMA DOLEY  
EX- PRESIDENT LAIMEKURI G.P.  
W/O. SRI JAYNATH DOLEY  
VILL. NO.2 MAJULIPUR  
P.O. LAIMEKURI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

13: MONIMAI SUTRADHAR  
EX. VICE PRESIDENT- LAIMEKURI G.P.  
W/O. SRI LALIT SUTRADHAR  
VILL. BURIA CHAPORI  
P.O. LAIMEKURI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

14: RAJU DOLEY  
EX. MEMBER- LAIMEKURI G.P.  
S/O. LT. PASURAM DOLEY  
VILL. MADHAVPUR  
P.O. LAIMEKURI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

15: SANTIPROVA PEGU DOLEY  
EX. MEMBER- LAIMEKURI G.P.  
W/O. SRI RUHIT DOLEY  
VILL. NO.1 MAJULIPUR  
P.O. LAIMEKURI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.



16: LAKHIPROVA TAYE BORI  
EX. MEMBER- LAIMEKURI G.P.  
W/O. SRI HEM CH. BORI  
VILL. NO.1 MIRI TAKO  
P.O. LAIMEKURI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

17: ALIM DOLEY  
EX. MEMBER- LAIMEKURI G.P.  
S/O. LT. LAKHORAM DOLEY  
VILL. RAKU KOKE  
P.O. LAIMEKURI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

18: SUBHASH MILI  
EX. MEMBER- LAIMEKURI G.P.  
S/O. KHEMANI MILI  
VILL. RESTCAMP  
P.O. LAIMEKURI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

19: JYOSTNA PEGU  
EX. MEMBER- LAIMEKURI G.P.  
W/O. SRI TULAN PEGU  
VILL. AND P.O. LAIMEKURI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

20: MONIRAM RABHA  
EX. MEMBER- LAIMEKURI G.P.  
S/O. LT. GOBINDA RABHA  
VILL. NO.1 KARNAPUR  
P.O. LAIMEKURI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

21: DHANESH KUTUM  
EX. MEMBER- LAIMEKURI G.P.  
S/O. LT. GOMBHIR KUTUM  
VILL. TELIJAN



P.O. LAIMEKURI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

22: PUNYALATA DEORI  
EX. MEMBER- LAIMEKURI G.P.  
W/O. SRI LALIT DEORI  
VILL. ARASUTI  
P.O. LAIMEKURI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

23: GITA RAMCHAIARY (BORO)  
EX. MEMBER- LAIMEKURI G.P.  
W/O. DIPURAM BORO  
VILL. MAIDANGSIRI  
P.O. LAIMEKURI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

24: NIJORA PEGU (DOLEY)  
EX. VICE PRESIDENT- RAJAKHANA G.P.  
W/O. SRI DEBAJIT DOLEY  
VILL. DEBING MISING  
P.O. JONEKARENG  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

25: THANDARAM MUCHAHARY  
  
EX. MEMBER- RAJAKHANA G.P.  
S/O. LT. RAMESH DOLEY  
VILL. SILIKHAGURI  
P.O. JONEKARENG  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

26: PABITRA CHETRY  
EX. MEMBER- RAJAKHANA G.P.  
W/O. TILAK BAHADUR CHETRY  
VILL. NO.1 RAJAKHANA  
P.O. JONEKARENG  
DIST. DHEMAJI



ASSAM  
PIN-787060.

27: JYOTISH SANGMA  
EX. MEMBER- RAJAKHANA G.P.  
S/O. JANINDRA SANGMA  
VILL. NO.2 RAJAKHANA  
P.O. JONEKARENG  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

28: JYOTIREKHA PANGING (MUCHAHARY)  
EX. MEMBER- RAJAKHANA G.P.  
W/O. BILARAM MUCHAHARY  
VILL. NO.3 RAJAKHANA  
P.O. JONEKARENG  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

29: JUNA THAPA  
EX. MEMBER- RAJAKHANA G.P.  
W/O. HEMRAJ THAPA  
VILL. BALIJAN  
P.O. JONEKARENG  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

30: KIRON PEGU  
EX. MEMBER- RAJAKHANA G.P.  
S/O. BHUBAN PEGU  
VILL. NAHARJUN  
P.O. JONEKARENG  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

31: KAMLESWAR DOLEY  
EX. MEMBER- RAJAKHANA G.P.  
S/O. LT. RAMESH DOLEY  
VILL. REST CAMP  
P.O. JONEKARENG  
DIST. DHEMAJI  
ASSAM  
PIN-787060.



32: ANIMA BORO NARZARY

EX. MEMBER- RAJAKHANA G.P.  
W/O. SURESH NARZARY  
VILL. SONAPUR  
P.O. JONEKARENG  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

33: TUNIRAM DOLEY

EX. MEMBER- RAJAKHANA G.P.  
S/O. PADMADHAR DOLEY  
VILL. NO.3 RAYANG  
P.O. JONAI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

34: BIMOLA SHARMA

EX- PRESIDENT- SIMEN CHAPORI G.P.  
W/O. SRI JAGAT SHARMA  
VILL. NO.3 SIMEN CHAPORI  
P.O. SIMEN CHAPORI  
DIST. DHEMAJI  
ASSAM  
PIN-787061.

35: CHANDAN BORO

EX. VICE PRESIDENT- SIMEN CHAPORI G.P.  
S/O. LT. DODHIRAM BORO  
VILL. NO.1 SIMEN CHAPORI  
P.O. SIMEN CHAPORI  
DIST. DHEMAJI  
ASSAM  
PIN-787061.

36: ANANDA BORUAH

EX. MEMBER- SIMEN CHAPORI G.P.  
S/O. SRI KHAGEN BORUAH  
VILL. BAGH GAON  
P.O. SIMEN CHAPORI  
DIST. DHEMAJI  
ASSAM  
PIN-787061.

37: GUNESWARI BORUAH

EX. MEMBER- SIMEN CHAPORI G.P.



W/O. SRI PROBIN BORUAH  
VILL. RONGPURIA  
P.O. SIMEN CHAPORI  
DIST. DHEMAJI  
ASSAM  
PIN-787061.

38: BONTI BORAH  
EX. MEMBER- SIMEN CHAPORI G.P.  
W/O. SRI DEBEN BORAH  
VILL. DA DHARA  
P.O. SIMEN CHAPORI  
DIST. DHEMAJI  
ASSAM  
PIN-787061.

39: JANMONI GOGOI CHUTIA  
EX. MEMBER- SIMEN CHAPORI G.P.  
W/O. SRI HOREN CHUTIA  
VILL. MAJGAON  
P.O. SIMEN CHAPORI  
DIST. DHEMAJI  
ASSAM  
PIN-787061.

40: BIMAN BORAH

EX. MEMBER- SIMEN CHAPORI G.P.  
S/O. LT. SURESH BOARH  
VILL. KHERONI  
P.O. SIMEN CHAPORI  
DIST. DHEMAJI  
ASSAM  
PIN-787061.

41: PUNYA GOYARY BASUMATARY  
EX. MEMBER- SIMEN CHAPORI G.P.  
W/O. RANSING BASUMATARY  
VILL. GWJWNPUR  
P.O. SIMEN CHAPORI  
DIST. DHEMAJI  
ASSAM  
PIN-787061.

42: TUTUMONI DUTTA  
EX. MEMBER- SIMEN CHAPORI G.P.  
W/O. SRI PUTUL DUTTA  
VILL. HANDIQUE MILON





P.O. SIMEN CHAPORI  
DIST. DHEMAJI  
ASSAM  
PIN-787061.

43: DURGESWAR GOGOI

EX. MEMBER- SIMEN CHAPORI G.P.  
S/O. LT. ROTON GOGOI  
VILL. DULAKAKORIA  
P.O. SIMEN CHAPORI  
DIST. DHEMAJI  
ASSAM  
PIN-787061.

44: BIJU SHARMA  
EX. MEMBER- SIMEN CHAPORI G.P.  
S/O. BODON SHARMA  
VILL. BORUABALI  
P.O. SIMEN CHAPORI  
DIST. DHEMAJI  
ASSAM  
PIN-787061.

45: PUNYA ALCHIARY  
EX.PRESIDENT- RAMDHAN DIKHARI G.P.  
W/O. SANKAR BASUMATARY  
VILL. BOGORI GURI  
P.O. RAMDHAN DIKHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

46: MADAN RABHA  
EX. VICE PRESIDENT- RAMDHAN DIKHARI G.P.  
S/O. PRABHESWAR RABHA  
VILL. BURISUTI KACHARI  
P.O. RAMDHAN DIKHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

47: PRAFULLA PEGU  
EX. MEMBER- RAMDHAN DIKHARI G.P.  
S/O. JAISWAR PEGU  
VILL. NO.1 RAMDHAN  
P.O. RAMDHAN DIKHARI  
DIST. DHEMAJI



ASSAM  
PIN-787060.

48: PRASENJIT PEGU

EX. MEMBER- RAMDHAN DIKHARI G.P.  
S/O. GALONG PEGU  
VILL. MUKTIAR  
P.O. RAMDHAN DIKHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

49: KUNJALATA PEGU DOLEY  
EX. MEMBER- RAMDHAN DIKHARI G.P.  
W/O. GUNA KANTA DOLEY  
VILL. 3 NO. RAMDHAN  
P.O. RAMDHAN DIKHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

50: NIRMALI TAYE  
EX. MEMBER- RAMDHAN DIKHARI G.P.  
W/O. DIBYA TAYE  
VILL. DIKHARI  
P.O. RAMDHAN DIKHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

51: KUNJALATA BORO DAIMARY  
EX. MEMBER- RAMDHAN DIKHARI G.P.  
W/O. CHANDRA DAIMARY  
VILL. BIKRAMPUR  
P.O. RAMDHAN DIKHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

52: BIMOLA KHAKHALARY  
EX. MEMBER- RAMDHAN DIKHARI G.P.  
W/O. LABAN KHAKHALARY  
VILL. BOGORI GURI  
P.O. RAMDHAN DIKHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.



53: SUMITRA BORO  
EX. MEMBER- RAMDHAN DIKHARI G.P.  
W/O. BOTIRAM BORO  
VILL. BODALPUR  
P.O. RAMDHAN DIKHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

54: BIMOL BORO  
EX. MEMBER- RAMDHAN DIKHARI G.P.  
S/O. DAREN BORO  
VILL. 3 NO. MULAN  
P.O. RAMDHAN DIKHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

55: JAYANTA BORO  
EX. MEMBER- RAMDHAN DIKHARI G.P.  
S/O. SUWARAM BORO  
VILL. KAILA ALI  
P.O. RAMDHAN DIKHARI  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

56: BIDYAMOTI DOLEY  
EX. VICE PRESIDENT- SIGA G.P.  
W/O. BHUPEN DOLEY  
VILL. JUNAKARENG  
P.O. GALI BORBALI (WARD NO.4)  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

57: PAUDUR BASUMATARY  
EX. MEMBER- SIGA G.P.  
W/O. PRADIP BASUMATARY  
P.O. GALI BORBALI (WARD NO.1)  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

58: MINOTI MILLI  
EX. MEMBER- SIGA G.P.



W/O. MANUJ MILLI  
P.O. GALI BORBALI (WARD NO.2)  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

59: ABAL DOLEY  
EX. MEMBER- SIGA G.P.  
S/O. INDESWAR DOLEY  
VILL. JUNAKARENG  
P.O. GALI BORBALI (WARD NO.3)  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

60: KABITA DOLEY  
EX. MEMBER- SIGA G.P.  
W/O. ROBIN DOLEY  
P.O. JUNAKARENG (WARD NO.5 )  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

61: PRANJAL TAID  
EX. MEMBER- SIGA G.P.  
S/O. TULARAM TAID  
P.O. GALI BORBALI (WARD NO.6 )  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

62: LEK BAHADUR GURUNG

EX. MEMBER- SIGA G.P.  
S/O. BAL BAHADUR GURUNG  
P.O. GALI BORBALI (WARD NO.7)  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

63: BIJAY BASUMATARY  
EX. MEMBER- SIGA G.P.  
S/O. CHAKRA BASUMATARY  
P.O. GALI BORBALI (WARD NO.8 )  
DIST. DHEMAJI  
ASSAM  
PIN-787060.



64: LEBRDHAR PEGU  
EX. MEMBER- SIGA G.P.  
S/O. BHIM PEGU  
P.O. GALI BORBALI (WARD NO.9)  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

65: BEULA TAID  
EX. MEMBER- SIGA G.P.  
W/O. BIJYANATH TAID  
VILL. NO.2 KATHAL GURI  
P.O. GALI BORBALI (WARD NO.10 )  
DIST. DHEMAJI  
ASSAM  
PIN-787060.

66: RAJU BASUMATARY  
EX. PRESIDENT - NO. 62 DEKAPAM G.P.  
SON OF PREMO BASUMATARY  
RESIDENT OF VILLAGE - NO. 3 MOHANPUR  
P.O. - DEKAPAM  
DISTRICT- DHEMAJI  
ASSAM

PIN - 787061

67: SMTI. BINU MISONG  
EX. VICE-PRESIDENT - NO. 62 DEKAPAM G.P.  
WIFE OF BARUA MISONG  
RESIDENT OF VILLAGE - NAMKIR  
P.O. - DEKAPAM  
DISTRICT- DHEMAJI  
ASSAM

PIN - 787061

68: SIMANTA DAS  
EX. MEMBER - NO. 62 DEKAPAM G.P.  
SON OF LILADHAR DAS  
RESIDENT OF VILLAGE - ABOMNALA  
P.O. - DEKAPAM  
DISTRICT- DHEMAJI  
ASSAM

PIN - 787061

69: LAHIT RAMCHIARY



EX. MEMBER - NO. 62 DEKAPAM G.P.  
SON OF RABI RAMCHIARY  
RESIDENT OF VILLAGE - SEREN BORO  
P.O. - DEKAPAM  
DISTRICT- DHEMAJI  
ASSAM

PIN - 787061

70: PRAMAMI KHAKLARY  
EX. MEMBER - NO. 62 DEKAPAM G.P.  
WIFE OF PRABON KHAKLARY  
RESIDENT OF VILLAGE - DEKAMISING  
P.O. - DEKAPAM  
DISTRICT- DHEMAJI  
ASSAM

PIN - 787061

71: SUCHIDHAR PAIT  
EX. MEMBER - NO. 62 DEKAPAM G.P.  
SON OF SIBONATH PAIT  
RESIDENT OF VILLAGE - AMLOKHI PAIT  
P.O. - DEKAPAM  
DISTRICT- DHEMAJI  
ASSAM

PIN - 787061

72: DIPALI DOLEY  
EX-PRESIDENT - SOMKONG G.P.  
WIFE OF SRI ANIL DOLEY  
VILLAGE - NAMONI PAGROH  
SOMKONG  
POST OFFICE - SOMKONG (VIA SIMEN CHAPORI)  
DISTRICT- DHEMAJI  
ASSAM.  
PIN - 787061

73: BABULAL BRAHMA  
EX- VICE- PRESIDENT - SOMKONG G.P.  
SON OF SRI BATESWAR BRAHMA  
VILLAGE - SOMKONG BORO  
POST OFFICE - SOMKONG(VIA SIMEN CHAPORI)  
DISTRICT- DHEMAJI  
ASSAM.  
PIN - 787061



74: AMIN BORO  
EX- MEMBER - SOMKONG G.P.  
SON OF SRI BAKUL BORO  
VILLAGE - NO. 2 BEZGURI  
POST OFFICE - SOMKONG(VIA SIMEN CHAPORI)  
DISTRICT- DHEMAJI  
ASSAM.  
PIN - 787061

75: SAILESWAR MIPUN  
EX- MEMBER - SOMKONG G.P.  
SON OF SRI TONKESWAR MIPUN  
VILLAGE - SOMKONG PAGROH  
POST OFFICE - SOMKONG (VIA SIMEN CHAPORI)  
DISTRICT- DHEMAJI  
ASSAM.  
PIN - 787061

76: KABITA PAMEY  
EX- MEMBER - SOMKONG G.P.  
WIFE OF SRI GYAN KUMAR PAMEY  
VILLAGE - SOMKONG DAMBUK  
POST OFFICE- SOMKONG(VIA SIMEN CHAPORI)  
DISTRICT- DHEMAJI  
ASSAM.  
PIN - 787061

77: REBOTI RAI  
EX- MEMBER - SOMKONG G.P.  
WIFE OF SRI DEBEN RAI  
VILLAGE - SOMKONG MAJGAON  
POST OFFICE - SOMKONG(VIA SIMEN CHAPORI)  
DISTRICT- DHEMAJI  
ASSAM.  
PIN - 787061

78: NIPEN DAS  
EX- MEMBER - SOMKONG G.P.  
SON OF SRI PUNA DAS  
VILLAGE - SENGAJAN KOIBOTRA  
POST OFFICE - SOMKONG (VIA SIMEN CHAPORI)  
DISTRICT- DHEMAJI  
ASSAM.  
PIN - 787061

79: SAROLA BASUMATARY  
EX- MEMBER - SOMKONG G.P.  
DAUGHTER OF NANDESWAR BASUMATARY



VILLAGE - SONAPUR  
POST OFFICE -SOMKONG (VIA SIMEN CHAPORI)  
DISTRICT- DHEMAJI  
ASSAM.  
PIN - 787061

80: NAMBA DOLEY  
EX- MEMBER - SOMKONG G.P.  
WIFE OF SRI LAKHINDHAR DOLEY  
VILLAGE - LAMAJAN MISING  
POST OFFICE - SOMKONG(VIA SIMEN CHAPORI)  
DISTRICT- DHEMAJI  
ASSAM.  
PIN - 787061

81: BIDESH PEGU  
EX- MEMBER - SOMKONG G.P.  
SON OF SRI TULARAM PEGU  
VILLAGE - LOKLUNG MISING  
POST OFFICE - SOMKONG (VIA SIMEN CHAPORI)  
DISTRICT- DHEMAJI  
ASSAM.  
PIN - 787061

82: NILESWARI DOLEY  
EX- MEMBER - SOMKONG G.P.  
WIFE OF SRI BHAIGESWAR DOLEY  
VILLAGE - BILPER NAKUR  
POST OFFICE - SOMKONG (VIA SIMEN CHAPORI)  
DISTRICT- DHEMAJI  
ASSAM.  
PIN - 787061

83: LAKHIMAI PEGU  
EX- PRESIDENT - NO.53 JONAI G.P.  
WIFE OF LATE KAMAL PEGU  
VILLAGE - RUWAD DOLUNG  
POST OFFICE - JONAI  
DISTRICT- DHEMAJI  
ASSAM.  
PIN - 787060

84: INDU SORAHIA  
EX- VICE-PRESIDENT - NO.53 JONAI G.P.  
WIFE OF LATE RAM NATH SORAHIA  
VILLAGE - JONAI BAZAR  
POST OFFICE - JONAI  
DISTRICT- DHEMAJI





ASSAM.  
PIN - 787060

85: PURNA KANTA KAMAN  
EX- MEMBER - NO.53 JONAI G.P.  
SON OF SRI KRIPA KAMAN  
VILLAGE - KANANGURI  
POST OFFICE - JONAI  
DISTRICT- DHEMAJI  
ASSAM.  
PIN - 787060

86: BIJOY PAYENG  
EX- MEMBER - NO.53 JONAI G.P.  
SON OF SRI GILDHAR PAYENG  
VILLAGE - LACHIT NAGAR  
POST OFFICE - JONAI  
DISTRICT- DHEMAJI  
ASSAM.  
PIN - 787060

87: SABITRI CHETRY  
EX- MEMBER- NO.53 JONAI G.P.  
WIFE OF SRI SHIVA CHETRY  
VILLAGE - UDAIPUR  
POST OFFICE - JONAI  
DISTRICT- DHEMAJI  
ASSAM.  
PIN - 787060

88: DEVILATA DOLEY GOGOI  
EX- MEMBER- NO.53 JONAI G.P.  
WIFE OF PRANAB KUMAR GOGOI  
VILLAGE - KAMALPUR  
POST OFFICE - JONAI  
DISTRICT- DHEMAJI  
ASSAM.  
PIN - 787060

89: TANKESWAR TAYE  
EX- MEMBER - NO.53 JONAI G.P.  
SON OF LATE DALIM TAYE  
VILLAGE - ROTKEY  
POST OFFICE - JONAI.  
DISTRICT- DHEMAJI  
ASSAM.  
PIN - 787060



90: ANIMA TAYUNG  
EX- MEMBER - NO.53 JONAI G.P.  
WIFE OF SRI BIRINCHI TAYUNG  
RESIDENT OF VILLAGE - RONGKOP

POST OFFICE - JONAI  
DISTRICT- DHEMAJI  
ASSAM  
PIN - 787060

91: POREN TAYE  
EX- MEMBER - NO.53 JONAI G.P.  
( NO. 10 RAYENKULI CONSTITUENCY)  
SON OF SRI GONGA PRASAD TAYE  
VILLAGE - LOLAT  
POST OFFICE - JONAI  
DISTRICT- DHEMAJI  
ASSAM.  
PIN - 787060

92: HEMOPROBHA MILI  
EX-VICE-PRESIDENT - NO. 56 GALI-SIKARI G.P.  
WIFE OF SRI PORESH MILI  
RESIDENT OF VILLAGE - BORBALI

POST OFFICE - GALI-BORBALI  
DISTRICT- DHEMAJI  
ASSAM  
PIN - 787060

93: INDESWAR DOLEY  
EX- MEMBER - NO. 56 GALI-SIKARI G.P.  
SON OF LATE PAPUNG DOLEY.  
RESIDENT OF VILLAGE - MUDAI DEBERA  
POST OFFICE - GALI-BORBALI  
DISTRICT- DHEMAJI  
ASSAM  
PIN - 787060

94: BINNONDA PEGU  
EX- MEMBER - NO. 56 GALI-SIKARI G.P.  
SON OF SRI ROBINSON PEGU.  
RESIDENT OF VILLAGE - JIYADAL  
POST OFFICE - GALI-BORBALI  
DISTRICT- DHEMAJI  
ASSAM  
PIN - 787060



95: NASHMA KUMBANG  
EX- MEMBER - NO. 56 GALI-SIKARI G.P.  
WIFE OF LATE BODHAR KUMBANG  
RESIDENT OF VILLAGE - NGABANG GAMSUK  
POST OFFICE - GALI-BORBALI  
DISTRICT- DHEMAJI  
ASSAM  
PIN - 787060

96: CHATRAJAN PAO  
EX- MEMBER - NO. 56 GALI-SIKARI G.P.  
SON OF SRI BIRKUDHAR PAO  
RESIDENT OF VILLAGE - BORBALI  
POST OFFICE - GALI-BORBALI  
DISTRICT- DHEMAJI  
ASSAM  
PIN - 787060

97: JYOTISH MILI  
EX- MEMBER - NO. 56 GALI-SIKARI G.P.  
SON OF SRI HORISH MILI  
RESIDENT OF VILLAGE - AMORPUR  
POST OFFICE - GALI-BORBALI  
DISTRICT- DHEMAJI  
ASSAM  
PIN - 787060

98: RUNUBALA NARAH  
EX- MEMBER - NO. 56 GALI-SIKARI G.P.  
WIFE OF SRI BUDURAM MEDOK  
RESIDENT OF VILLAGE - BORBALI  
POST OFFICE - GALI-BORBALI  
DISTRICT- DHEMAJI  
ASSAM  
PIN - 787060

99: RAJKUMAR CHARO  
EX- MEMBER - NO. 56 GALI-SIKARI G.P.  
SON OF SRI UKIDHAR CHARO  
RESIDENT OF VILLAGE - SANTIPUR  
POST OFFICE - GALI-BORBALI  
DISTRICT- DHEMAJI  
ASSAM  
PIN - 787060

100: BHASONTI TAYUNG  
EX- MEMBER - NO. 56 GALI-SIKARI G.P.  
WIFE OF LATE KALESWAR TAYUNG



RESIDENT OF VILLAGE - MILANPUR  
POST OFFICE - GALI-BORBALI  
DISTRICT- DHEMAJI  
ASSAM  
PIN - 787060

101: RANU NARAH  
EX- MEMBER - NO. 56 GALI-SIKARI G.P.  
WIFE OF SRI DHANESWAR NARAH  
RESIDENT OF VILLAGE - BORONG  
POST OFFICE - GALI-BORBALI  
DISTRICT- DHEMAJI  
ASSAM  
PIN - 787060

102: PADMA RAI  
EX-PRESIDENT- NO. 51 SILLE G.P.  
WIFE OF SRI SURYA RAI

RESIDENT OF VILLAGE - KOBU CHAPORI

P.O - JONAI

DISTRICT - DHEMAJI  
ASSAM  
PIN - 787060

103: RAMANI RABHA  
EX-VICE-PRESIDENT - NO. 51 SILLE G.P.  
WIFE OF SRI ARUN RABHA

RESIDENT OF VILLAGE - SANTI MULBHUG

P.O - JONAI

DISTRICT - DHEMAJI  
ASSAM  
PIN - 787060

104: MUNNALAL MAJHI  
EX- MEMBER- NO. 51 SILLE G.P.  
SON OF SRI BANKELAL MAJHI  
RESIDENT OF VILLAGE - NO. 1 KOBU CHAPORI  
P.O - KOBU CHAPORI  
DISTRICT - DHEMAJI  
ASSAM  
PIN - 787060



105: DOIBOKI RAI  
EX- MEMBER- NO. 51 SILLE G.P.  
WIFE OF SRI PURNA BAHADUR RAI  
RESIDENT OF VILLAGE - NO. 2 LOBU CHAPORI  
P.O - KOBU CHAPORI  
DISTRICT - DHEMAJI  
ASSAM  
PIN - 787060

106: DURGA TIMSINA  
EX- MEMBER- NO. 51 SILLE G.P.  
WIFE OF SRI GIRISH NATH  
RESIDENT OF VILLAGE - NO. 3 KOBU CHAPORI  
P.O - KOBU CHAPORI  
DISTRICT - DHEMAJI  
ASSAM  
PIN - 787060

107: AMZAD ALI  
EX- MEMBER- NO. 51 SILLE G.P.  
SON OF MD JALIL ALI  
RESIDENT OF VILLAGE - NO. 4 KOBU CHAPORI  
P.O - KOBU CHAPORI

DISTRICT - DHEMAJI  
ASSAM  
PIN - 787060

108: NANDITA PEGU  
EX- MEMBER- NO. 51 SILLE G.P.  
WIFE OF SRI AMOR PEGU  
RESIDENT OF VILLAGE - BAHIR SILLE  
P.O - RATANPUR

DISTRICT - DHEMAJI  
ASSAM  
PIN - 787060

109: BUNIRAM PAYENG  
EX- MEMBER- NO. 51 SILLE G.P.  
SON OF LATE BAHADUR PAYENG  
RESIDENT OF VILLAGE - NAHAR SILLE  
P.O - RATANPUR  
DISTRICT - DHEMAJI  
ASSAM  
PIN - 787060

110: KARNESWAR MORANG



EX- MEMBER- NO. 51 SILLE G.P.  
SON OF LATE SATARAM MORANG  
RESIDENT OF VILLAGE - NO. 2 RIGBI  
P.O - RATANPUR  
DISTRICT - DHEMAJI  
ASSAM  
PIN - 787060

111: GUNIN MODI  
EX- MEMBER- NO. 51 SILLE G.P.  
SON OF LATE MAHANTA MODI  
RESIDENT OF VILLAGE - NO. 1 RIGBI  
P.O - RATANPUR  
DISTRICT - DHEMAJI  
ASSAM  
PIN - 787060

112: RENUKA SUBBA  
EX- MEMBER- NO. 51 SILLE G.P.  
WIFE OF SRI CHANDRA BAHADUR SOBBA  
RESIDENT OF VILLAGE - NO. 1 TARI NEPALI  
P.O - JONAI  
DISTRICT - DHEMAJI  
ASSAM  
PIN - 787060

113: DIGANTA TAO  
EX-PRESIDENT -NO. 54 BAHIR JONAI G.P.  
SON OF LATE SIVA TAO  
RESIDENT OF VILLAGE -LUHIJAN GAON

P.O- RATANPUR  
DISTRICT-DHEMAJI  
ASSAM.  
PIN- 787060

114: URMILA PEGU DOLEY  
EX-MEMBER - NO. 54 BAHIR JONAI G.P.  
WIFE OF SRI PRASANNA DOLEY

RESIDENT OF VILLAGE - RATANPUR

P.O. - RATANPUR

DISTRICT- DHEMAJI  
ASSAM  
PIN- 787060



115: AJIT PEGU  
EX-MEMBER - NO. 54 BAHIR JONAI G.P.  
SON OF LATE BHADESWAR PEGU  
RESIDENT OF VILLAGE - GINE MOHMORA

P.O. - JONAI

DISTRICT- DHEMAJI  
ASSAM  
PIN- 787060

116: JUNITA PEGU  
EX-MEMBER - NO. 54 BAHIR JONAI G.P.  
WIFE OF SRI TAPAN PEGU

RESIDENT OF VILLAGE - BAHIR JONAI

P.O. - JONAI

DISTRICT- DHEMAJI  
ASSAM  
PIN- 787060

117: SUKONTALA PATIR PAO  
EX-MEMBER - NO. 54 BAHIR JONAI G.P.  
WIFE OF SRI ASHOK PAO

RESIDENT OF VILLAGE - NO. 2 MOHMORA

P.O. - JONAI

DISTRICT- DHEMAJI  
ASSAM  
PIN- 787060

118: JUGOMAYA SONOWAL  
EX-MEMBER - NO. 54 BAHIR JONAI G.P.  
WIFE OF SRI PURNODHAR SONOWAL  
RESIDENT OF VILLAGE - SONOWAL KATHONI  
P.O. - RATANPUR  
DISTRICT- DHEMAJI  
ASSAM  
PIN- 787060

119: JULITA MARDI  
EX-MEMBER - NO. 54 BAHIR JONAI G.P.  
WIFE OF SRI JESUS MARDI  
RESIDENT OF VILLAGE - OKLAND



P.O. - RATANPUR  
DISTRICT- DHEMAJI  
ASSAM  
PIN- 787060

120: BITUL MECH  
EX-MEMBER - NO. 54 BAHIR JONAI G.P.  
SON OF SRI MOLIN MECH  
RESIDENT OF VILLAGE - BOLIAPAM  
P.O. - RATANPUR  
DISTRICT- DHEMAJI  
ASSAM  
PIN- 787060

121: AMULYA PAIT  
EX-MEMBER - NO. 54 BAHIR JONAI G.P.  
SON OF SRI ATERE PAID  
RESIDENT OF VILLAGE - PADI GAON  
P.O. - RATANPUR  
DISTRICT- DHEMAJI  
ASSAM  
PIN- 787060

122: BHRIGHU PEGU  
EX-MEMBER - NO. 54 BAHIR JONAI G.P.  
SON OF SRI BINUA PEGU  
RESIDENT OF VILLAGE - KEREKER  
P.O. - RATANPUR  
DISTRICT- DHEMAJI  
ASSAM  
PIN- 787060

123: DILIP DEORI  
EX-MEMBER - NO. 54 BAHIR JONAI G.P.  
SON OF SRI MINAI DEORI  
RESIDENT OF VILLAGE - LUHIJAN  
P.O. - RATANPUR  
DISTRICT- DHEMAJI  
ASSAM  
PIN- 787060  
VERSUS

THE STATE OF ASSAM AND 5 ORS  
REPRESENTED BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GUWAHATI 781006





2:THE COMMISSIONER  
TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
PANJABARI  
GUWAHATI-781037.

3:THE COMMISSIONER AND SECY.  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GUWAHATI-781006.

4:THE DY. COMMISSIONER

DHEMAJI  
ASSAM  
DIST. DHEMAJI  
ASSAM  
PIN-787057.  
5:THE CHIEF EXECUTIVE OFFICER

DHEMAJI ZILLA PARISHAD  
DHEMAJI CHARIALI  
DHEMAJI  
ASSAM  
PIN-787057.

6:THE BLOCK DEVELOPMENT OFFICER

MURKONSELEK TRIBAL DEVELOPMENT BLOCK  
JONAI  
DHEMAJI  
ASSAM  
PIN-787060.

-----  
Advocate for : MR. M K BORO

Advocate for : SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case : WP(C)/2035/2020

MAZEDA KHATUN CHOUDHURY AND 10 ORS.  
EX-PRESIDENT OF 59 CHIKNI GAON PANCHAYAT  
W/O. ABU BAHAR ALI AHMED  
VILL. SHAWRACHARA RESERVE  
P.O. CHIKNI  
P.S. KALGACHIA  
DIST. BARPETA  
ASSAM



PIN-781321.

2: ABDUL MALEK  
EX-VICE PRESIDENT OF 59 CHIKNI GAON PANCHAYAT  
S/O. ALI AKBAR  
VILL. SIALMARI  
P.O. CHIKNI  
P.S. KALGACHIA  
DIST. BARPETA  
ASSAM  
PIN-781321.

3: SHAJAHAN ALI  
EX-MAMBER NO. 6 SHAWRACHARA UNIT  
CHIKNI GAON PANCHAYAT  
VILL. SHAWRACHARA GAON  
P.O. CHIKNI  
P.S. KALGACHIA  
DIST. BARPETA  
ASSAM  
PIN-781321.

4: SOLIM UDDIN  
EX-MAMBER NO. 10 JAWRIMARI UNIT  
59 CHIKNI GAON PANCHAYAT  
S/O. ABDUL KHALEQUE  
VILL. JAWRIMARI  
P.O. CHIKNI  
P.S. KALGACHIA  
DIST. BARPETA  
ASSAM  
PIN-781321.

5: SHAHJAHAN ALI  
EX-MAMBER NO. 3 CHIKNI UNIT  
59 CHIKNI GAON PANCHAYAT  
S/O. ABDUS SATTAR  
VILL. AND P.O. CHIKNI  
P.S. KALGACHIA  
DIST. BARPETA  
ASSAM  
PIN-781321.

6: KHODEZA KHATUN  
EX-MAMBER NO. 1 SAILMARI UNIT  
59 CHIKNI GAON PANCHAYAT  
W/O. MIZANUR RAHMAN  
VILL. SAILMARI



P.O. CHIKNI  
P.S. KALGACHIA  
DIST. BARPETA  
ASSAM  
PIN-781321.

7: SAMSUN NAHAR  
EX-MAMBER NO. 4 CHIKNI UNIT  
59 CHIKNI GAON PANCHAYAT  
W/O. ABDUR REZZAK  
VILL. AND P.O. CHIKNI  
P.S. KALGACHIA  
DIST. BARPETA  
ASSAM  
PIN-781321.

8: JAYNAL MALLIQUE  
EX-MAMBER NO. 9 SHAWRACHARA RESERVE UNIT  
59 CHIKNI GAON PANCHAYAT  
S/O. HARAN MALLIQUE  
VILL. SHAWRACHARA RESERVE  
P.O. CHIKNI  
P.S. KALGACHIA  
DIST. BARPETA  
ASSAM  
PIN-781321.

9: KHAIRUN NESSA  
EX-MAMBER NO. 8 SHAWRACHARA PATHER UNIT  
59 CHIKNI GAON PANCHAYAT  
W/O. JAHER ALI  
VILL. SHAWRACHARA PATHER  
P.O. CHIKNI  
P.S. KALGACHIA  
DIST. BARPETA  
ASSAM  
PIN-781321.

10: AMELA KHATUN  
EX-MAMBER NO. 5 SHAWRACHARA UNIT  
59 CHIKNI GAON PANCHAYAT  
W/O. TAIZ UDDIN  
VILL. SHAWRACHARA GAON  
P.O. CHIKNI  
P.S. KALGACHIA  
DIST. BARPETA  
ASSAM  
PIN-781321.



11: REZIA BEGUM  
EX-MAMBER NO. 57 SHAWRACHARA UNIT  
59 CHIKNI GAON PANCHAYAT  
W/O. KANCHU MIAH  
VILL. SHAWRACHARA GAON  
P.O. CHIKNI  
P.S. KALGACHIA  
DIST. BARPETA  
ASSAM  
PIN-781321.  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GUWAHATI-781006.

2:THE COMMISSIONER  
TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GHY.-37.

3:THE COMMISSIONER AND SECY.  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GUWAHATI-781006.

4:THE DY. COMMISSIONER

BARPETA  
ASSAM  
PIN-781301.  
5:THE CHIEF EXECUTIVE OFFICER

BARPETA ZILLA PARISHAD  
DIST. BARPETA  
ASSAM  
PIN-781301.

6:THE RUPSHI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER  
RUPSHI DEVELOPMENT BLOCK  
P.O. RUPSHI  
P.S. KALGACHIA  
DIST. BARPETA



ASSAM  
PIN-781319.  
7:THE 59 CHIKNI GAON PANCHAYAT  
REP. BY THE SECRETARY  
CHIKNI GAON PANCHAYAT UNDER RUPSHI ANCHALIK PANCHAYAT  
RUPSHI  
P.O. CHIKNI  
P.S. KALGACHIA  
DIST. BARPETA  
ASSAM  
PIN-781321.

-----  
Advocate for : MR. A F N U MOLLAH  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/721/2020

HENA BEGUM CHOUDHURY AND 11 ORS.  
S/O- ALTAF HUSSAIN CHOUDHURY  
VILL. BASHDAHAR PT-I  
P.O. MATIJURI  
DIST.- HAILAKANDI (ASSAM).

2: SIBANI ROY  
W/O- SUBASH CHANDRA ROY  
VILL. AND P.O. MATIJURI  
DIST.- HAILAKANDI (ASSAM).

3: LOTAI BIBI  
W/O- LT. ABDUL KARIM CHOUDHURY  
VILL. BASHDAHAR PT-I  
P.O. KUCHILA BAZAR  
DIST.- HAILAKANDI (ASSAM).

4: ABDUL HAKIM CHOUDHURY  
S/O- LT. FARMUJ ALI CHOUDHURY  
VILL. BASHDAHAR PT-I  
P.O. KUCHILA BAZAR  
DIST.- HAILAKANDI (ASSAM).

5: GIAS UDDIN CHOUDHURY  
S/O- JANAB ALI CHOUDHURY  
VILL. BASHDAHAR PT-I  
P.O. MATIJURI  
DIST.- HAILAKANDI (ASSAM).



6: SUJIT CHANDRA ROY  
S/O- LT. JOGESH CHANDRA ROY  
VILL. BASHDAHAR PT-I  
P.O. PAIKAN  
DIST.- HAILAKANDI (ASSAM).

7: PRATIMA RANI DAS  
W/O- SUDIP KUMAR DAS  
VILL. MATIJURI  
P.O. PAIKAN  
DIST.- HAILAKANDI (ASSAM).

8: SAHAB UDDIN CHOUDHURY  
S/O- LT. ABDUR RAHIM BARBHUIYA  
VILL. AND P.O. MATIJURI  
DIST.- HAILAKANDI (ASSAM).

9: ANWAR HUSSAIN MAZUMDER  
S/O ABDUL AZIM MAZUMDER  
VILL. AND P.O. PAIKAN  
DIST.- HAILAKANDI (ASSAM).

10: AMIT DAS  
S/O LT. ARUN KUMAR DAS  
VILL. AND P.O. PAIKAN  
DIST.- HAILAKANDI (ASSAM).

11: DILU ROY  
S/O- KRITISH ROY  
VILL. AND P.O. PAIKAN  
DIST.- HAILAKANDI (ASSAM).

12: LUTFA BEGUM LASKAR  
W/O- MUKIT AMIN LASKAR  
VILL. AND P.O. MATIJURI  
DIST.- HAILAKANDI (ASSAM).  
VERSUS

THE STATE OF ASSAM AND 4 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY.-06.

2: THE COMM. AND SECY.  
GOVT. OF ASSAM  
FINANCE DEPTT.



DISPUR  
GHY.-06.  
3:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
PANJABARI  
JURIPAR  
GHY.-37.  
4:THE DY. COMMISSIONER  
HAILAKANDI  
P.O AND DIST.- HAILAKANDI  
ASSAM  
PIN- 788151.  
5:THE CHIEF EXECUTIVE OFFICER  
HAILAKANDI ZILLA PARISHAD  
HAILAKANDI  
P.O. AND P.S. HAILAKANDI  
ASSAM  
PIN- 788151.

-----  
Advocate for : MR. A H M R CHOUDHURY  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 4 ORS.

Linked Case : WP(C)/7457/2019

ALI AHMED AND 139 ORS.  
(PRESIDENT  
MOIRABARI AP)  
SON OF LATE MIRAJAFAR ALI  
VILLAGE-ULUBARI  
PO-DOLOIGAON  
PS-BHELOWGURI  
DIST-MORIGAON (ASSAM)  
PIN-782126

2: HELENA SULTAN  
(MEMBER  
MOIRABARI AP) WIFE MUSTAFA MEHBOOB MUKTAR VILLAGE-  
HATIMURIA  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

3: SOHINA KHATUN  
(MEMBER  
MOIRABARI AP) WIFE OF KUTUS UDDIN MIR VILLAGE-MOIRABARI  
PO-MOIRABARI PS-MOIRABARI



DISTRICT-MORIGAON (ASSAM) PIN-782126

4: ELIZA BEGUM

(MEMBER

MOIRABARI AP) DAUGHTER OF SAIFUL ISLAM VILLAGE-BOHLAMUKH

PO-HAHCHARA PS-MOIRABARI

DISTRICT-MORIGAON (ASSAM) PIN-782126

5: ABDUL KARIM

(MEMBER

MOIRABARI AP) SON OF LATE KUDRAT ALI VILLAGE-TATIKATA

PO-MOIRABARI PS-MOIRABARI

DISTRICT-MORIGAON (ASSAM) PIN-782126

6: ANISUR RAHMAN

(MEMBER

MOIRABARI AP) SON OF MD. ALIMUDDIN VILLAGE-LENGRIBORI

PO-LUCHONABORI PS-MOIRABARI

DISTRICT-MORIGAON (ASSAM)

PIN-782126

7: MAJIDA BEGUM

(MEMBER

MOIRABARI AP) WIFE OF LATIBUR RAHMAN VILLAGE AND PO-

LUCHONABORI

PS-MOIRABARI

DISTRICT-MORIGAON (ASSAM)

PIN-782126

8: ATAUR RAHMAN

(MEMBER

MOIRABARI AP) SON OF LATE ISMAIL HUSSAIN VILLAGE-DHURABANDHI

GAON PO-DHURABANDHI

PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

9: FARJINA AKHTARA

(MEMBER

MOIRABARI AP) WIFE OF ROIS UDDIN VILLAGE-BORCHAPORI

PO-MOIRABARI PS-MOIRABARI

DISTRICT-MORIGAON (ASSAM) PIN-782126

10: GULJAR HUSSAIN

(MEMBER

MOIRABARI AP) SON OF NURUL ISLAM VILLAGE-HUGULTULI

PO-BORBORI PS-BHELOWGURI

DIST-MORIGAON (ASSAM) PIN-782126

11: NAZRUL ISLAM





(PRESIDENT  
TATIKATA GP) SON OF LATE ABDUL MANNAN VILLAGE-TATIKATA  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

12: SHAFIA  
(PRESIDENT  
ULUBARI GP) WIFE OF SHADIR ALI VILLAGE-SHOLMARI  
PO-DOLOIGAON PS-BHELOWGURI  
DIST-MORIGAON (ASSAM) PIN-782126

13: ELIZA BEGUM  
(PRESIDENT  
LENGRIBORI GP) WIFE OF HAFIZUL ALAM VILLAGE-SHAHARIAPAM  
PO-SHAHARIAGAON PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

14: SIDDIQUR RAHMAN  
(PRESIDENT  
HATIMURIA GP) SON OF LATE ABDUR RAHMAN VILLAGE-HATIMURIA  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

15: ALIZA SULTANA  
(PRESIDENT  
MOIRABARI GP) WIFE OF KHAIRUL ISLAM VILLAGE-MOIRABARI  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

16: SHARIFUL ISLAM  
(PRESIDENT  
BORCHAPORI GP) SON OF HABIZ UDDIN VILL-BHOJAKHAITI PATHER  
PO-DOLOIGAON PS-BHELOWGURI  
DIST-MORIGAON (ASSAM) PIN-782126

17: UMME HABIBA  
(PRESIDENT  
LOCHONABORI GP) WIFE OF NURUL AMIN VILLAGE-LOCHONABORI  
PO-LOCHONABORI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

18: HASINA BEGUM  
(PRESIDENT  
DATIALBORI GP) WIFE OF MD. HAZRAT ALI VILLAGE-DATIALBORI  
PO-DATIALBORI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

19: SHANAKA KHATUN



(PRESIDENT  
BORBORI GP) WIFE OF ABDUL ALI VILLAGE-NORSINGHBORI  
PO-DATIALBORI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

20: HUSNARA KHATUN  
(WARD MEMBER  
TATIKATA GP) WIFE OF ANUWAR HUSSAIN VILLAGE-TATIKATA PATHER  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

21: NUR HUSSAIN  
(VICE-PRESIDENT  
TATIKATA GP) SON OF JA BOX VILLAGE-TATIKATA PATHER  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

22: HONUFA KHATUN  
(WARD MEMBER  
TATIKATA GP) WIFE OF SHIRAJ ALI VILLAGE-RANGRAI CHAPARI  
PO-BHELOWGURI PS-BHELOWGURI  
DIST-MORIGAON (ASSAM) PIN-782126

23: GIAS UDDIN  
(WARD MEMBER  
TATIKATA GP) SON OF AHED ALI VILLAGE-BHELOWGURI  
PO-BHELOWGURI PS-BHELOWGURI  
DIST-MORIGAON (ASSAM) PIN-782126

24: MUZAMMEL HOQUE  
(WARD MEMBER  
TATIKATA GP) SON OF A. AZID VILLAGE-LERUAMUKH  
PO-MOIRABARI PS-BHELOWGURI  
DIST-MORIGAON (ASSAM) PIN-782126

25: SHANJIDA BEGUM  
(WARD MEMBER  
TATIKATA GP) SON OF BAHARUL ISLAM VILLAGE-TATIKATA PATHER  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

26: ROFIQUL ISLAM  
(WARD MEMBER  
TATIKATA GP) SON OF TUTA MIA VILLAGE-TATIKATA PATHER  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

27: KHADIJA KHATUN



(WARD MEMBER  
TATIKATA GP) WIFE OF ABU HANIFA VILLAGE-LERUAMUKH  
PO-MOIRABARI PS-BHELOWGURI  
DIST-MORIGAON (ASSAM) PIN-782126

28: ROMJINA KHATUN  
(WARD MEMBER  
TATIKATA GP) WIFE HORJAT ALI VILLAGE-TATIKATA PATHER  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

29: MIR HUSSAIN  
(WARD MEMBER  
TATIKATA GP) SON OF DOSIM UDDIN VILLAGE-TATIKATA PATHER  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

30: ABU HANIF  
(WARD MEMBER  
HATIMURIA GP) SON OF JAMIR UDDIN VILLAGE-SHOGUNBAHI  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

31: JONAB ALI  
(WARD MEMBER  
HATIMURIA GP) SON OF KUTUB UDDIN VILLAGE-SHOGUNBAHI  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

32: JAHERA KHATUN  
(WARD MEMBER  
HATIMURIA GP) WIFE OF AMIR UDDIN AHMED VILLAGE-SHOGUNBAHI  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

33: HASNARA BEGUM  
(VICE-PRESIDENT  
HATIMURIA GP) WIFE OF MUZZAMMIL HUSSAIN VILLAGE-HATIMURIA  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

34: JUSHNARA BEGUM  
(WARD MEMBER  
HATIMURIA GP) WIFE OF NOZRUL ISLAM VILLAGE-HATIMURIA  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

35: PARBIN SULTANA



(WARD MEMBER  
HATIMURIA GP) WIFE OF WAHIDUL RAHMAN VILLAGE-HATIMURIA  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

36: PARBIN SULTANA  
(WARD MEMBER  
HATIMURIA GP) WIFE OF ZIABUR RAHMAN VILLAGE-HATIMURIA  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

37: ALI HUSSAIN  
(WARD MEMBER  
HATIMURIA GP) SON OF HAJI SAMSUL HOQUE VILLAGE-HATIMURIA  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

38: JAHIRUL ISLAM  
(WARD MEMBER  
HATIMURIA GP) SON OF HUSSAIN ALI VILLAGE-HATIMURIA  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

39: MORJINA KHATUN  
(WARD MEMBER  
HATIMURIA GP) WIFE OF MONIBUR RAHMAN VILLAGE-SHOGUNBAHI  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

40: MOZIBUR RAHMAN  
(WARD MEMBER  
GORIABORI GP) SON OF WAHED ALI VILLAGE-DURABANDHI GAON  
PO-DURABANDHI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

41: FAIZUDDIN AHAMED  
(WARD MEMBER  
GORIABORI GP) SON OF ABDUL SATTAR VILLAGE-DURABANDHI BIL  
PO-DURABANDHI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

42: NAJMA KHATUN  
(WARD MEMBER  
LOCHANABORI GP) WIFE OF SAIFUL ISLAM VILLAGE-LOCHANABORI  
PO-LOCHANABORI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

43: A. HAI



(WARD MEMBER  
LOCHANABORI GP) SON OF ABDUL GAFUR VILLAGE-LOCHANABORI  
PO-LOCHANABORI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

44: SAHIDA KHATUN  
(WARD MEMBER  
LOCHANABORI GP) WIFE OF MOFIJ UDDIN VILLAGE-LOCHANBORI  
PO-LOCHANABORI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

45: ZIABUR RAHMAN  
(WARD MEMBER  
LOCHANABORI GP) SON OF ABDUL RAHIM VILLAGE-LOCHANBORI  
PO-LOCHANABORI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

46: A JABBAR  
(WARD MEMBER  
LOCHANABORI GP) SON OF SIRFAT ALI VILLAGE-LOCHANBORI  
PO-LOCHANABORI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

47: ANUWARA BEGUM  
(WARD MEMBER  
LOCHANABORI GP) WIFE OF JOYNAL ABDIN VILLAGE-LOCHANBORI  
PO-LOCHANABORI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

48: SALEHA KHATUN  
(WARD MEMBER  
LOCHANABORI GP) WIFE OF AHMMED ALI VILLAGE-GUNAIBORI  
PO-LOCHANABORI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

49: RAHELA KHATUN  
(WARD MEMBER  
LOCHANABORI GP) WIFE OF NURUL AMIN VILLAGE-BELOBORI  
PO-LOCHANABORI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

50: MUKSIDUL ISLAM  
(VICE-PRESIDENT  
LOCHANABORI GP) SON OF HARJAT ALI VILLAGE-BELOBORI  
PO-LOCHANABORI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

51: SUKUR ALI



(WARD MEMBER  
LOCHANABORI GP) SON OF JOINAL ABDIN VILLAGE-GUNAIBORI  
PO-LOCHANABORI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

52: FIRUJA KHATUN  
(WARD MEMBER  
MOIRABARI GP) WIFE OF IDRIS ALI VILLAGE-MOIRABARI  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

53: PARTHA CH. PAUL  
(WARD MEMBER  
MOIRABARI GP) SON OF LATE HARI MADHAB PAUL VILLAGE-MOIRABARI  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

54: SUFIA KHATUN  
(VICE-PRESIDENT  
MOIRABARI GP) WIFE OF AHMED ALI VILLAGE-MOIRABARI  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

55: NAZIMA BEGUM  
(WARD MEMBER  
MOIRABARI GP) WIFE OF SHIRAJUL ISLAM VILLAGE-MOIRABARI  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

56: MALAY DAS  
(WARD MEMBER  
MOIRABARI GP) SON OF LATE MONORANJAN DAS VILLAGE-MOIRABARI  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

57: ASMINA BEGUM  
(WARD MEMBER  
MOIRABARI GP) WIFE OF MD. JAKIR HUSSAIN VILLAGE-MOIRABARI  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

58: REZIA KHATUN  
(WARD MEMBER  
MOIRABARI GP) WIFE OF ROFIKUL ISLAM VILLAGE-MOIRABARI  
PO-MOIRABARI PS-MOIRABARI  
DISTRICT-MORIGAON (ASSAM) PIN-782126

59: MOJIBUR RAHMAN



(WARD MEMBER  
DATIALBORI GP) SON OF ABDUL JALIL VILLAGE-DATIALBORI  
PO-DATIALBORI PS-LAHARIGHAT  
DIST-MORIGAON (ASSAM) PIN-782126

60: AYSHA SIDDIKA  
(WARD MEMBER  
DATIALBORI GP) WIFE OF WAHIDUR RAHMAN VILLAGE-DATIALBORI  
PO-DATIALBORI PS-LAHARIGHAT  
DIST-MORIGAON (ASSAM) PIN-782126

61: MERAJUL ISLAM  
(WARD MEMBER  
DATIALBORI GP) SON OF LATE OHED ALI VILLAGE-DATIALBORI  
PO-DATIALBORI PS-LAHARIGHAT  
DIST-MORIGAON (ASSAM) PIN-782126

62: ASMINA KHATUN  
(WARD MEMBER  
DATIALBORI GP) WIFE OF MOZIBUR RAHMAN VILLAGE-DATIALBORI  
PO-DATIALBORI PS-LAHARIGHAT  
DIST-MORIGAON (ASSAM) PIN-782126

63: SHAHIDA  
(WARD MEMBER  
DATIALBORI GP) WIFE OF HAYAT ULLAH VILLAGE-HAHCHARABORI  
PO-DATIALBORI PS-BHELOWGURI  
DIST-MORIGAON (ASSAM) PIN-782126

64: HABIBUR RAHMAN  
(WARD MEMBER  
DATIALBORI GP) SON OF KOLIMUDDIN VILLAGE-HAHCHARABORI  
PO-DATIALBORI PS-BHELOWGURI  
DIST-MORIGAON (ASSAM) PIN-782126

65: A RASHID  
(VICE-PRESIDENT  
DATIALBORI GP) SON OF TAHER UDDIN VILLAGE-DATIALBORI  
PO-DATIALBORI PS-LAHARIGHAT  
DIST-MORIGAON (ASSAM) PIN-782126

66: JESMINA KHATUN  
(WARD MEMBER  
DATIALBORI GP) WIFE OF BAHARUL ISLAM VILLAGE-DATIALBORI  
PO-DATIALBORI PS-LAHARIGHAT  
DIST-MORIGAON (ASSAM) PIN-782126

67: ZAKARIA ALOM



(WARD MEMBER  
DATIALBORI GP) SON OF ABDUL LATIF VILLAGE-HUGALTOLI  
PO-DATIALBORI PS-LAHARIGHAT  
DIST-MORIGAON (ASSAM) PIN-782126

68: MAJEDA BEGUM  
(WARD MEMBER  
DATIALBORI GP) WIFE OF NURMUHAMMAD VILLAGE-HUGALTOLI  
PO-DATIALBORI PS-LAHARIGHAT  
DIST-MORIGAON (ASSAM) PIN-782126

69: MAJEDA BEGUM  
(WARD MMEBER  
BORBORI GP) WIFE OF ISMAIL HUSSAIN VILLAGE-BORBORI  
PO-LAHARIGHAT PS-LAHARIGHAT  
DIST-MORIGAON (ASSAM) PIN-782127

70: SAFIQUL ISLAM  
(WARD MEMBER  
BORBORI GP) SON OF KASOM ALI VILLAGE-BORBORI  
PO-LAHARIGHAT PS-LAHARIGHAT  
DIST-MORIGAON (ASSAM) PIN-782127

71: AMBIYA KHATUN  
(WARD MEMBER  
BORBORI GP) WIFE OF SAIDUR RAHMAN VILLAGE-NORSINGHBORI  
PO-DATIALBORI PS-MOIRABARI  
DIST-MORIGAON (ASSAM) PIN-782126

72: JAMAL UDDIN  
(WARD MEMBER  
BORBORI GP) SON OF SOBIR UDDIN VILLAGE-NORSINGHBORI  
PO-DATIALBORI PS-MOIRABARI  
DIST-MORIGAON (ASSAM) PIN-782126

73: SUKUR JAN  
(WARD MEMBER  
BORBORI GP) WIFE OF ARFAN ALI VILLAGE-HALDIBORI  
PO-DATIALBORI PS-LAHARIGHAT  
DIST-MORIGAON (ASSAM) PIN-782126

74: AKKAS ALI  
(WARD MEMBER  
BORBORI GP) SON OF SOMED ALI VILLAGE-BORBORI  
PO-LAHARIGHAT PS-LAHARIGHAT  
DIST-MORIGAON (ASSAM) PIN-782127

75: RUBIA KHATUN





(WARD MEMBER  
BORBORI GP) WIFE OF SOFIQUL ISLAM VILLAGE-BOHLARMUKH  
PO-LOCHANABORI PS-MOIRABARI  
DIST-MORIGAON (ASSAM) PIN-782126

76: IMRAN HUSSAIN  
(WARD MEMBER  
BORBORI GP) SON OF LATE HAZRAT ALI VILLAGE-BOHLARMUKH  
PO-LOCHANABORI PS-MOIRABARI  
DIST-MORIGAON (ASSAM) PIN-782126

77: ASMINA KHATUN  
(VICE-PRESIDENT  
BORBORI GP) WIFE OF SAIFUL HOQUE VILLAGE-BORBORI  
PO-LAHARIGHAT PS-LAHARIGHAT  
DIST-MORIGAON (ASSAM) PIN-782127

78: TAMIR ALI  
(WARD MEMBER  
ULUBARI GP) SON OF LATE BOSIR UDDIN VILLAGE-ULUBARI  
PO-DOLOIGAON PS-BHELOWGURI  
DIST-MORIGAON (ASSAM) PIN-782126

79: MONUWARA BEGUM  
(WARD MEMBER  
ULUBARI GP) WIFE OF DILDAR HUSSAIN VILLAGE-ULUBARI  
PO-DOLOIGAON PS-BHELOWGURI  
DIST-MORIGAON (ASSAM) PIN-782126

80: KHUDEZA KHATUN  
(WARD MEMBER  
ULUBARI GP) WIFE OF ABDUL MATIN VILLAGE-ULUBARI  
PO-DOLOIGAON PS-BHELOWGURI  
DIST-MORIGAON (ASSAM) PIN-782126

81: AJIFA BEGUM  
(VICE-PRESIDENT  
ULUBARI GP) WIFE OF MD. JOMIR UDDIN VILLAGE-MADARGURI  
PO-DOLOIGAON PS-BHELOWGURI  
DIST-MORIGAON (ASSAM) PIN-782126

82: SAHERA KHATUN  
(WARD MEMBER  
ULUBARI GP) WIFE OF SURUJ ALI VILLAGE-GOROIMARI  
PO-GOROIMARI PATHAR PS-BHELOWGURI  
DIST-MORIGAON (ASSAM) PIN-782126

83: REHENA KHATUN



(WARD MEMBER  
ULUBARI GP) WIFE OF IKRAMUL HOQUE VILLAGE-SHOLMARI  
PO-DOLOIGAON PS-BHELOWGURI  
DIST-MORIGAON (ASSAM) PIN-782126

84: DILUWARA BEGUM  
(WARD MEMBER  
ULUBARI GP) WIFE OF NURUL ISLAM VILLAGE-SONARIGAON  
PO-DOLOIGAON PS-BHELOWGURI  
DIST-MORIGAON (ASSAM) PIN-782126

85: AFAZ UDDIN  
(WARD MEMBER  
ULUBARI GP) SON OF LATE SOMED ALI VILLAGE-SHOLMARI  
PO-DOLOIGAON PS-BHELOWGURI  
DIST-MORIGAON (ASSAM) PIN-782126

86: KHALILUR RAHMAN  
(WARD MEMBER  
ULUBARI GP) SON OF LATE SAMSUDDIN VILLAGE-ULUBARI  
PO-DOLOIGAON PS-BHELOWGURI  
DIST-MORIGAON (ASSAM) PIN-782126

87: SHALIMA KHATUN  
(WARD MEMBER  
ULUBARI GP) WIFE OF MOHOR ALI VILLAGE-SHOLMARI  
PO-DOLOIGAON PS-BHELOWGURI  
DIST-MORIGAON (ASSAM) PIN-782126

88: SALEMA KHATUN  
(MEMBER  
MOIRABARI AP) WIFE OF BAHARUL ISLAM VILLAGE-MOIRADHAJ  
PO-ROWMARI BIL PS-DHING  
DIST-NAGAON (ASSAM) PIN-782123

89: MANUARA BEGUM  
(VICE-PRESIDENT  
MOIRABARI AP) WIFE OF NAZRUL ISLAM VILLAGE-PANBARI  
PO-SHALKATI PS-DHING  
DIST-NAGAON (ASSAM) PIN-782123

90: MOZIBUR RAHMAN  
(MEMBER  
MOIRABARI AP) SON OF ABDUL HATIM VILLAGE-GEREKONI  
PO-BECHAMARI PS-DHING  
DIST-NAGAON (ASSAM) PIN-782123

91: ABU HANIF



(MEMBER  
MOIRABARI AP) SON OF LATE ABDUL KADIR VILLAGE-SHALKATI PATHER  
PO-SHALKATI PS-DHING  
DIST-NAGAON (ASSAM) PIN-782126

92: ROFIQUL ISLAM  
(PRESIDENT  
NIZ DHING GP) SON OF LATE ABDUR RAHMAN VILLAGE-GAYANGAON  
PO-GAYANGAON PS-DHING  
DIST-NAGAON (ASSAM) PIN-782126

93: ABDUL HASHEM  
(PRESIDENT  
LALI PATHER GP) SON OF LATE MOFIZ UDDIN VILLAGE-LALI PATHER  
PO-BECHAMARI PS-DHING  
DIST-NAGAON (ASSAM) PIN-782123

94: ABU SAHED  
(PRESIDENT  
BORBHETI GP) SON OF LATE KAJIMUDDIN VILLAGE-PANBARI  
PO-SHALKATI PATHER PS-DHING  
DIST-NAGAON (ASSAM) PIN-782126

95: MOMTAZ BEGUM  
(PRESIDENT  
LAHKARGHAT GP) WIFE OF M. P. KASHEM ALI VILLAGE-LAHKAR  
PO-DHING PS-DHING  
DIST-NAGAON (ASSAM) PIN-782123

96: MUBARAK ALI  
(WARD MEMBER  
NIZ DHING GP) SON OF LATE ABDUL SATTAR VILLAGE-SUTAR GAON  
PO-GAYANGAON PS-DHING  
DIST-NAGAON (ASSAM) PIN-782126

97: ABDUL ROFIQUE  
(WARD MEMBER  
NIZ DHING GP) SON OF LATE SUN MIYA VILLAGE-MUWAMARI  
PO-GAYANGAON PS-DHING  
DIST-NAGAON (ASSAM) PIN-782126

98: TARA BANU  
(VICE-PRESIDENT  
NIZ DHING GP) WIFE OF MIRAJ ALI VILLAGE-NO.1 GAYANGAON  
PO-GAYANGAON PS-DHING  
DIST-NAGAON (ASSAM) PIN-782126

99: SHALIMA KHATUN



(WARD MEMBER  
NIZ DHING GP) WIFE OF NAJMUL HOQUE VILLAGE-NO.2 GAYANGAON  
PO-GAYANGAON PS-DHING  
DIST-NAGAON (ASSAM) PIN-782126

100: JOYNAL ABEDIN  
(WARD MEMBER  
NIZ DHING GP) SON OF LATE ASAR ALI VILLAGE-NO.1 GAYANGAON  
PO-GAYANGAON PS-DHING  
DIST-NAGAON (ASSAM) PIN-782126

101: RAFIQUUL ISLAM  
(WARD MEMBER  
NIZ DHING GP) SON OF HAJI ABDUL HAKIM VILLAGE-NIZ DHING  
PO-NIZ DHING PS-DHING  
DIST-NAGAON (ASSAM) PIN-782123

102: ROHIMA KHATUN  
(WARD MEMBER  
NIZ DHING GP) WIFE OF AJIZUL HOQUE VILLAGE-NO.2 GAYANGAON  
PO-GAYANGAON PS-DHING  
DIST-NAGAON (ASSAM) PIN-782126

103: BILKIS BEGUM  
(WARD MEMBER  
NIZ DHING GP) WIFE OF NURUL AMIN VILLAGE-NO.1 GAYANGAON  
PO-GAYANGAON PS-DHING  
DIST-NAGAON (ASSAM) PIN-782126

104: MORJINA KHATUN  
(WARD MEMBER  
NIZ DHING GP) SON OF AZIZUL HOQUE VILLAGE-SUTAR GAON  
PO-GAYANGAON PS-DHING  
DIST-NAGAON (ASSAM) PIN-782126

105: REAJUL KARIM  
(WARD MEMBER  
NIZ DHING GP) SON OF ABDUL NOBI VILLAGE-GAYANGAON  
PO-GAYANGAON PS-DHING  
DIST-NAGAON (ASSAM) PIN-782126

106: ROHIMA KHATUN  
(WARD MEMBER  
BORBHETI GP) WIFE OF ABDUL SALAM VILLAGE-PANBARI  
PO-SHALKATI PATHER PS-DHING  
DIST-NAGAON (ASSAM) PIN-782126

107: SOPANA BEGUM



(WARD MEMBER  
BORBHETI GP) WIFE OF MOHAMMAD ALI VILLAGE-SONARIGAON  
PO-SONARIGAON PS-DHING  
DIST-NAGAON (ASSAM) PIN-782123

108: NAZIMA AKHTARA  
(WARD MEMBER  
BORBHETI GP) WIFE OF JAHIRUL ISLAM VILLAGE-PANBARI  
PO-SHALKATI PATHER PS-DHING  
DIST-NAGAON (ASSAM) PIN-782126

109: RAJAUH HOQUE CHOUDHURY  
(WARD MEMBER  
BORBHETI GP) SON OF A. HAKIM CHOUDHURY VILLAGE-BORBHETI  
PO-BORBHETI PS-DHING  
DIST-NAGAON (ASSAM) PIN-782123

110: TASLIMA KHATUN  
(VICE-PRESIDENT  
BORBHETI GP) WIFE OF ABUL KALAM VILLAGE-PANBARI  
PO-SHALKATI PS-DHING  
DIST-NAGAON (ASSAM) PIN-782126

111: PARBIN SULTANA  
(WARD MEMBER  
BORBHETI GP) WIFE OF ABUL KASHEM VILLAGE-PANBARI  
PO-SHALKATI PS-DHING  
DIST-NAGAON (ASSAM) PIN-782126

112: ASMA BEGUM  
(WARD MEMBER  
BORBHETI GP) WIFE OF MOTIUR RAHMAN VILLAGE-PANBARI  
PO-SHALKATI PS-DHING  
DIST-NAGAON (ASSAM) PIN-782126

113: BAHARUL ISLAM  
(WARD MEMBER  
BORBHETI GP) SON OF SAMSUDDIN VILLAGE-BORBHETI  
PO-BORBHETI PS-DHING  
DIST-NAGAON (ASSAM) PIN-782123

114: ABDUL NUR  
(WARD MEMBER  
LAHKARGHAT GP) SON OF IBRAHIM ALI VILLAGE-BORBIL  
KACHARAIBORI  
PO AND PS-DHING  
DIST-NAGAON (ASSAM) PIN-782123



115: BHABANI DAS  
(WARD MEMBER  
LAHKARGHAT GP) WIFE OF RAJANI KANTA DAS VILLAGE-LAHKAR  
PO AND PS-DHING  
DIST-NAGAON (ASSAM)  
PIN-782123

116: NURUN NAHAR  
(VICE-PRESIDENT  
LAHKARGHAT GP) WIFE OF MUSTAFA KAMAL VILLAGE-BIRINGABORI  
PO AND PS-DHING  
DIST-NAGAON (ASSAM)  
PIN-782123

117: ABDUL KASHEM  
(WARD MEMBER  
LAHKARGHAT GP) SON OF AYUB ALI VILLAGE-LAHKAR  
PO AND PS-DHING  
DIST-NAGAON (ASSAM)  
PIN-782123

118: SALEHA KHATUN  
(WARD MEMBER  
LAHKARGHAT GP) WIFE OF SAMSUDDIN VILLAGE-LAHKAR  
PO AND PS-DHING  
DIST-NAGAON (ASSAM)  
PIN-782123

119: SANJITA BEGUM  
(WARD MEMBER  
LAHKARGHAT GP) WIFE OF MAINUL HOQUE VILLAGE-LAHKAR  
PO AND PS-DHING  
DIST-NAGAON (ASSAM)  
PIN-782123

120: HABIBUR RAHMAN  
(WARD MEMBER  
LALI PATHER GP) SON OF SHWAHID ULLAH VILLAGE AND PO-SHALKATI  
PATHER PS-DHING  
DIST-NAGAON (ASSAM)  
PIN-782126

121: KHAIRUN NESSA  
(WARD MEMBER  
LALI PATHER GP) WIFE MOJIBUR RAHMAN VILLAGE-LALIPATHER  
PO-BECHAMARI PS-DHING  
DIST-NAGAON (ASSAM)  
PIN-782123



122: MAJEDA KHATUN  
(WARD MEMBER  
LALI PATHER GP) WIFE OF AMAN ULLAH VILLAGE AND PO-SHALKATI  
PATHER PS-DHING  
DIST-NAGAON (ASSAM)  
PIN-782126

123: ABDUR RAHMAN  
(MEMBER  
MOIRABARI AP) SON OF RAJ MAHMUD VILLAGE-LAHKAR  
PO AND PS-DHING  
DIST-NAGAON (ASSAM)  
PIN-782126

124: USUM UDDIN  
(WARD MEMBER  
LALI PATHER GP) SON OF LATE HUSEN ALI VILLAGE-LALI PATHER  
PO-BESAMARI PS-DHING  
DIST-NAGAON (ASSAM) PIN-782123

125: A. AOWAL  
(WARD MEMBER  
LALI PATHER GP) SON OF LATE YAKUB ALI VILLAGE-LALI PATHER  
PO-BESAMARI PS-DHING  
DIST-NAGAON (ASSAM) PIN-782123

126: KULSUMA BEGUM  
(WARD MEMBER  
LALI PATHER GP) WIFE OF SHOHIDUL ISLAM VILL-LALI PATHER  
PO-BESAMARI  
PS-DHING  
DIST-NAGAON (ASSAM)  
PIN-782123

127: NAZIMA KAHTUN  
(VICE-PRESIDENT  
LALI PATHER GP) WIFE OF MD. SAMSUL HOQUE VILLAGE-LALI PATHER  
PO-BESAMARI PS-DHING  
DIST-NAGAON (ASSAM) PIN-782123

128: ASHRAB ALI  
(WARD MEMBER  
LALI PATHER GP) SON OF SHOBDUL SHEIKH VILLAGE-LALI PATHER  
PO-BESAMARI PS-DHING  
DIST-NAGAON (ASSAM) PIN-782123

129: MOMTAZ BEGUM



(WARD MEMBER  
LALI PATHER GP) WIFE OF A. MANNAN VILLAGE AND PO-SHALKATI  
PATHER PS-DHING  
DIST-NAGAON (ASSAM) PIN-782123

130: ASMA KHATUN  
(VICE-PRESIDENT  
LENGRIBORI GP) SON OF ABDUL RASHED VILLAGE-LENGRIBORI  
PO-SAHARIAGAON PS-MOIRABARI  
DIST-MORIGAON (ASSAM) PIN-782126

131: A.MATIN  
(WARD MEMBER  
LENGRIBORI GP) SON OF KAJIMUDDIN VILLAGE-LENGRIBORI  
PO-SAHARIAGAON PS-MOIRABARI  
DIST-MORIGAON (ASSAM) PIN-782126

132: FORIDA KHATUN  
(WARD MEMBER  
LENGRIBORI GP) WIFE OF MUKTAR HUSSAIN VILLAGE-SAHARIAGAON  
PO-SAHARIAGAON PS-MOIRABARI  
DIST-MORIGAON (ASSAM) PIN-782126

133: NURUL ISLAM  
(WARD MEMBER  
LENGRIBORI GP) SON OF SOBED ALI VILLAGE-URALKATA  
PO-SAHARIAGAON PS-MOIRABARI  
DIST-MORIGAON (ASSAM) PIN-782126

134: MONUWARA KHATUN  
(WARD MEMBER  
LENGRIBORI GP) WIFE OF AZIZUL HOQUE VILLAGE-SAHARIAGAON  
PO-SAHARIAGAON PS-MOIRABARI  
DIST-MORIGAON (ASSAM)

135: AJMAL HUSSAIN  
(WARD MEMBER  
LENGRIBORI GP) SON OF LATE AMJAT HUSSAIN VILLAGE AND PO-  
SAHARIAGAON  
PS-MOIRABARI  
DIST-MORIGAON (ASSAM)  
PIN-782126

136: AMIRUL ISLAM  
(WARD MEMBER  
LENGRIBORI GP) SON OF LATE NAJIMUDDIN VILLAGE-LENGRIBORI  
PO-SAHARIAGAON PS-MOIRABARI  
DIST-MORIGAON (ASSAM) PIN-782126





137: JAHARA KHATUN  
(WARD MEMBER  
LENGRIBORI GP) WIFE OF USMAN ALI VILLAGE-LENGRIBORI  
PO-SAHARIA  
AON PS-MOIRABARI  
DIST-MORIGAON (ASSAM) PIN-782126

138: NAJIR HUSSAIN  
(WARD MEMBER  
LENGRIBORI GP) SON OF LATE SOMIRUDDIN VILLAGE-LENGRIBORI  
PO-SAHARIAGAON PS-MOIRABARI  
DIST-MORIGAON (ASSAM)

139: JOMILA KHATUN  
(WARD MEMBER  
LENGRIBORI GP) WIFE OF ABDUL AWAL VILLAGE-SAHARIAGAON  
PO-SAHARIAGAON PS-MOIRABARI  
DIST-MORIGAON (ASSAM) PIN-782126

140: KHAN ROFSHON JANI  
(WARD MEMBER  
MOIRABARI GP) SON OF MOHIBUR RAHMAN KHAN VILLAGE-MOIRABARI  
PO-MOIRABARI PS-MOIRABARI  
DIST-MORIGAON (ASSAM) PIN-782126  
VERSUS

THE STATE OF ASSAM AND 4 ORS.  
REPRESENTED BY THE SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT  
DISPUR  
GUWAHATI  
PIN-781006

2:THE COMMISSIONER  
PANCHAYAT AND RURAL DEV  
ASSAM  
JURIPAR-781037

3:THE DC  
MORIGAON  
PO AND PS MORIGAON  
DIST MORIGAON (ASSAM)-782105

4:THE DC NAGAON  
PO AND PS NAGAON  
ASSAM-782001

5:YTHE BLOCK DEV OFFICER  
MOIRABARI DEV BLOCK  
PO AND PS MOIRABARI



DIST-MORIGAON(ASSAM)-782126  
6:THE COMMISSIONER AND SECY TO THE GOVT OF ASSAM  
FINANCE DEPTT  
DISPUR  
GUWAHATI  
ASSAM-781006  
7:THE PRESIDENT

MOIRABARI ANCHALIK PANCHAYAT  
P.O. AND P.S. MOIRABARI  
DIST. MOIRABARI  
ASSAM  
PIN - 782126  
8:THE PRESIDENT

TATIKATA GAON PANCHAYAT  
VILL- TATIKATA  
P.O. MOIRABARI  
P.S. MOIRABARI  
DIST. MORIGAON  
ASSAM  
PIN - 782126  
9:THE SECRETARY  
TATIKATA GAON PANCHAYAT

VILL- TATIKATA  
P.O. MOIRABARI  
P.S. MOIRABARI  
DIST. MORIGAON  
ASSAM

PIN- 782126  
10:THE PRESIDENT

ULUBARI GAON PANCHAYAT  
VILL- ULUBARI  
P.O. DOLOIGAON  
P.S. BHELOWGURI  
DIST. MORIGAON  
ASSAM  
PIN - 782126  
11:THE SECRETARY  
ULUBARI GAON PANCHAYAT

VILL- ULUBARI  
P.O. DOLOIGAON  
P.S. BHELOWGURI  
DIST. MORIGAON



ASSAM  
PIN - 782126.  
12:THE PRESIDENT

LENGRIBORI GAON PANCHAYAT  
VILL- SAHARIAGAN  
P.O. SAHARIAGAON  
P.S. MOIRABARI  
DIST. MORIGAON  
ASSAM.  
PIN- 782126.  
13:THE SECRETARY

LENGRIBORI GAON PANCHAYAT VILL- SAHARIAGAN  
P.O. SAHARIAGAN  
P.S. MOIRABARI  
DIST. MORIGAON  
ASSAM  
PIN - 782126  
14:THE PRESIDENT

HATIMURIA GAON PANCHAYAT  
VILL- HATIMURIA  
P.O. MOIRABARI  
P.S. MOIRABARI  
DIST MORIGAON  
ASSAM

PIN-782126  
15:THE SECRETARY

HATIMURIA GAON PANCHAYAT  
VILL- HATIMURIA  
P.O. MOIRABARI  
P.S. MOIRABARI  
DIST MORIGAON  
ASSAM

PIN-782126  
16:THE PRESIDENT

MOIRABARI GAON PANCHAYAT  
VILL- MOIRABARI  
P.O. MOIRABARI  
P.S. MOIRABARI  
DIST MORIGAON  
ASSAM



PIN-782126  
17:THE SECRETARY

MOIRABARI GAON PANCHAYAT  
VILL-MOIRABARI  
P.O. MOIRABARI  
P.S. MOIRABARI  
DIST MORIGAON  
ASSAM

PIN-782126  
18:THE PRESIDENT

BORCHAPORI GAON PANCHAYAT  
VILL- BORCHAPAORI  
P.O. DOLOIGAON  
P.S. BHELOWGURI  
DIST MORIGAON  
ASSAM

PIN-782126  
19:THE SECRETARY

BORCHAPORI GAON PANCHAYAT  
VILL- BORCHAPAORI  
P.O. DOLOIGAON  
P.S. BHELOWGURI  
DIST MORIGAON  
ASSAM

PIN-782126  
20:THE PRESIDENT

LOCHONABORI GAON PANCHAYAT  
VILL- LOCHONABORI  
P.O. LOCHONABORI  
P.S. MOIRABARI  
DIST MORIGAON  
ASSAM

PIN-782126  
21:THE SECRETARY

LOCHONABORI GAON PANCHAYAT  
VILL- LOCHONABORI  
P.O. LOCHONABORI  
P.S. MOIRABARI  
DIST MORIGAON



ASSAM

PIN-782126  
22:THE PRESIDENT

DATIALBORI GAON PANCHAYAT  
VILL- DATIALBORI  
P.O. DATIALBORI  
P.S. MOIRABARI  
DIST. MORIGAON  
ASSAM  
PIN- 782126.  
23:THE SECRETARY

DATIALBORI GAON PANCHAYAT  
VILL- DATIALBORI  
P.O. DATIALBORI  
P.S. MOIRABARI  
DIST. MORIGAON  
ASSAM  
PIN - 782126.  
24:THE PRESIDENT

BORBORI GAON PANCHAYAT  
VILL- BORBORI  
P.O. DATIALBORI  
P.S. MOIRABARI  
DIST.MORIGAON  
ASSAM  
PIN - 782126  
25:THE SECRETARY

BORBORI GAON PANCHAYAT  
VILL- BORBORI  
P.O. DATIALBORI  
P.S. MOIRABARI  
DIST. MORIGAON  
ASSAM  
PIN - 782126.  
26:THE PRESIDENT

GORIABORI GAON PANCHAYAT  
VILL- GORIABORI  
P.O. DURABANDHI  
P.S. MOIRABARI  
DIST. MORIGAON  
ASSAM  
PIN - 782126



27:THE SECRETARY

GORIABORI GAON PANCHAYAT  
VILL- GORIABORI  
P.O. DURABANDHI  
P.S. MOIRABARI  
DIST. MORIGAON  
ASSAM  
PIN - 782126

28:THE PRESIDENT

NIZ DHING GAON PANCHAYAT  
VILL- GAYANGAON  
P.O. GAYANGAON P.S. DHING  
DIST. NAGAON  
ASSAM  
PIN - 782126.

29:THE SECRETARY

NIZ DHING GAON PANCHAYAT  
VILL- GAYANGAON  
P.O. GAYANGAON P.S. DHING  
DIST. NAGAON  
ASSAM  
PIN - 782126.

30:THE PRESIDENT

LALI PATHER GAON PANCHAYAT  
VILL- LALI PATHER  
P.O. BECHAMARI  
P.S. DHING  
DIST.NAGAON  
ASSAM  
PIN - 782123.

31:THE SECRETARY

LALI PATHER GAON PANCHAYAT VILL- LALI PATHER  
P.O. BECHAMARI  
P.S. DHING DIST. NAGAON  
ASSAM  
PIN - 782123

32:THE PRESIDENT

BORBHETI GAON PANCHAYAT VILL- PANBARI  
P.O. SHALKATI PATHER  
P.S. DHING  
DIST.NAGAON  
ASSAM



PIN - 782126.  
33:THE SECRETARY

BORBHETI GAON PANCHAYAT VILL- PANBARI  
P.O. SHALKATI PATHER  
P.S. DHING  
DIST.NAGAON  
ASSAM  
PIN - 782126.  
34:THE PRESIDENT

LAHKARGHAT GAON PANCHAYAT  
VILL- LAHKAR  
P.O. DHING

P.S. DHING

DIST. NAGAON  
ASSAM  
PIN- 782123.  
35:THE SECRETARY

LAHKARGHAT GAON PANCHAYAT  
VILL- LAHKAR  
P.O. DHING  
P.S. DHING  
DIST. NAGAON  
ASSAM  
PIN - 782123.

-----  
Advocate for : MR. M K HUSSAIN  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND 4 ORS.

Linked Case : WP(C)/2568/2018

KOHINUR BEGUM AND 13 ORS.  
WIFE OF MONIRUL ISLAM  
R/O. BUCHAKATA  
P.O. KALAPANI  
DIST. SOUTH SALMARA MANKACHAR  
ASSAM.

2: NURCHAMPA SULTANA  
WIFE OF ROFIQUL ISLAM  
R/O. MALIRALGA



P.O. FULERCHAR  
DIST. SOUTH SALMARA MANKACHAR  
ASSAM.

3: ABU SHAHANUR REZA AKOND  
S/O. FAKRUL ISLAM  
R/O. BHIMPARA  
P.O. FULERCHAR  
DIST. SOUTH SALMARA MANKACHAR  
ASSAM.

4: ABDUS SALAM SK.  
S/O. SOPIAL SK.  
R/O. TELIPARA  
P.O. RADHAMADHABHAT  
DIST. SOUTH SALMARA MANKACHAR  
ASSAM.

5: ABDUL KADOM ALI  
S/O. ABDUL WAHED  
VILL. PAIKAR KANDI  
P.O. HAZIRHAT  
DIST. SOUTH SALMARA MANKACHAR  
ASSAM.

6: REHANA BEGUM  
W/O. MOZIBAR RAHMAN  
R/O. KHALISAMARI  
P.O. PIAZBARI  
DIST. SOUTH SALMARA MANKACHAR  
ASSAM.

7: JAHANARA BEGUM  
W/O. AKHTAR HUSSAIN  
R/O. KANAIMARA PART-II  
P.O. FULERCHAR  
DIST. SOUTH SALMARA MANKACHAR  
ASSAM.

8: HAZI AZIAL HOQUE BEPARI  
S/O. LATE BAIOTULLAH  
R/O. AND P.O. HAZIRHAT  
DIST. SOUTH SALMARA MANKACHAR  
ASSAM.

9: SANOWARA KHATUN  
W/O. MUKTAR HUSSAIN  
R/O. BERABHAGA PT-II





P.O. SUKCHAR  
DIST. SOUTH SALMARA MANKACHAR  
ASSAM.

10: UMME KULSOOM BEGUM  
W/O. RAHUL AMIN  
R/O. KUKURMARA  
P.O. RADHAMADHABHAT  
DIST. SOUTH SALMARA MANKACHAR  
ASSAM.

11: MOMITON KHATUN  
W/O ISA HOQUE ALI SK.  
R/O. SISHUMARA  
P.O. KOKRADANGA  
DIST. SOUTH SALMARA MANKACHAR  
ASSAM.

12: ANOWARA KHATUN  
W/O. BAKKAR ALI  
R/O. BEKARDOBA  
P.O. RADHAMADHABHAT  
DIST. SOUTH SALMARA MANKACHAR  
ASSAM

13: NASIR UDDIN SK.

S/O. SAMSUL HOQUE  
R/O. PECHARKANDI  
P.O. MANULLAPARA  
DIST. SOUTH SALMARA MANKACHAR  
ASSAM.

14: ABDUL JALIL SARKAR  
S/O. INSAB ALI  
R/O. KHARUABANDHA  
P.O. FEKUMARI  
DIST. SOUTH SALMARA MANKACHAR  
ASSAM.  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REPRESENTED BY THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF  
ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT  
ASSAM  
DISPUR  
GHY-06.



2:THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM  
FINANCE DEPTT.

ASSAM

DISPUR

GHY-06.

3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT

ASSAM.

PANJABARI

JURIPAR

GHY-37.

4:THE DEPUTY COMMISSIONER

SOUTH SALMARA MANKACHAR

AT HATSINGIMARI

P.O. HATSINGIMARI

DIST. SOUTH SALMARA MANKACHAR

ASSAM

PIN- 783135

5:THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD

DHUBRI

P.O. AND DIST. DHUBRI

ASSAM

PIN- 783301

6:THE CHIEF EXECUTIVE OFFICER

SOUTH SALMARA ZILLA PARISHAD

AT HATSINGIMARI

P.O. AND DIST.- SOUTH SALMARA MANKACHAR

ASSAM

PIN- 783135

7:THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER

NO. 2 FEKAMARI ANCHALIK PANCHAYAT

P.O. FEKAMARI

DIST. SOUTH SALMARA MANKACHAR

ASSAM

PIN- 783135

-----  
Advocate for : MR. M KHAN

Advocate for : GA

ASSAM

MR T C CHUTIA(R-1

3 & 4) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/2121/2020



LUCKY DOWARAH AND 63 ORS.  
C/O RAJU DOWARAH  
R/O VILL. RAJAPOL DOWARAH  
P.O. RAJAPOL PIN-785685  
DIST. SIVASAGAR  
ASSAM

2: SANJIB BORGHAIN  
S/O RENU BORGHAIN  
R/O VILL. RAJAPOL DOWARAH  
P.O. RAJAPOL PIN-785685  
DIST. SIVASAGAR  
ASSAM

3: NOBIN GOGOI  
S/O PURNAKANTA GOGOI  
R/O VILL. CHAKIMUKH HALOWA  
P.O. CHAKIMUKH  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

4: BAKHANTI KARMAKAR  
W/O SABAJIT KARMAKARR/O VILL. CHOWKIMUKH  
P.O. CHOWKIMUKH  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

5: JUSHNA RAHMAN  
W/O MUKLESWAR RAHMAN  
R/O VILL. LIGIRI PUKHURI  
P.O. LIGIRI  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

6: REKHA BORGHAIN  
C/O SRI BITU BORGHAIN  
R/O VILL. GARALI GOHAIN  
P.O. GARALI  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

7: JEUTI SAIKIA  
C/O BHABEN SAIKIA  
R/O VILL. HULANG KATANI



P.O. LIGIRI  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

8: KALPANA GOGOI  
W/O AJIT GOGOI  
R/O VILL. BHEBACHUK  
P.O. RAJAPOL  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

9: PUTUL KONWAR  
S/O SUSAN KONWAR  
R/O VILL. RAJAPUL  
P.O. RAJAPOL  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

10: DURGA KURMI  
W/O LT. JOYRAM KURMI  
R/O VILL. BIHUBAR METHONSWA  
P.O. BIHUBAR TINIALI  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

11: NOBIUL HUSSAIN  
S/O RIAZUL HUSSAIN  
R/O VILL. BIHUBAR METHONISWA  
P.O. BIHUBAR  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

12: HITESWAR CHETIA  
S/O LT. TILSWAR CHETIA  
R/O VILL. HARKINA  
P.O. PEOLIPHUKAN  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

13: HARIKANTA MAHANTI  
S/O LT. RAMCHANDRA MAHANTI  
R/O VILL. BIHUBAR METHONSWA



P.O. BIHBAR TINIALI  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

14: RAMEN RAIDONGIA  
S/O LOKHESWAR RAIDONGIA  
R/O ACHALABARI  
P.O. PEOLIPHUKAN  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

15: DINANATH BARUAH  
S/O PRATIMA BARUAH  
R/O VILL. HARKINA  
P.O. PEOLIPHUKAN PIN-785685  
DIST. SIVASAGAR  
ASSAM

16: BHUBAN GOGOI  
S/O ANANTA GOGOI  
R/O VILL. BAWLIMAIDAN  
P.O. BAWLIMAIDAN  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

17: RENU TAMULY  
W/O BHABA TAMULY R/O VILL. SUNDAR PUKHURI  
P.O. BAWLIMAIDAN  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

18: SURESH TANTI  
S/O PRASAD TANTI  
R/O JATHIPATIA  
VILL. PHULANIBARI  
P.O. CHOWKIMUKH  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

19: RINA BARUAH  
W/O SRI PRAKHANTA BARUAH  
R/O VILL. NAZIRA CHANBASSA  
P.O. NAZIRA



PIN-7857696DIST. SIVASAGAR  
ASSAM

20: PADMA GOGOI  
S/O DILIP GOGOI  
R/O VILL. NAZIRA CHANBASSA  
P.O. NAZIRA  
PIN-785696  
DIST. SIVASAGAR  
ASSAM

21: RAJU SHARMA  
S/O SRI UPEN SHARMA  
R/O VILL. SUNDAR PUKHURI  
P.O. BAWLIM AidAN  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

22: JINTEE RAJKUMARI  
C/O LT. NANDESWAR RAJKHOWA  
R/O VILL. TELPANI KONWAR  
P.O. DEOGHARIA  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

23: BOLURAM BORAH  
S/O NIBIR KUMAR BARUAH  
R/O VILL. MEJENGA SEUJPUR  
P.O. MEZENGA  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

24: DIPAK GOHAIN  
S/O LT. NILAKANTA GOHAIN  
R/O VILL. TINGRIPAM GOHAIN  
P.O. MEZENGA  
PIN-785686  
DIST. SIVASAGAR  
ASSAM

25: JULEE BARUAH  
W/O AMRIT BARUAH  
R/O VILL. AVOIPURIA  
P.O. CHEPANGURI  
PIN-785685



DIST. SIVASAGAR  
ASSAM

26: GAUTAM ARANDHARA  
S/O LT. NOBIN ARANDHARA  
R/O VILL. HUBUPARA PHUKAN  
P.O. HUBUPRAR PIN-785686  
DIST. SIVASAGAR  
ASSAM

27: PADMA GOGOI  
S/O KHAGEN GOGOI  
R/O VILL. HUBUPARA MOUT  
P.O. HUBUPARA  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

28: NABAJYOTI GOGOI  
S/O RAJEN GOGOI  
R/O VILL. 7 NO. CHETIA GAON  
P.O. CHETIA GAON  
PIN-785684  
DIST. SIVASAGAR  
ASSAM

29: BIJUMONI BORAH  
C/O KUNDIL BORAH  
R/O VILL. DEOGHARIA  
P.O. DEOGHARIA  
PIN-785696  
DIST. SIVASAGAR  
ASSAM

30: BEAUTY GOGOI  
W/O SRI UJJAL GOGOI  
R/O VILL. MEJENGA  
P.O. MEJENGA  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

31: PRANAB CHETIA  
S/O PREMO CHETIA  
R/O VILL. BALIMIRI  
P.O. GARMUR  
PIN-785687 DIST. SIVASAGAR  
ASSAM



32: DEBEN TANTI  
S/O JAGATU TANTI  
R/O GELEKEY TEA ESTATE  
P.O. ATHKHEL  
PIN-785696  
DIST. SIVASAGAR  
ASSAM

33: MANUJ KURMI  
S/O SITARAM KURMI  
R/O VILL. SIBBARI TEA ESTATE  
P.O. GELEKY  
PIN-785696  
DIST. SIVASAGAR  
ASSAM

34: DALIMI MALIK  
W/O INDRO MALIK  
R/O GELEKEY TEA ESTATE  
P.O. ATHKHEL  
PIN-785696  
DIST. SIVASAGAR  
ASSAM

35: ANJALI BHOGAT TASSA  
W/O NIPUL TASSA  
R/O GELEKY TEA ESTATE  
P.O. ATHKHEL  
PIN-785696  
DIST. SIVASAGAR  
ASSAM

36: SUKHNATH NAYAK  
S/O LT. KISSAN NAYAK  
R/O VILL. MODINAGAR TEA ESTATE  
P.O. GELEKY  
PIN-785696  
DIST. SIVASAGAR  
ASSAM

37: RIFA TANTI  
C/O MARKANDO TANTI  
R/O VILL. GELEKEY  
P.O. ATHKHEL PIN-785696  
DIST. SIVASAGAR  
ASSAM





38: RITU CHICK  
C/O PARASURAM CHICK  
R/O VILL. MODINAGAR  
P.O. GELEKY  
PIN-785696  
DIST. SIVASAGAR  
ASSAM

39: USHA KURMI  
W/O APEL KURMI  
R/O MDINGAR  
P.O. GELEKEY  
PIN-785696  
DIST. SIVASAGAR  
ASSAM

40: RAMESH KURMI  
S/O SRI RAMDHAN KURMI  
R/O VILL. MODINAGAR  
P.O. GELEKY  
PIN-785696  
DIST. SIVASAGAR  
ASSAM

41: TAYAB ALI  
C/O YAKUB ALI  
R/O VILL. GELEKI CHARIALI  
P.O. GELEKY  
PIN-785696  
DIST. SIVASAGAR  
ASSAM

42: MAKHANI NAYAK  
C/O BASATRAM NAYAK  
R/O VILL. MODI NAGAR  
P.O. GALEKEY  
PIN-785696  
DIST. SIVASAGAR  
ASSAM

43: DIPALI GOGOI  
W/O SRI DHARMESWAR GOGOI  
R/O VILL. NA-PAM BARUWATI  
P.O. NA-PAM  
PIN-785696  
DIST. SIVASAGAR  
ASSAM



44: MAHENDRA TANTI  
S/O LT. AKAN TANTI  
R/O VILL. BORTANI CHUTIA  
P.O. GELEKEY  
PIN-785696  
DIST. SIVASAGAR  
ASSAM

45: LAKHYAJIT GOGOI  
S/O SRI MINESWAR GOGOI  
R/O VILL. NA-PAM BARUWATI  
P.O NA-PAM  
PIN-785684  
DIST. SIVASAGAR  
ASSAM

46: PANKHI DUTTA  
D/O GAUTAM DUTTA  
R/O VILL. NA-PAM BARUWATI  
P.O. ATHKHEL  
PIN-785696  
DIST. SIVASAGAR  
ASSAM

47: KIRON KURMI  
W/O DIESH KURMI  
R/O VILL. NA-PAM BARUWATI  
P.O. NA-PAM  
PIN-785684  
DIST. SIVASAGAR  
ASSAM

48: MANUJ BORGOHAIN  
S/O LT. ANANTA BORGOHAIN/R/O VILL. DEOPANI GOHAIN  
P.O. DEOPANI  
PIN-785684  
DIST. SIVASAGAR  
ASSAM

49: ROHMAT ALI  
S/O LT. HUSSAIN ALI  
R/O VILL. DEOPANI GOHAIN  
P.O. DEOPANI  
PIN-785684  
DIST. SIVASAGAR  
ASSAM

50: PADMA RAJUWAR



S/O SRI MONDOL RAJUWAR  
R/O VILL. NA-PAM BARUWATI  
P.O. NA-PAM BARUWATI  
PIN-785684  
DIST. SIVASAGAR  
ASSAM

51: DIPAK GOSWAMI  
S/O SRI RAJINDRA GOSWAMI  
R/O VILL. MACKEYPORE  
P.O. MACKEYPORE  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

52: NAJROUL HUSSAIN  
S/O HAROUN RASID  
R/O VILL. MACKEYPORE  
P.O. HATIPUTTY  
PIN-785689  
DIST. SIVASAGAR  
ASSAM

53: RUPALI PANGING  
C/O SRI SARBESWAR PANGING  
R/O VILL. HATIPUTTY  
P.O. HATIPUTTY  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

54: GITA KARMAKAR  
C/O SRI ABHINASH KARMAKAR  
R/O MACKEYPORE  
P.O. PACKEYPORE  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

55: MARJENA BEGUM  
C/O INCHAN ALI  
R/O VILL. MONAITIG  
P.O. MACKEYPORE PIN-785685  
DIST. SIVASAGAR  
ASSAM

56: IRFAN ALI  
R/O VILL. MONAITING



P.O. MACKEYPORE  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

57: LABOWNYA RAJOWAR  
C/O SRI BIREN RAJOWAR  
R/O VILL. MACKEYPORE  
P.O. MACKEYPOE  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

58: GHANAKANTA DHEKIAL PHUKAN  
S/O GUNADHAR DHEKIAL PHUKAN  
R/O VILL. REBOTI GAON  
P.O. MEZENGA  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

59: DHRUBAJYOTI BARUAH  
S/O SRI JADUNATH BARUAH  
R/O VILL. BORAKHUALA  
P.O  
. JOTOKIA  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

60: RANJITA TANTI  
C/O SRI JAPAN TANTI  
R/O VILL. KHATKHATI  
P.O. NAZIRA  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

61: SITA GAR  
C/O SRI BABUL GARH  
R/O VILL. KHATKHATI  
P.O. NAZIRA  
PIN-785685  
DIST. SIVASAGAR  
ASSAM

62: BEULA NAYAK  
C/O SRI GUNAHAR NAYAK



R/O VILL. MATHURAPUR  
P.O. MATHURAPUR  
PIN-785689  
DIST. SIVASAGAR  
ASSAM

63: RITAMONI GOWALA  
C/O BINOD GOWALA  
R/O VILL. SUKAFI NAGAR  
P.O. NIMANAGAR  
PIN-785689  
DIST. SIVASAGAR  
ASSAM

64: INDRESWAR KONWAR  
S/O LT. THANU KONWAR  
R/O VILL. SUKAFI  
P.O. NIMONAGARH  
PIN-785689  
DIST. SIVASAGAR  
ASSAM  
VERSUS

THE STATE OF ASSAM AND 5 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR  
GUWAHATI-781006

2:THE COMMISSIONER  
TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. PANJABARI  
GUWAHATI-781037

3:THE COMMISSIONER AND SECRETARY  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT. DISPUR  
GUWAHATI-781006

4:THE DEPUTY COMMISSIONER  
SIVASAGAR  
PIN-785640  
DIST. SIVASAGAR  
ASSAM

5:THE CHIEF EXECUTIVE OFFICER  
SIVASAGAR ZILLA PARISHAD SIVASAGAR  
PIN-785640  
DIST. SIVASAGAR  
ASSAM

6:THE BLOCK DEVELOPMENT OFFICER  
NAZIRA DEVELOPMENT BLOCK



P.O. SIVASAGAR  
PIN-785640  
DIST. SIVASAGAR  
ASSAM

-----  
Advocate for : MR. P HAZARIKA  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/8262/2019

NURJAHAN BEGUM AND 10 ORS.  
EX-PRESIDENT OF HASHDOBA GAON PANCHAYAT  
W/O. AZAD HUSSAIN  
VILL. KURSHAPAKRI PT-VI  
P.O. HASHDOBA  
P.S. LAKHIPUR  
DIST. GOALPARA  
ASSAM  
PIN-783129.

2: UDHAB CH. KHATRIYA  
EX-VICE PRESIDENT OF HASHDOBA GAON PANCHAYAT  
S/O. KAMESWAR KHATRIYA  
VILL. BANDARMATHA  
P.O. HASHDOBA  
P.S. LAKHIPUR  
DIST. GOALPARA  
ASSAM  
PIN-783129.

3: KHOKSED ALI  
EX-MEMBER NO.9 KANTAPUR (KA) UNIT  
HASHDOBA G.P.  
S/O. ENNOS AKOND  
VILL. KANTAPUR PT. I  
P.O. HASHDOBA  
P.S. LAKHIPUR  
DIST. GOALPARA  
ASSAM  
PIN-783129.

4: BELLAL ALI  
EX-MEMBER NO.6 KALABARI UNIT  
HASHDOBA G.P.  
S/O. MONTAZ ALI



VILL. KALABARI  
P.O. HASHDOBA  
P.S. LAKHIPUR  
DIST. GOALPARA  
ASSAM  
PIN-783129.

5: RAHIMA KHATUN  
EX-MEMBER NO.2 KANTAPUR (KHA) UNIT  
HASHDOBA G.P.  
W/O. HANIF ALI  
VILL. KANTAPUR PT. II  
P.O. HASHDOBA  
P.S. LAKHIPUR  
DIST. GOALPARA  
ASSAM  
PIN-783129.

6: SHAHAJAMAL HOQUE  
EX-MEMBER NO.10 HATIMURA UNIT  
HASHDOBA G.P.  
S/O. RIAZ UDDIN  
VILL. HATIMURA  
P.O. HASHDOBA  
P.S. LAKHIPUR  
DIST. GOALPARA  
ASSAM  
PIN-783129.

7: PRANAMI BARMAN  
EX-MEMBER NO.7 KURSHAPAKRI PT. III UNIT  
HASHDOBA G.P.  
W/O. LOGENDRA BARMAN  
VILL. KURSHAPAKRI PT.III  
P.O. HASHDOBA  
P.S. LAKHIPUR  
DIST. GOALPARA  
ASSAM  
PIN-783129.

8: KOBIN CH. KOCH  
EX-MEMBER NO.7 KURSHAPAKRI PT. I UNIT  
HASHDOBA G.P. S/O. BICHAR KOCH  
VILL. KURSHAPAKRI PT.I  
P.O. HASHDOBA  
P.S. LAKHIPUR  
DIST. GOALPARA  
ASSAM



PIN-783129.

9: URMILA KHATRIYA  
EX-MEMBER NO.5 KURSHAPAKRI PT. II UNIT  
HASHDOBA G.P.  
W/O. RABEN KHATRIYA  
VILL. KURSHAPAKRI PT. II  
P.O. HASHDOBA  
P.S. LAKHIPUR  
DIST. GOALPARA  
ASSAM  
PIN-783129.

10: SAMIDA KHATUN  
EX-MEMBER NO.3 HASHDOBA UNIT  
HASHDOBA G.P.  
W/O. SHAHARUL ISLAM  
VILL. HASHDOBA  
P.O. HASHDOBA  
P.S. LAKHIPUR  
DIST. GOALPARA  
ASSAM  
PIN-783129.

11: JOMIRON NESSA

EX-MEMBER NO.4 KURSHAPAKRI PT. II (KA) UNIT  
HASHDOBA G.P.  
W/O. IMAN HUSSAIN  
VILL. KUSHAPAKRI PT. II  
P.O. HASHDOBA  
P.S. LAKHIPUR  
DIST. GOALPARA  
ASSAM  
PIN-783129.  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GUWAHATI-781006.

2: THE COMMISSIONER TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI





GHY.-37.  
3:THE COMMISSIONER AND SECY.  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GUWAHATI-781006.  
4:THE DY. COMMISSIONER

GOALPARA  
ASSAM  
PIN-783101.  
5:THE CHIEF EXECUTIVE OFFICER

GOALPARA ZILLA PARISHAD  
DIST. GOALPARA  
ASSAM  
PIN-783101.  
6:THE JALESWAR ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER  
JALESWAR DEVELOPMENT BLOCK  
P.O. KATARIAHARA  
P.S. LAKHIPUR  
DIST. GOALPARA  
ASSAM  
PIN-783132.

7:THE HASHDOBA GAON PANCHAYAT  
REP. BY THE SECRETARY  
HASHDOBA GAON PANCHAYAT UNDER JALESWAR ANCHALIK  
PANCHAYAT  
JALESWAR  
P.O. HASHDOBA  
P.S. LAKHIPUR  
DIST. GOALPARA  
ASSAM  
PIN-783132.

-----  
Advocate for : MR. A F N U MOLLAH  
Advocate for : SC  
PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/2953/2021

SUDIPTA ROY AND ANR  
MEMBER OF G.P  
W/O SRIBASH ROY



VILLAGE NAYABARI  
G.P NORTH KARIMGANJ  
PO TILLABAZAR  
PS AND DIST KARIMGANJ  
ASSAM 788709

2: ZIAUR RAHMAN CHOUDHURY  
VICE PRESIDENT OF G.P  
S/O LATE LUTHFUR RAHMAN CHOUDHURY

VILLAGE BATARASHI  
G.P NORTH KARIMGANJ  
PO TILLABAZAR  
PS AND DIST KARIMGANJ  
ASSAM 788709  
VERSUS

THE STATE OF ASSAM AND 4 ORS  
REPRESENTED BY THE COMMISSIONER AND SECRETARY  
TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPT. DISPUR GUWAHATI  
781006

2:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT  
ASSAM  
JURIPAR  
GUWAHATI 781037

3:THE DEPUTTY COMMISSIONER  
KARIMGANJ  
KARIMGANJ  
ASSAM  
788710

4:THE BLOCK DEVELOPMENT OFFICER

NORTH KARIMGANJ  
PO GARDHARASHI  
KARIMGANJ  
ASSAM 788709

5:THE SECRETARY  
NORTH KARIMGANJ GAON PANCHAYAT  
PO TILLABAZAR  
PS AND DIST KARIMGANJ  
ASSAM 788709

-----  
Advocate for : MR H R CHOUDHURY  
Advocate for : GA



ASSAM appearing for THE STATE OF ASSAM AND 4 ORS

Linked Case : WP(C)/8263/2019

MALEKA KHATUN AND 5 ORS.  
EX-PRESIDENT OF ZILLA PARISHAD GOALPARA  
W/O- NOWSHAD ALI  
R/O- GOBINDAPUR  
P.O. GOBINDAPUR  
P.S. AND DIST- GOALPARA (ASSAM)  
PIN- 783101

2: SHAH ALOM  
EX-VICE-PRESIDENT OF ZILLA PARISHAD  
GOALPARA  
S/O- ISMAIL SHEIKH  
VILL- CHENGPATA  
P.O. BASHBARI  
P.S. BAGUAN  
DIST- GOALPARA (ASSAM)  
PIN- 783129

3: OSIM UDDIN AHMED  
EX-ZILLA PARISHAD MEMBER OF NO. 16 BHASANIPARA ZILLA PARISHAD  
CONSTITUENCY  
S/O- LT INTAZ ALI  
VILL- TIAPARA  
P.O. JOYPUR BAZAR  
P.S. GOALPARA RPS  
DIST- GOALPARA (ASSAM)  
PIN- 783129

4: NASIM MORIOM AKTAR  
EZ-ZILLA PARISHAD MEMBER NO 15  
TAKIMARI ZILLA PARISHAD CONSTITUENCY

W/O- SHAH ALAM SHEIKH  
VILL- TARANGAPUR

P.O. TULSIBARI  
P.S. LAKHIPUR  
DIST- GOALPARA  
ASSAM  
PIN- 783132

5: SUNDURI KHATUN



EX- ZILLA PARISHAD MEMBER NO 13 RAJMITA ZILLA PARISHAD  
CONSTITUENCY  
W/O- AZIZUR RAHMAN  
VILL AND P.O. KATARIHARA  
P.S. LAKHIPUR  
DIST- GOALPARA  
ASSAM  
PIN- 783132

6: BODIR UDDIN MOLLAH  
EX-ZILLA PARISHAD MEMBER OF NO 10  
AMBARI ZILLA PARISHAD CONSTITUENCY  
S/O- LT MOSLEM UDDIN MOLLAH  
VILL- AMBARI  
P.O. AMBARI BAZAR  
P.S. BAGUAN  
DIST- GOALPARA  
ASSAM  
PIN- 783129  
VERSUS

THE STATE OF ASSAM AND 4 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GHY- 37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY-06

4:THE DY. COMMISSIONER  
GOALPARA  
ASSAM  
PIN- 783101

5:THE CHIEF EXECUTIVE OFFICER  
GOALPARA ZILLA PARISHAD  
GOALPARA  
DIST- GOALPARA  
ASSAM  
PIN- 783101

-----  
Advocate for : MR. A F N U MOLLAH



Advocate for : SC  
PNRD (R1  
2  
3  
5) appearing for THE STATE OF ASSAM AND 4 ORS.

Linked Case : WP(C)/8568/2019

SHAHANARA BEGUM AND 10 ORS.  
EX PRESIDENT OF 4 GOURNAGAR GAON PANCHAYAT  
W/O- AMINUL HOQUE  
VILL- SHALDHOWA  
P.O. GOURNAGAR  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783132

2: MONIRUL HOQUE  
EX-VICE-PRESIDENT OF 4 GOURNAGAR GAON PANCHAYAT  
S/O- MOHIBAR RAHMAN  
VIL- CHAIBARI MUSLIMPARA  
P.O. GOURNAGAR  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783132

3: MOZIA KHATUN  
EX-MEMBER OF NO 3 SHALBARI PT-III UNIT  
GOURNAGAR G.P.  
W/O- JAHAN UDDIN  
VILL- SHALBARI PT-III  
P.O. GOURNAGAR  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783132

4: MOMTAZ BEGUM  
EX-MEMBER OF NO 4 SHALBARI PT. IV UNIT  
GOURNAGAR G.P.  
W/O- TOZAMMIL HOQUE  
VILL- SHALBARI PT-IV  
P.O. GOURNAGAR  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783132



5: MAJEDA KHATUN  
EX MEMBER OF NO 5 SHAILDHOWA PT-I UNIT  
GOURNAGAR G.P.  
W/O- FOZOL HOQUE  
VILL- SHAILDHOWA PT-I  
P.O. GOURNAGAR  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783132

6: AFZALUR RAHMAN  
EX MEMBER OF NO 6 SHAILDHOWA PT-II UNIT  
GOURNAGAR G.P.  
S/O- MONSER ALI  
VILL- SHAILDHOWA PT-II  
P.O. GOURNAGAR  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783132

7: NUR ALOM SK  
EX MEMBER OF NO 9 HALDIBARI UNIT  
GOURNAGAR G.P.  
S/O- AJIBAR RAHMAN  
VILL- HALDIBARI PT-II  
P.O. GOURNAGAR  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783132

8: ABDUL LATIF  
EX MEMBER OF NO 1 SHALBARI PT-I UNIT  
GOURNAGAR G.P.  
S/O- KOSER ALI  
VILL- SHALBARI PT-I  
P.O. GOURNAGAR  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783132

9: MOFUZUL HOQUE  
EX MEMBER OF NO 7 CHOWKATALA PT-I UNIT  
GOURNAGAR G.P.  
S/O- SOLIM UDDIN  
VILL- CHOWKATALA PT-I  
P.O. GOURNAGAR  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)



PIN- 783132

10: HAJERA BIBI  
EX MEMBER OF NO 8 CHOWKATALA PT-II UNIT  
GOURNAGAR G.P.  
W/O- NOZMUL HOQUE  
VILL- CHOWKATALA PT-II  
P.O. GOURNAGAR  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783132

11: KHUKUMONI KHATUN  
EX MEMBER OF NO 2 SHALBARI PT-II UNIT  
GOURNAGAR G.P.  
W/O- MOFIZUL HOQUE  
VILL- SHALBARI PT-II  
P.O. GOURNAGAR  
P.S. LAKHIPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783132  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY-06

2:THE COMMISSIONER TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
JURIPAR  
PANJABARI  
GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY-06

4:THE DY. COMMISSIONER  
GOALPARA  
ASSAM  
PIN- 783101

5:THE CHIEF EXECUTIVE OFFICER  
GOALPARA ZILLA PARISHAD  
DIST- GOALPARA  
ASSAM  
PIN- 783101

6:THE JALESWAR ANCHALIK PANCHAYAT



REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEVELOPMENT OFFICER  
JALESWAR DEVELOPMENT BLOCK  
P.O. KATARIHARA  
P.S. LAKHIPUR  
DIST- GOALPARA  
ASSAM  
PIN- 783132  
7:THE GOURNAGAR GAON PANCHAYAT

REP. BY THE SECY.  
GOURNAGAR GAON PANCHAYAT UNDER JALESWAR ANCHALIK  
PANCHAYAT  
JALESWAR  
P.O. GOURNAGAR  
P.S. LAKHIPUR  
DIST- GOALPARA  
ASSAM  
PIN- 783132

-----  
Advocate for : MR. A F N U MOLLAH  
Advocate for : SC  
PNRD (R1  
2  
5TO7) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/5703/2020

PRAJALITA SONOWAL AND 56 ORS  
EX-PRESIDENT NO.7 BISHNUPUR G.P.  
WIFE OF SRI GAGEN HANDIQUE  
RESIDENT OF VILLAGE TANGAPARA KOIBATRA  
POST OFFICE JAMUGURI PANCHALI  
DISTRICT DHEMAJI  
ASSAM.  
PIN 787057

2: SRI BIPUL BARUAH  
EX- MEMBER NO. 7 BISHNUPUR G.P. SON OF SRI BUDHESWAR BARUAH  
RESIDENT OF VILLAGE GAHPURIA  
POST OFFICE BISHNUPUR  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

3: SRI. PARIMOL DAS  
EX- MEMBER NO. 7 BISHNUPUR G.P. SON OF LATE BANKIM DAS  
RESIDENT OF VILLAGE NO.3 BISHNUPUR





POST OFFICE BISHNUPUR  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

4: SMTI. JYOTSHNA BAIDYA  
EX- MEMBER NO. 7 BISHNUPUR G.P.  
WIFE OF SRI NARAYAN BOIDYA  
RESIDENT OF VILLAGE DHARANI BASTI  
POST OFFICE BISHNUPUR  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

5: SMTI. DURGESWARI KHERKATORI  
EX- MEMBER NO.7 BISHNUPUR G.P. WIFE OF SRI ANANDA KHERKATORI  
RESIDENT OF VILLAGE LAKHI CHAPORI  
POST OFFICE BISHNUPUR  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

6: SRI. NIRMAL CHINTEY  
EX- MEMBER NO. 7 BISHNUPUR G.P. SON OF LATE BALURAM CHINTEY  
RESIDENT OF VILLAGE DIGHOLEMARI  
POST OFFICE JAMUGURI PANCHALI  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

7: SRI DEBA LALUNG  
EX- PRESIDENT- NO.1 MORIDHOL G.P.  
SON OF LATE UDOI LALUNG  
RESIDENT OF VILLAGE KATHALGURI  
POST OFFICE MORIDHOL B.O.  
DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057

8: SMTI. JUNALI GOGOI  
EX-VICE-PRESIDENT NO.1 MORIDHOL G.P.  
WIFE OF SRI DIGANTA GOGOI  
RESIDENT OF VILLAGE MAJGAON  
POST OFFICE GUTUNG  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057



9: SMTI. SWAPNAJYOTI (RUNI) BORGOHAIN BORUAH  
EX- MEMBER NO.1 MORIDHOL G.P.  
WIFE OF SRI NABA BORUAH

RESIDENT OF VILLAGE JAMUGURI

POST OFFICE MORIDHOL B.O.  
DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057

10: SMTI. BIDYAWATI LALUNG  
EX- MEMBER NO.1 MORIDHOL G.P.  
WIFE OF SRI ADITYA LALUNG  
RESIDENT OF VILLAGE KATHALGURI  
POST OFFICE MORIDHOL B.O.  
DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057

11: SRI. MONTU LALUNG  
EX- MEMBER NO.1 MORIDHOL G.P.  
SON OF SRI TANU LALUNG

RESIDENT OF VILLAGE KHAJUNA

POST OFFICE MORIDHOL B.O.  
DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057

12: SMTI. MANJULA LALUNG  
EX- MEMBER NO.1 MORIDHOL G.P.  
WIFE OF SRI BOGA LALUNG

RESIDENT OF VILLAGE 1 NO. NAGAON  
POST OFFICE MORIDHOL B.O.  
DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057

13: SMTI. RANUMAI GOGOI BURAGOHAIN  
EX- MEMBER NO1 MORIDHOL G.P.  
WIFE OF SRI JOGESWAR BURAGOHAIN

RESIDENT OF VILLAGE NAHARANI  
POST OFFICE PERA BARI B.O.  
DISTRICT- DHEMAJI



ASSAM.  
PIN- 787057

14: SMTI. DIPAMONI GOHAIN  
EX- MEMBER NO.1 MORIDHOL G.P.  
WIFE OF SRI NANDESWAR GOHAIN  
RESIDENT OF VILLAGE GUTUNG NAPAM  
POST OFFICE GUTUNG  
DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057

15: SMTI. NAYANMONI CHUTIA  
EX- MEMBER NO.1 MORIDHOL G.P.  
WIFE OF SRI PHONEDHOR CHUTIA  
RESIDENT OF VILLAGE JUKTOL  
POST OFFICE GUTTUNG B.O  
DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057

16: SMTI. LANJITA BRAHMA KAKATI  
EX-VICE-PRESIDENT NO.9 HATIGARH G.P.  
WIFE OF SRI KANDARPA KAKATI  
RESIDENT OF VILLAGE NALANIPAM  
POST OFFICE DHEMAJI  
DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057

17: SMTI. BANDANA PEGU  
EX-VICE-PRESIDENT NO. 9 HATIGARH G.P.  
WIFE OF SRI DILIP PEGU  
RESIDENT OF VILLAGE NALAMUKH POST OFFICE JAIDHAL CHARIALI  
DISTRICT- DHEMAJI  
ASSAM. PIN- 787057

18: SMTI. BANAMALI BORAH  
EX- MEMBER NO.9 HATIGARH G.P.  
WIFE OF SRI ARUN BORAH  
RESIDENT OF VILL CHENGALI PATHAR  
POST OFFICE JAIDHAL CHARIALI  
DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057

19: SRI. BRAJEN BHARALI  
EX- MEMBER NO. 9 HATIGARH G.P.



SON OF SRI JUGEN BHARALI  
RESIDENT OF VILLAGE BHARALICHUK  
POST OFFICE DHEMAJI

DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057

20: SMTI. JURI BORSAIKIA  
EX- MEMBER NO. 9 HATIGARH G.P.  
WIFE OF LATE BHUGESWAR BORSAIKIA RESIDENT OF VILL HATIGARH  
DHUNAGURI  
POST OFFICE HATIGARH  
DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057

21: SRI. DEVAKANTA DIHINGIA  
EX- MEMBER NO.9 HATIGARH G.P.  
SON OF LATE BIHURAM DIHINGIA

RESIDENT OF VILLAGE DIHINGIA BLOCK  
POST OFFICE JIADHOL CHARIALI  
DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057

22: SMTI RANJANA SAIKIA SONOWAL  
EX- VICE PRESIDENT NO.3 ARADHOL G.P.  
WIFE OF SRI GIRENDRA SONOWAL  
RESIDENT OF VILLAGE BOGORI BIL  
POST OFFICE ARADHOL  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

23: SRI MANAB JYOTI BHUYAN  
EX- MEMBER NO. 3 ARADHOL G.P.  
(NO. 8 NAGA-KHALIA CONSTITUENCY)  
SON OF SRI DHUBANANDA BHUYAN  
VILLAGE POST OFFICE NAGAKHALIA  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

24: SMTI KUNJALATA SONOWAL  
EX- MEMBER NO. 3 ARADHOLI G.P.  
(NO. 2 DIHINGIA CONSTITUENCY)



WIFE OF SRI KHAGEN KONWAR  
RESIDENT OF VILLAGE 2 NO. DIHINGIA GAON  
POST OFFICE ARADHOL  
DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057

25: SMTI LILIMILI KACHARI SONOWAL  
EX- MEMBER NO.3 ARADHOL G.P.

(NO. 5 BORGAON CONSTITUENCY)  
WIFE OF SRI SAITYA SONOWAL  
RESIDENT OF VILLAGE BORGAON  
POST OFFICE ARADHOL  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

26: SMTI RUPAMONI DIHINGIA (BORGOHAIN)  
EX- MEMBER NO. 3 ARADHOL G.P.  
WIFE OF SRI DHORMESWAR BORGOHAIN  
RESIDENT OF VILLAGE BORPATORIA  
POST OFFICE DHEMAJI.  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

27: SMTI MONIKA SONOWAL  
EX- MEMBER NO. 3 ARADHOL G.P.  
WIFE OF SRI BHAI SONOWAL  
RESIDENT OF VILLAGE SINAICHUK  
POST OFFICE ARADHAL  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

28: SMTI RINA GOGOI BARUAH  
EX-PRESIDENT NO.10 SOMORA JAN G.P. WIFE OF SRI CHIRON BARUAH  
RESIDENT OF VILLAGE PANITOLA  
POST OFFICE SAMARA JAN  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787026

29: SRI. PRANAB JYOTI BORAH  
EX- VICE-PRESIDENT NO. 10 SOMORA JAN G.P.  
SON OF SRI ROBI BORAH  
RESIDENT OF VILLAGE NO.10 NALANIPAM



POST OFFICE JIADHOL  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

30: SMTI. RESHMA HAZARIKA  
EX- MEMBER NO. 10 SOMORA JAN G.P. WIFE OF SRI PABAN HAZARIKA  
RESIDENT OF VILLAGE 9 NO. GOROIMARI  
POST OFFICE SAMARA JAN  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787026

31: SMTI. NAMALI SAIKIA  
EX- MEMBER NO. 10 SOMORA JAN G.P. WIFE OF SRI PRABIN SAIKIA  
RESIDENT OF VILLAGE 8 NO. GOROIMARI  
POST OFFICE SOMORA JAN  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787026

32: SMTI. PURABI SONOWAL CHETIA  
EX- MEMBER NO. 10 SAMARAJAN G.P. WIFE OF SRI REBOTI CHETIA  
RESIDENT OF VILLAGE 9NO. HECHULI AHOM GAON  
POST OFFICE JIADHOL  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

33: SRI KAMAL GOGOI  
EX- MEMBER NO. 10 SOMORA JAN G.P. SON OF SRI CHENIRAM GOGOI  
RESIDENT OF VILLAGE NO. 3 CHANGMAI DOLONI  
POST OFFICE SOMORA JAN  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787026

34: SMTI. NIRU GOGOI  
EX- MEMBER NO. 10 SOMORA JAN G.P.  
SON OF SRI BITUL GOGOI  
RESIDENT OF VILLAGE NO. 5 KEKURI AHOM GAON  
POST OFFICE SOMORA JAN  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787026

35: SRI. SUSEN SAIKIA  
EX- MEMBER NO. 10 SAMARAJAN G.P.



SON OF SRI KAMAL SAIKIA  
RESIDENT OF VILLAGE 4 NO. PANITOLA  
POST OFFICE SAMARAJAN  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787026

36: SMTI. RINKUMANI CHUTIA  
EX- MEMBER NO. 10 SAMARAJAN G.P.  
WIFE OF SRI JITEN CHUTIA  
RESIDENT OF VILLAGE 1 NO. CHENGAPUR  
POST OFFICE SAMARAJAN  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787026

37: SRI. KULA SONOWAL  
EX- MEMBER NO. 10 SAMARAJAN G.P.  
SON OF SRI GHANASHYAM SONOWAL  
RESIDENT OF VILLAGE 6NO. GOROIMARI BLOCK  
POST OFFICE SAMARAJAN  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787026

38: SMTI. REKHA HAZARIKA  
EX- MEMBER 10 NO. SOMORA JAN G.P. WIFE OF SRI PABAN HAZARIKA  
RESIDENT OF VILLAGE GOROIMARI PADAI CHUK  
POST OFFICE CHAMARAJAN  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

39: SRI. SURENDRA SAIKIA  
EX-VICE PRESIDENT NO. 14 BATGHARIA G.P.  
SON OF LATE LALI RAM SAIKIA  
RESIDENT OF VILLAGE NO. 1 GHEYARI  
POST OFFICE JIADHOL CHARIALI  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

40: SMTI. NIRUPRABHA DEKA BORUAH  
EX- MEMBER NO. 14 BATGHARIA G.P.  
WIFE OF SRI KUMUD DEKA BORUAH  
RESIDENT OF VILLAGE BUTIKUR TINIALI  
POST OFFICE KACHARI PATHAR  
DISTRICT- DHEMAJI



ASSAM.  
PIN 787057

41: SMTI DIPALI SONOWAL CHANGMAI  
EX- MEMBER NO. 14 BATGHARIA G.P.  
WIFE OF SRI PANKAJ CHANGMAI  
RESIDENT OF VILLAGE BORDHEKERA  
POST OFFICE KACHARI PATHAR  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

42: SMTI SONMAI SAIKIA  
EX- MEMBER 14 NO. BATGHARIA G.P.  
WIFE OF SRI SUREN SAIKIA  
RESIDENT OF VILLAGE SINGIMARI  
POST OFFICE BATGHORIA  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

43: SMTI DIPALI SONOWAL  
EX- MEMBER 14 NO. BATGHARIA G.P.  
WIFE OF SRI KAMAL SONOWAL  
RESIDENT OF VILLAGE KEKUWARI CHUK  
POST OFFICE BATGHORIA  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

44: SRI BIREN HAZARIKA  
EX- MEMBER 14 NO. BATGHARIA G.P.  
SON OF SRI CHENIRAM HAZARIKA  
RESIDENT OF VILLAGE HATI PORA  
POST OFFICE KACHARI PATHAR  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

45: SMTI MANJUMONI CHELENG DAFLARI  
EX- MEMBER 14 NO. BATGHARIA G.P.  
WIFE OF SRI DURNA KANTA DAFLARI  
RESIDENT OF VILLAGE AMULGURI  
POST OFFICE JIADHOL CHARIALI  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057





46: SRI. NITYANANDA SONOWAL  
EX- MEMBER 14 NO. BATGHARIA G.P.  
SON OF SRI MOHAN SONOWAL  
RESIDENT OF VILLAGE NO. 2 GHEYARI  
POST OFFICE JIADHOL CHARIALI  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

47: SMTI. MANU SAIKIA  
EX- MEMBER 14 NO. BATGHARIA G.P.  
WIFE OF SRI PURNANANDA DOWARI  
RESIDENT OF VILLAGE BATGHORIA THAKARAGURI  
POST OFFICE BATGHORIA  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

48: SMTI. DIPA SONOWAL  
EX- MEMBER NO.14 BATGHARIA G.P.  
WIFE OF SRI ANIRAM SONOWAL  
RESIDENT OF VILLAGE MAJGAON  
POST OFFICE BATGHORIA  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

49: SRI. SACHANKA GOGOI  
EX- PRESIDENT NO. 12 NARUA THAN G.P.  
SON OF SRI CHENIRAM GOGOI  
RESIDENT OF VILLAGE NO. 1 NARUATHAN  
POST OFFICE NARUATHAN  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

50: SRI. BHARAT CHUTIA  
EX- MEMBER NO. 12 NARUATHAN G.P.  
SON OF LATE GUNEDHAR CHUTIA  
RESIDENT OF VILLAGE NO.1 NARUATHAN  
POST OFFICE NARUATHAN  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

51: SRI. KARGESWAR SONOWAL  
EX- MEMBER NO.12 NARUATHAN G.P.  
SON OF LATE JUGE SONOWAL



RESIDENT OF VILLAGE LUWMURI  
POST OFFICE NARUATHAN  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

52: SMTI PUNIYAMAI DUTTA  
EX- MEMBER NO. 12 NARUATHAN G.P.  
WIFE OF SRI AJIT DUTTA  
RESIDENT OF VILLAGE NO. 2 NARUATHAN  
POST OFFICE NARUATHAN  
DISTRICT- DHEMAJI  
ASSAM.  
PIN 787057

53: SMTI. SARUBHANI BORA KALITA  
EX-VICE-PRESIDENT NO. 8 UTTAR DHEMAJI G.P.  
WIFE OF SRI DILIP KALITA  
R/O- VILLAGE SANTIPUR MAJGAON  
POST OFFICE JAMUGURI PANCHALI  
DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057

54: SMTI. RESHMA CHUBBA  
EX- MEMBER NO.8 UTTAR DHEMAJI G.P. WIFE OF SRI PREM BAHADUR  
CHUBBA  
R/O- VILLAGE SANTIPUR TANGANAPARA  
  
POST OFFICE JAMUGURI PANCHALI  
DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057

55: SRI. LIKHAN KALITA  
EX- MEMBER NO. 8 UTTAR DHEMAJI G.P. SON OF SRI LATE DUTIRAM  
KALITA  
R/O-VILLAGE BISHNUPUR KALITA GAON  
  
POST OFFICE JAMUGURI PANCHALI  
DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057

56: SMTI. PRIYANKA KARDONG NGATEY  
EX- MEMBER NO. 8 UTTAR DHEMAJI G.P. WIFE OF SRI DIBYAJYOTI  
NGATEY



VILLAGE ADIKOLIA

POST OFFICE JAMUGURI PANCHALI  
DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057

57: SMTI. SONGITA NARAH  
EX- MEMBER NO. 8 UTTAR DHEMAJI G.P. (NO. 5 SANTIPUR RONGANADI  
CONSTITUENCY)  
WIFE OF SRI BISHNURAM NARAH  
VILLAGE SANTIPUR RANGANOI  
POST OFFICE JAMUGURI PANCHALI  
DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057  
VERSUS

THE STATE OF ASSAM AND 14 ORS  
REPRESENTED BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT  
DISPUR  
GUWAHATI-781006.

2:THE COMMISSIONER  
TO THE GOVERNMENT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT  
PANJABARI  
GUWAHATI-781037

3:THE COMMISSIONER AND SECRETARY  
TO THE GOVERNMENT OF ASSAM  
FINANCE DEPARTMENT  
DISPUR  
GUWAHATI-781006

4:THE DEPUTY COMMISSIONER  
DHEMAJI  
ASSAM  
DISTRICT- DHEMAJI  
ASSAM.  
PIN- 787057

5:THE CHIEF EXECUTIVE OFFICER  
DHEMAJI ZILLA PARISHAD

DHRMAJI CHARIALI  
DHEMAJI

NH 52  
DHEMAJI



ASSAM  
PIN 787057  
6:THE BLOCK DEVELOPMENT OFFICER  
DHEMAJI DEVELOPMENT BLOCK DHEMAJI ASSAM 787057  
7:THE SECRETARY  
BISHNUPUR GAON PANCHAYAT

BISHNUPUR

DISTRICT DHEMAJI  
ASSAM.  
PIN 787057  
8:THE SECRETARY  
MORIDHOL GAON PANCHAYAT

MORIDHAL

DISTRICT DHEMAJI  
ASSAM.  
PIN-787057  
9:THE SECRETARY  
HATIGARH GAON PANCHAYAT

HATIGARH

DISTRICT DHEMAJI  
ASSAM.  
PIN-787057  
10:THE SECRETARY  
ARADHOL GAON PANCHAYAT

ARADHAL

DISTRICT DHEMAJI  
ASSAM.  
PIN-787057  
11:THE SECRETARY  
CHAMARAJAN GAON PANCHAYAT

CHAMARAJAN

DISTRICT DHEMAJI  
ASSAM.  
PIN-787057  
12:THE SECRETARY  
BATGHARIA GAON PANCHAYAT

BATGHARIA



DISTRICT DHEMAJI  
ASSAM.  
PIN-787057  
13:THE SECRETARY  
NARUATHAN GAON PANCHAYAT

NARUATHAN

DISTRICT DHEMAJI  
ASSAM.  
PIN-787057  
14:THE SECRETARY  
UTTAR- DHEMAJI GAON PANCHAYAT

UTTAR DHEMAJI

DISTRICT DHEMAJI  
ASSAM.  
PIN-787057  
15:THE SECRETARY  
BISHNUPUR GAON PANCHAYAT

BISHNUPUR

DISTRICT DHEMAJI  
ASSAM.  
PIN-787057

-----  
Advocate for : MR. M K BORO  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND 14 ORS

Linked Case : WP(C)/627/2021

CHITRA MALI AND 6 ORS  
PRESIDENT  
CHAYANI BARDUAR ANCHALIK PANCHAYAT  
C/O- KHARGESWAR MALI  
R/O- VILL- SONTLA  
P.O. MIRZA  
DIST.- KAMRUP (R)  
ASSAM

2: DIPALI DAS  
VICE-PRESIDENT



CHAYANI BARDUAR ANCHALIK PANCHAYAT  
C/O- A. DAS  
R/O- VILL- SARPARA  
P.O. BIJAYNAGAR  
DIST.- KAMRUP (R)  
ASSAM

3: HEMLATA KALITA  
AP MEMBER CHAYANI BARDUAR ANCHALIK PANCHAYAT  
C/O- A. KALITA  
R/O- VILL AND P.O. MIRZA  
DIST.- KAMRUP (R)  
ASSAM

4: CHANDRA MITA KALITA  
AP MEMBER CHAYANI BARDUAR ANCHALIK PANCHAYAT  
C/O- ASHOK KALITA  
R/O- VILL- PARLLY  
P.O. PALASHBARI  
DIST.- KAMRUP (R)  
ASSAM

5: DHIRA RANI DAS  
AP MEMBER CHAYANI BARDUAR ANCHALIK PANCHAYAT  
W/O- SRI MADHAB CH. DAS  
R/O- VILL- PARAKUCHI  
P.O. MONIARI TINIALI  
DIST.- KAMRUP (R)  
ASSAM

6: PRADIP GOSWAMI  
AP MEMBER CHAYANI BARDUAR ANCHALIK PANCHAYAT  
S/O- LT. C.K.GOSWAMI  
R/O- VILL AND P.O. AMRENGA  
DIST.- KAMRUP (R)  
ASSAM

7: DIGANTA TALUKDAR  
AP MEMBER CHAYANI BARDUAR ANCHALIK PANCHAYAT  
S/O- LT. UMESH CH. TALUKDAR  
R/O- VILL AND P.O. BONGARA  
DIST.- KAMRUP (R)  
ASSAM  
VERSUS

THE STATE OF ASSAM AND 5 ORS  
REP. BY THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.



DISPUR  
GHY-6

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.

DISPUR  
GHY-6

3:THE DIRECTOR OF PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM

PANJABARI  
JURIPAR  
GHY-37

4:THE DY. COMMISSIONER  
KAMRUP (R)  
ASSAM

5:THE CHIEF EXECUTIVE OFFICER  
KAMRUP ZILLA PARISHAD  
KAMRUP  
ASSAM

6:THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER  
CHAYANI BARDUAR DEVELOPMENT BLOCK  
JHAROBARI  
KAMRUP  
ASSAM

-----  
Advocate for : MR. N UPADHAYAY

Advocate for : SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case : WP(C)/6537/2019

DELZAN KHATUN AND 37 ORS.  
W/O- ANOWAR HUSSAIN  
P.O. AND P.S.- CHUNARI  
DIST. GOALPARA  
BLOK- LAKHIPUR  
G.P. LAKHIPUR  
PIN 783129.

2: SOBIA KHATUN  
PRESIDENT  
ROUKHOWA GAON PANCHAYAT  
W/O- ABU SAMA MANDAL  
R/O- ROWKHOWA BHOLLA PNC  
P.O. - ROWKHOWA  
G.P. ROWKHOWA



DIST.- GOALPARA.

3: REZIA KHATUN  
W/O- JOHIRUL ISLAM  
VILL. LATIBARI  
P.O. ROWKHOWA  
G.P. ROWKHOWA  
DIST.- GOALPARA (ASSAM).

4: FULMONI BEGUM  
G.P. MEMBER  
W/O- CHANOBAR HUSSAIN  
VILL. JOYBHUM  
P.O. AND G.P. CHUNARI  
DIST- GOALPARA.

5: BIDAY MANDAL  
G.P. MEMBER  
S/O- SIRAJ MANDAL  
VILL. KHUDROPOITARI  
P.O. JOYBHUM  
G.P. CHUNARI  
DIST.- GOALPARA.

6: ABDUL KHALEK  
MEMBER. S/O- MANNAF ALI  
VILL. JOYBHUM  
P.O. AND G.P. CHUNARI  
DIST.- GOALPARA.

7: MONJILA KHATUN  
D/O- AMJAD ALI  
VILL. LEZAM  
P.O. AND G.P. CHUNARI  
DIST.- GOALPARA.

8: MOFIDUL ISLAM  
A.P. MEMBER  
S/O- JOBBAR ALI  
VILL. THAILAPARA  
P.O. AND G.P. ROWKHOWA  
DIST.- GOALPARA.

9: MONIJA KHATUN  
G.P. MEMBER  
W/O- GIAS UDDIN  
VILL. JAMIRABARI  
P.O. AND G.P. ROWKHOWA





DIST. GOALPARA (ASSAM).

10: MOINAJA KHATUN  
G.P. MEMBER  
W/O- BAKKAR ALI  
VILL.- KISTOMONI  
P.O. AND G.P. ROWKHOWA  
DIST. GOALPARA (ASSAM).

11: SORBESH ALI  
G.P. MEMBER  
S/O- CHALIMUDDIN  
VILL. ROWKHOWA RBNC PART-I  
P.O. AND G.P. ROWKHOWA  
DIST.- GOALPARA (ASSAM).

12: HANUFA KHATUN  
G.P. MEMBER  
W/O- AJAD ALI  
VILL. SALMARA  
P.O. AND G.P. ROWKHOWA  
DIST.- GOALPARA (ASSAM).

13: ROUSHANARA BEGUM  
EX. PRESIDENT  
23 NO. AOLATOLI G.P.)  
W/O- ABDUL HUSSAIN  
VILL. BAMIAPARA  
P.O. MESERVITA  
DIST.- GOALPARA (ASSAM)  
PIN- 783129.

14: ABDUL HOQUE  
EX. VICE PRESIDENT  
23 NO. AOLATOLI G.P.)  
S/O- HOSEN ALI MONDAL  
VILL. AND P.O. MESERVITA  
DIST. GOALPARA (ASSAM)  
PIN- 783129.

15: MOMENA KHATUN  
3 NO. AOLATOLI UNIT MEMBER  
W/O- NUR ISLAM  
VILL. SONAMOYCEE  
P.O. AOLATOLI  
DIST- GOALPARA (ASSAM)  
G.P.- AOLATOLI  
PIN- 783129.



16: HAJERA KHATUN  
UNIT MEMBER  
W/O AKSED ALI  
VILL. KURSHAKATI  
P.O. AND G.P. AOLATOLI  
DIST- GOALPARA (ASSAM)  
PIN- 783129.

17: RAHELA KHATUN  
UNIT MEMBER  
4 NO. AOLATOLI (KHA)  
W/O MANIK ALI MANDAL  
VILL. PUB SIMULBARI  
P.O. AND G.P. AOLATOLI  
DIST. GOALPARA (ASSAM)  
PIN- 783129.

18: RAMICHA KHATUN  
UNIT MEMBER  
NO. 5 SONATURTOL (KHA)  
W/O. SHAHA ALOM  
VILL. SONALURTOL  
P.O. MESERVITA  
DIST. GOALPARA (ASSAM)  
PIN- 783129.

19: OMOR ALI SHEIKH  
10 NO. BORDOL UNIT MEMBER  
S/O- MONSER ALI  
VILL. BORDOL  
P.O. MESERVITA DIST. GOALPARA (ASSAM). PIN 783129.

20: JARIMAN NESSA  
8 NO. UNIT MEMBER  
AOLATOLI G.P.  
W/O. HAFEJ UDDIN SHEIKH  
VILL. AND P.O. AOLATOLI  
DIST- GOALPARA (ASSAM)  
PIN- 783129.

21: ABDUR REZZAK  
G.P. MEMBER  
S/O- NASIR UDDIN  
VILL. NIZ KURSHAKATA  
P.O. AND GP- AOLATOLI  
DIST. GOALPARA (ASSAM). PIN- 783129.



22: BULURINDA SANGMA  
G.P. MEMBER  
W/O- KESON SANGMA  
VILL. JHORKA  
P.O. PANISALI  
DIST- GOALPARA (ASSAM)  
G.P. JOYRAMKUCHI  
PIN- 783129.

23: SEJANI MARAK  
G.P. MEMBER  
W/O- PISTEN MARAK  
VILL. KHARIAPARA  
P.O. PHANISHALI  
DIST.- GOALPARA (ASSAM)  
G.P. JOYRAMKUCHI  
PIN NO.- 783129.

24: BHARATI BORO  
S/O- JITENDRA BORO  
VILL. AND P.O. AND G.P. JOYRAMKUCHI  
DIST.- GOALPARA (ASSAM). POM- 783129.

25: PRAKASH BASUMATARY  
PRESIDENT  
PHUKURIPARA G.P.  
S/O- LT. BHADRESWAR BASUMATARY  
VILL. KASHIBARI  
P.O. BESORKONA  
DIST.- GOALPARA (ASSAM)  
PIN- 783129.

26: JONAK BASUMATARY  
MEMBER  
PUKHURIA  
G.P.  
S/O- LT. JAYACHANDRA BASUMATARY  
VILL. PUKHURIPARA  
P.O. BESORKONA  
DIST. GOALPARA (ASSAM)  
PIN- 783129.

27: PURNIMA KOCH  
MEMBER  
PUKHURIPARA G.P.  
W/O- MANARANJAN KOCH  
VILL. AND P.O. DEONAPARA DIST.- GOALPARA (ASSAM)  
PIN- 783129.



28: HOSEN ALI  
MEMBER  
ROWKHOWA G.P.  
S/O- ABDUL AJIJ  
VILL. ROWKHOWA  
PART-II  
P.O. ROWKHOWA  
DIST.- GOALPARA (ASSAM)  
PIN- 783129.

29: ABDUS SALAM  
MEMBER  
ROWKHOWA G.P.  
S/O- HAJI ALTAF HUSSAIN  
VILL. THAILAPARA  
P.O. ROWKHOWA  
DIST. GOALPARA (ASSAM)  
PIN- 783129.

30: ABDUL HAKIM MOLLAH  
MEMBER  
ROWKHOWA G.P.  
S/O- ABED ALI MOLLAH  
VILL. JAMIRABARI  
P.O. ROWKHOWA  
DIST- GOALPARA (ASSAM)  
PIN- 783129.

31: UTALA BARMAN  
PRESIDENT- DHAMAR G.P.  
S/O- TILAK BARMAN  
VILL. MEDHIPARA PART-II  
P.O. NIDANPUR  
DIST- GOALPARA (ASSAM)  
PIN- 783129.

32: KAMALA KANTA HAJONG  
VICE PRESIDENT  
DHAMAR G.P.  
S/O- JAGDISH HAJONG  
VILL. AND P.O. DHAMAR  
DIST. GOALPARA (ASSAM)  
PIN-783129.

33: RAHELA KHATUN  
MEMBER  
AOLATOLI G.P.



W/O. MANIK ALI MONDAL  
VILL. AND P.O. AOLATOLI  
DIST. GOALPARA (ASSAM)  
PIN- 783129.

34: NURUL ISLAM  
MEMBER  
AOLATOLI G.P.  
S/O- ASMAT ALI  
VILL. KAZIPOTA  
P.O. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783129.

35: JAHANARA KHATUN  
MEMBER  
ROUKHOWA G.P.  
W/O- HAMIDUL ISLAM  
VILL. ROWKHOWA BALLAPURI  
P.O. ROWKHOWA  
DIST.- GOALPARA (ASSAM)  
PIN- 783129.

36: ABDUR RAHIM MONDAL  
MEMBER  
AOLATOLI G.P.  
S/O- ABU BAKKAR SIDDIQUE  
VILL. SONALURTOL (BANIAPARA)  
P.O. MESERVITA  
DIST.- GOALPARA (ASSAM)  
PIN- 783129.

37: MAHA ALAM  
MEMBER  
ROWKHOWA G.P.  
S/O- SAMSUL HOQUE  
VILL. ROUKHOWA RBNC PART-II  
P.O. ROUKHOWA  
DIST- GOALPARA (ASSAM)  
PIN- 783129.

38: SOFIDUR AHMED  
PRESIDENT  
FARINGAPARA G.P.  
S/O- KAZIM UDDIN AHMED  
VILL. MADHYA SIMULBARI  
P.O. AOLATOLI  
DIST.- GOALPARA (ASSAM)



PIN- 783129.  
VERSUS

THE STATE OF ASSAM AND 3 ORS.  
REP. BY THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND R.D. DEPTT.  
DISPUR  
GHY.- 781006.

2:THE COMMISSIONER  
PANCHAYAT AND R.D. DEPTT.  
ASSAM  
JURIPAR  
GUWAHATI- 781037.  
3:THE DEPUTY COMMISSIONER  
GOALPARA  
DIST- GOALPARA (ASSAM)  
PIN- 783101.  
4:THE BLOCK DEVELOPMENT OFFICER  
LAKHIPUR  
P.O. AND P.S. LAKHIPUR  
DIST- GOALPARA  
PIN- 783129.

-----  
Advocate for : MR. A ROSHID  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND 3 ORS.

Linked Case : WP(C)/399/2021

DIPAK BARMAN AND 8 ORS.  
S/O. LT. KARRNA RAM BARMAN  
VILL. 2 NO. NAPTIPARA  
P.O. BARNIBARI  
DIST. NALBARI  
ASSAM.

2: BASIRAN NESSA  
W/O. TOMSER ALI  
VILL. KALARCHAR  
P.O. KALACHAR  
DIST. NALBARI  
ASSAM.

3: TASLIMA BEGAM  
W/O. RAFIUL HAQUE



VILL. AND P.O. LAWTOLA  
DIST. NALBARI  
ASSAM.

4: DIPANJALI BARMAN (TALUKDAR)  
W/O. TROYLOKYA TALUKDAR  
VILL. JOYSAGAR  
P.O. BARTALA  
DIST. NALBARI  
ASSAM.

5: MORIAN NESSA  
W/O. LALMAHMUD ALI  
VILL. AND P.O. BHANGNAMARI  
DIST. NALBARI  
ASSAM.

6: GOL SHAHANAS KHANAM  
W/O. NURUL HAQUE CHOUDHURY  
VILL. DAMDAMA PATHER  
P.O. RAMPUR  
DIST. NALBARI  
ASSAM.

7: FATIK ALI  
S/O. TOMEJUDDIN  
VILL. AND P.O. KANDHBARI  
DIST. NALBARI  
ASSAM.

8: MAILA RAM BORO  
S/O. AINA RAM BORO  
VILL. AND P.O. LACHIMA  
DIST. NALBARI  
ASSAM.

9: NABA KUMAR NATH  
S/O. LT. RABINDRA NATH  
VILL. AND P.O. DOULASAL  
DIST. NALBARI  
ASSAM.  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT  
DISPUR  
GUWAHATI-06.



2:COMMISSIONER AND SECRETARY  
TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
JANATA BHAWAN  
DISPUR  
GUWAHATI-06  
ASSAM.  
3:COMMISSIONER

DEPTT. OF PANCHAYAT AND RURAL DEVELOPMENT  
GOVT. OF ASSAM  
PANJABARI  
JURIPAR  
GUWAHATI-37  
ASSAM.

4:ASSAM STATE ELECTION COMMISSION

ASSAM REP. BY ITS COMMISSIONER  
HOUSE FED COMPLEX  
DISPUR  
GUWAHATI-06.

5:DEPUTY COMMISSIONER

NALBARI  
DIST. NALBARI  
ASSAM.

6:CHIEF EXECUTIVE OFFICER

NALBARI ZILLA PARISHAD  
NALBARI  
ASSAM.

7:BLOCK DEVELOPMENT OFFICER  
BARKHETRI BLOCK  
MUKALMUA  
P.O. MUKALMUA  
P.S. MUKALMUA  
DIST. NALBARI  
ASSAM.

-----  
Advocate for : DR. P K GOSWAMI

Advocate for : GA

ASSAM appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/470/2021





SHORIFUL ISLAM AND 8 ORS  
EX-PRESIDENT OF 2 JALESWAR GAON PANCHAYAT  
S/O- LT. NIZAM UDDIN AHMED  
VILL- BONNYAGURI  
P.O. JALESWAR  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783132

2: MOMOTAZ BEGUM  
EX-VICE-PRESIDENT OF 2 JALESWAR GAON PANCHAYAT  
W/O- ANOWAR HUSSAIN  
VILL- JALESWAR BIL (KHA)  
P.O. JALESWAR  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783132

3: FOZOR ALI  
EX-MEMBER OF NO 1 TANGVITA UNIT  
JALESWAR G.P.  
S/O- LT. BOLIMAMUD  
VILL- TANGVITA  
P.O. JALESWAR  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783132

4: REKHA BEGUM  
EX-MEMBER OF NO 2 SATVENDI UNIT  
JALESWAR G.P.  
W/O- LT. REZAUL KARIM  
VILL- UTTAR SATVENDI  
P.O. JALESWAR  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783132

5: MORJINA KHATUN  
EX-MEMBER OF NO 3 JALESWAR BIL (KA) UNIT  
JALESWAR G.P.  
W/O- MOYAN UDDIN  
VILL- JALESWAR BIL (KA)  
P.O. JALESWAR  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783132



6: RAHIM UDDIN  
EX-MEMBER OF NO 6 BAMUNIRVITA UNIT  
JALESWAR G.P.  
S/O- LT. MUJAFAR ALI  
VILL- BAMUNIRVITA  
P.O. JALESWAR  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783132

7: NURUL HOQUE  
EX-MEMBER OF NO 7 BHALUKMARI UNIT  
JALESWAR G.P.  
S/O- LT. GOLAM HUSSAIN MOLLAH  
VILL- BHALUKMARI  
P.O. JALESWAR  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783132

8: ASMA KHATUN  
EX-MEMBER OF NO 8 TAKIMARI UNIT  
JALESWAR G.P.  
W/O- ANOWAR HUSSAIN  
VILL- TAKIMARI  
P.O. JALESWAR  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783132

9: HAYAT ALI  
EX-MEMBER OF NO 9 TARIYARVITA UNIT  
JALESWAR G.P.  
S/O- LT. HATEM ALI  
VILL- TARIYARVITA  
P.O. JALESWAR  
P.S. LAKHIPUR  
DIST.- GOALPARA (ASSAM)  
PIN- 783330  
VERSUS

THE STATE OF ASSAM AND 6 ORS  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM



PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

JURIPAR

PANJABARI

GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM

FINANCE DEPTT.

DISPUR

GHY-06

4:THE DY. COMMISSIONER

GOALPARA

ASSAM

PIN- 783101

5:THE CHIEF EXECUTIVE OFFICER

GOALPARA ZILLA PARISHAD

DIST.- GOALPARA

ASSAM

PIN- 783101

6:THE JALESWAR ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEVELOPMENT OFFICER

JALESWAR DEVELOPMENT BLOCK

P.O. KATARIHARA

P.S. LAKHIPUR

DIST.- GOALPARA

ASSAM

PIN- 783132

7:THE 2 NO JALESWAR GAON PANCHAYAT

REP. BY THE SECY.

JALESWAR GAON PANCHAYAT UNDER JALESWAR ANCHALIK PANCHAYAT

JALESWAR

P.O. JALESWAR

P.S. LAKHIPUR

DIST.- GOALPARA

ASSAM

PIN- 783132

-----  
Advocate for : MR. A F N U MOLLAH

Advocate for : GA

ASSAM appearing for THE STATE OF ASSAM AND 6 ORS

Linked Case : WP(C)/7950/2019

JANAB ALI AND 8 ORS.

(WARD MEMBER

BARCHAPORI GP) S/O- LT ABDUL BAREK

VILL AND P.O. GOROIMARI PATHER

P.S. BHELOWGURI



DIST- MORIGAON (ASSAM)  
PIN- 782126

2: RENUKA KHATUN  
(WARD MEMBER  
BARCHAPORI GP) W/O- RUFUL AMIN  
VILL- BHAJAKHAITI PATHER  
P.O. DOLOIGAON  
P.S. BHELOWGURI  
DIST- MORIGAON (ASSAM)  
PIN- 782126

3: ABU HANIFA  
(VICE PRESIDENT  
BARCHAPORI GP) S/O- LT ALI AKBAR  
VILL- BARCHAPORI  
P.O. GOROIMARI PATHER  
P.S. BHELOWGURI  
DIST- MORIGAON (ASSAM)  
PIN- 782126

4: RENUWARA BEGUM  
(WARD MEMBER  
BARCHAPORI GP) W/O- NURUL HOQUE  
VILL- BHAJAKHAITI PATHER  
P.O. DOLOIGAON  
P.S. BHELOWGURI  
DIST- MORIGAON (ASSAM)  
PIN- 782126

5: MONUWARA BEGUM  
(WARD MEMBER  
BARCHAPORI GP) W/O- NURMAHAMMAD  
VILL- BARCHAPORI  
P.O. GOROIMARI PATHER  
P.S. BHELOWGURI  
DIST- MORIGAON (ASSAM)  
PIN- 782126

6: ATABUR RAHMAN  
(WARD MEMBER  
BARCHAPORI GP) S/O- LT MAHTAB UDDIN  
VILL- BARCHAPORI  
P.O. GOROIMARI PATHER  
P.S. BHELOWGURI  
DIST- MORIGAON (ASSAM)  
PIN- 782126



7: JESMINA BEGUM  
(WARD MEMBER  
BARCHAPORI GP) W/O- HAZRAT ALI  
VILL- BARCHAPORI  
P.O. GOROIMARI PATHER  
P.S. BHELOWGURI  
DIST- MORIGAON (ASSAM)  
PIN- 782126

8: MAJEDA KHATUN  
(WARD MEMBER  
BARCHAPORI GP) W/O-JULHAS ALI  
VILL- CHITALMARI PATHER  
P.O. DOLOIGAON  
P.S. BHELOWGURI  
DIST- MORIGAON (ASSAM)  
PIN- 782126

9: ABDUL WAHAB  
(WARD MEMBER  
BARCHAPORI GP) S/O- LT ABDUL MUTALIB  
VILL- BHAJAKHAITI GAON  
P.O. GOROIMARI PATHER  
P.S. BHELOWGURI  
DIST- MORIGAON (ASSAM)  
PIN- 782126  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY  
PIN- 781006

2: THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.

DISPUR  
GHY-06

3: THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
JURIPAR  
GHY-37

4: THE DY. COMMISSIONER  
MORIGAON  
P.O. AND P.S. MORIGAON  
DIST- MORIGAON (ASSAM)



PIN- 782105  
5:THE BLOCK DEVELOPMENT OFFICER  
MOIRABARI DEVELOPMENT BLOCK  
P.O. AND P.S. MOIRABARI  
DIST- MORIGAON (ASSAM)

PIN- 782126  
6:THE PRESIDENT  
BARHAPORI GAON PANCHAYAT  
P.O. GOROIMARI PATHER  
P.S. BHELOWGURI  
DIST- MORIGAON (ASSAM)

PIN- 782126  
7:THE SECRETARY  
BARHAPORI GAON PANCHAYAT  
P.O. GOROIMARI PATHER  
P.S. BHELOWGURI  
DIST- MORIGAON (ASSAM)  
PIN- 782126

-----  
Advocate for : MR. M K HUSSAIN  
Advocate for : SC  
PNRD (R1

3  
5TO7) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/3654/2018

ANITA BORO AND 10 ORS.  
W/O. ANANDA BORO  
VILL. AND P.O. TOPATOLI  
DIST. KAMRUP(M)  
ASSAM  
PIN- 782402

2: MUKESH RANGHANG  
S/O. SHIVA RANGHANG  
VILL. BELGURI  
P.O. TOPATOLI  
DIST. KAMRUP(M)  
ASSAM  
PIN- 782402.

3: BHUBAN DEURI  
S/O. BATKHOLA DEURI  
VILL. DAKHIN TOPATOLI  
P.O. TOPATOLI



DIST. KAMRUP(M)  
ASSAM  
PIN- 782402.

4: MORIOM BEGUM  
W/O. DILWAR HUSSAIN  
VILL. AND P.O. TOPATOLI  
DIST. KAMRUP(M)  
ASSAM  
PIN- 782402.

5: NAZRUL ISLAM  
S/O. NURAT ALI  
VILL. KAHIKUCHI  
P.O. TOPATOLI  
DIST. KAMRUP(M)  
ASSAM  
PIN- 782402.

6: RUMI KOWAR  
W/O. KUSAL KOWAR  
VILL. BAMPHANR  
P.O. TOPATOLI  
DIST. KAMRUP(M)  
ASSAM. PIN- 782402.

7: BANI DAS  
W/O. BIDO BHUSHAN DAS  
VILL. DURUNG PAHAR  
P.O. TOPATOLI  
DIST. KAMRUP(M)  
ASSAM  
PIN- 782402.

8: NARAYAN DAS  
S/O. RAMCHARAN DAS  
VILL. 3 NO. OUJARI  
P.O. TOPATOLI  
DIST. KAMRUP(M)  
ASSAM  
PIN- 782402.

9: RAYDHAN SARKAR  
S/O. LATE ANIL SARKAR  
VILL. 2 NO. OUJARI  
P.O. TOPATOLI  
DIST. KAMRUP(M)  
ASSAM



PIN- 782402.

10: USHA BISWAS  
W/O. BIJOY BISWAS  
VILL. 3 NO. OUJARI  
P.O. TOPATOLI  
DIST. KAMRUP (M)  
ASSAM  
PIN- 782402.

11: SEWALI BORO  
D/O. ROISON BORO  
VILL. 5 NO. MURKATA  
P.O. TOPATOLI  
DIST. KAMRUP(M)  
ASSAM  
PIN-782402.  
VERSUS

THE STATE OF ASSAM AND 8 ORS.  
REPRESENTED BY THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF  
ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT  
ASSAM  
DISPUR  
GHY-06.

2:THE SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEV. DEPTT.  
ASSAM  
DISPUR  
GHY-06.

3:THE FINANCE COMMISSION OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS  
NORTH BLOCK  
NEW DELHI  
110001

4:THE STATE FINANCE COMMISSION  
GOVT. OF ASSAM  
DISPUR  
GHY-06.

5:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI  
JURIPAR  
GHY-37.





6:THE DEPUTY COMMISSIONER  
KAMRUP(M)  
P.O. PANBAZAR  
DIST- KAMRUP(M)  
ASSAM

PIN- 785621  
7:THE CHIEF EXECUTIVE OFFICER  
KAMRUP METRO ZILLA PARISHAD  
GOLAGHAT  
P.O. AND DIST. KAMRUP(M)  
ASSAM

PIN- 781001.  
8:THE BLOCK DEVELOPMENT OFFICER  
DIMORIA DEVELOPMENT BLOCK  
P.O. SONAPUR  
DIST. KAMRUP (METRO)  
ASSAM

PIN- 782402.  
9:THE GAON PANCHAYAT SECRETARY  
TOPATOLI GAON PANCHAYAT  
P.O. SONAPUR  
DIST. KAMRUP(M)  
ASSAM

PIN- 782402.

-----  
Advocate for : MR. M KHAN

Advocate for : GA

ASSAM appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case : WP(C)/4720/2020

SALEMUN NESSA BEGUM AND 27 ORS  
W/O JALAL UDDIN  
VILL. RAJWESWARPUR PART- IV  
P.S. LALA  
DIST- HAILAKANDI  
ASSAM

2: NAZIR UDDIN  
S/O LT. AMIN ALI  
VILL. BOKRIHAWAR PART-IX  
P.S. PANCHGRAM  
DIST- HAILAKANDI  
ASSAM

3: ANUWAR HUSSAIN



S/O HABIB ALI  
WEST MOHANPUR PART-III  
P.S. ALGAPUR  
DIST- HAILAKANDI  
ASSAM

4: AMIRUN NESSA BARBHUIYA  
W/O NAZRUL ISLAM BARBHUIYA  
VILL. MOHANPUR PART-II  
P.S. ALGAPUR  
DIST- HAILAKANDI  
ASSAM

5: ANOWARA BEGUM LASKAR  
W/O ALIM UDDIN LASKAR  
VILL. MOHANPUR PART-II  
P.S. ALGAPUR  
DIST- HAILAKANDI  
ASSAM

6: HANNA KHATUN LASKAR  
W/O ABDUL SAMAD LASKAR  
VILL. MOHANPUR PART-VI  
P.S. ALGAPUR  
DIST- HAILAKANDI  
ASSAM

7: MINARA BEGUM LASKAR  
W/O ANAM UDDIN LASKAR  
VILL. MOHANPUR PART-III  
P.S. ALGAPUR  
DIST- HAILAKANDI  
ASSAM

8: JASHIM UDDIN MAZUMDER  
S/O TAHIR ALI MAZUMDER  
VILL. MOHANPUR PART-I  
P.S. ALGAPUR  
DIST- HAILAKANDI  
ASSAM

9: AYNUL HOQUE LASKAR  
S/O LUTFUR RAHMAN LASKAR  
VILL. ALGAPUR PART-V  
P.S. ALGAPUR  
DIST- HAILAKANDI  
ASSAM



10: RANJITA DEB  
W/O RATINDRA CHANDRA DEB  
VILL. MOHANPUR PART-II  
P.S. ALGAPUR  
DIST- HAILAKANDI  
ASSAM

11: NIKILESH DAS  
S/O NIROD BARON DAS  
VILL. MOHANPUR PART-IV  
P.S. ALGAPUR  
DIST- HAILAKANDI  
ASSAM

12: FORJANA BEGUM LASKAR  
SELIM UDDIN LASKAR  
VILL. MOHANPUR PART-IV  
P.S. ALGAPUR  
DIST- HAILAKANDI  
ASSAM

13: ANOWAR HUSSAIN LASKAR  
S/O BABUR ALI LASKAR  
VILL. NARAINPUR PART-III  
P.S. PANCHGRAM  
DIST- HAILAKANDI  
ASSAM

14: NRIPENDRA DAS  
S/O LT. KUNJA DAS  
VILL. MOHANPUR PART-IV  
P.S. ALGAPUR  
DIST- HAILAKANDI  
ASSAM

15: ANUWAR HUSSAIN LASKAR  
S/O SURMAN ALI LASKAR  
VILL. ALGAPUR PART-III  
P.S. ALGAPUR  
DIST- HAILAKANDI  
ASSAM

16: KALYANI DAS  
W/O SAJAL DAS  
VILL. MOHANPUR PART-V  
P.S. ALGAPUR  
DIST- HAILAKANDI  
ASSAM



17: ANOWARA BEGUM LASKAR  
W/O ANOR UDDIN LASKAR  
VILL. ALGAPUR PART-V  
P.S. ALGAPUR  
DIST- HAILAKANDI  
ASSAM

18: RIMA DAS  
W/O TINKU DAS  
VILL. MOHANPUR PART-VI  
P.S. ALGAPUR  
DIST- HAILAKANDI  
ASSAM

19: RANJIT ROY  
S/O PRABINDRA ROY  
VILL. RAJWESWARPUR PART- IV  
P.S. LALA  
DIST- HAILAKANDI  
ASSAM

20: SUSHMA RANI NATH  
W/O LT. RABINDRA NATH  
VILL. RAJWESWARPUR PART- V  
P.S. LALA  
DIST- HAILAKANDI  
ASSAM

21: ABHIJIT SINGHA  
S/O TUL SINGHA  
VILL. RAJWESWARPUR PART-VII  
P.S. LALA  
DIST- HAILAKANDI  
ASSAM

22: SK ALOM ARA BEGUM  
W/O SK. ABDUL JALIL  
VILL. RAJWESWARPUR PART-6  
P.S. LALA  
DIST- HAILAKANDI  
ASSAM

23: JOSNA BEGUM LASKAR  
W/O ABDUL MALIK LASKAR  
VILL. RAJWESWARPUR PART-VII  
P.S. LALA  
DIST- HAILAKANDI



ASSAM

24: SAINA BEGUM LASKAR  
W/O FARID UDDIN LASKAR  
VILL. RAJWESWARPUR PART-VII  
P.S. LALA  
DIST- HAILAKANDI  
ASSAM

25: L BEM CHA SINGHA  
S/O L. SAMARENDRA SINGHA  
VILL. RAJWESWARPUR PART-V  
P.S. LALA  
DIST- HAILAKANDI  
ASSAM

26: RANJIT SINGHA  
S/O LT. KOKLEI SINGHA  
VILL. RAJWESWARPUR PART-IV  
P.S. LALA  
DIST- HAILAKANDI  
ASSAM

27: PRABUL NATH  
S/O LT. PARESH CHANDRA NATH  
VILL. RAJWESWARPUR PART-V  
P.S. LALA  
DIST- HAILAKANDI  
ASSAM

28: SUJIT NATH  
S/O NRIPENDRA NATH  
VILL. RAJWESWARPUR PART-IV  
P.S. LALA  
DIST- HAILAKANDI  
ASSAM  
VERSUS

THE STATE OF ASSAM AND 4 ORS  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT  
DISPUR  
GHY-6

2: THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM  
FINANCE DEPARTMENT  
DISPUR  
GHY-6



3:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT  
PANJABARI  
JURIPAR  
GHY-37

4:THE DY. COMMISSIONER  
HAILAKANDI  
P.O. AND DIST- HAILAKANDI  
ASSAM  
PIN-788151

5:THE CHIEF EXECUTIVE OFFICER  
HAILAKANDI ZILLA PARISHAD  
HAILAKANDI  
P.O. AND DIST- HAILAKANDI  
ASSAM  
PIN-788151

-----  
Advocate for : MR. A H M R CHOUDHURY  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND 4 ORS

Linked Case : WP(C)/2499/2020

SANKAR TAYUNG AND 10 ORS.  
EX-PRESIDENT KEMJELOM G.P.  
S/O- LT. BARNESWAR TAYUNG  
R/O- VILL- MURKONG SELEK  
P.O. JONAI  
DIST.- DHEMAJI  
ASSAM  
PIN- 787060

2: DEEP PAO  
EX-WARD MEMBER OIRAMGHAT WARD  
S/O- HOREN PAO  
R/O- VILL AND P.O. OIRAMGHAT  
DIST.- DHEMAJI  
ASSAM  
PIN- 787060

3: JAYA PAO  
EX-WARD MEMBER KEMI WARD  
W/O- HITESH PAO  
R/O- VILL- KEMI  
P.O. OIRAMGHAT  
DIST.- DHEMAJI



ASSAM  
PIN- 787060

4: JAYANTI JIMEY  
EX-WARD MEMBER PURANA JELOM WARD  
W/O- RITURAJ JIMEY  
R/O- VILL- OYAN JELOM  
P.O. ABOR LEKU  
DIST.- DHEMAJI  
ASSAM  
PIN- 787060

5: YALOM NGUKIR  
EX-WARD MEMBER ABOR LEKU WARD  
W/O- STARSON NGUKIR  
R/O- VILL- AND P.O. ABORLEKU  
DIST.- DHEMAJI  
ASSAM  
PIN- 787060

6: MONI TAYENG  
EX-WARD MEMBER NATUN JELOM WARD  
S/O- KORMEDHAR TAYENG  
R/O- VILL- NATUN JELOM  
P.O. ABOR LEKU  
DIST.- DHEMAJI  
ASSAM  
PIN- 787060

7: MONUJ TAYUNG  
EX- WARD MEMBER TARAJAN WARD  
S/O- GUNARAM TAYENG  
R/O- VILL- TARAJAN  
P.O. ABOR LEKU  
DIST.- DHEMAJI  
ASSAM  
PIN- 787060

8: MENOKA PATIR  
EX-WARD MEMBER NO. 7 NEPALI BASTI  
W/O- TUKESOR PATIR  
R/O- VILL- MIGOM DOLUNG  
P.O. JONAI  
DIST.- DHEMAJI  
ASSAM  
PIN- 787060

9: PRITIMALI DOLEY



EX-WARD MEMBER- NO.8 NEPALI BASTI  
W/O- RAJEN DOLEY  
R/O- VILL- NEPALI BASTI  
P.O. JONAI  
DIST.- DHEMAJI  
ASSAM  
PIN- 787060

10: ROME RANA  
EX-WARD MEMBER- NO.9 NEPALI BASTI  
S/O- YAM BAHADUR  
P.O. JONAI  
DIST.- DHEMAJI  
ASSAM  
PIN- 787060

11: NIRADA TAYE PEGU  
EX-MEMBER- NO. 10 MURKONG SELEK  
W/O- MULAKANTA PEGU  
R/O- VILL- MURKONG SELEK  
P.O. JONAI  
DIST.- DHEMAJI  
ASSAM  
PIN- 787060  
VERSUS

THE STATE OF ASSAM AND 5 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
PANJABARI  
GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY-06

4:THE DY. COMMISSIONER  
DHEMAJI  
ASSAM  
DIST.- DHEMAJI  
ASSAM  
PIN- 787057

5:THE CHIEF EXECUTIVE OFFICER  
DHEMAJI ZILLA PARISHAD





DHRMAJI CHARIALI  
DHEMAJI  
NH 52  
DHEMAJI  
ASSAM  
PIN- 787057  
6:THE BLOCK DEVELOPMENT OFFICER  
MURKON-SELEK TRIBAL DEVELOPMENT BLOCK (MSTD BLOCK)  
NO. 1 RATANPUR PADI  
ASSAM- 787060  
-----

Advocate for : MR. M K BORO  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/2022/2020

MOSTAFIZUR RAHMAN AND 9 ORS.  
S/O- LATE YASIN ALI VILL- APRUPI  
P.O- CHANDMAMA  
P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781321

2: AKIFA AKTAR  
S/O- RAFIQU L ISLAM  
VILL- BARBHITHA  
P.O- CHANDMAMA  
P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781321

3: SHAHJAHAN ALI  
S/O- SORHAB ALI  
VILL- CHANDMAMA  
P.O- CHANDMAMA  
P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781321

4: AYEN UDDIN  
S/O- RAHIM BAKSHA  
VILL- BARTARI



P.O- CHANDMAMA  
P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781321

5: RAHIMA AKTAR PARVIN  
W/O- ABDUS SALAM  
VILL- BARTARI  
P.O- CHANDMAMA  
P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781321

6: MALAMSA KHATUN @ MALMOSA  
W/O- ABDUL AWAL  
VILL- CHANDMAMA PATHAR  
P.O- CHANDMAMA  
P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781321

7: AKLIMA KHATUN  
W/O- SUKUR ALI  
VILL- KANDULIA  
P.O- CHANDMAMA  
P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781321

8: NASKAR ALI  
S/O- LATE ASAD ULLAH  
VILL- BARBHITHA  
P.O- CHANDMAMA  
P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781321

9: JAHEDUL ISLAM BHUYAN  
S/O- ABDUL HAMID BHUYAN  
VILL- CHANDMAMA  
P.O- CHANDMAMA  
P.S- KALGACHIA  
DIST- BARPETA



ASSAM  
PIN- 781321

10: JAHANARA BEGUM  
W/O- ABDUL KHALEQUE  
VILL- KANDULIA  
P.O- CHANDMAMA  
P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781321  
VERSUS

THE STATE OF ASSAM AND 6 ORS  
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT  
ASSAM  
DISPUR  
GHY- 06

2:THE COMMISSIONER AND SECRETARY  
TO THE GOVT OF ASSAM  
FINANCE DEPTT  
ASSAM  
DISPUR  
GHY- 06

3:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI  
JURIPAR  
GHY- 37

4:THE DEPUTY COMMISSIONER  
BARPETA  
P.O- BARPETA  
DIST- BARPETA  
ASSAM  
PIN- 781301

5:THE CEO  
BARPETA ZILA PARISHAD  
BARPETA  
P.O AND DIST- BARPETA  
ASSAM  
PIN- 781301

6:THE ANCHALIK PANCHAYAT  
REP. BY THE EXECUTIVE OFFICER CUM BDO  
RUPSI DEV. BLOCK  
KALGACHIA



P.O- KALGACHIA  
P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781319  
7:THE NO. 58 BARBHITA GAON PANCHAYAT  
REP. BY THE SECRETARY  
BARBHITA GAON PANCHAYAT  
P.O- CHANDMAMA  
P.S- KALGACHIA  
DIST- BARPETA  
ASSAM  
PIN- 781321

-----  
Advocate for : MR. N UDDIN  
Advocate for : GA  
ASSAM appearing for THE STATE OF ASSAM AND 6 ORS

Linked Case : WP(C)/840/2020

ANOWARA BEGUM AND 10 ORS.  
W/O- LT. ABDUL MOTLEB SHEIKH  
VILL. BOALKAMURI PT-I  
P.O. BARKANDA  
P.S. BILASIPARA  
DIST. DHUBRI  
ASSAM  
PIN- 783348.

2: SOFIYAR RAHMAN @ SOPIYAR  
S/O- RAHAM ALI  
VILL. BOALKAMURI PT-I  
P.O. BARKANDA  
P.S. BILASIPARA  
DIST. DHUBRI  
ASSAM  
PIN- 783348.

3: ASHIF IKBAL KHAN  
S/O- ABDUL HAKIM KHAN  
VILL. DUBACHURI PT-I  
P.O. BARKANDA  
P.S. BILASIPARA  
DIST. DHUBRI  
ASSAM  
PIN- 783348.



4: SAMSUL HOQUE MIAH  
S/O- SANJAB ALI SHEIKH  
VILL. PATAKATA PT-I  
P.O. BAGRIBARI  
P.S. GAURIPUR  
DIST. DHUBRI  
ASSAM  
PIN- 783348.

5: BAHATAN BIBI  
W/O- HABIBAR RAHMAN  
VILL. DUBACHURI PT-II  
P.O BARKANDA  
P.S. BILASIPARA  
DIST. DHUBRI  
ASSAM  
PIN- 783348.

6: MONOWARA BIBI  
W/O- MANIRUL  
VILL. BOALKAMURI PT-III  
P.O. BARKANDA  
P.S. BILASIPARA  
DIST. DHUBRI  
ASSAM  
PIN- 783348.

7: ASMA BIBI  
S/O- MAJIBAR RAHMAN  
VILL. PATAKATA PT-I  
P.O. BAGRIBARI  
P.S. GAURIPUR  
DIST. DHUBRI  
ASSAM  
PIN- 783348.

8: MAMATAJ BIBI  
W/O- ABED ALI  
VILL. DUBACHURI PT-I  
P.O. BARKANDA  
P.S. BILASIPARA  
DIST. DHUBRI  
ASSAM  
PIN- 783348.

9: SARBESH ALI  
S/O- LT. MANIR ALI



VILL. BOALKAMURI PT-I  
P.O. BARKANDA  
P.S. BILASIPARA  
DIST. DHUBRI  
ASSAM  
PIN- 783348.

10: HAMIDA BIBI  
W/O- ABUL HUSSAIN  
VILL. DUBACHURI PT-II  
P.O. BARKANDA  
P.S. BILASIPARA  
DIST. DHUBRI  
ASSAM  
PIN- 783348.

11: MAINUL HUSSAIN  
S/O- BELLAL HUSSAIN  
VILL. BOALKAMARI PT-III  
P.O. BARKANDA  
P.S. BILASIPARA  
DIST. DHUBRI  
ASSAM  
PIN- 783348.  
VERSUS

THE STATE OF ASSAM AND 6 ORS.  
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM  
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.  
DISPUR  
GHY.-06.

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM  
FINANCE DEPTT.  
DISPUR  
GHY.-06.

3:THE COMMISSIONER  
PANCHAYAT AND RURAL DEVELOPMENT  
ASSAM  
PANJABARI  
JURIPAR  
GHY.-37.

4:THE DY. COMMISSIONER  
DHUBRI  
P.O. AND DIST.- DHUBRI  
ASSAM  
PIN- 783301.

5:THE CHIEF EXECUTIVE OFFICER



DHUBRI ZILLA PARISHAD

DHUBRI

P.O. AND DIST.- DHUBRI

ASSAM

PIN- 7833301.

6:THE NAYERALGA ANCHALIK PANCHAYAT

REP. BY ITS EXECUTIVE OFFICER CUM BLOCK DEV. OFFICER

NAYERALGA DEV. BLOCK

BILASIPARA

P.O. AND P.S. BILASIPARA

DIST. DHUBRI

ASSAM

PIN- 783348.

7:THE NO. 129 DUBACHURI GAON PANCHAYAT

REP. BY ITS SECY.

DUBACHURI GAON PANCHAYAT

P.O. BARKANDA

P.S. BILASIPARA

DIST. DHUBRI

ASSAM

PIN- 783348.

-----  
Advocate for : MR. M HUSSAIN

Advocate for : SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : Cont.Cas(C)/9/2020

RABIA KHATUN AND 9 ORS.

W/O- NOOR ISLAM

R/O- VILL- SURJYAKHATA PART-I

P.O AND P.S- BILASIPARA

DIST- DHUBRI

ASSAM

PIN- 783348

2: AMITABH KUMAR BARUAH

S/O- ANANTA KUMAR BARUAH

VILL- MEDHIPARA

P.O- FUTKIBARI

P.S- SAPOTGRAM

DIST- DHUBRI

ASSAM

PIN- 783345



3: MOTIOR RAHMAN  
S/O- LATE ISMAIL SK  
VILL- KURSHAKATI  
P.O- RANIGANJ  
P.S- SAPOTGRAM  
DIST- DHUBRI  
ASSAM  
PIN- 783348

4: ABU BAKKAR SIDDIQUE  
S/O- ABDUR RAHMAN SK  
VILL- BAMUNPARA PART-V  
P.O- HAKAMA  
P.S- BILASIPARA  
DIST- DHUBRI  
ASSAM  
PIN- 783348

5: ABU HASHEM BHUYAN  
S/O- ABDUL KADER BHUYAN  
VILL- SUAPATA PART-V  
P.O- SUAPATA  
P.S- BILASIPARA  
DIST- DHUBRI  
ASSAM  
PIN- 783348

6: MOMOTAZ BEGUM  
W/O- JAMAL UDDIN  
VILL- KAJAIKATA PART  
P.O- AND P.S- BILASIPARA  
DIST- DHUBRI  
ASSAM  
PIN- 783348

7: NUR ALOM  
S/O- AFIZUDDIN SK  
VILL- CHINAMARA  
P.O- LAKHIGANG  
P.S- BILASIPARA  
DIST- DHUBRI  
ASSAM  
PIN- 783345

8: RANJITA NATH  
W/O- KAMAL KR NATH  
VILL- GOPIGAON  
P.O- HAKAMA





P.S- BILASIPARA  
DIST- DHUBRI  
ASSAM  
PIN- 783348

9: ABDUL ISLAM  
S/O- MONTAB ALI  
VILL AND P.O- BAGHMARI  
P.S- BILASIPARA  
DIST- DHUBRI  
ASSAM  
PIN- 783348

10: REHENA BIBI  
W/O- DILBAR ALI  
VILL- BARSHI PART-II  
P.O- LAKHIGANJ  
P.S- BILASIPARA  
DIST- DHUBRI  
ASSAM  
PIN- 783348  
VERSUS

PURABI KONWAR AND ANR  
CHIEF EXECUTIVE OFFICER  
DHUBRI ZILLA PARISHAD  
P.O AND DIST- DHUBRI  
ASSAM  
PIN- 783301

2: SARFRAZ HAQUE  
ACS  
THE EXECUTIVE OFFICER CUM BDO  
BILASIPARA DEVELOPMENT BLOCK  
P.O AND P.S- BILASIPARA  
DIST- DHUBRI  
ASSAM  
PIN- 783348  
-----



**Advocates for the Petitioners**

Mr. R. P. Sarmah, Senior Advocate. Mr. M. Khan, Advocate; Ms. C. M. Deka, Advocate; Mr. H. I. Choudhury, Advocate; Mr. A. Roshid, Advocate; Mr. M. K. Hussain, Advocate; Mr. S. H. Rahman, Advocate; Mr. A. F. N. U. Mollah, Advocate; Md. A. Rashid, Advocate; Mr. M. Kalita, Advocate; Mr. R. Ali, Advocate; Mr. P. Hazarika, Advocate; Mr. M. Hussain, Advocate; Mr. F. Haque, Advocate; Mr. A. K. Sarma, Advocate; Mr. D. Kalita, Advocate; Mr. P. Hazarika, Advocate; Mr. R. Islam, Advocate; Mr. A.H.M.R. Choudhury, Advocate; Dr. P. K. Goswami, Advocate; Mr. A. Rahman, Advocate; Mr. M. K. Boro, Advocate; Mr. A. T. Sarkar, Advocate; Mr. B. J. Ghosh, Advocate; Mr. N. Upadhyay, Advocate; Mr. HR Choudhury, Advocate.

**Advocate for the Respondents**

Mr. P. Nayak, Standing Counsel, Finance Department and Mr. K. Konwar, Standing Counsel, P&RD Department.

**BEFORE**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

Date of Hearing : 04.01.2023

Date of Judgment : 04.01.2023

**JUDGMENT AND ORDER (ORAL)**

Heard the learned counsel appearing on behalf of all the petitioners in the batch of the writ petitions. I have also heard Mr. P. Nayak, the learned Standing Counsel for the Finance Department as well as Mr. K. Konwar, the learned Standing Counsel, P&RD Department.

2. The dispute in the instant writ petitions relates to non-payment of the remuneration dues of the PRI members, who are the petitioners in the



batch of writ petitions whose term ended in March, 2018.

3. It appears from Sections 12 (2), 39 (2) and 71 of the Assam Panchayat Act, 1994 (for short, the Act of 1994) that the Presidents, Vice-Presidents and other members of the Gaon Panchayat, Anchalik Panchayat and Zilla Parishad respectively are entitled to receive certain allowances as may be prescribed in terms with the same and by virtue of Section 141 of the Act of 1994, the Assam Panchayat (Administrative) Rules, 2002 (for short, the Rules of 2002) was made by the State Government. In terms with Rules 13, 14 & 15 of the Rules of 2002, the Presidents, Vice-Presidents as well as each members of the Zilla Parishad, Anchalik Panchayat and Gaon Panchayat have been held to be entitled to certain monthly remuneration and sitting allowances. Relevant however to mention that in terms with Rules 13, 14 & 15 of the Rules of 2002, the remuneration to be paid to the Presidents, Vice-Presidents as well as the members of the Zilla Parishad, Anchalik Panchayat and Gaon Panchayat were to be made out of their own resources.

4. At this stage, if this Court takes note of Section 24 (1) of the Act of 1994, it stipulates that every Gaon Panchayat shall have a fund bearing the name of the Gaon Panchayat. Similarly, Section 56 (1) of the Act of 1994 stipulates that every Anchalik Panchayat shall also have a fund bearing the name of the Anchalik Panchayat. Section 91 is in respect to the Zilla Parishad fund which every Zilla Parishad shall have. The Gaon Panchayat fund, Anchalik Panchayat fund as well as the Zilla Parishad fund would comprise of the various amounts as have been mentioned in various sub-clauses of Section 24 (1), Section 56 (1) and Section 91 of the Act of 1994. This Court would deal with the same in detail in the later part of this

judgment.

5. It is also relevant to take note of that in terms with Section 24 (2), Section 56 (2) and Section 93 (2), the payment towards the cost of its own administration including payment of wages which would include amongst others the allowances to the Presidents, Vice-Presidents as well as the members of the Gaon Panchayat, the Anchalik Panchayat and the Zilla Parishads shall be defrayed from the fund as constituted under Section 24, 56 & 91 of the Act of 1994 respectively.

6. It further transpires from the records that the Government of Assam, in exercise of powers under Section 141 (1) of the Act of 1994, amended the Rules of 2002. Perusal of the Assam Panchayat (Administrative) Amendment Rules, 2012 (hereinafter for short referred to as the Amended Rules of 2012) reveals that amongst others Rules 13, 14 and 15 were amended. By carrying out the said amendment not only the quantum of the monthly remuneration/allowances were increased but there was also an amendment whereby the words "out of its own resources" were substituted in Rule 13 by "out of the devolution of fund to the Zilla Parishad and Zilla Parishad's own resources". Similarly, in Rule 14 "out of the devolution of fund to the Anchalik Panchayat and the Anchalik Panchayat's own resources" and in Rule 15 "out of the devolution of fund to the Gaon Panchayat and the Gaon Panchayat's own resources" were inserted by substituting the words "out of its own resources". Therefore, pursuant to the amendments which have been brought about by the Amended Rules of 2012, the monthly remuneration/allowances to the PRI members has not only to be paid out of the own resources of the Gaon Panchayat, the Anchalik Panchayat or the Zilla Parishad as the case may be, but also from



the devolution of the fund to the Gaon Panchayat, the Anchalik Panchayat as well as the Zilla Parishad which is made by the State Government.

7. As already stated herein above, all the writ petitions relate to non-payment of monthly remuneration/allowances to the PRI members whose term ended in the month of March, 2018. The case of the petitioners is that they are entitled to by virtue of Article 243 (I) of the Constitution, the Act of 1994 as well as the Rules framed therein under to receive the monthly remuneration and other allowances which has been deprived by the State Government.

8. Both the Finance Department as well as the P&RD Department have filed affidavits in some of the writ petitions including in WP(C) No.8574/2019. The Joint Secretary to the Government of Assam, Panchayat and Rural Development had filed an affidavit on 27.01.2020 stating inter-alia that for payment of remuneration to the Presidents, Vice-Presidents and the members of the Gaon Panchayat, Anchalik Panchayat and Zilla Parishad whose 5 years term ended on March, 2018, the Panchayat and Rural Development had instructed all the Panchayat Raj Institutions for payment of the pending remuneration to the members of the respective PRIs from their own resources of revenue. It was mentioned that since the own resources of the PRIs were not adequate for payment of remuneration to the elected representatives, the Panchayat and Rural Development Department submitted a proposal to the Finance Department of the Government of Assam to arrange fund for payment of the outstanding dues of the remuneration to the elected Presidents, Vice-Presidents and members of the Gaon Panchayat, Anchalik Panchayat and Zilla Parishad whose term ended on March, 2018 from the 5<sup>th</sup> Assam State Finance



Commission Devolution Grant/State Owned Priority Development (SoPD) Grant or from any other sources. It was mentioned that once the required fund is received from the Finance Department of the Government of Assam, the same would be disbursed to the respective Gaon Panchayats, Anchalik Panchayats and Zilla Parishads immediately for payment of remuneration to its elected representatives whose term ended in March, 2018. Therefore, from the perusal of the said affidavit of the Panchayat and Rural Development Department, it is clear that from the stand taken, that the petitioners are entitled to the remuneration/monthly allowances. But, however, it is on account of the fund not being available, the said payment could not be made.

9. The records further reveals that on 10.09.2021, this Court taking into account the stand taken by the Standing Counsel of the Finance Department to the effect that on 06.07.2021, the Director of Finance (EA) Department expressed his view that the P&RD Department may consider arrangement of the fund from the SoPD and make the payment of outstanding remuneration to the elected PRI members subject to the condition that thereafter no further budgetary support would be considered in future and the PRIs would have to arrange fund for remuneration from their own resources as per the Act of 1994; this Court directed both the Finance and the P&RD Department of the State of Assam to file their affidavit to bring on record their respective stand.

10. Pursuant to the said order, on 30.11.2021, the Principal Secretary to the Government of Assam, Panchayat and Rural development Department, Dispur had filed an affidavit. In the said affidavit it was mentioned that, in terms with the order dated 10.09.2021, the P&RD Department vide letter



dated 27.09.2021 bearing No.PDA.192/2021/14, furnished instructions to the learned counsel of the Department inter-alia stating that "Deptt. has already re-endorsed the said file to the Finance again intimating about a Cabinet decision dated 22.07.2019 wherein it approved to defray the expenditure from the Devolution Grant under the Assam State Finance Commission for an amount of Rs.67.3032 Crores per year from 2019-20 for regular payment of remuneration to the newly elected Panchayat representatives." Further it was mentioned that the Panchayat and Rural Development also requested "for reconsideration for arranging fund for an amount of Rs.182.00 Crores for payment of outstanding remuneration to the elected PRI members from the State Finance Commission Devolution Grant/SoPD Grant or from any sources. However, the file was not returned from the Finance Department with views". It is further mentioned that the Finance (EC-I) Department vide endorsement dated 08.11.2021 requested the P&RD Department to discuss the matter with the Chief Minister of Assam first, as desired by the Chief Minister. The P&RD Department again re-endorsed the matter to the Finance Department vide endorsement dated 23.11.2021 with the intimation that the matter has already been discussed with the Chief Minister during the Review Meeting held on 06.06.2021 and has been minuted. It has been mentioned that at Point No.HCM/36/18 of the said minutes, it was mentioned that the Chief Minister on being appraised about the issue of pending remuneration of the current and previous PRI members, directed that the pending remuneration of the current PRI members will be booked under the State Finance Commission Devolution Grant immediately and the remuneration of the previous term's PRI members will also be covered by the State Finance Commission Grants



in three installments in the coming years. Under such circumstances, the P&RD Department had again re-endorsed the matter to the Finance Department for re-consideration for arranging fund for an amount of Rs.182.00 Crores for payment of outstanding remuneration to the elected PRI members from the State Finance Commission Devolution Grant/SoPD Grant or from any other source. Further to that it has been mentioned that after the re-endorsement of the file to the Finance Department, the decision from the Finance Department is awaited and once the decision is received, the P&RD Department will take necessary steps accordingly. To the said affidavit filed by the respondent No.1, the endorsement so made to the Finance Department was enclosed as Annexure-B. The said endorsement has a material bearing to the instant dispute for which the same is reproduced herein below:-

“Manish Thakur, IAS  
Commissioner & Secretary  
Finance Department

Principal Secretary's approval at page 19/N

Finance (EC-I) Dettp.'s view at page 18/N (dated 08/11/2021).

Finance (EC-I) Deptt.'s endorsement dated 22-07-2021 (at page 14/N)

and this Deptt.'s proposal dated 4-8-2021 for re-consideration for arranging fund for an amount of Rs.182.00 Crore for payment of outstanding remuneration to the elected PRI members whose term ended in March, 2018 from State Finance Commission Devolution Grant/SoPD grant or from any other Sources may also be perused.

Finance Department vide their endorsement dated 8-11-2021 requested the Department to discuss the matter with Hon'ble Chief Minister first as desired by Hon'ble Chief Minister.

It is to be stated that, this matter has already been discussed with Hon'ble Chief





Justice during the review meeting held on 06.06.2021 and has also been minuted. (Copy at Sl.59/c to 67/c).

Point No.HCM/36/18 of the minutes may kindly be perused, wherein it is mentioned that Hon'ble Chief Minister, Assam on being appraised about the issue of pending remuneration of the current and the previous PRI members, directed that the pending remuneration of the current PRI members will be booked under the State Finance Commission Devolution Grant immediately and the remunerations of the previous term PRI members will also be covered by the State Finance Commission Grants in 3 (three) installments in the coming years.

This for favour of your kind information and for re-consideration for arranging fund for an amount of Rs.182.00 Crore for payment of outstanding remuneration to the elected PRI members from State Finance Commission Devolution Grant/SoPD grant or from any other Sources.

Addl. Secretary to the Govt. of Assam  
Panchayat & Rural Development Department."

11. It is interesting that on 06.04.2022, the Joint Director, Finance (EA) Department had filed an affidavit-in-opposition. In the said affidavit-in-opposition, it has been mentioned that the Finance Department releases Devolution Grant based on recommendation of the State Finance Commission and proposals received from the line Departments. It was mentioned that the 5<sup>th</sup> Assam State Finance Commission (5<sup>th</sup> ASFC) recommended Devolution Grant primarily to be used for asset creation like roads, buildings, drinking water supply, village markets etc. Accordingly, the Finance Department released Devolution Grant for a total of Rs.191.99 crores to the PRIs against the proposal received from the line Department under the award of the 5<sup>th</sup> ASFC. It has been further mentioned that the



P&RD Department thereafter moved the Cabinet during 2019-20 seeking approval on two aspects: (a) to defray the expenditure from the Devolution Grant under the Assam State Finance Commission for an amount of Rs.67.0302 crores per year from 2019-20 for regular payment of remuneration to the newly elected Panchayat representatives; and (b) allocation for an amount of Rs.182,26,97,499/- for payment of the outstanding dues of remuneration to the elected PRI members of the previous Panchayat Bodies whose term ended on March, 2018 from the 5<sup>th</sup> ASFC Devolution Grant/SoPD Grant or any other source. However, the Cabinet approved the proposal (a) to defray the expenditure from the Devolution Grant under the SFC from 2019-20 for regular payment of remuneration to the newly elected Panchayat representatives. But the Cabinet did not approve the proposal (b) regarding allocation for an amount of Rs.182,26,97,499/- for payment to the PRI members of the previous Panchayat Bodies. It is however surprising to note that in affidavit filed by the Finance Department though filed at a later point of time than the affidavit filed by the Principal Secretary, P&RD Department but the Finance Department for reasons best known did not think it appropriate to disclose the subsequent events as narrated in the affidavit of the Principal Secretary, P&RD Department and the steps taken pursuant to the Review Meeting dated 06.06.2021 and the endorsement dated 23.11.11.2021 which was material for the purpose of disposal of the writ petitions.

12. At the cost of repetition, it is observed that a perusal of the affidavit dated 30.11.2021 by the Principal Secretary of the P&RD Department and the affidavit so filed by the Joint Director, Finance (EA) Department on 6<sup>th</sup> of April, 2022 shows there is a marked difference in the stand being taken



by the respective Departments of the State of Assam. While the affidavit dated 06.04.2022 filed by the Joint Director, Finance (EA) Department restricts itself to the Cabinet decision dated 22.07.2019; but the affidavit-in-opposition filed by the respondent No.1, on 30.11.2021, further goes to show that the matter was discussed with the Chief Minister during the review meeting held on 06.06.2021. In the said review meeting, the Chief Minister of Assam, on being appraised about the issue of pending remuneration of the current and the previous PRI members, directed that the pending remuneration of the current PRI members would be booked under the State Finance Commission Devolution Grant immediately and the remunerations of the previous term PRI members will also be covered by the State Finance Commission Grants in 3 (three) installments in the coming years. At this stage, this Court would like to observe that Finance Department of the State of Assam being a responsible Department ought to have been more forthcoming in the disclosure of the status rather than limiting its affidavit to the Cabinet decision dated 22.07.2019.

13. The learned counsel appearing on behalf of the P&RD Department submitted that the decision taken on 06.06.2021 is a review of earlier Cabinet decision dated 22.07.2019, and as such, it is a Cabinet decision. However, Mr. P. Nayak, the Standing Counsel, Finance Department submitted that the same is only a decision in a review meeting and cannot be termed to be a Cabinet decision. But one aspect of the matter is clear that there was a decision taken by the highest Chief Executive Authority of the State i.e. the Chief Minister of Assam that the pending remuneration of the PRI members be paid in three installments in the coming years. The said decision was taken on 06.06.2021. However, till date, the petitioners

have not received their dues.

14. In the backdrop of the above precludes, the question which arises for consideration is as to whether this Court can issue a Writ of Mandamus upon the State Government to pay the remuneration/allowances to the petitioners to which they are entitled to? The answer to the said question would be available upon a perusal of evaluation of the Panchayat Raj Institution so established, its evolutions, the status it holds as well as the Act of 1994 and the Rules framed therein under.

15. This Court finds it relevant to take note of Article 40 of the Constitution of India which is a part of the Directive Principles of the State Policy enshrined in Part IV of the Constitution. It stipulates that State shall take steps to organise village panchayats and endow them with such powers and authority as may be necessary to enable them to function as units of self-government. Article 40 of the Constitution is reproduced herein under:-

*“40. Organisation of village Panchayats.- The State shall take steps to organize village panchayats and endow them with such powers and authority as may be necessary to enable them to function as units of self government.”*

16. This Court further finds it relevant to take note of that in terms with Entry 5 of List-II of the Seventh Schedule of the Constitution of India amongst others Panchayat is a State Subject. The Panchayat Raj Institutions as would be seen have been in existence for a long time. This would be evident from the fact that in the Constituent Assembly Debates, there are debates on the role of Panchayat Raj in the Indian Polity. The history would also show that after the Constitution of India came into force, several States had enacted Panchayats Acts bringing in the three tier



Panchayat System. However, with the passage of time, there was a decline in the Panchayat Raj System for which the 73<sup>rd</sup> amendment to the Constitution of India was made thereby granting a Constitutional status to the Panchayat Raj Institutions. This Court finds it also relevant at this stage to take note of the Statement of Objects and Reasons of the Constitution (Seventy-third Amendment) Act 1992 which is reproduced herein under:-

**“STATEMENT OF OBJECTS AND REASONS**

*Though the Panchayati Raj Institutions have been in existence for a long time, it has been observed that these institutions have not been able to acquire the status and dignity of viable and responsive people's bodies due to a number of reasons including absence of regular elections, prolonged supersession, insufficient representation of weaker sections like Scheduled Castes, Scheduled Tribes and women, inadequate devolution of powers and lack of financial resources.*

*2. Article 40 of the Constitution which enshrines one of the Directive Principles of State Policy lays down that the State shall take steps to organise village panchayats and endow them with such powers and authority as may be necessary to enable them to function as units of self-government. In the light of the experience in the last forty years and in view of the short-comings which have been observed, it is considered that there is an imperative need to enshrine in the Constitution certain basic and essential features of Panchayati Raj Institutions to impart certainty, continuity and strength to them.*

*3. Accordingly, it is proposed to add a new Part relating to Panchayats in the Constitution to provide for among other things, Gram Sabha in a village or group of villages; constitution of Panchayats at village and other level or levels; direct elections to all seats in Panchayats at the village and intermediate level, if any, and to the offices of Chairpersons of Panchayats at such levels; reservation of seats for the Scheduled Castes and Scheduled Tribes in proportion to their*

*population for membership of Panchayats and office of Chairpersons in Panchayats at each level; reservation of not less than one-third of the seats for women; fixing tenure of 5 years for Panchayats and holding elections within a period of 6 months in the event of supersession of any Panchayat; disqualifications for membership of Panchayats; devolution by the State Legislature of powers and responsibilities upon the Panchayats with respect to the preparation of plans for economic developments and social justice and for the implementation of development schemes; sound finance of the Panchayats by securing authorisation from State Legislatures for grants-in-aid to the Panchayats from the Consolidated Fund of the State, as also assignment to, or appropriation by, the Panchayats of the revenues of designated taxes, duties, tolls and fees; setting up of a Finance Commission within one year of the proposed amendment and thereafter every 5 years to review the financial position of Panchayats; auditing of accounts of the Panchayats; powers of State Legislatures to make provisions with respect to elections to Panchayats under the superintendence, direction and control of the chief electoral officer of the State; application of the provisions of the said Part to Union territories; excluding certain States and areas from the application of the provisions of the said Part; continuance of existing laws and Panchayats until one year from the commencement of the proposed amendment and barring interference by courts in electoral matters relating to Panchayats.*

*4. The Bill seeks to achieve the aforesaid objectives.”*

17. From a perusal of the above Statement of Objects and Reasons, it would show that the objective behind the enactment was to introduce the Panchayat Raj System at grass root level. As the Panchayat Raj System were based on State Legislation and the functioning was unsatisfactory, the amendment to the Constitution sought to strengthen the Panchayat Raj System by giving a uniform constitutional base so that the Panchayats

become vibrant units of administration in rural areas by establishing strong, effective, democratic local administrations so that there can be rapid implementation of rural development programmes. It would also be seen that the objective was to have the uniform three tier system of Panchayat, i.e. a village, intermediate and district level throughout the country. The term is to be fixed for 5 years and new elections are to be held before the period expires. There is reservation for Schedule Castes/Schedule Tribes and the women for the post of the members as well as the Chairpersons. It is also provided that all the reserved seats are to be allotted by rotation in different constituents in a Panchayat.

18. In terms with the 73<sup>rd</sup> Amendment of the Constitution, Part IX of the Constitution which was originally omitted by the Constitution (Seventh Amendment) Act, 1956 was added to the Constitution consisting Article 243 and 243O and a new Schedule viz. 11<sup>th</sup> Schedule was added to the Constitution with effect from 24.04.1993.

19. Article 243 defines the various terms. In terms with Article 243A, a Gram Sabha is the electorate of the Village Panchayat, may exercise such powers and perform such functions at the village level as a Legislature of State may by law provide. In other words, the powers and functions of the Village Panchayat are to be determined by the State enactment. Article 243B states that there shall be a constituted Panchayat at the village, intermediate and district levels in accordance with the provisions of Part IX of the Constitution. Article 243C gives directions with regard to the composition of Panchayats of different levels. Article 243D makes provisions for reservation of seats for Schedule Castes/Schedule Tribes



including women belonging to Schedule Castes/Schedule Tribes and also for other women in the Panchayats at all levels. Article 243E provides for the term of the Panchayat which is 5 years. Article 243G speaks of the power, authority and responsibility of the Panchayats to be determined by the Legislature of the State. It states that the Legislature of the State may by law endow the Panchayats with such power and authority as may be necessary to enable them to function as institution of the self governance and such law may contain provision for devolution of powers and responsibilities upon the Panchayats at the appropriate level, subject to such conditions as may be specified therein with respect to (a) the preparation of plans for economic development and social justice; and (b) the implementation of the schemes for economic development and social justice as may be entrusted to them including those in relation to the matter listed in the Schedule 11 of the Constitution.

20. At this stage, it may also relevant to take note of that Schedule 11 of the Constitution mentions as many as 29 matters which are necessary to enumerate herein to point out that it is only a financially and administratively viable unit which can undertake scheme of development relating to them. They are (1) Minor irrigation, water management and watershed development, (2) Social forestry and farm forestry, (3) Small scale industries, including food processing industries, (4) Khadi, village and cottage industries, (5) Rural housing, (6) Roads, culverts, bridges, ferries, waterways and other means of communication, (7) Rural electrification, including distribution of electricity, (8) Non-conventional energy sources etc.

21. Article 243H speaks of the powers that the State Legislature may





give to the Panchayats to levy, collect and appropriate taxes, duties, tolls and fees also assigning such of them as are levied and collected by the State Government to provide for grant-in-aid from the Consolidated Fund of the State and also to provide for constitution of such Funds for crediting all money received, respectively, by or on behalf of the Panchayats and for withdrawal of the money therefrom. Article 243I amongst others provides for constitution of a Finance Commission by the Governor of the State to review the financial position of the Panchayats at the end of every 5 years. Relevant therein to mention that the recommendations to be made by the Finance Commission are in respect to (a) the principles which should govern (i) the distribution between the State and the Panchayats of the net proceeds of the taxes, duties, tolls and fees leviable by the State, which may be divided between them under this Part IX of the Constitution and the allocation between the Panchayats at all levels of their respective shares of such proceeds; (ii) the determination of the taxes, duties, tolls and fees which may be assigned to, or appropriated by, the Panchayats; (iii) the grants-in-aid to the Panchayats from the Consolidated Fund of the State; (b) the measures needed to improve the financial position of the Panchayats; (c) any other matter referred to the Finance Commission by the Governor in the interests of sound finance of the Panchayats. The above would therefore show that it is a Constitutional mandate that the State Government is required to take appropriate measures for the sound financial position of the Panchayats and in doing so, the Finance Commission has to make necessary recommendations in that regard.

22. Article 243J requires the State to make provisions with respect to the maintenance of accounts by the Panchayats and the auditing of such



accounts of the Panchayats. Article 243K provides for the State Election Commission to conduct, supervise, direct and control the election including the electoral rolls. The remaining Articles of Part IX of the Constitution being not relevant for the purpose of the instant case so not dealt with herein.

23. This Court at this stage, would also like to refer to Article 280 (3) (bb) which was also inserted by the Constitution (Seventy-third Amendment) Act, 1992. In terms with Article 280, The President of India shall within two years from the commencement of the Constitution and thereafter at the expiration of every 5<sup>th</sup> year or at such earlier time as the President considers necessary by order constitute a Finance Commission which shall consist of a Chairman and four other members to be appointed by the President. Amongst the various duties stipulated in Sub-Article (3) of Article 280, it shall be the duty of the Commission to make recommendations to the President in terms with Clause (bb), the measures needed to augment the Consolidated Fund of the State to supplement the resources of the Panchayats in the State on the basis of the recommendations made by the Finance Commission of the State.

24. Therefore, a conjoint reading of Article 243I and Article 280 (3) (bb) of the Constitution would show that the Finance Commission so constituted by the Governor of the State shall make recommendations in various aspects including the grant-in-aid to the Panchayats from the Consolidated Fund of the State as well as to take the necessary measures needed to improve the financial positions of the Panchayats. By virtue of Article 280 (3) (bb), the Finance Commission so constituted by the President of India shall make recommendations to augment the



Consolidated Fund of the State to supplement the resources of Panchayats in the State on the basis of the recommendations made by the Finance Commission of the State in terms with Article 243I. It would, therefore, show that though Panchayat Raj Institutions are the responsibility of the State Government as it falls in the State List, the Finance Commission constituted by the President of India in terms with Article 280 is obligated to make recommendations to the President to augment Consolidated Fund of the State to supplement the resources of the Panchayats in the State.

25. On the basis of the said 73<sup>rd</sup> amendment of the Constitution, the Act of 1994 was enacted in consonance with the provisions of Article 243 to 243O. From a perusal of the said Act of 1994, it would transpire that three levels of the Panchayat in the State of Assam would be the Gaon Panchayat, the Anchalik Panchayat and the Zilla Parishad. Chapter-IV of the Act of 1994 deals with the establishment and constitution of the Gaon Panchayats. Section 12 (2) of the Act of 1994 stipulates that the allowances and other conditions of service of the President and Vice-President shall be as may be prescribed. Section 19 of the Act of 1994 stipulates the function of the Gaon Panchayats which are in terms with the Schedule 11 to the Constitution of India. In terms with Section 20, the State Government has to by a notification and subject to such conditions as may be prescribed make assignment of its functions to the Gaon Panchayats. Section 24 is very pertinent for the purpose of the instant dispute and as such the same is reproduced herein below:-

*“24. **Gaon Panchayat Fund.** - (1) for every Gaon Panchayat there shall be constituted a Gaon Panchayat fund bearing the name of the Gaon Panchayat and there shall be placed to the credit thereof-*

- (a) Contribution and grants, if any, made by the Central or the State Government;*
- (b) Contribution and grants, if any made by the Zilla Parishad, Anchalik Panchayat or any other local authority;*
- (c) Loans, if any, granted by the Central or the State Government;*
- (d) All receipts on account of taxes, rates and fees levied by it;*
- (e) All receipts in respect of any schools, hospitals, dispensary, buildings, institutions or works vested in, constructed by or placed under the control and management of the Gaon Panchayat.*
- (f) All sums received as gifts or contribution and all income from any trust or endowment made in favour of the Gaon Panchayat;*
- (g) Such fines and penalties imposed or realized under the provisions of this Act as may be prescribed;*
- (h) All other sums received by or on behalf of other Gaon Panchayat.*

*(2) Every Gaon Panchayat shall set apart and apply annually such sum as may be required to meet the cost of its own administration including payment of wages and purchase of furniture and other office equipment and stationery articles and to meet the charges on electricity, post and telegraphs, P.O.L. etc.; and other incidental charges:*

*Provided that the total expenditure on establishment shall not exceed one third of the total expenditure of the Gaon Panchayat in a year."*

26. The above quoted Section 24 (1) stipulates what would contribute the Gaon Panchayats' fund. Clause (a) of Section 24 (1) of the Act of 1994 is in relation to the contribution and grants, if any, made by the Central or the State Government. Clause (b) relates to contribution and grants, if any made by the Zilla Parishad, Anchalik Panchayat or any other local authority. Clause (c) relates to loans, if any, granted by the Central and

the State Government. Clauses (d) to (h) are in respect to those receipts which are received by the Gaon Panchayat on account of the power of taxation and assignment of functions to the Gaon Panchayat. Further to that Section 26 of the Act of 1994 stipulates that subject to the provision of the said Section, every Gaon Panchayat shall be entitled to receive share of Land Revenue and Local Rates/grants-in-aid as prescribed from the Consolidated Fund of the State as recommended by the State Finance Commission constituted under section 113 of the Act.

27. Chapter-V relates to establishment and constitution of Anchalik Panchayat. Section 39 as already quoted herein above stipulates the allowances of the President, Vice-President and the other members of the Anchalik Panchayat. It is mentioned therein that the members, the President and the Vice-President of the Anchalik Panchayat would be entitled to allowances along with the sitting allowances as may be prescribed. Sections 40 & 41 are in relation to the powers and functions of the President and the Vice-President of the Anchalik Panchayat. Section 49 is in relation to the general functions of Anchalik Panchayat. Section 56 is in relation to the Anchalik Panchayat fund and the same being relevant is reproduced herein below:-

**56. Anchalik Panchayat Fund.** - (1) *For every Anchalik Panchayat, there shall be constituted an Anchalik Panchayat fund bearing the name of the Anchalik Panchayat and there shall be placed to the credit thereof -*

*(a) contribution and grants, if any, made by Central or State Government, including such part of the land revenue collected in the State as may be determined by the Government;*

*(b) contribution and grant, if any, made by the Zilla Parishad or any other*

*local authority;*

*(c) loans, if any, granted by the Central or the State Government or raised by the Anchalik Panchayat on security of its assets;*

*(d) all receipts on account of tolls, rates and fees levied by it;*

*(e) all receipts in respect of any schools, hospitals, dispensaries, buildings, institutions or works, vested in, constructed by or placed under the control and management of the Anchalik Panchayat;*

*(f) all sums received as gifts or contributions and all income from any trust or endowment made in favour of the Anchalik Panchayat;*

*(g) such fines and penalties imposed and realized under the provisions of this Act, or of the bye-laws made thereunder, as may be prescribed, and all other sums received by or on behalf of the Anchalik Panchayat.*

*(2) Every Anchalik Panchayat shall set apart and apply annually such sums as may be required to meet the cost of its own administration including the payment of salary, allowances, provident fund and gratuity to the officers and employees. The total expenditure on establishment shall not exceed one-third of the total expenditure of the Anchalik Panchayat without prior approval of the Government.*

*(3) Every Anchalik Panchayat shall have powers to spend such sums as it thinks fit for carrying out the purpose of this Act.*

*(4) The Anchalik Panchayat fund shall be vested in the Anchalik Panchayat.*

*(5) Subject to such general control, as the Anchalik Panchayat may exercise from time to time, all orders and cheques for payment from the Anchalik Panchayat fund shall be signed by the Executive Officer."*

28. It would be seen from the above quoted provisions that similar to Clause 24 (1) of the Act of 1994, Section 56 (1) also stipulates what would constitute the Anchalik Panchayat fund. Section 57 relates to the taxes

which the Anchalik Panchayat can levy at such rate as the Government may prescribe.

29. Chapter-VI relates to establishment and constitution of the Zilla Parishad. Section 71 stipulates the allowances of the President, Vice-President and the sitting fee and allowances of the members which are to be fixed as may be prescribed by the Government. The general powers of Zilla Parishad have been stipulated in Section 89; and Section 90 stipulates the functions and powers of Zilla Parishad. The same are in tune with the Schedule 11 of the Constitution. Section 91 relates to the Zilla Parishad fund. The same being relevant is quoted hereinunder:-

**“91. Zilla Parishad Fund.** - There shall be for every Zilla Parishad a fund called the Zilla Parishad fund and the following shall form part of or be paid into the Zilla Parishad Fund, namely:

- (i) the amount transferred to the Zilla Parishad Fund by appropriation form out of the consolidated fund of the State;
- (ii) all grants, assignments, loans, and contributions made by the Government;
- (iii) all fees and penalties paid to or levied by or on behalf of the Zilla Parishad under this Act and all fines imposed under this Act;
- (iv) all rents from land or other properties of the Zilla Parishad;
- (v) all interests, profits and other money acquired by gifts, grants, assignments or transfers from private individual or institutions;
- (vi) all proceeds of land, securities and other properties sold by the Zilla Parishad;
- (vii) all sums received by or on behalf of the Zilla Parishad by virtue of this Act:



Provided that sums received by way of endowments for any specific purpose shall not form part of or be paid into the Zilla Parishad Fund.”

30. The above quoted provisions would show that the Zilla Parishad fund shall constitute amongst others the amount transferred to the Zilla Parishad Fund by appropriation form out of the Consolidated Fund of the State; all grants, assignments, loans, and contributions made by the Government etc. The power to tax is given in Section 95 of the Act of 1994 which is subject to such maximum rates as the Government may prescribe.

31. Section 113 relates to Finance Commission. Section 113 (1) and Sub-Section 8 of Section 113 being relevant is quoted herein below:-

*“**113. Finance Commission.-** (1) the State Government shall as soon as may be, within one year from the date of commencement of the Constitution (seventy-third amendment) Act, 1992 and thereafter at the expiration of every fifth year constitute a Finance Commission to receive the financial position of the Panchayats and to make recommendations to the Governor as to*

*(a) the principles which should govern*

*(i) the distribution between the State and the Panchayats net proceeds of the taxes, duties, tolls and fees leviable by the State which may be divided between them and allocation between Panchayats at all levels of their respective share of such proceeds;*

*(ii) the determination of the taxes, duties, tolls and feeds which may be assigned to or appropriated by the Panchayats.*

*(iii) the Grants-in-aid to the Panchayats from the consolidated fund of the State.*

*(b) the measures needed to improve the financial position of the Zilla Parishads, Anchalik Panchayats and Gaon Panchayats.*

*(c) any other matter referred to the Finance Commission by the Governor in the*



*interest of sound finance of the Panchayats;*

*(d) The Finance Commission shall consist of a Chairman and two other members to be appointed by the Governor.*

.....  
*(8) The Governor of the State shall cause every recommendation made by the Finance Commission under this section together with an explanatory memorandum as to the action taken thereon to be laid before the House of the State Legislature."*

32. From a perusal of the above quoted Section 113 (1) would show that the same is in paramateria to Article 243I of the Constitution. In terms with Sub-Section (8) of Section 113, the Governor of the State shall cause every recommendation made by the Finance Commission under this section together with an explanatory memorandum as to the action taken thereon to be laid before the House of the State Legislature.

33. From the above, i.e. the objects and reasons behind the 73<sup>rd</sup> amendment of the Constitution, Part-IX of the Constitution, Article 280 (3) (bb) of the Constitution as well as the provisions of the Act of 1994 as detailed herein above it would show that in view of Article 40 of the Constitution, the Panchayat Raj Institutions have been given a Constitutional status. The reason for giving the said Constitutional status is on account of the experience prior thereto and the shortcoming which was observed apart from the impetus given to local self governance. It would further show that the basic idea behind the Constitutional status given to the Panchayat Raj Institutions is (a) that they are to be self governing at the lowest end of the democratic polity; (b) that being self governing units, those who are governed by the said units and for whose



benefit they are going to operate will have either a direct or an elective indirect representation in them; (c) that they have an effective say in the conduct of their affairs including its plans, policies and programmes and their execution and (d) that they will have not only a sense and satisfaction of participation but also an experience in the governing of their own affairs. Therefore, keeping in mind Article 40 of the Constitution, it has to be the endeavour of the State government that the Panchayat Raj Institutions remain a thriving institutions having a sound financial position in order to carry out the desired objectives as enshrined in Part IX of the Constitution of India. It would also be seen that in order the Panchayat Raj Institutions to function properly, the members of the Panchayat Raj Institutions have been statutorily mandated to be entitled to as could be seen from Sections 12, 39 & 71 of the Act of 1994. The quantum of allowances and from where the amount for the allowances are to be defrayed have been prescribed and the prescription has been given in Rules 13, 14 & 15 of the Assam Panchayat (Administrative) Rules, 2002 as amended up-to-date.

34. Now coming to the facts of the instant case in the backdrop of the above, it would be seen that the petitioners whose term ended on March, 2018 were entitled to their allowances as legislatively mandated under the Act of 1994 and the Rules framed therein under. The Panchayat and Rural Development Department in the Government of Assam including the Chief Minister in the review meeting dated 06.06.2021 had accepted that there are pending dues to be paid to the members of the Panchayat Raj Institutions whose term ended in March, 2018. It further shows from the affidavit filed by the Panchayat & Rural Development Department that



they are pursuing to get the fund which comes to around 182.00 Crores for meeting the liability towards defraying the allowances of the members of the Panchayat Raj Institutions whose term ended in March, 2018. However, it is on account of the indifference of the Finance Department of the Government of Assam, necessary approval has not been granted, thereby facilitating the Panchayat & Rural development Department to make payment to the petitioners. It is therefore seen that on account of the inter-departmental tussle that the petitioners have been deprived of their legitimate dues for almost five years if not made.

35. At this stage therefore this Court would like to consider as to whether a writ in the nature of mandamus can be issued upon the respondent authorities, more particularly to the State of Assam to make payment of the dues to which the petitioners are entitled to in the batch of writ petitions. The Constitution of India empowers this Court to issue various writs, directions, orders in the nature of habeas corpus, mandamus, prohibition, quo warranto and certiorari for the enforcement of any of the rights conferred by the Part-III and for any other purpose under Article 226 of the Constitution. It is therefore essentially a power to issue high prerogative writs for enforcement of fundamental rights as well as for non-fundamental or ordinary legal rights which may come within the expression "for any other purpose". The expression "for any other purpose" in the article 226 of the Constitution makes jurisdiction of this Court more extensive.

36. As held by the Supreme Court in the case of **Director of Settlements, AP and Others vs. M.R. Apparao and Another**, reported in **(2002) 4 SCC 438**, one of the conditions for exercising the power under Article 226 for



issuance of a writ of mandamus is that the Court must come to the conclusion that the aggrieved person has a legal right which entitled him to any of the rights and that such right has been infringed. In other words, existence of a legal right of a citizen and performance of any corresponding legal duty by the State or any public authority could be enforced by issuance of a writ of mandamus. Therefore, a writ of mandamus is a command issued to direct any person, corporation, inferior Courts or Government, requiring him or them to do some particular thing therein specified which pertains to his or their office and is in the nature of a public duty. A mandamus is therefore available against any public authority including administrative and local bodies, and it would lie to any person who is under a duty imposed by a statute or by the common law to do a particular act. However it needs to be taken note of that in order to obtain a writ or order in the nature of mandamus, the applicant has to satisfy that he has a legal right to the performance of a legal duty by the party against whom the mandamus is sought and such right must be subsisting on the date of the petition. The duty that may be enjoined by mandamus may be one imposed by the Constitution, a statute, common law or by rules or orders having the force of law.

37. In view of the above, as it would be seen that the petitioners who were members of Panchayat Raj Institutions were legally entitled to their monthly allowances as well as other allowances by virtue of the provisions of the Act of 1994 and the Rules of 2002. The respondent authorities, more particularly the State Government have not made payments of the pending admitted remuneration. Under such circumstances this Court is of the opinion that this Court can issue a writ in the nature of mandamus



thereby commanding and compelling the respondent State Government to make payment of the monthly allowances as well as other allowances to the members of the Panchayat Raj Institutions to which they are entitled to under the provisions of the Act of 1994 and the Rules framed therein under subject to verification of their respective quantum of entitlement.

38. The tussle as to whether the Panchayat and Rural Development Department or the Finance Department should pay or whether the Finance Department should grant the approval cannot be a consideration to deny the petitioners of their rightful dues as their entitlement has been duly admitted by the concerned respondent authorities and the Respondent Authorities are bound by the Act of 1994 as well as the Rules framed therein under and the Constitutional duty to pay to the petitioners their legitimate dues.

39. Under such circumstances, this Court, therefore, directs the State of Assam, and more particularly, the Principal Secretary to the Government of Assam, Panchayat and Rural Development Department to verify the claims of the petitioners as regards their respective entitlements only in so far as the quantum is concerned and upon verification, to make payment to the petitioners as per their entitlement. For the purpose of making payment, if there is requirement to take necessary concurrence from the other authorities like the Finance Department, the Principal Secretary to the Government of Assam, Panchayat and Rural Development Department shall do the needful.

40. The Commissioner and Secretary to the Government of Assam, Finance Department shall also do the needful so that the entitlements of the petitioners are paid by according necessary approval and releasing



funds. It is made clear that the directions passed herein are directions upon the State Government to pay dues to the petitioners in the batch of writ petitions. It shall be the collective responsibility of the State Government to see to it that the dues of the petitioners are released to them within the time stipulated herein under.

41. Taking into account the decision taken in the review meeting on 06.06.2021 by the Chief Minister of Assam, the Government of Assam would be at liberty to pay the entitlement to the petitioners at one go or in installments as per the administrative and financial convenience.

42. It is, however, made clear that the entire exercise has to be done by the State Government in its Departments to make payment to the petitioners within a period of 6 (six) months from the date copy of the instant judgment is served upon the Principal Secretary to the Government of Assam, Panchayat and Rural development Department and the Commissioner & Secretary to the Government of Assam, Finance Department with their respective claims.

43. With the above observations and directions, the batch of writ petitions stand disposed of.

**JUDGE**

**Comparing Assistant**